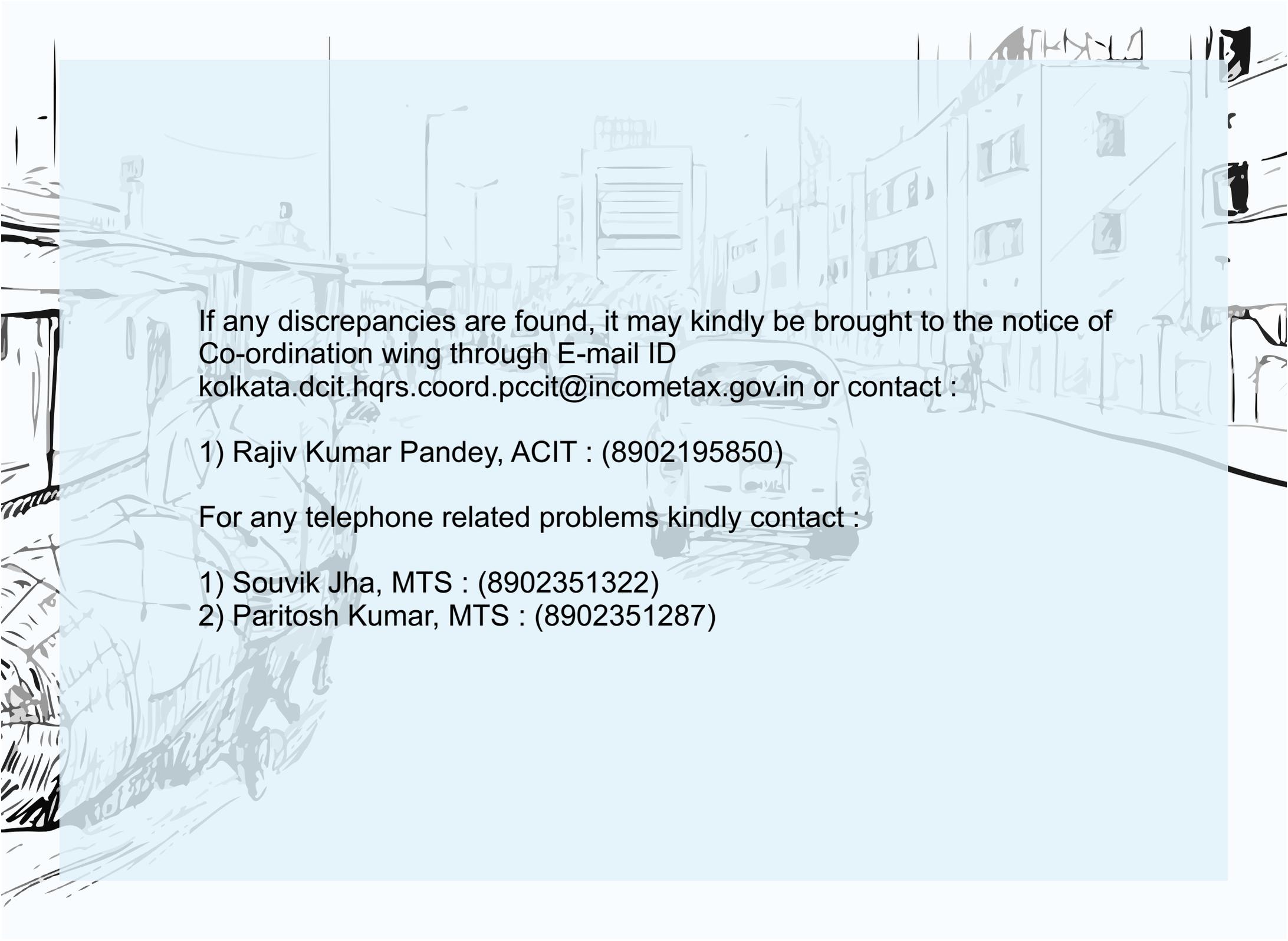




INCOME TAX DEPARTMENT
WEST BENGAL & SIKKIM





If any discrepancies are found, it may kindly be brought to the notice of Co-ordination wing through E-mail ID kolkata.dcit.hqrs.coord.pccit@incometax.gov.in or contact :

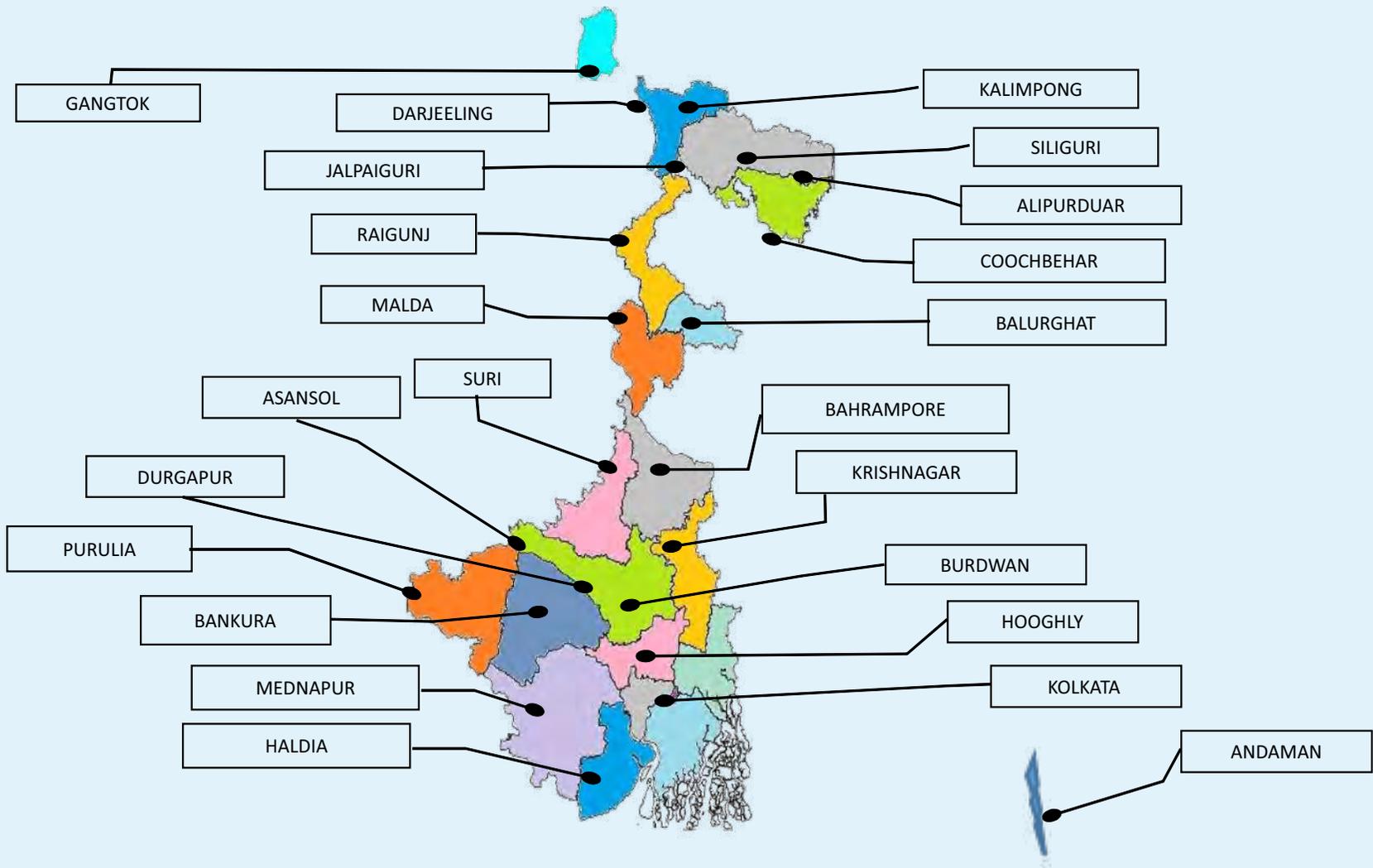
1) Rajiv Kumar Pandey, ACIT : (8902195850)

For any telephone related problems kindly contact :

1) Souvik Jha, MTS : (8902351322)

2) Paritosh Kumar, MTS : (8902351287)

PCCIT, WB & Sikkim and Andaman Region



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|--|------|
| CIT (Admn & TPS) , Kolkata | |
| Addl CIT, Hqrs (Admn& TPS), Kolkata | AB |
| Addl CIT, Hqrs, (Pers & Estb), Kolkata | |
| Addl CIT, Hqrs (Tech), Kolkata | |
| Addl CIT, Hqrs (CO), Kolkata | |
| Addl CIT, Hqrs (Infra),Kolkata | |
| CIT(Audit)-1, Kolkata | |
| Addl CIT Audit-1, Kolkata | AB |
| CIT(Audit) -2, Kolkata | |
| Addl CIT Audit-2, Kolkata | AB |
| ITAT, Kolkata | |
| CIT DR ITAT - 1, Kolkata | ITAT |
| CIT DR ITAT - 1, Kolkata | |
| CIT DR ITAT - 1, Kolkata | |
| CIT DR ITAT - 1, Kolkata | |

| CCIT-1, Kolkata | |
|-------------------------|----------|
| Pr.CIT-1, Kolkata | |
| Addl CIT R-1, Kolkata | AB |
| Addl CIT R-7, Kolkata | |
| Addl CIT R-40, Kolkata | 3GP |
| Pr.CIT-5, Kolkata | |
| Addl CIT R -13, Kolkata | ABP |
| Addl CIT R-23, Kolkata | Hooghly |
| Addl CIT R-34, Kolkata | ABP |
| Addl CIT R-49, Kolkata | ABU |
| Pr.CIT-18, Kolkata | |
| Addl CIT R-52, Kolkata | BV |
| Addl CIT R-61, Kolkata | BV |
| Pr.CIT, Asansol | |
| Addl CIT R-1, Asansol | Asansol |
| Addl CIT R-1, Burwan | Burdwan |
| Addl CIT R-1, Durgapur | Durgapur |

| CCIT-2, Kolkata | |
|-------------------------------|------------|
| Pr.CIT-2, Kolkata | |
| Addl CIT R-4, Kolkata | AB |
| Addl CIT R-5, Kolkata | AB |
| Addl CIT R-11, Kolkata | AB |
| Pr.CIT-9, Kolkata | |
| Addl CIT R-27, Haldia | Haldia |
| Addl CIT R-29, Kolkata | ABD |
| Addl CIT R-32, Kolkata | 10B MR |
| Pr.CIT-13, Kolkata | |
| Addl CIT R-37, Kolkata | 3GP |
| Addl CIT R-43, Kolkata | 3GP |
| Addl CIT R-46, Kolkata | 3GP |
| Pr.CIT, Siliguri | |
| Addl CIT R-1, Jalpaiguri | Jalpaiguri |
| Addl CIT R-1, Siliguri | Siliguri |
| Addl CIT R-2, Siliguri | Siliguri |
| CIT -Judicial, Kolkata | |
| Addl CIT Judicial -1, Kolkata | AB |
| Addl CIT Judicial-2, Kolkata | |

| CCIT-TDS, Kolkata | |
|-----------------------------|--------|
| CIT(TDS)-1, Kolkata | |
| Addl CIT TDS R-1, Kolkata | 10B MR |
| Addl CIT TDS R-2, Kolkata | |
| Addl CIT TDS R-3, Kolkata | |
| CIT(TDS)-2, Siliguri | |
| Addl CIT TDS R- 4, Durgapur | DGP |
| Addl CIT TDS R- 6, Siliguri | SLG |

| Pr.CIT(IT),New Delhi | |
|--------------------------|-----|
| CIT (IT & TP), Kolkata | |
| Addl CIT (IT)-1, Kolkata | ABP |
| Addl CIT (IT)-2, Kolkata | |
| Addl CIT (TP)-3, Kolkata | |
| | |

| Director General of Income Tax (Investigation), WB, Sikkim & NER | | | | | | | | | | |
|--|-----|---------------------------------|------------------------------|---------------------------------|------------------------------|----------------------------|----------------------------|-----|--|--|
| Pr. DIT (Inv), Kolkata | | | Pr.CIT (Central)- 1, Kolkata | | Pr.CIT (Central)- 2, Kolkata | | Pr.CIT (Central), Guwahati | | Pr. DIT (Inv), NER | |
| Addl DIT, U-1, Kolkata | ABP | Addl CIT R-1, (Central) Kolkata | ABP | Addl CIT R-3, (Central) Kolkata | ABP | Addl CIT Central, Guwahati | Guwahati | GHY | Addl DIT, U-1, Guwahati | |
| Addl DIT, U-2, Kolkata | | | | | | | | | Addl DIT, U-2, Guwahati | |
| Addl DIT, U-3, Kolkata | | | | | | | | | Addl DIT, Benami Prohibition, Guwahati | |
| Addl DIT, U-3, Kolkata | | | | | | | | | | |
| Addl DIT, U-5, Kolkata | | | | | | | | | Addl DIT FAIU, Guwahati | |
| Addl DIT, U-6, Kolkata | | | | | | | | | | |
| Addl CIT, Benami Prohibition, Kolkata | | | | | | | | | | |
| Addl DIT, FAIU, Kolkata | | | | | | | | | | |
| Addl DIT, FAIU, Kolkata | | | | | | | | | | |

| Pr. DGIT (Vigilance), New Delhi | |
|---------------------------------|----|
| ADG VIG.(East), Kolkata | |
| JDIT Vig1, Kolkata | AB |
| JDIT Vig2, Kolkata | |
| JDIT Vig3, Kolkata | |

| CCIT (Exemptions), New Delhi | |
|------------------------------|--------|
| CIT (Exemp) Kolkata | |
| Addl CIT Exemp, R-1, Kol | 10B MR |
| Addl CIT Exemp, R-2, Kol | |

| Pr. DGIT, NADT, Nagpur | |
|---------------------------|--------------|
| ADG,NADT,RC Kolkata | BLD |
| Addl DIT (TRG)-1, Kolkata | ABP NADT, RC |
| JDIT (TRG)-1, Kolkata | |

| DG (I & CI), Kolkata | |
|--|----|
| Director of Income Tax (I&CI), Kolkata | |
| Addl CIT (I &CI)-1, Kolkata | AB |

Pr. CCIT(National e-Assessment Centre), Delhi

| CCIT, Kolkata-6 | | CCIT, Kolkata-3 | | CCIT, Kolkata-4 | | CCIT, Kolkata-5 | |
|--------------------------------|-----|--------------------------------|------------|---------------------------------|------------|--------------------------------|------------------|
| Pr.CIT (AU) -1, Kolkata | | Pr.CIT (AU)- 4, Kolkata | | Pr.CIT (AU)-7, Kolkata | | Pr.CIT (VU)-1, Kolkata | |
| Addl CIT (AU) -1(1), Kolkata | BV | Addl CIT (AU)-4(1),Kolkata | AB | Addl CIT (AU)-7(1),Kolkata | ABD | Addl CIT (VU)-1(1), Kolkata | ABA |
| Addl CIT (AU) -1(2), Kolkata | | Addl CIT (AU)-4(2),Kolkata | | Addl CIT (AU)-7(2),Kolkata | Hooghly | Addl CIT (VU)-1(2), Kolkata | BV |
| Add CIT (AU)-1(3), Kolkata | | Addl CIT (AU)-4(3),Kolkata | | Addl CIT (AU)-7(3),Kolkata | BV | Addl CIT (VU)-1(3), Kolkata | 3GP |
| Addl CIT(AU) - 1(4),Kolkata | | Addl CIT (AU)-4(4),Kolkata | | Addl CIT (AU)-7(4),Kolkata | Siliguri | Pr.CIT (VU)-2, Kolkata | |
| Pr.CIT (AU)-2, Kolkata | | Pr.CIT (AU)-5, Kolkata | | Pr.CIT (AU)-8, Kolkata | | Addl CIT (VU)-2(1),Kolkata | ABU DS IV |
| Addl CIT (AU)-2(1),Kolkata | 3GP | Addl CIT (AU)-5(1),Kolkata | Midnapur | Addl CIT (AU)-8(1),Kolkata | Asansol | Addl CIT (VU)-2(2),Kolkata | Nadia |
| Addl CIT (AU)-2(2),Kolkata | | Addl CIT (AU)-5(2),Kolkata | Midnapur | Addl CIT (AU)-8(2),Kolkata | Bankura | Addl CIT (VU)-2(3),Kolkata | Murshidabad |
| Addl CIT (AU)-2(3),Kolkata | | Addl CIT (AU) -5(3),Kolkata | ABP/ABA | Addl CIT (AU)-8(3),Kolkata | ABD | Pr.CIT (VU) -3, Kolkata | |
| Addl CIT (AU)-2(4),Kolkata | | Addl CIT (AU) -5(4),Kolkata | Asansol | Addl CIT (AU)-8(4),Kolkata | Siliguri | Addl CIT (VU)-3(1),Kolkata | 10B MR |
| Pr.CIT (AU)-3, Kolkata | | Pr.CIT (AU)-6, Kolkata | | Pr.CIT (AU)-9, Kolkata | | Addl CIT (VU)-3(2),Kolkata | |
| Addl CIT (AU)-3(1),Kolkata | BV | Addl CIT (AU)-6(1),Kolkata | Burdwan | Addl CIT (AU)-9(1),Kolkata | 3GP | Addl CIT (VU)-3(3),Kolkata | BV |
| Addl CIT (AU)-3(2),Kolkata | | Addl CIT (AU)-6(2),Kolkata | Durgapur | Addl CIT (AU)-9(2),Kolkata | ABD | Pr.CIT (VU) -1, Burdwan | |
| Addl CIT (AU)-3(3),Kolkata | | Addl CIT (AU)-6(3),Kolkata | Jalpaiguri | Addl CIT (AU)-9(3),Kolkata | BV | Addl CIT (VU)-1(1)Burdwan | BV |
| Addl CIT (AU)-3(4),Kolkata | | Addl CIT (AU)-6(4),Kolkata | BV | Addl CIT (AU)-9(4),Kolkata | Maldah | Addl CIT (VU)-1(2)Burdwan | ABU DS III & III |
| Pr.CIT (RU)-1, Kolkata | | Pr.CIT (RU)-2, Kolkata | | Pr.CIT (AU)-1, Dibrugarh | | Addl CIT (VU)-1(3)Burdwan | 3GP |
| Addl CIT (RU)-1(1),Kolkata | AB | Addl CIT (RU)-2(1),Kolkata | AB | Addl CIT (AU)-1(1), Dibrugarh | Dimapur | Pr.CIT (TU) -1, Kolkata | |
| Addl CIT (RU)-1(2),Kolkata | | Addl CIT (RU)-2(2),Kolkata | | Addl CIT (AU)-1(2), Dibrugarh | Tezpur | Addl CIT (TU)-1(1),Kolkata | AB |
| Addl CIT (RU)-1(3),Kolkata | | Addl CIT (RU)-2(3),Kolkata | | Addl CIT (AU)-1(3), Dibrugarh | Tinsukia | Addl CIT (TU)-1(2),Kolkata | |
| | | | Dibrugarh | Addl CIT (TU)-1(3),Kolkata | | | |
| | | | | Pr.CIT (VU) -1, Jorhat | | | |
| | | | | Addl CIT (VU)-1(1),Jorhat | Bongaigaon | | |
| | | | | Addl CIT (VU)-1(2),Jorhat | Jorhat | | |
| | | | | Addl CIT (VU)-1(3),Jorhat | Agartala | | |

Pr. CCIT, W. B. & SIKKIM

CCIT,KOLKATA-6

| PCIT-1 | PCIT-2 | PCIT-3 | PCIT-4 | PCIT-5 | PCIT-8 | PCIT- | PCIT- |
|----------------------------------|----------------------------------|-----------------------------------|----------------------------------|----------------------------------|-----------------------------------|----------------------------------|------------------------------------|
| CIT (Appeals),Unit-1 Kolkata | CIT (Appeals),Unit-2 Kolkata | CIT (Appeals),Unit-3 Kolkata | CIT (Appeals),Unit-4 Kolkata | CIT (Appeals),Unit-5 Kolkata | CIT (Appeals),Unit-6 Kolkata | CIT (Appeals),Unit-1 Siliguri | CIT (Appeals),Unit-1 Jalpaiguri |
| AB | | | | | 10B MR | Siliguri | Jalpaiguri |
| CCIT ,KOLKATA-3 | | | | | | | |
| PCIT-9 | PCIT-10 | PCIT-11 | PCIT-12 | PCIT-13 | PCIT-14 | | |
| CIT (Appeals),Unit-7 Kolkata | CIT (Appeals),Unit-8 Kolkata | CIT (Appeals),Unit-9 Kolkata | CIT (Appeals),Unit-10 Kolkata | CIT (Appeals),Unit-11 Kolkata | CIT (Appeals),Unit-12 Kolkata | CIT (Appeals),Unit-1, Burdwan | CIT (Appeals),Unit-1 Durgapur |
| ABD | ABD | 10B MR | ABP | MR | 3GP | Burdwan | Durgapur |
| CCIT ,KOLKATA-4 | | | | | | | |
| PCIT-15 | PCIT-16 | PCIT-17 | PCIT-18 | PCIT-19 | | PCIT-ASN | |
| CIT (Appeals),Unit-13 Kolkata | CIT (Appeals),Unit-14 Kolkata | CIT (Appeals),Unit-15 Kol kata | CIT (Appeals),Unit-16 Kolkata | CIT (Appeals),Unit-17 Kolkata | CIT (Appeals),Unit-1 Dibrugarh | CIT (Appeals),Unit-1 Asansol | |
| 3GP | 3GP | ABA | ABA | ABP | Dibrugarh | Asansol | |
| CCIT , KOLKATA-5 | | | | | | | |
| PCIT-20 | PCIT-21 | CIT (LTU) | | | | | |
| CIT (Appeals),Unit-18 Kolkata | CIT (Appeals),Unit-19 Kolkata | CIT (Appeals),Unit-20 Kolkata | CIT (Appeals),Unit-21 Kolkata | CIT (Appeals),Unit-22 Kolkata | CIT (Appeals),Unit-1 Jorhat | CIT (Appeals),Unit-1 Shillong | |
| ABA | MR | ABA | AB | MR | Jorhat | Shillong | |

PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, WEST BENGAL & SIKKIM

P-7, Chowringhee Square, Aayakar Bhawan, Kolkata-700069

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|--|-------------------------|-----------|------------------|------------------|----------------|--------------------------|-------------------|----------------------|----------------------|---|
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| Sr. PS to Pr.CCIT, WB & SIKKIM | JONATHAN KISKU | AB | 1/7 | 1351 | 1351 | 22 136 148 | 22 136 566 | 8902 198906 | | jonathan.kisku@incometax.gov.in |
| Sr. P.S.(OSD) to Pr. CCIT, WB & Sikkim | SUDIP KR. DAS | AB | | | | 22 136 148 | | 8902 198571 | | sudip.k.das@incometax.gov.in |
| CIT (ADMN & TPS), KOL | ANAND KUMAR SINGH | AB | 1/2 | 1352 | 1835 | 22627092 | 22627091 | 947733 1684 | | kolkata.cit.co.admin@incometax.gov.in |
| PS TO CIT (ADMIN & TPS),KOL | SHYAMALI DE (DUTTA) | AB | 1/8 | 1835 | 1831 | 22627092 | | 8902 195435 | | shyamali.de@incometax.gov.in |
| ADDL/JT CIT, HQR (ADMN & TPS),KOL | MANGTINLEN HAOKIP | AB | 1/1 | 1353 | 1835 | 22 136 747 22 136 446 | 22 136 079 | 9477330555 | 244 18303 | kolkata.addlctit.hq.admin.tps@incometax.gov.in |
| PS to ADDL.CIT (ADMIN & TPS),KOL | PRATIP MUHURY | AB | 1/8 | 1835 | 1831 | 22 136 747 | | 8902 196668 | | pratip.muhury@incometax.gov.in |
| ADDL/JT CIT, HQR (PERSONNEL & ESTB.), KOL | SUBRAHMANYAM TOTA | AB | 1/24 | 1344 | 1396 | 22628105 | 22 136 487 | 798 1364 331 | | kolkata.addlctit.hq.pers.est@incometax.gov.in |
| ADDL/JT CIT, HQR (TECHNICAL),KOL | CHANDRA PRAKASH BHATIA | AB | 2/7 | 1370 | 1848 | 22 136 270 | 22 136 760 | 8902351020 | 23280056 | kolkata.addlctit.hq.tech.pccit@incometax.gov.in |
| ADDL/JT CIT, HQR (INFRA) ,KOL(A/C) | MANGTINLEN HAOKIP | AB | 1/1 | 1353 | 1835 | 22 136 747 22 136 446 | 22 136 079 | 9477330555 | 244 18303 | kolkata.addlctit.hq.admin.tps@incometax.gov.in |
| ADDL/JT CIT, HQR (CO) KOL (A/C) | CHANDRA PRAKASH BHATIA | AB | 2/7 | 1370 | 1848 | 22 136 270 | 22 136 760 | 8902351020 | 23280056 | kolkata.addlctit.co@incometax.gov.in |
| DY/ASST CIT, HQR (ADMN & VIG),KOL | BIMALENDU TUDU | AB | 1/6 | 1355 | 1388 | 22 136 150 | 22 136 989 | 8939360673 | 23356617 | kolkata.dcit.hq.admin.vig@incometax.gov.in |
| DY/ASST CIT, HQR (PERSONNEL),KOL | M THANGSUANSANG ZOU | AB | 1/25 | 1360 | 1394/1396 | 22 136 529 | 22 136 609 | 8076982602 | | kolkata.dcit.pers.est@incometax.gov.in |
| DY/ASST CIT, HQR (ESTB),KOL(A/C) | M THANGSUANSANG ZOU | AB | 1/25 | 1360 | 1394/1396 | 22 136 529 | 22 136 609 | 8076982602 | | kolkata.dcit.pers.est@incometax.gov.in |
| DY/ASST CIT, HQR (TECH) & IN-CHARGE OF PRO,KOL | SANDIPAN KHAN | AB | 1/18 | 1361 | 1848 | 22 136 678 | 22 136 678 | 90 13854692 | | kolkata.dcit.hq.tech.pccit@incometax.gov.in |
| DY/ASST CIT, HQR (FINANCE),KOL | AMBRISH MISHRA | AB | 1/17 | 1849 | 1832 | 22 136 887 | 22 136 026 | 8902 195852 | | kolkata.dcit.fin@incometax.gov.in |
| DY/ASST CIT, HQR (COORDINATION) ,KOL | RAJIV KUMAR PANDEY | AB | 1/21 | 1862 | 1837 | 22 136 472 | 29530093 | 8902 195850 | | dcit.hqrs.coord@gmail.com kolkata.dcit.hq.coord.pccit@incometax.gov.in |
| DY/ASST CIT HQR (EXAM & TRG),KOL (A/C) | RAJIV KUMAR PANDEY | AB | 1/21 | 1862 | 1452 | 22627940 | 29530093 | 8902 195850 | | kolkata.dcit.hq.exam.trg@incometax.gov.in |
| DY/ASST CIT HQR (INFRASTRUCTURE),KOL(A/C) | BIMALENDU TUDU | AB | 1/6 | 1355 | 1388 | 22 136 270 | 22 136 760 | 8939360673 | 23356617 | kolkata.dcit.hq.admin.vig@incometax.gov.in |
| DY/ASST CIT, ACIT (CO),KOL | SANDIPAN KHAN | AB | 3/21 | | | 22 136 976 | | 90 13854692 | | kolkata.dcit.co@incometax.gov.in |
| ITO, HQR(ADMN & TPS)-1, KOL | SAURABH BHARATI | AB | 1/22 | 1358 | 1824 | 22 136 669 | 22 136 669 | 8902 195533 | | kolkata.ito.hq.admin.tps1@incometax.gov.in |
| ITO, HQR(ADMN & TPS)-2,KOL | ASHIM LALL MITRA | AB | 1/20 | 1332 | 1389 | 22628065 | 22628065 | 9477330472 | | kolkata.ito.hq.admin.tps2@incometax.gov.in |
| ITO (OSD)(WELFARE),KOL | AVIJIT BHATTACHARJEE | AB | 1/28 | 1611 | 1848 | 22 136 531 | 22 136 531 | 8902 198009 | | avijit.bhattacharjee@incometax.gov.in |
| ITO, HQR (TECH) & RGO,KOL | SOURISH KUMAR GUHA | AB | 3/21 | 1611 | 1848 | 22 136 531 | 22 136 531 | 8902 195405 | | kolkata.ito.hq.tech.pccit@incometax.gov.in |
| ITO(OSD)(VIG.), KOL | NIRAJ KUMAR SRIVASTAVA | AB | 2/24 | 1636 | 1388 | 22 136 769 | 22 136 636 | 9477330499 | | niraj.k.srivastava@incometax.gov.in |
| ITO(OSD)(PERS & ESTT), KOL | AVIJIT BHATTACHARJEE | AB | 1/28 | 1363 | 1388 | 22 136 769 | 22 136 636 | 8902 198009 | | kolkata.ito.hq.pers.est@incometax.gov.in |

PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, WEST BENGAL & SIKKIM
P-7, Chowringhee Square, Aayakar Bhawan, Kolkata-700069

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|---------------------------------|------------------------|-------|------------------|------------------|----------------|----------------------|----------------|------------------|----------------------|--|
| ITO(OSD)(PERS & ESTT), KOL | AVIJIT BHATTACHARJEE | AB | 1/28 | 1363 | 1388 | 22136769 | 22136636 | 8902198009 | | kolkata.ito.hq.pers.est@incometax.gov.in |
| ITO (OSD), PLO, KOL | RAKESH KUMAR | AB | 1/19 | 1382 | 1357 | 22136653 | 22136653 | 8902199776 | | ajoy.sharma@incometax.gov.in |
| ITO(OSD), INFRA., KOL (A/C) | NIRAJ KUMAR SRIVASTAVA | AB | 1/20 | 1332 | 1627 | 22136496 | 22136496 | 9477330499 | | <u>niraj.k.srivastava@incometax.gov.in</u> |
| AO/DDO TO PCCIT, WB & SIKKIM | TURJA DE | AB | 1/16 | 1359 | 1390 | 22136872 | | 8902195255 | | ddoccitkol1@gmail.com ddopccit.kol-fin@gov.in |
| ITO(System), KOL | ABHIJIT CHAKRABORTY | AB | 3/21 | | | 22427431 22136736 | | 8902195405 | | |
| ITO(System), KOL (A/C) | SOURISH KUMAR GUHA | AB | 3/21 | 1326 | 1528 | 22427431 22136736 | | 8902195405 | | kolkata.ito.co@incometax.gov.in |
| AO TO PCCIT, WB & SIKKIM | RAJIB KHAN | AB | 1/8 | | 1831 | | | 9477330753 | | <u>rajib.khan@incometax.gov.in</u> |
| AO BUILDING Aayakar Bhawan, KOL | JHANTU ORAON | ABA | G/2F | 1472 | | 22136212 | | 9477330105 | | jhantu.oraon@incometax.gov.in |
| DDIT(OL),KOL | SOMASHREE BANDHU | ABA | 5/1 | | | 22136024 | | 8902198322 | 24323390 | somashree.bandhu.basu@incometax.gov.in |
| ADIT(OL),KOL | SUNITA KUMARI KESHWANI | ABA | 2/4A | 1901 | 1926 | 22136171 | | 8902198323 | 25134377 | sunita.k.keshwani@incometax.gov.in |
| ADIT(OL),KOL (OSD) | SASWATI GHOSH | ABA | 3/10A/2 | | | | | 8902199320 | | saswati.ghosh@incometax.gov.in |
| LIBRARIAN | APURBA ADHIKARY | AB | 9TH FL. | 1707 1512 | 1511 1510 | 22136337 22136625 | | 9477330442 | | adhiakary.a@rediffmail.com |
| CARETAKER | SUSANTA DAS | AB | 1/15 | 1386 | 1386 | 22136406 22136028 | | 8902195509 | | sushantadas1968tax@gmail.com |

DIRECTOR GENERAL OF INCOME TAX (INVESTIGATION) WB, SIKKIM & N E R

P-13, Chowringhee Square, Aayakar Bhawan Annexe Kolkata-700069

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|---|-----------------------|-------|------------------|------------------|----------------|------------------------|----------------|------------------|----------------------|---|
| DGIT (INV) WB SIKKIM & NER | RAJEEV MEHROTRA | ABP | 9/901 | 1901/ 1904 | | 244 18020 244 18022 | | 9969235445 | | dgit.inv.kolkata@incometax.gov.in |
| ADDL/JT DIT (INV) HQR | NILAY BARAN SOM | ABP | 9/902 | 1902 | | 244 18023 | | 9477331003 | 24622951 | kolkata.addl.jt.dit.inv.hq@incometax.gov.in |
| DY/ASST DIT (ADMN) HQRS to DGIT (INV) | SUDIP MAJUMDER | ABP | 9/908 | 1909 | | 244 16106 | | 8902 199894 | | kolkata.ddit.inv.hq@incometax.gov.in |
| DY/ASST DIT (INV) HQRS Tech-1 to DGIT (INV) | SANJEEB ROY | ABP | 9/910 | 1912 | | 244 16108 | | 8902 195020 | 25604084 | debashis.sensarma@incometax.gov.in |
| DY/ASST DIT (INV) HQRS Tech-2, KOL | NIKHIL SINGH | ABP | 9/909 | 1910 | | 244 16107 | | 9477331940 | | kolkata.ddit.inv.tech2@incometax.gov.in |
| ADIT (OL), KOL | BALARAM BIRUA | ABP | 9/911 | 1911 | | 244 10318 | | 8902 199825 | 26572226 | balaram.birua@incometax.gov.in |
| ITO HQR to DGIT (INV) | DIPTESH CHAKRABORTY | ABP | 9/907 | 1116 | | 244 16105 | | 8902 199746 | | kolkata.ito.inv.hq@incometax.gov.in |
| Sr.PS to DGIT (INV) WB SIKKIM & NER | ANJAN ROY NASKAR (SC) | ABP | 9/905 | 1905 | | 244 10398 | | 8902 198267 | | |
| AO & DDO to DGIT (INV) | SUBIR ROY | ABP | 9/906 | 1906 | | 244 10318 | | 8902 199561 | | |

CHIEF COMMISSIONER OF INCOME TAX- 1, KOLKATA

P-7, Chowringhee Square, Aayakar Bhawan, Kolkata-700069

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|---------------------------------|-----------------------|-------|------------------|------------------|----------------|------------------------|----------------|------------------|----------------------|---|
| CCIT-1, KOLKATA (A/C) | NAVEEN CHANDRA | AB | 2/2 | 1810 | 1846 | 22 136 109 | 24488020 | 8685970043 | | kolkata.ccit1@incometax.gov.in |
| DY/ASST CIT HQR 1, KOLKATA | BIBEKANANDA MADHU | AB | 5/22. | 1441 | 1846 | 22 136 241 | 22 136 241 | 8902 195554 | | kolkata.dcit.hq.ccit1@incometax.gov.in |
| ITO TECH 1, KOLKATA | SAMIR KUMAR NASKAR | AB | 7/25 | 1458 | 1846 | 22627886 | | 8902 196466 | | kolkata.ito.tech.ccit1@incometax.gov.in |
| AO to CCIT 1, KOLKATA | PRASANTA KR. SARKAR | AB | 2/37. | | 1846 | 22 136 229 22628621 | | 8902 196769 | | |
| AO/DDO-6, KOL | NRIPENDRA NATH PODDER | AB | 2/9 | | 1846 | 22 136 271 | | 8902 198876 | | ddo6.kol-finance@gov.in |
| ADIT (OL), KOL (OSD) | SASWATI GHOSH | ABA | 3/10A/2 | | | | | 8902 199320 | | |
| Sr. PS to CCIT-1, KOLKATA (A/C) | SANATAN HEMBRAM | AB | 2/4 | 1447 | 1846 | | | 9432297239 | | ashokesaha26@gmail.com |

CHIEF COMMISSIONER OF INCOME TAX- 2, KOLKATA

P-7, Chowringhee Square, Aayakar Bhawan, Kolkata-700069

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|----------------------------|---------------------|-------|------------------|------------------|----------------|---------------------|----------------|------------------|----------------------|---|
| CCIT-2, KOLKATA | NAVEEN CHANDRA | AB | 3/4 | 1356 | 1351 | 22136148 | 22136141 | 9477331192 | | kolkata.ccit2@incometax.gov.in |
| DY/ASST CIT HQR 2, KOLKATA | PRITI MONDAL | AB | 2/23 | | 1851 | 22628624 | 22486218 | 8902196047 | 24883584 | kolkata.dcit.hq.ccit2@incometax.gov.in |
| ADIT (OL), KOL | ANITA E. MARANDI | 3GP | 1/26A | 1761 | | 29530388 | | 8902196422 | | anita.marandi@incometax.gov.in |
| ITO TECH 2, KOLKATA | SUBIR DAS | AB | 3/22 | | 1851 | 22136285 | 22486210 | 9433122322 | | kolkata.ito.tech.ccit2@incometax.gov.in |
| Sr. PS to CCIT-2, KOLKATA | ASHOKE SAHA | AB | 3/A | 1447 | 1846 | 22628579 | 22136205 | 8902195617 | | ashokesaha26@gmail.com |
| AO to CCIT-2, KOLKATA | SIBNARAYAN BOSE | AB | 2/37 | | 1851 | | | 9477330116 | | mbose1164@gmail.com |

CHIEF COMMISSIONER OF INCOME TAX- TDS KOLKATA**P-7, Chowringhee Square, Aayakar Bhawan, Kolkata-700069**

| Designation | Name of the officer | Bldg. | Floor & Chamber Room No. | Office Extn No. | Office Extn No. | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|---------------------------------|-------------------------|-------|--------------------------|-----------------|-----------------|---------------------|----------------|--------------------------|----------------------|--|
| CCIT TDS, KOLKATA | HARSHVARDHINI BUTY | AB | 4/4 | | | 22136489 | 22136532 | 9423585900 | | kolkata.ccit.tds@incometax.gov.in |
| DY/ASST CIT HQR to CCIT-TDS,KOL | JAYDIP MANDAL | AB | 4/20 | 1458 | 1808 | 22628625 | 22628625 | 8902196976 | | kolkata.ito.hq.ccit.tds@incometax.gov.in |
| ITO TECH To CCIT TDS, KOLKATA | SUJIT MITRA | AB | 4/20 | 1458 | 1808 | 22627886 | | 8902196096 | | |
| Sr. P S to CCIT TDS KOLKATA | KALI PADA DAS | AB | 4/3 | 1366 | 1808 | 22136170 | | 89021955002 933926421 | | |
| AO to CCIT TDS, KOL | SAMIR SENGUPTA | AB | 4/09 | 1808 | | 22136863 | 22136863 | 8902199677 | | swapansarkar1002@gmail.com |
| AO/DDO-7,KOL | SUBHANKAR CHATTOPADHYAY | AB | 2/9 | | | 22136243 | | 8902198077 | | subhankar.chattopadhyay@incometax.gov.in |

CHIEF COMMISSIONER OF INCOME TAX -6, KOLKATA**P-7, Chowringhee Square, Aayakar Bhawan, Kolkata-700069**

| Designation | Name of the officer | Bldg. | Floor & Chamber Room No. | Office Extn No. | Office Extn No. | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|-----------------------------|-----------------------|-------|--------------------------|-----------------|-----------------|---------------------|----------------|------------------|----------------------|--|
| CCIT-6, KOL (A/C) | NAVEEN CHANDRA | AB | 4/2. | 1771 | 1540 | 22136126 | 22136463 | 9477331192 | | kolkata.ccit1.reac@incometax.gov.in |
| ITO Hqr to CCIT-6,KOL (A/C) | SANJOY BOSE | AB | 4/25. | 1850 | 1540 | 22136351 | | 8902195406 | | kolkata.ito.hq.ccit1.reac@incometax.gov.in |
| Sr. PS to CCIT-6, Kolkata | BARUN MITRA | AB | 4/3 | 1447 | 1540 | 22136126 | | 8902196325 | | mitrabarun24@gmail.com |
| AO to CCIT-6, KOL | SUBHASISH CHAKRABORTY | AB | 3/65. | | | | | 8902198093 | | jogendra.k.singh@incometax.gov.in |
| AO/DDO ReFAC-4, KOL | RABILAL MURMU | AB | 4/22. | | | 22136170 | | 890219837 | | ratna.mukherjee1@incometax.gov.in |

CHIEF COMMISSIONER OF INCOME TAX -3 KOLKATA**P-7, Chowringhee Square, Aayakar Bhawan, Kolkata-700069**

| Designation | Name of the officer | Bldg. | Floor & Chamber Room No. | Office Extn No. | Office Extn No. | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|-------------------------|-------------------------------|-------|--------------------------|-----------------|-----------------|---------------------|----------------|------------------|----------------------|--|
| CCIT-3, KOLKATA | SANDEEP CHUHAN | AB | 3/3 | 1309 | 1765 | 22136422 | 22136422 | 7087434561 | | kolkata.ccit2.reac@incometax.gov.in |
| ITO Hqr to CCIT-3,KOL | PRASANTA KUNDU | AB | 2/19 | | | 22136430 | | 8902198693 | | kolkata.ito.hq.ccit2.reac@incometax.gov.in |
| PS to CCIT-3, KOL (A/C) | SMT. SUJATA BANERJEE (SARKAR) | AB | 4/3 | 1447 | 1540 | 22136126 | | 8902195797 | | |
| AO to CCIT-3,KOL | JOGENDRA KUMAR SINGH | AB | 2/38 | | | 22136243 | | 8902198755 | | subhasish.chakraborty@incometax.gov.in |
| DDO-17.KOL | SAMBHU BOSE | AB | 5/9. | | | | | 8902195694 | | sambhu.bose@incometax.gov.in |

CHIEF COMMISSIONER OF INCOME TAX-4KOLKATA
P-7, Chowringhee Square, Aayakar Bhawan, Kolkata-700069

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|------------------------|----------------------------|-----------|------------------|------------------|----------------|----------------------|-----------------|-------------------|----------------------|--|
| CCIT-4, KOLKATA | RAJIV SINHA | AB | 2/31 | | | 22628467 | 22628604 | 9013850607 | | kolkata.ccit3.reac@incometax.gov.in |
| ITO Hqr to CCIT-4,KOL | NETAINANDY | AB | 2/46 | 1341 | 1765 | 22136460 22628622 | 22136284 | 8902198289 | | kolkata.ito.hq.ccit3.reac@incometax.gov.in |
| Sr. PS to CCIT-4, KOL | SATYENDRA PRASAD CHOWDHURY | AB | 2/30 | 1366 | 1366 | 22136489 | | 8902196192 | | spchowdhuri1965@gmail.com |
| AO to CCIT-4,KOL | KALPANA ROY (BANDOPADHYAY) | AB | 3/64 | | | | | 8902196630 | | kalpana.roy@incometax.gov.in |
| AO(OSD) to CCIT-4,KOL | SANDHYA GHOSH (ROY) | AB | 3/64. | | | | | 9477330067 | | sandhya.ghosh@incometax.gov.in |
| DDO-17.KOL | SAMBHU BOSE | AB | 5/9. | | | | | 8902195694 | | sambhu.bose@incometax.gov.in |

CHIEF COMMISSIONER OF INCOME TAX -5 KOLKATA
P-7, Chowringhee Square, Aayakar Bhawan, Kolkata-700069

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|------------------------------|---------------------|-----------|------------------|------------------|----------------|---------------------|-----------------|-------------------|----------------------|--|
| CCIT-5, KOLKATA | PARMINDER | AB | 3/57 | | | 22486103 | 22486103 | 9013854077 | | kolkata.ccit4.reac@incometax.gov.in |
| ITO Hqr to CCIT-5, KOL (A/C) | DEBASISH SAHA | AB | 2/46 | 1312 | 1375 | 22628623 | | | | kolkata.ito.hq.ccit4.reac@incometax.gov.in |
| PS to CCIT-5 KOL (A/C) | AMIT KUMAR BISWAS | AB | 4/3 | 1447 | 1846 | 22628579 | 22136205 | | | |
| AO/DDO-21, KOL | SUBHAS CH. NAG | AB | 6/19. | - | - | 22136265 | 22628006 | | | |
| AO to CCIT-5, KOL | EMAN BARLA | AB | 4/22. | | | | | | | anurup.chakraborty@incometax.gov.in |

PRINCIPAL COMMISSIONER OF INCOME TAX- 1 KOLKATA

P-7, Chowringhee Square, Aayakar Bhawan, Kolkata-700069

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile No | Tarang Residence No. | Email |
|---------------------------------------|------------------------------|---------|------------------|------------------|----------------|---------------------|----------------|------------------|----------------------|--|
| Pr. CIT 1, KOLKATA | GAUTAM MANDAL | AB | 7/4 | 1545 | 1934 | | 22136746 | | | kolkata.pcit1@incometax.gov.in |
| DY/ASSTHQRTOPr. CIT-1,KOL | SHAMBHU KUMAR ROY | AB | 7/3 | 1543 | 1934 | 22136247 | 22136247 | 8902198726 | | kolkata.dcit.hq.pcit1@incometax.gov.in |
| TRO-1, KOL | SAMBHU NATH BANIK | AB | 3/14 | 1878 | - | 22136402 | 22136014 | 8902198273 | | banik.nath@incometax.gov.in |
| AO/DDO-1,KOL (A/C) | SMT RATNA MUKHERJEE | AB | 6/19. | - | - | 22136265 | 22628006 | 8902195302 | | ddo1-kol-fin@gov.in |
| AO to Pr. CIT-1, KOL | SMT RATNA MUKHERJEE | AB | 7/2 | | | 22624969 | 22136263 | 8902195302 | | ratna.mukherjee1@incometax.gov.in |
| Sr. PS to PCIT-1,KOL | SMT. TRISHNA PRAMANIK (SAHA) | AB | 7/2 | | | 22136399 | | 8902197015 | | trishna.pramanik@incometax.gov.in |
| ADDL/JT CIT Range 1,KOL | PRABHAKAR PRAKASH RANJAN | AB | 7/16 | 1561 | 1543 | 22136075 | 22136075 | | | kolkata.addlcit1@incometax.gov.in |
| DY/ASST CIT Circle 1(1),KOL | KAUSIK RAY | AB | 7/20 | 1557 | | 22136131 | | 8902199895 | | kolkata.dcit11@incometax.gov.in |
| ITO Ward-1(1), KOL | UTTAM KUMAR DAS | AB | 7/17 | | | 22135508 | | 8902197964 | | kolkata.ito11@incometax.gov.in |
| ITO Ward-2(1), KOL | NABAJYOTI DASGUPTA | AB | 7/17 | 1883 | | 22136261 | | 8902199200 | | kolkata.ito2_1@incometax.gov.in |
| DY/ASSTCIT Circle3(2),PORT BLAIR(A/C) | KAUSIK RAY | PBlr | Gr Fl | | | (03192) 232544 | | 8902199895 | | portblair.dcit3_2@incometax.gov.in |
| ITO Ward-3(1), KOL | MALAY PATRA | AB | 4/12B | | | 22136408 | | 8902199895 | | kolkata.ito3_1@incometax.gov.in |
| ITO Ward-3(4),PORT BLAIR | PRANAB KR. DAS | PBlr | Gr Fl | | | (03192) 229440 | | 9477331595 | | portblair.ito3_4@incometax.gov.in |
| ADDL/JT CIT Range-7,KOL (A/C) | AMITAVA SEN | AB | 5/23 | | | 22136637 | | 8902196446 | | kolkata.addlcit7@incometax.gov.in |
| DY/ASST CIT Circle-7(1),KOL | ANURAG TRIPATHI | AB | 5/15. | | | 22136438 | 29530341 | 9477331940 | | kolkata.dcit7_1@incometax.gov.in |
| ITO Ward 7(1),KOL | Sanjay Kumar | AB | 5/13B | | | 22136673 | | 8902195753 | | kolkata.ito7_1@incometax.gov.in |
| ITO Ward 8(1),KOL | TAPAS KR PAL | AB | 5/12A | 1408 | | 22136058 | | 8902196486 | | kolkata.ito8_1@incometax.gov.in |
| ITO Ward 8(2),KOL | DIPANKAR DAS | AB | 5/13A | | | 22136673 | | 8902194904 | | kolkata.ito8_2@incometax.gov.in |
| ITO Ward 9(1),KOL | ANIL KR. NAYAK | AB | 5/12B | | | 22136701 | | 8902198048 | | kolkata.ito9_1@incometax.gov.in |
| ADDL/JT CIT Range 40,KOL (A/C) | PRABHAKAR PRAKASH RANJAN | 3GP | 2/10. | | | 22438458 | | | | kolkata.addlcit40@incometax.gov.in |
| DY/ASST CIT Circle 40,KOL | TRIDIB KUMAR MUNSI | 3GP | 2/26. | | | 22439469 | | 8902194926 | | kolkata.dcit40@incometax.gov.in |
| ITO Ward 40(1),KOL | SUKHENDU MONDAL | 3GP | 2/18B | | | 22623440 | | 8902199417 | | kolkata.ito40_1@incometax.gov.in |
| ITO Ward 41(1), & TPS, NADIA | KAMALENDU BISWAS | NAD OLD | G/06 | | | 03472-252490 | 03472-252490 | 9477330138 | | nadia.ito41.1@incometax.gov.in |
| ITO Ward 41(3), NADIA | PRODIP KR. SARKAR | NAD NEW | 1ST FLR | | | 03472-259350 | 03472-259350 | 9477330098 | | nadia.ito41.3@incometax.gov.in |
| ITO Ward 42(1), & TPS, MURSHDABAD | SUKANTA MANDAL | MSD | 1/7. | | | 03482-251165 | | 9477330136 | | murshidabad.ito42_1@incometax.gov.in |
| DDO PORT BLAIR (A/C) | VACANT | PBlr | Gr Fl | | | (03192) 229440 | | | | ddoan.wb-itax@gov.in |

PRINCIPAL COMMISSIONER OF INCOME TAX- 2 KOLKATA

P-7, Chowringhee Square, Aayakar Bhawan, Kolkata-700069

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|---------------------------------|------------------------|-------|------------------|------------------|----------------|---------------------|----------------|------------------|----------------------|--|
| Pr. CIT 2, KOLKATA (A/C) | GAUTAM MANDAL | AB | 3/61. | | | 22627450 | 22627451 | | | kolkata.pcit2@incometax.gov.in |
| DY/ASST CIT TO PCIT-2,KOL | SAIKAT MITRA | AB | 5/20. | | | | | 9330865454 | | kolkata.dcit.hq.pcit2@incometax.gov.in |
| TRO-2, KOL | MITHUN KUMAR ROUT | AB | 3/14 | 1328 | 1324 | 22136014 | | 9477330915 | | kolkata.tro2@incometax.gov.in |
| PS to PCIT-2, KOL | SUJIT KR. SINHA | AB | 6/3 | | | 22136243 | | 8902195069 | | sujit.k.sinha@incometax.gov.in |
| AO/DDO 2 | AKASH DE | AB | 6/19 | 1434 | 1437 | 22136265 | | 8902196176 | | ddo2.kol-finance@gov.in |
| AO to PCIT-2,KOL | AVIJIT NASKAR | BV | 8th FLR | | | | | 8902196962 | | avijitnaskar@gmail.com |
| AO/DDO 22 | GOUTAM KR SARKAR | AB | GR FLR/2E | | | | | 8902196199 | | goutam.k.sarkar1@incometax.gov.in |
| ADDL/JT CIT Range- 4, KOL (A/C) | SHAIENDRA KUMAR PANDEY | AB | 8/13 | 1583 | 1502 | 22136633 | | | | kolkata.addlct4@incometax.gov.in |
| DY/ASST CIT Circle 4(1),KOL | SOM NATHDAS BISWAS | AB | 8/23 | 1922 | 1500 | 22136405 | | 8902198507 | | kolkata.dcit4.1@incometax.gov.in |
| ITO Ward 4(1),KOL | SANDIP KUMAR | AB | 8/11C | 1507 | 1501 | 22136192 | | 8902198567 | | kolkata.ito4.1@incometax.gov.in |
| ITO Ward 4(3),KOL | SUVENDU MUKHOPADHYAY | AB | 8/11D | 1509 | 1943 | 22136848 | | 8902196240 | | kolkata.ito4.3@incometax.gov.in |
| ITO Ward 4(4),KOL | DILIP KUMAR SAMANTA | AB | 8/11B | 1509 | 1514 | 22136194 | | 8902198524 | | kolkata.ito4.4@incometax.gov.in |
| ADDL/JT CIT Range-5,KOL | AMITAVA SEN | AB | 8/18 | 1493 | 1582 | 22136427 | 22136425 | 8902196446 | | kolkata.addlct5@incometax.gov.in |
| DY/ASST CIT C 5(1),KOL | VIVEK SINGH | AB | 8/14 | 1922 | 1499 | 22136169 | | 9477331939 | | kolkata.dcit5.1@incometax.gov.in |
| ITO Ward 5(1),KOL | PRASANTA KUMAR KUNDU | AB | 8/11E | 1495 | 1503 | 22136163 | | 8902195187 | | kolkata.ito5.1@incometax.gov.in |
| ITO Ward 6(1),KOL | AVISEK BARUA | AB | 6/13B | 1433 | 1428 | 22136675 | | 8902198336 | | kolkata.ito6.1@incometax.gov.in |
| ITO Ward 6(2),KOL | JAYDIP MAJUMDER | AB | 6/13C | 1432 | 1799 | 22136684 | | 9477330373 | | kolkata.ito6.2@incometax.gov.in |
| ADDL/JT CIT Range 11,KOL | SHAIENDRA KUMAR PANDEY | AB | 6/17. | 1425 | 1429 | 22136030 | | | | kolkata.addlct11@incometax.gov.in |
| ITO Ward 10(2),KOL | ROSHAN KUMAR | AB | 3/22. | | | 22136285 | 22486210 | 8902198336 | | kolkata.ito10.2@incometax.gov.in |
| DY/ASST CIT Circle 11(1),KOL | AMIT KUMAR SINGH | AB | 6/18. | | | 22136917 | | 8902350316 | | kolkata.dcit11.1@incometax.gov.in |
| ITO Ward 11(1),KOL | BROJO GOPAL BOSE | AB | 6/20. | 1444 | 1798 | 22627880 | | 8902195964 | | kolkata.ito11.1@incometax.gov.in |
| ITO Ward 12(1),KOL (A/C) | SANDIP KUMAR | AB | 7/11A | 1571 | 1575 | 22136410 | | 8902198567 | | kolkata.ito12.1@incometax.gov.in |
| AO BUILDING Aayakar Bhawan, KOL | JHANTU ORAON | AB | G/2F | 1472 | | 22136212 | | 9477330105 | | jhantu.oraon@incometax.gov.in |

PRINCIPAL COMMISSIONER OF INCOME TAX- 5 KOLKATA
110, Santipally, Aayakar Bhawan (Poorva), Kolkata-700107

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|------------------------------------|---------------------|----------------|------------------|------------------|----------------|---------------------|-----------------|-------------------|----------------------|--|
| Pr. CIT 5, KOLKATA | SAMAR BHADRA | ABP | 6/606 | 1606 | | 24410207 | 24410207 | 9968626514 | | kolkata.pcit5@incometax.gov.in |
| Sr.PS to Pr. CIT-5, KOL | BHUTNATH SARDAR | ABP | 6/607 | 1607 | 1625 | 24410400 | | 8902198838 | | bhutnathsardar001@gmail.com |
| DY/ASST CIT HQR TO PCIT-5 | SUMAN GHOSH | ABP | 6/603 | 1603 | | 24410234 | 24410234 | 8902198565 | | kolkata.dcit.hq.pcit5@incometax.gov.in |
| TRO-5, KOL | TILAK CHAUDHURI | ABP | 7/705B | 1705 | | | | 8902199054 | | kolkata.tro5@incometax.gov.in |
| AO/DDO-5, KOL | CHANDRA SEKHAR BOSE | ABP | 7/716 | 1716 | | 24427207 | | 8902350891 | | ddo5.kol-finance@gov.in |
| AO to Pr. CIT 5, KOLKATA | PARTHASARATHI DAS | ABP | 6/613 | 1624 | | 24427205 | | 8902195299 | | |
| AO BLDG IN CHARGE POORVA | MAINAK SENGUPTA | ABP | 1/111 | | | | | 8902196138 | | mainak.sengupta@incometax.gov.in |
| ADDL/JT CIT Range 13, KOL | ABHIJIT DATTA | ABP | 7/705A | 1705 | 1622 | 24410322 | 24410322 | 9477330694 | | kolkata.addlcit13@incometax.gov.in |
| DY/ASST CIT Circle-13(1), KOL | BARUN KRISHNA ROY | ABP | 7/703 | 1703 | | | | 8902197972 | 25922520 | hoogly.dcit13.1@incometax.gov.in |
| ITO Ward 13(1), KOL | ANAND KUMAR SANT | ABP | 6/604 | 1604 | 1910 | 24416105 | | 9477331114 | | kolkata.ito.13.1@incometax.gov.in |
| ITO Ward 14(1), KOL | VJAY KUMAR | ABP | 6/605 | 1605 | 1710 | 24416106 | | 8902198364 | | kolkata.ito.14.1@incometax.gov.in |
| ADDL/JT CIT Range-23, Hoogly (A/C) | SAILEN SAMADDER | HGLY | 2/203 | | | 26802117 | | 8902198705 | | hoogly.addlcit23@incometax.gov.in |
| DY/ASST CIT CIRCLE-23(1), Hoogly | ARNAB SARKAR | HGLY | 2/207 | | | 2681541 | 2681539 | 8902199441 | | hoogly.dcit23.1@incometax.gov.in |
| ITO Ward 22(2), KOL | RAJESHWAR PRASAD | BV | 902 | | | 22294031 | | 8902196864 | | kolkata.ito.22.2@incometax.gov.in |
| ITO Ward 23(1), HOOGLY | AVIJIT MONDAL | HGLY | 2/211 | | | | | 8902199291 | | kolkata.ito.23.1@incometax.gov.in |
| ITO Ward 24(1), HOOGLY | BISWAJIT SARKAR | HGLY | 3/310 | | | 2681531 | | 8902196346 | | kolkata.ito.24.1@incometax.gov.in |
| ADDL/JT CIT Range-34, KOL (A/C) | ABHIJIT DATTA | ABP | 7/704 | 1704 | 1713 | 24410345 | | 9477330694 | | kolkata.addlcit34@incometax.gov.in |
| DY/ASST CIT Circle-34, KOL | BONNIE DEBBARMA | ABP | 7/703 | 1703 | | | | 9402308867 | | kolkata.dcit34.1@incometax.gov.in |
| ITO Ward 34(1), KOL | CHANDAN CHATTERJEE | ABP | 6/604 | 1604 | 1709 | 24410355 | | 8902195123 | | kolkata.ito.34.1@incometax.gov.in |
| ITO Ward 36(1), KOL | BHUVNESH MEENA | ABP | 6/605 | 1605 | | 24410245 | | 8902199878 | | kolkata.ito.36.1@incometax.gov.in |
| ADDL/JT CIT Range-49, KOL | SAILEN SAMADDER | ABUDS IV | 2/6. | | | 23551961 | | 8902198705 | | kolkata.addlcit49@incometax.gov.in |
| DY/ASST CIT CIRCLE-49(1), KOL | JAYASHISH CHOWDHURY | ABUDS II & III | 2/3. | | | 23551976 | | 8902196431 | | kolkata.dcit49.1@incometax.gov.in |
| ITO Ward 49(1), KOL | DIPAK KUMAR BISWAS | ABUDS II & III | 2/1 | | | 23551972 | | 8902195108 | | kolkata.ito.49.1@incometax.gov.in |
| ITO Ward 50(1), KOL | PETER LUGUN | ABUDS II & III | 2/1 | | | 23551973 | | 9477331159 | | kolkata.ito.50.1@incometax.gov.in |
| AO/DDO, HGLY | SHYAMAL KANTIMANDAL | HGLY | | | | | | 8902198222 | | aoddohoogly@gmail.com |

PRINCIPAL COMMISSIONER OF INCOME TAX- 9 KOLKATA

2, Gariahat Road (South), Aayakar Bhawan Dakshin, Kolkata- 700 068

| Designation | Name of the office | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|--|--------------------------|--------|------------------|------------------|----------------|---------------------|----------------|------------------|----------------------|--|
| P r. CIT-9, KOLKATA | Dr. AMLAN TRIPATHY | ABD | 2/1 | 200 | | 24236889 | 24237062 | 8985970063 | | kolkata.pcit9@incometax.gov.in |
| DY/ASST CIT HQRS-9, KOL | BHASKAR DEB | ABD | 2/3 | 203 | | 24236887 | 24237662 | 8902199466 | | kolkata.dcit.hq.pcit9@incometax.gov.in |
| TRO-9, KOL | SANTANU ROY | ABD | 3/7 | | | | | 9477331040 | | kolkata.tro9@incometax.gov.in |
| Sr. PS , to Pr. CIT 9, KOLKATA | MAYA DAS | ABD | 2/10A | 212 | | 24237554 | | 8902196525 | | maya.das@incometax.gov.in |
| AO to PCIT -9, Kol | JOYDEV MANDAL | ABD | 1/3 | 108 | | 24237558 | | 8902196327 | | ddo9.kol-finance@gov.in |
| DDO-9 | ASHOKE KR. SAHA | ABD | 3RD FL | | | | | 9477330053 | | ashoke.k.saha@incometax.gov.in |
| ADDL/JT CIT Range-27,HALDIA (A/C) | SUBHRA JYOTI CHAKRABORTY | HALD | 2ND FL | | | 03224-272068 | 03224-274122 | 8902196541 | | haldia.addlcit27@incometax.gov.in |
| DY/ASST CIT Circle-27(1), HALDIA (A/C) | RAJENDRA JAIPAL | HALD | 2ND FL | | | 03224-276743 | | 9711755310 | | haldia.dcit27.1@incometax.gov.in |
| ITO Ward 27(1) & TPS,HALDIA | DIPTENDU PANDA | HALD | 2ND FL | | | 03224-272643 | | 8902199757 | | haldia.ito27.1@incometax.gov.in |
| ITO Ward 27(3),HALDIA | VIVEKANAND MANDAL | HALD | 2ND FL | | | 03224-277775 | | 8902199112 | | haldia.ito27.3@incometax.gov.in |
| ADDL/JT CIT Range-29,KOL (A/C) | KAUSIK KUMAR DAS | ABD | 4/12. | 417 | 419 | 24237758 | 24236859 | 8902195184 | | kolkata.addlcit29@incometax.gov.in |
| DY/ASST CIT Circle-29,KOL | ARBINDA NASKAR | ABD | 4/5. | | | 03224-275955 | | 7587190057 | | haldia.dcit27.2@incometax.gov.in |
| ITO Ward 25(1),KOL | AVIJIT MALLICK | ABD | 1/9. | 116 | | 24236897 | | 9477330833 | | kolkata.ito25.1@incometax.gov.in |
| ITO Ward 29(1),KOL | SAILENDRA NATH HIRA | ABD | 4/3. | 403 | 402 | 24236866 | 24236867 | 8902196597 | | kolkata.ito29.1@incometax.gov.in |
| ITO Ward 30(1),KOL | BISHNU PADA NASKAR | ABD | 5/3. | 502 | 503 | 24236877 | 24236878 | 8902198270 | | kolkata.ito30.1@incometax.gov.in |
| ADDL/JT CIT Range-32,KOL | KAUSIK KUMAR DAS | 10B MR | 3/307 | | | 22658836 | | 8902195184 | | kolkata.addlcit32@incometax.gov.in |
| DY/ASST CIT Circle-32,KOL | RAJENDRA JAIPAL | 10B MR | 2/206 | | | 22648833 | | 9711755310 | | kolkata.dcit32@incometax.gov.in |
| ITO Ward 32(1),KOL | PARTHENDU BARUA | 10B MR | 2/209 | | | 22647225 | | 9477330649 | | kolkata.ito32.1@incometax.gov.in |
| ITO Ward 33(1),KOL | SUBHAS CH. GHOSH | 10B MR | 3/311 | | | 22657221 | | 8902199515 | | kolkata.ito33.1@incometax.gov.in |
| ITO Ward 33(2),KOL | ADITYA SARASWAT | 10B MR | 3/306 | | | 22658612 | | 9477331020 | | kolkata.ito33.2@incometax.gov.in |

PRINCIPAL COMMISSIONER OF INCOME TAX- 13 KOLKATA

3, Govt. Place(West), Kolkata-700001

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|--|---------------------------|----------------|------------------|------------------|----------------|---------------------|-----------------|-------------------|----------------------|--|
| Pr. CIT 13, KOLKATA | TAJINDER PAL SINGH | 3GP | 2/30 | | | 22439471 | 22437895 | 9872080468 | 24653791 | kolkata.pcit13@incometax.gov.in |
| DY/ASST CIT HQRS-13, KOL | CHANDRA NATH DAS | 3GP | 2/11 | | | 22439472 | 22439472 | 9477330820 | | kolkata.dcit.hq.pcit13@incometax.gov.in |
| TRO 13, KOL | MITHUN KUMAR ROUT | 3GP | 2/29E | | | 24236875 | | 9477330915 | | kolkata.tro13@incometax.gov.in |
| AO to Pr. CIT 13, KOL | RAMASHISH SINGH | 3GP | 2/23 | | | | | 8902196813 | | ramashish.singh@incometax.gov.in |
| PS to Pr. CIT 13, KOL | MRIDUL SINGHA | 3GP | 2/30 | | | 22439471 | | 8902194908 | | mridul.singha@incometax.gov.in |
| AO/DDO-13, KOL | SUBHASIS DAS | 3GP | 2/23 | | | 22186221 | | 8902198608 | | ddo13.kol-finance@gov.in |
| AO/DDO MIDNAPORE | VACANT | | | | | | | | | |
| ADDL/JT CIT Range-37, KOL | SANJIB KUMAR PAUL | 3GP | 2/17 | | | 22483305 | 22482389 | 9477330432 | 24993153 | sanjib.k.paul@incometax.gov.in |
| DY/ASST CIT Circle-37, KOL | ASHIS CHAKRABORTY | 3GP | 2/13 | | | 22439470 | | 8902196974 | | kolkata.dcit37@incometax.gov.in |
| ITO Ward-37(1), KOL (A/C) | ATANU SENGUPTA | 3GP | 1/14 | | | | | 8902196277 | | ATANU.SENGUPTA@incometax.gov.in |
| ITO Ward-38(1) & TPS MID | SAMIRAN KALI | AMRAVATI, MID | 1ST FL | | | 03222-275462 | 03222-275462 | 8902199362 | | midnapur.ito38.1@incometax.gov.in |
| ITO Ward-39(1) MIDNAPUR | JAIPAL HANSDA | SAHOO BWN, MID | GR. FL | | | 03222-271631 | 03222-271631 | 8902199387 | | midnapur.ito39.1@incometax.gov.in |
| ADDL/JT CIT Range-43, KOL (A/C) | B. S. ANAND | 3GP | G/9B | | | | | | | kolkata.addlcit43@incometax.gov.in |
| DY/ASST CIT Circle-43, KOL | MINTUROY | 3GP | G/7 | | | | 0222-271862 | 8902198568 | | kolkata.dcit43@incometax.gov.in |
| ITO Ward-43(1), KOL | BISWAJIT ROY | 3GP | G/6 | | | | | 9477331465 | | kolkata.ito43.1@incometax.gov.in |
| ITO Ward-44(1), KOL | NILADRI KR. GHOSH | 3GP | G/14 | | | | | 8902196265 | | kolkata.ito44.1@incometax.gov.in |
| ITO Ward-44(2), KOL | MANGALMOY HALDAR | 3GP | G/14A | | | 03222-271629 | 03222-271629 | 8902196472 | | kolkata.ito44.2@incometax.gov.in |
| ADDL/JT CIT Range-46, KOL | B. S. ANAND | 3GP | 1/15 | | | | | | | kolkata.addlcit46@incometax.gov.in |
| DY/ASST CIT Circle-46, KOL | RONIT CHAKRABORTY | 3GP | 1/13 | | | | | 8902350746 | | kolkata.dcit46@incometax.gov.in |
| ITO Ward-46(1), KOL | BIJAY KUMAR SHRIVASTAVA | 3GP | 2/9 | | | | | 9477330650 | | kolkata.ito46.1@incometax.gov.in |
| ITO Ward-47(1), KOL | ARUP BANDYOPADHYAY | 3GP | 2/9A | | | | | 8902198368 | | kolkata.ito47.1@incometax.gov.in |
| ITO Ward-47(2), KOL | SUBRATA BAGCHI | 3GP | 2/4 | | | | | 8902195203 | | kolkata.ito47.2@incometax.gov.in |
| AO, Bldg.-in-Charge To 3 Government Place, Kolkata | SATYABRATA GHOSH | 3GP | G/10 | | | | | 8902196148 | | satyabrata.ghosh@incometax.gov.in |

PRINCIPAL COMMISSIONER OF INCOME TAX- 18 KOLKATA

169, Acharya Jagadish Chandra Bose Road, Kolkata-700014

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|--------------------------------|--------------------------|-------|------------------|------------------|----------------|----------------------|----------------|--------------------------|----------------------|--|
| Pr. CIT-18,KOLKATA (A/C) | TAJINDER PAL SINGH | BV | 1/106 | 1136 | 1122 | 22843396 | 22846667 | 9872080468 | | kolkata.pcit18@incometax.gov.in |
| DY/ASST CIT HQRS-18, KOL | KALPANA SINGH | BV | 1/105 | | | 22846266 | | 8902198593 | | kolkata.dcit.hq.pcit18@incometax.gov.in |
| TRO-18, KOL | SUMAN ROY | BV | 2/212 | | | 22867607 | | 8902198847 | | suman.roy@incometax.gov.in |
| PS to Pr. CIT-18, KOL | SMT. SHYAMA DEY (MONDAL) | BV | 1/107 | | | 22869613 | | 8902195963 | | shyama.mandal@incometax.gov.in |
| AO/DDO 18,KOL | SK. JAHADUL ALI | BV | 2/208 | | | 22847879 22840324 | | 8902195899 | | sk.i.ali@incometax.gov.in |
| AO to Pr. CIT-18, KOL | BISWAJIT BARUA | BV | 1/107 | | | 22866183 | | 8902195253 | | biswajit.barua@incometax.gov.in |
| ADDL/JT CIT Range-52, KOL | MANAS MONDAL | BV | 3/302 | | | 22841775 | | 9477331004 | | kolkata.addlCit52@incometax.gov.in |
| DY/ASST CIT Circle -52 (1),KOL | SANJIB BANERJEE | BV | 3/307. | | | 22846299 | | 8902198775 | 25000520 | kolkata.dcit52.1@incometax.gov.in |
| ITO Ward 52(1), KOL | GEETA DAS (SARKAR) | BV | 3/303 | | | 22867669 | | 8902196452 | | kolkata.ito52.1@incometax.gov.in |
| ITO Ward 54(1),KOL | RATHINDRA N NAG | BV | 3/306 | | | 22867669 | | 8902196474 | | kolkata.ito54.1@incometax.gov.in |
| ITO Ward 54(2),KOL | DEBASISH DAS | BV | 2/212 | | | 22867669 | | 8902196188 | | kolkata.ito54.2@incometax.gov.in |
| ADDL/JT CIT Range-61, KOL | SUBHRA JYOTI CHAKRABORTY | BV | 9/926 | | | 22843796 | | 8902196541 | 23567945 | kolkata.addlCit61@incometax.gov.in |
| DY/ASST CIT CIRCLE- 61,KOL | SANDIP KUMAR DE | BV | 9/911. | | | 22848607 | | 8005446903 7880586822 | | kolkata.dcit61@incometax.gov.in |
| ITO Ward 61(1) KOL | SOURAV CHAKRABORTY | BV | 9/919. | | | 22866097 | | 8902196824 | | kolkata.ito61.1@incometax.gov.in |
| ITO Ward 61(3),KOL | SAMARESH PRAMANIK | BV | 9/919. | | | 22866097 | | 8902195211 | | kolkata.ito61.3@incometax.gov.in |
| ITO Ward 62(1) KOL | ANINDYA DE | BV | 9/906 | | | 22866027 | | 9830089452 | | kolkata.ito62.1@incometax.gov.in |

PRINCIPAL DIRECTOR OF INCOME TAX (INVESTIGATION), KOLKATA

P-13, Chowringhee Square, Aayakar Bhawan, Kolkata-700069

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|---------------------------------------|--------------------------|-------|------------------|------------------|----------------|---------------------|----------------|--------------------------|----------------------|--|
| Pr. DIT (INV), KOLKATA | SIBENDU MOHARANA | ABP | 8/801 | 1801 | | 24410350/2440343 | | 8985970009 9494400701 | | kolkata.dit.inv@incometax.gov.in |
| DD/ADIT(INV) HQR ADMN | RANABIR BHAUMIK | ABP | | | | | | 8902351115 | | kolkata.ddit.inv.admin@incometax.gov.in |
| ITO (INV) ADMN | NAYAN BASU | ABP | 8/802 | 1802 | | 24410315 | | 9477330828 | | kolkata.ito.inv.admin@incometax.gov.in |
| Sr. PS. To Pr. DIT (INV), KOL | TAPAS NASKAR (SC) | ABP | 8/807 | 1807 | | 24410320 | | 8902196493 | | |
| AO/DDO to Pr. DIT (INV), KOL (A/C) | RAJ KISHORE SINGH | ABP | 7/715 | 1715 | | 24410352/24420131 | | 8902195834 | | ddodg-inv.kol.fin@gov.in |
| ADDL/JT DIT (INV) UNIT-1, KOLKATA | MOHIT MRINAL | ABP | 6/608 | 1608 | | 22136388 | | 9477331497 | 24604404 | kolkata.addldit.inv1@incometax.gov.in |
| DD/ADIT (INV) UNIT-1(1), KOLKATA | RAHUL LATIYAL | ABP | 6/604 | 1604 | | 24410313 | | 8902350689 | | kolkata.ddit.inv1.1@incometax.gov.in |
| DD/ADIT (INV) UNIT-1(2) & AIU KOL | SUJIT KR. SINGH | ABP | 6/605 | 1605 | | 24410322 | | 8902197100 | | kolkata.ddit.inv1.2@incometax.gov.in |
| DD/ADIT (INV) UNIT-1(3), KOLKATA | SANJAY KUMAR YADAV | ABP | 6/606 | 1606 | | 24418001 | | 8902350685 | | kolkata.ddit.inv1.3@incometax.gov.in |
| DD/ADIT (INV) UNIT-1(4) | VACANT | ABP | | | | | | | | kolkata.ddit.inv1.4@incometax.gov.in |
| ITO (INV) U1, KOLKATA | VARUN VARSHNEY | ABP | 6/609 | 1609 | | 24410232 | | 8902198819 | | varun.varshney@incometax.gov.in |
| ADDL/JT DIT (INV) UNIT-2, KOLKATA | HUIDROM ROBINDRO SINGH | ABP | 6/613 | 1613 | | 24427205 | | 8902199109 | | kolkata.addldit.inv2@incometax.gov.in |
| DD/ADIT (INV) UNIT-2(1), KOLKATA | POONAM | ABP | 6/610 | 1610 | | 24410312 | | 8902350691 | | kolkata.ddit.inv2.1@incometax.gov.in |
| DD/ADIT (INV) UNIT-2(2), KOLKATA | AMIYA PRASANNA NANDA | ABP | 6/611 | 1611 | | 24410219 | | 8902350826 | | kolkata.ddit.inv2.2@incometax.gov.in |
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| DD/ADIT (INV) UNIT-4(1), KOLKATA | DULNANGHA REANG | ABP | 8/816 | 1816 | | 24410361 | | 8902350828 | | kolkata.ddit.inv4.1@incometax.gov.in |
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| ITO (INV) UNIT-5, KOLKATA | RAJNISH KUMAR | ABP | 8/803 | 1803 | | 24410283 | | 9477003690 | | |
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PRINCIPAL COMMISSIONER OF INCOME TAX, CENTRAL 1 KOLKATA
110, Santipally, Aayakar Bhawan (Poorva), Kolkata-107

| Designation | Name of the officer | Floor & Bldg. Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|--------------------------------------|-----------------------------------|------------------------|------------------|----------------|------------------------------|----------------|------------------|----------------------|---|
| Pr. CIT (CENTRAL)-1, KOLKATA | DINESH AIBOR JAYAL SAWKMIE | ABP 3/301 | 1301 | 1325 | 22420142 22420061 | | | | kolkata.pcit1.cen@incometax.gov.in |
| DY/ASST CIT HQR,ADMIN (C)-1,KOL | PARTHA PRATIM GHOSH | ABP 3/306 | 1306 | 1325 | 24420159 | | 8902198300 | | kolkata.dcit.hq.cen1@incometax.gov.in |
| ITO TECH to Pr. CIT (CENTRAL)-1, KOL | ATANUPAL | ABP 3/309 | 1309 | | 24420034 | | 8902199279 | | kolkata.ito.tech.cen1@incometax.gov.in |
| TRO (CENTRAL)-1,KOL | MITHLESH KUMAR | ABP 3/303 | 1303 | | 24410160 | | 8902195261 | | kolkata.tro.cen1@incometax.gov.in |
| Sr. PS to Pr. CIT (CENTRAL)-1, KOL | PRADIP KUMAR MONDAL | ABP 3/302 | 1302 | 1302 | 24420157 | 24420157 | 8902350364 | | <u>PRADIP.KMONDAL@incometax.gov.in</u> |
| AO/DDO to PCIT (CENTRAL)-1,KOL | CHAITALISAHA (BANERJEE) | ABP 3/307 | | 1325 | 24420097 | | 8902196952 | | chaitali.banerjee@incometax.gov.in |
| ADDL/JT CIT Range-1, Central,KOL | BAIJNATH SINGH | ABP 3/304 | 1304 | 1324 | 24420158 | 24420141 | 9969233799 | 24617773 | kolkata.addlcit.cen1@incometax.gov.in |
| DY/ASST CIT CC 1(1),KOL | SANTANU GHOSH | ABP 3/305 | 1305 | 1321 | 24420071 | | 8902196518 | | kolkata.dcit.cen11@incometax.gov.in |
| DY/ASST CIT CC 1(2),KOL | SWAPAN KUMAR CHAKRABORTY | ABP 3/310 | 1310 | 1322 | 24420169 | | 8902196349 | | kolkata.dcit.cen12@incometax.gov.in |
| DY/ASST CIT CC 1(3),KOL (A/C) | SANTANU GHOSH | ABP 3/315 | 1315 | 1318 | 24420109 | 24420109 | 8902196518 | | kolkata.dcit.cen13@incometax.gov.in |
| DY/ASST CC 1(4),KOL | PRAVEEN DAS CHOWDHURY | ABP 3/311 | 1311 | 1319 | 24420092 | | 8902196623 | | kolkata.dcit.cen14@incometax.gov.in |
| DY/ASST CIT CC 1(5),KOL (A/C) | SANTANU GHOSH | ABP 3/310 | 1310 | 1322 | | | 8902196518 | | kolkata.dcit.cen15@incometax.gov.in |
| ADDL/JT CIT Range-2, Central,KOL | ASWINI PRASAD | ABP 4/404 | 1404 | 1417 | 24410251 | | | | kolkata.addlcit.cen2@incometax.gov.in |
| DY/ASST CIT CC 2(1),KOL | VIJAY KUMAR PRASAD | ABP 3/316 | 1316 | 1317 | 24420185 | | 8902198291 | | kolkata.dcit.cen2.1@incometax.gov.in |
| DY/ASST CIT CC 2(2),KOL | SONA EMMANUEL FONING RAMSONG | ABP 4/402 | 1402 | 1424 | 24410273 | | 9477331888 | | kolkata.dcit.cen2.2@incometax.gov.in |
| DY/ASST CIT CC 2(3),KOL (A/C) | SOUMITRA GHOSH | ABP 4/403 | 1403 | 1420 | 24410238 | 24410238 | 8902196234 | 23372227 | kolkata.dcit.cen2.3@incometax.gov.in |
| DY/ASST CIT CC 2(4),KOL | SOUMITRA GHOSH | ABP 4/406 | 1406 | | 24410241 | | 8902196234 | 23372227 | kolkata.dcit.cen2.4@incometax.gov.in |
| DY/ASST CIT CC 2(5),KOL | | ABP 4/403 | 1403 | 1420 | 24410238 | 24410238 | | | kolkata.dcit.cen2.5@incometax.gov.in |

PRINCIPAL COMMISSIONER OF INCOME TAX, CENTRAL 2 KOLKATA

110, Santipally, Aayakar Bhawan (Poorva), Kolkata-107

| Designation | Name of the officer | Bldg. | Floor & Chamber Room No. | Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|--|-------------------------|-------|-----------------------------|----------|----------------|-------------------------|----------------|------------------|----------------------|--|
| Pr.CIT (CENTRAL)-2, KOLKATA | RAM BILAS MISHRA | ABP | 5/501 | 1501 | 1507 | 244 10285 244 10253 | 244 10302 | 8547002404 | | kolkata.pcit2.cen@incometax.gov.in |
| DY/ASST CIT HQR. ADMIN (C)2,KOL | SIBAJI BOSE | ABP | 5/503 | 1503 | 1508 | 244 10302 | 244 10302 | 8902 196605 | 24840051 | kolkata.dcit.hq.cen2@incometax.gov.in |
| ITO TECH to Pr.CIT (CENTRAL)-2,KOL (A/C) | MITHLESH KUMAR | ABP | 5/502 | 1502 | 1508 | 244 10178 | 244 10302 | 8902 195261 | | kolkata.ito.tech.cen2@incometax.gov.in |
| TRO (CENTRAL)-2, KOL | PRIYADEEP CHATTERJEE | ABP | 3/303 | | | 24420034 | | 8902 198973 | | kolkata.tro.cen2@incometax.gov.in |
| SR PS to Pr.CIT (CENTRAL)-2,KOL | JAYANTA NATH BARDHAN | ABP | 5/507 | 1507 | 1508 | 224 10275 | 244 10302 | 9748203578 | | bardhanjayantanath@gmail.com |
| AO/DDO CENTRAL-2, KOL | SANJIB SENGUPTA | ABP | 3/312 | | | 24420123 | | 9477330304 | | sanjib.k.sengupta@incometax.gov.in |
| ADDL/JT CIT RANGE-3, CENTRAL, KOL | DHEERAJ KUMAR JAISWA | ABP | 5/505 | 1505 | | 244 10326/ 244 10235 | | 947733 1501 | | kolkata.addlcit.cen3@incometax.gov.in |
| DY/ASST CIT CENTRAL CIRCLE 3(1),KOL | PRAMOD LAKRA | ABP | 4/411 | 1411 | 1409 | 244 10254 | | 8902 199889 | | kolkata.dcit.cen3.1@incometax.gov.in |
| DY/ASST CIT CENTRAL CIRCLE 3(2),KOL | NITISHA GUPTA | ABP | 5/516 | 1516 | | 244 10258 | | 8447 154306 | | kolkata.dcit.cen3.2@incometax.gov.in |
| DY/ASST CIT CENTRAL CIRCLE 3(3),KOL | SUMIT DASGUPTA | ABP | 4/416 | 1416 | 1422 | 244 10187 | | 8902 196988 | 24 150044 | kolkata.dcit.cen3.3@incometax.gov.in |
| DY/ASST CIT CENTRAL CIRCLE 3(4),KOL | NITISHA GUPTA | ABP | 5/515 | 1515 | | 244 10311 | | 8447 154306 | | kolkata.dcit.cen3.4@incometax.gov.in |
| DY/ASST CIT CENTRAL CIRCLE 3(5),KOL | VACANT | | | | | | | | | |
| ADDL/JT CIT RANGE-4, CENTRAL, KOL | PANKAJ PANDEY | ABP | 5/504 | 1504 | 1517 | 244 10036 | 244 10036 | | | kolkata.addlcit.cen4@incometax.gov.in |
| DY/ASST CIT CENTRAL CIRCLE 4(1),KOL | SUBHAMAY DATTA | ABP | 4/512 | 1512 | | 244 10262 | | 8902 196518 | 25386020 | kolkata.dcit.cen4.1@incometax.gov.in |
| DY/ASST CIT CENTRAL CIRCLE 4(2),KOL | AMIT KUMAR BARUA | ABP | 5/506 | 1506 | | 244 10305 | 244 10305 | 8902 199888 | | kolkata.dcit.cen4.2@incometax.gov.in |
| DY/ASST CIT CENTRAL CIRCLE 4(3),KOL | ASHOK KUMAR PANDEY | ABP | 5/510 | 1510 | | 244 10308 | 244 10308 | | | kolkata.dcit.cen4.3@incometax.gov.in |
| DY/ASST CIT CENTRAL CIRCLE 4(4),KOL | AMIT KUMAR BARUA | ABP | 5/509 | 1509 | | 244 10179 | 244 10179 | 8902 199888 | | kolkata.dcit.cen4.4@incometax.gov.in |
| DY/ASST CIT CENTRAL CIRCLE 4(5),KOL (A/C) | ASHOK KUMAR PANDEY | ABP | 5/509 | 1509 | | 244 10179 | 244 10179 | | | kolkata.dcit.cen4.5@incometax.gov.in |

PRINCIPAL COMMISSIONER OF INCOME TAX, CENTRAL, GUWAHATI**Aayakar Bhawan, GS Rd, Christian Basti, Guwahati, Assam 781005**

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|--|---------------------|----------|------------------|------------------|----------------|---------------------|----------------|------------------|----------------------|--|
| Pr.CIT (CENTRAL), GUWAHATI (A/C) | JVD LANGSTIEH | GUWAHATI | 5/525 | 220 | | 0361-2341460 | 0361-2341460 | 9477331533 | | guwahati.pcit.cen@incometax.gov.in |
| ITO HQRS to Pr.CIT (CENTRAL),GUWAHATI | RAKESH KUMAR | GUWAHATI | 5/504 | 225 | | 0361-2345124 | 0361-2345124 | 9401991545 | | guwahati.ito.hq.cen@incometax.gov.in |
| ITO TECH to Pr.CIT (CENTRAL),GUWAHATI | L VAIPHIE | GUWAHATI | 5/503 | 223 | | 0361-2340373 | | 9401991864 | | guwahati.ito.tech.cen@incometax.gov.in |
| TRO CENTRAL, GUWAHATI | RAJRSHISAHA | GUWAHATI | 5/523 | 717 | | | | 9401991440 | | guwahati.tro.cen@incometax.gov.in |
| SR.PS to Pr.CIT (CENTRAL),GUWAHATI | LILY NARZARY | GUWAHATI | 5/524 | 221 | | | | 9401991224 | | lily.b.narzary@incometax.gov.in |
| AO GR.II | NIKHIL SHUKLABAIDYA | GUWAHATI | 5/510 | 224 | | | | | | |
| AO GR.III | VACANT | GUWAHATI | 5/514 | 222 | | | | | | |
| ADDL/JT CIT CENTRAL RANGE | AMIT KUMAR Pandey | GUWAHATI | 5/501 | 201 | | | | 9321602552 | | guwahati.addlcit.cen@incometax.gov.in |
| DY/ASST CIT CENTRAL CIRCLE 1, GUWAHATI | P.S THEMREIKANN | GUWAHATI | 5/507 | 509 | | | | 7042918300 | | guwahati.dcit1cen@incometax.gov.in |
| DY/ASST CIT CENTRAL CIRCLE 2, GUWAHATI | UPENDRO NHAKPAM | GUWAHATI | 5/502. | 502 | | | | 7005613855 | | guwahati.dcit2.cen@incometax.gov.in |

PRINCIPAL COMMISSIONER OF INCOME TAX, (AU)-1, KOLKATA
169, Acharya jagadish Chandra Bose Road, Bamboo Villa, Kolkata- 700 014

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|--------------------------------------|--------------------------|-------|------------------|------------------|----------------|----------------------|----------------|------------------|----------------------|--|
| PR. CIT (AU)-1,Kolkata | GOULEN HANGSHING | BV | 1/112 | | | 22846293 | 22846273 | 9477331290 | | kolkata.pcit1au.reac@incometax.gov.in |
| ITO Hqr to PCIT (AU)-1,KOL | AMAL KUMAR ROY | BV | 1/119. | | | 22867682 | | 8902197968 | | kolkata.ito.hq.pcit1au.reac@incometax.gov.in |
| Sr. P S to PCIT (AU)-1,KOL | BARUN BISWAS | BV | 1/117. | | | 22867697 22866169 | | 8902196427 | | barunbiswas@incometax.gov.in |
| AO/DDO ReAC-1, KOL | MANAS KR. SARKAR | BV | 1/114 | | | 22867683 | | | | kolkata.ddo1pcit1reac@incometax.gov.in |
| Addl/JCIT (ReFAC) (AU)-1(1),KOL | MD. SHADAB AHMED | BV | 2/205. | | | 22846277 22841775 | 29640214 | 8986911701 | | kolkata.addlцит1.1au.reac@incometax.gov.in |
| DY/ACIT (AU)-1(1)(1),KOL | SAURABH GUPTA | BV | 2/209. | | | 22845592 29640215 | | 8302699894 | | kolkata.dcit1.1.1au.reac@incometax.gov.in |
| ITO (AU)- 1(1)(2),KOL | AKSHAY MISHRA | BV | 2/215. | | | 22867661 | | 9477330845 | | kolkata.ito.11.2.au.reac@incometax.gov.in |
| ITO (AU)- 1(1)(3),KOL | BIJAY KUMAR RAJAK | BV | 2/215. | | | 22867661 | | 9477330041 | | kolkata.ito.11.3.au.reac@incometax.gov.in |
| ITO (AU)- 1(1)(4),KOL | UTTAM DE | BV | 1/102 | | | 22866180 | | 8902196024 | | kolkata.ito.11.4.au.reac@incometax.gov.in |
| ITO (AU)- 1(1)(5),KOL | RAMAN KUMAR | BV | 1/102 | | | 22866180 | | 8902198241 | | kolkata.ito.11.5.au.reac@incometax.gov.in |
| ITO (AU)- 1(1)(6),KOL | BAJRANG SHARMA | ASN | | | | | | 8902198370 | | kolkata.ito.11.6.au.reac@incometax.gov.in |
| Addl/JCIT (AU)-1(2),KOL | RAJA SENGUPTA | BV | 2/206. | | | 22867610 22846286 | | 9477331827 | 24325139 | kolkata.addlцит1.2.au.reac@incometax.gov.in |
| DY/ACIT (AU)-1(2)(1),KOL | DEBASHISH ROY | BV | 2/220. | | | 22866175 29640028 | | 8902196524 | | kolkata.dcit1.2.1au.reac@incometax.gov.in |
| ITO (AU)- 1(2)(2),KOL | ANAND JYOTI | BV | 2/216. | | | 22867660 22866176 | | 8902198732 | | kolkata.ito.12.2.au.reac@incometax.gov.in |
| ITO (AU)- 1(2)(3),KOL | ANSHUMAN BAG | BV | 2/216. | | | 22867660 22866176 | | 8902196079 | | kolkata.ito.12.3.au.reac@incometax.gov.in |
| ITO (AU)- 1(2)(4),KOL | BASANT KUMAR THAKUR | BV | 2/214. | | | 22867652 | | 8902195265 | | kolkata.ito.12.4.au.reac@incometax.gov.in |
| ITO (AU)- 1(2)(5),KOL | BHASKAR DUTTA | BV | 2/214. | | | 22867652 | | 8902199377 | | kolkata.ito.12.5.au.reac@incometax.gov.in |
| ITO (AU)- 1(2)(6), KOL | JAYRAM SHARMA | DGP | | | | | | 9477330253 | | kolkata.ito.12.6.au.reac@incometax.gov.in |
| Addl/JCIT (AU)-1(3),KOL | SUDIP KUMAR BANDYOPADHYA | BV | 2/221. | | | 22866172 | | 8902196440 | | kolkata.addlцит1.3.au.reac@incometax.gov.in |
| DY/ACIT (AU)-1(3)(1),KOL | KALYAN KUMAR DAS | BV | 2/218. | | | 22846284 29640203 | | 9477331937 | 25482088 | kolkata.dcit1.3.1au.reac@incometax.gov.in |
| ITO (AU)- 1(3)(2),KOL | DEBABRATA PAUL | BV | 2/204. | | | | | 8902195285 | | kolkata.ito.13.2.au.reac@incometax.gov.in |
| ITO (AU)- 1(3)(3),KOL | ATIF ATA | BV | 2/204. | | | | | 8902199587 | | kolkata.ito.13.3.au.reac@incometax.gov.in |
| ITO (AU)- 1(3)(4),KOL | NAHAR SINGH MEENA | BV | 2/219. | | | 22867653 | | 9477330977 | | kolkata.ito.13.4.au.reac@incometax.gov.in |
| ITO (AU)- 1(3)(5),KOL | DEB KUMAR SENGUPTA | BV | 2/219. | | | 22867653 | | 8902199127 | | kolkata.ito.13.5.au.reac@incometax.gov.in |
| ITO (AU)- 1(3)(6) | SUJIT KUMAR GARAI | DGP | | | | | | 8902199127 | | kolkata.ito.13.6.au.reac@incometax.gov.in |
| Addl/JCIT(ReFAC) (AU)-1(4),KOL (A/C) | CHANDAN DAS | BV | 2/207. | | | 22867683 22847881 | | 8902195005 | | kolkata.addlцит1.4.au.reac@incometax.gov.in |
| DY/ACIT (AU)-1(4)(1),KOL | SANDIP GUHA | BV | 1/118 | | | | | 9969234369 | | kolkata.dcit1.4.1au.reac@incometax.gov.in |
| ITO (AU)- 1(4)(2),KOL | SALIL ROY | BV | 2/211 | | | 22867678 | | 8902196974 | 23450208 | kolkata.ito.14.2.au.reac@incometax.gov.in |
| ITO (AU)- 1(4)(3),KOL | LITON DEBNATH | BV | 2/211 | | | 22867678 | | 8902196839 | | kolkata.ito.14.3.au.reac@incometax.gov.in |
| ITO (AU)- 1(4)(4),KOL | RAJESH KUMAR | DGP | 1/108 | | | | | 8902196088 | | kolkata.ito.14.4.au.reac@incometax.gov.in |
| ITO (AU)- 1(4)(5),KOL (A/C) | RAJESH RANJAN | BWN | | | | | | 8902198963 | | kolkata.ito.14.5.au.reac@incometax.gov.in |
| ITO (AU)- 1(4)(6),KOL | PURUSHOTTAM VAKSHI | BV | 3/308. | | | 22866222 | | 8902198363 | | kolkata.ito.14.6.au.reac@incometax.gov.in |

PRINCIPAL COMMISSIONER OF INCOME TAX, (ReFAC) (AU)-2, KOLKATA
3, Govt Place (West), Kolkata- 700 001

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence no. | Email |
|-------------------------------------|-------------------------|-------|------------------|------------------|----------------|---------------------|----------------|-------------------|----------------------|---|
| PR. CIT (AU)-2,Kolkata (A/C) | GOULEN HANGSHING | 3GP | 2/20. | | | | | 9477331290 | | kolkata.pcit2.au.reac@incometax.gov.in |
| ITO Hqr to PCIT (AU)-2,KOL | SUBIR PAUL | 3GP | 2/27. | | | 22427698 | 22427698 | 9477330307 | | kolkata.ito.hq.pcit2.au.reac@incometax.gov.in |
| Sr. P S to PCIT (AU)-2,KOL | KUNTAL SAHA | BV | 2/19. | | | 22867697 | | 8902198905 | | kuntal.saha67@gmail.com |
| AO/DDO ReAC-2,KOL | DIPAK ROY | 3GP | 1/33A/1 | | | | | 8902195979 | | dipak.roy@incometax.gov.in |
| Addl/JCIT (AU)-2(1),KOL | PRABAL CHOWDHURY | 3GP | G/13 | | | 29530261 | | 8902198495 | | kolkata.addlcit2.1au.reac@incometax.gov.in |
| DY/ACIT (AU)-2(1)(1),KOL | AKASH GUPTA | 3GP | G/22 | | | 29530262 | | 8902350745 | | kolkata.dcit2.11au.reac@incometax.gov.in |
| ITO (AU)- 2(1)(2),KOL | ROSE MANI XESS | 3GP | G/6A | | | | | 8902198979 | | kolkata.ito.2.12.au.reac@incometax.gov.in |
| ITO (AU)- 2(1)(3),KOL | GOUTAM BISWAS | 3GP | G/8A | | | 22623449 | | 8902196245 | | kolkata.ito.2.13.au.reac@incometax.gov.in |
| ITO (AU)- 2(1)(4),KOL | SURAJIT PRAMANICK | 3GP | G/8 | | | 22439457 | | 8902197008 | | kolkata.ito.2.14.au.reac@incometax.gov.in |
| ITO (AU)- 2(1)(5),KOL | RAJEEV KUMAR | AB | | | | | | 8902199184 | | kolkata.ito.2.15.au.reac@incometax.gov.in |
| ITO (AU)- 2(1)(6),KOL | RUPA ADHIKARI (BASAK) | 3GP | G/9 | | | 22101604 22627947 | 22101702 | 8902198072 | | kolkata.ito.2.16.au.reac@incometax.gov.in |
| Addl/JCIT (AU)-2(2),KOL | SUBHENDU DATTA | 3GP | 1/7A | | | 22438456 | 25250173 | 8902196570 | | kolkata.addlcit2.2.au.reac@incometax.gov.in |
| DY/ACIT (AU)-2(2)(1),KOL | SANTANUNANDI | 3GP | 1/7. | | | 29530164 | 24420012 | 8902196304 | 25787307 | kolkata.dcit2.2.1au.reac@incometax.gov.in |
| ITO (AU)- 2(2)(2),KOL | BHASKAR CHATTERJEE | 3GP | 1/11. | | | 22439465 | | 8902195905 | | kolkata.ito.2.2.2.au.reac@incometax.gov.in |
| ITO (AU)- 2(2)(3),KOL | MUKESH KUMAR THAKUR | 3GP | 1/11A | | | 22623441 | | 9477330829 | | kolkata.ito.2.2.3.au.reac@incometax.gov.in |
| ITO (AU)- 2(2)(4),KOL | DEBASISH MUKHOPADHYAY | 3GP | 1/27. | | | 22623706 | | 8902196328 | | kolkata.ito.2.2.4.au.reac@incometax.gov.in |
| ITO (AU)- 2(2)(5),KOL (A/C) | PRASENJIT MURMU | BWN | 1/105 | 223 | | 3422568744 | | 8902198140 | | kolkata.ito.2.2.5.au.reac@incometax.gov.in |
| ITO (AU)- 2(2)(6),KOL | ARINDAM KUNDU | 3GP | 1/27A | | | | | 9477330985 | | kolkata.ito.2.2.6.au.reac@incometax.gov.in |
| Addl/JCIT (AU)-2(3),KOL (A/C) | S S ALAM | 3GP | G/18 | | | 22624275 29530269 | 22624773 | 8902195003 | 22837418 | kolkata.addlcit2.3.au.reac@incometax.gov.in |
| DY/ACIT (AU)-2(3)(1),KOL | RAKESH KUMAR SINGH | 3GP | G/12 | | | 29530265 | | 8902198361 | | kolkata.dcit2.3.1au.reac@incometax.gov.in |
| ITO (AU)- 2(3)(2),KOL | SANJAY KR. RANA | 3GP | G/19D | | | 22101606 | | 8902198126 | | kolkata.ito.2.3.2.au.reac@incometax.gov.in |
| ITO (AU)- 2(3)(3),KOL | PUSHPA LAKRA | 3GP | G/19A | | | | | 8902198536 | | kolkata.ito.2.3.3.au.reac@incometax.gov.in |
| ITO (AU)- 2(3)(4),KOL | ASIT KUMAR MONDOL | 3GP | G/19E | | | | | 9903469634 | | kolkata.ito.2.3.4.au.reac@incometax.gov.in |
| ITO (AU)- 2(3)(5),KOL(A/C) | ANINDYA SUNDAR MANNA | SURI | SURI | | | | | 9477330987 | | kolkata.ito.2.3.5.au.reac@incometax.gov.in |
| ITO (AU)- 2(3)(6),KOL | BIBEKANANDA PODDAR | NADIA | G/19 | | | | | 8902198236 | | kolkata.ito.2.3.6.au.reac@incometax.gov.in |
| Addl/JCIT (AU)-2(4),KOL | SUPRIYO PAL | 3GP | 1/6. | | | 22482389 | | 9477330424 | 26804147 | kolkata.addlcit2.4.au.reac@incometax.gov.in |
| DY/ACIT (AU)-2(4)(1),KOL | BIPLAB GANGOPADHYAY | 3GP | 2/14. | | | 22438455 | | 8902198603 | | kolkata.dcit2.4.1au.reac@incometax.gov.in |
| ITO (AU)- 2(4)(2),KOL | GOVIND PRASAD | 3GP | 1/8A | | | | | 9477331055 | | kolkata.ito.2.4.2.au.reac@incometax.gov.in |
| ITO (AU)- 2(4)(3),KOL | BEHARA MADHU | 3GP | 1/8B | | | | | 8902199389 | | kolkata.ito.2.4.3.au.reac@incometax.gov.in |
| ITO (AU)- 2(4)(4),KOL (A/C) | CHANDAN KUMAR | NADIA | G/07 | | | | | 9477330973 | | kolkata.ito.2.4.4.au.reac@incometax.gov.in |
| ITO (AU)- 2(4)(5),KOL | SWAPAN KUMAR BISWAS | MSD | 1/10. | | | | | 9477330133 | | kolkata.ito.2.4.5.au.reac@incometax.gov.in |
| ITO (AU)- 2(4)(6),KOL | PRADIP HALDAR | M SD | G/06 | | | | | 8902199112 | | kolkata.ito.2.4.6.au.reac@incometax.gov.in |

PRINCIPAL COMMISSIONER OF INCOME TAX, (AU)-3, KOLKATA
169, Acharya jagadish Chandra Bose Road, Bamboo Villa, Kolkata- 700 014

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|------------------------------------|---------------------------|-------|------------------|------------------|----------------|----------------------|----------------|------------------|----------------------|---|
| PR. CIT (AU)-3, KOLKATA (A/C) | GOULEN HANGSHING | BV | 8/810. | | | 22849184 | | 9477331290 | | kolkata.pcit3.au.reac@incometax.gov.in |
| ITO Hqr to PCIT (ReFAC) (AU)-3,KOL | PRAFULLA KR. MALAKAR | BV | 8/816. | | | 22866147 | | 8902195858 | | kolkata.ito.hq.pcit3.au.reac@incometax.gov.in |
| Sr. P S to PCIT (AU)-3,KOL (A/C) | BARUN BISWAS | BV | 8/812. | | | 22866229 | | 8902196427 | | barun.biswas@incometax.gov.in |
| AO/DDO to ReAC-3, KOL | AMAR NATHBANDYOPADHYAY | BV | 8/821 | | | 22866176 | | 8902195665 | | kolkata.ddo1.pcit3.reac@incometax.gov.in |
| Addl/JCIT (AU)-3(1),KOL (A/C) | SUBHRO DAS | BV | 9/910. | | | | | 8902196548 | 25100939 | kolkata.addlcit3.1.au.reac@incometax.gov.in |
| DY/ACIT (AU)-3(1)(1),KOL | AKASHJAIN | BV | 9/907. | | | 22867684 | | | | kolkata.dcit3.1.1.au.reac@incometax.gov.in |
| ITO (ReFAC) (AU)- 3(1)(2),KOL | SUSANTA CHAKRABORTY | BV | 9/923. | | | 22866085 | | 8902196190 | | kolkata.ito3.12.au.reac@incometax.gov.in |
| ITO (ReFAC) (AU)- 3(1)(3),KOL | VIKASHKUMAR GOLDEN | BV | 9/924. | | | | | 9477330638 | | kolkata.ito3.13.au.reac@incometax.gov.in |
| ITO (ReFAC) (AU)- 3(1)(4),KOL | SANJIT BISWAS | MSD | G/06 | | | | | 8902198238 | | kolkata.ito3.14.au.reac@incometax.gov.in |
| ITO (ReFAC) (AU)- 3(1)(5),KOL | SUMAN DEBRAY | BV | 9/924. | | | 22866085 | | 8902199229 | | kolkata.ito3.15.au.reac@incometax.gov.in |
| ITO (ReFAC) (AU)- 3(1)(6),KOL | SANTANU NAG | BV | 9/923. | | | 22866085 | | 8902195158 | | kolkata.ito3.16.au.reac@incometax.gov.in |
| Addl/JCIT (AU)-3(2),KOL | DIVAKAR CHAKRABORTY | BV | 9/912. | | | 22866185 22867650 | | 8902196560 | | kolkata.addlcit3.2.au.reac@incometax.gov.in |
| DY/ACIT (AU)-3(2)(1),KOL | SWARALIPI ROY CHAKRABORTY | BV | 8/817. | | | 22846291 | | 8902197970 | | kolkata.dcit3.2.1.au.reac@incometax.gov.in |
| ITO (AU)- 3(2)(2),KOL | M.D. MOAZZAM ALI | BV | 8/819 | | | 22846269 | | 8902198435 | | kolkata.ito3.2.2.au.reac@incometax.gov.in |
| ITO (AU)- 3(2)(3),KOL | SUSIL TUDU | BV | 8/819 | | | 22846269 | | 8902195613 | | kolkata.ito3.2.3.au.reac@incometax.gov.in |
| ITO (AU)- 3(2)(4),KOL | SUGATA GHOSH | BV | 9/921. | | | | | | | kolkata.ito3.2.4.au.reac@incometax.gov.in |
| ITO (AU)- 3(2)(5),KOL | MIHIR GHOSH | BV | 9/921. | | | | | 9477330846 | | kolkata.ito3.2.5.au.reac@incometax.gov.in |
| ITO (AU)- 3(2)(6),KOL | AWADHESHKUMAR | SURI | | | | | | 8902199164 | | kolkata.ito3.2.6.au.reac@incometax.gov.in |
| Addl/JCIT (AU)-3(3),KOL | PRAKASHNATHBARNWAL | BV | 8/804. | | | 22624467 | | | | kolkata.addlcit3.3.au.reac@incometax.gov.in |
| DY/ACIT (AU)-3(3)(1),KOL | MOUSUMI MITRA(DAWN) | BV | 9/920. | | | 22866055 | | 8902350697 | | kolkata.dcit3.3.1.au.reac@incometax.gov.in |
| ITO (AU)- 3(3)(2),KOL | MEENA RAY (SEN) | BV | 8/811. | | | 22866133 | | 8902195897 | | kolkata.ito3.3.2.au.reac@incometax.gov.in |
| ITO (AU)- 3(3)(3),KOL | MANISHBHUSHAN TOPPO | BV | 8/811. | | | 22866133 | | 9477330889 | | kolkata.ito3.3.3.au.reac@incometax.gov.in |
| ITO (AU)- 3(3)(4),KOL | SIDDHARTHA DAS | BV | 9/925. | | | 22866096 22846092 | | 8902195124 | | kolkata.ito3.3.4.au.reac@incometax.gov.in |
| ITO (AU)- 3(3)(5),KOL | SUSANTA BOSE | BWN | | | | | | 8902198466 | | kolkata.ito3.3.5.au.reac@incometax.gov.in |
| ITO(AU)- 3(3)(6),KOL | INDRAJIT HAZRA | BWN | | | | | | 8902197014 | | kolkata.ito3.3.6.au.reac@incometax.gov.in |
| Addl/JCIT (AU)-3(4),KOL | NIBEDITA GUPTA | BV | 9/909. | | | 22866228 | | 9401991548 | | kolkata.addlcit3.4.au.reac@incometax.gov.in |
| DY/ACIT (AU)-3(4)(1),KOL | BAIDYA NATHMEHTA | BV | 8/802. | | | 22866118 | | 8902199332 | | kolkata.dcit3.4.1.au.reac@incometax.gov.in |
| ITO (AU)- 3(4)(2),KOL | NIRMALENDU CHOWDHURY | BV | 2/213 | | | | | 8902197011 | | kolkata.ito3.4.2.au.reac@incometax.gov.in |
| ITO (AU)- 3(4)(3),KOL | UTPAL CHAKRABORTY | BV | 2/213 | | | | | 8902196554 | | kolkata.ito3.4.3.au.reac@incometax.gov.in |
| ITO (AU)- 3(4)(4),KOL (A/C) | RAJIB BOSE | BWN | | | | | | 8902195712 | | kolkata.ito3.4.4.au.reac@incometax.gov.in |
| ITO(AU)- 3(4)(5),KOL | ANSHUMAN GANGULY | SURI | | | | | | 8902198372 | | kolkata.ito3.4.5.au.reac@incometax.gov.in |
| ITO(AU)- 3(4)(6),KOL | SUMANA DUTTA | BV | 8/815. | | | 22866151 | | 8902196655 | | kolkata.ito3.4.6.au.reac@incometax.gov.in |

PRINCIPAL COMMISSIONER OF INCOME TAX, (ReFAC) (AU)-4, KOLKATA

Aayakar Bhawan, P-7 Chowringhee Square Kolkata-700069

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|-------------------------------------|-----------------------------|-----------|------------------|------------------|----------------|------------------------|------------------|-------------------|----------------------|---|
| PR. CIT (AU)-4,Kolkata (A/C) | SHANTANU DHAMIJA | AB | 6/2A | | | 22 136254 | 22 136254 | 9810088988 | | kolkata.pcit4.au.reac@incometax.gov.in |
| ITO Hqr to PCIT (AU)-4,KOL | MURLIPRASAD KHARWAR | AB | 3/20. | 1408 | 1401 | 22 136058 | | 8902 196774 | | kolkata.ito.hq.pcit4.au.reac@incometax.gov.in |
| P S to PCIT (AU)-4,KOL | KIRAN SHANKAR MONDAL | AB | 6/3. | 1456 | | 22 136170 | | 8902 195154 | | kiran.s.mondal@incometax.gov.in |
| Addl/JCIT (AU)-4(1),KOL | PROBHAS ROY | AB | 8/24. | | | 22 136634 22 136366 | | 8902 196183 | 24286658 | kolkata.addlcit4.1au.reac@incometax.gov.in |
| DY/ACIT (AU)-4(1)(1),KOL | GOVIND MOHAN | AB | 7/24. | | | 29530164 | | 8902350742 | | kolkata.dcit4.11au.reac@incometax.gov.in |
| ITO (AU)- 4(1)(2),KOL | SUMANTRA CHATTERJEE | AB | 7/21 | | | 22 136376 | | 8902 195437 | | kolkata.ito4.12.au.reac@incometax.gov.in |
| ITO (AU)- 4(1)(3),KOL | GOBINDA CH. MANDAL | AB | 7/21 | 1883 | | 22 136261 | | 8902 198092 | | kolkata.ito4.13.au.reac@incometax.gov.in |
| ITO (AU)- 4(1)(4),KOL | TAPAN KR. MAJEE | PURULIA | | | | | | 8902 199557 | | kolkata.ito4.14.au.reac@incometax.gov.in |
| ITO (AU)- 4(1)(5),KOL | DEBASHIS SENGUPTA | AB | 7/21 | 1576 | | 22 136904 | | 8902 196755 | | kolkata.ito4.15.au.reac@incometax.gov.in |
| ITO (AU)- 4(1)(6),KOL | DILIP KR. KARUNAMOY | MID | | | | | | 8902 199397 | | kolkata.ito4.16.au.reac@incometax.gov.in |
| Addl/JCIT (AU)-4(2),KOL (A/C) | ALTAH HUSSAIN | ABA | 4/7. | | | | | 9401991707 | | kolkata.addlcit4.2.au.reac@incometax.gov.in |
| DY/ACIT (AU)-4(2)(1),KOL | MRITYUNJOY GHOSH | ABA | 5/7. | | | | | 8902 196861 | | kolkata.dcit4.2.1au.reac@incometax.gov.in |
| ITO (AU)- 4(2)(2),KOL | JAY KANT PRASAD CHAUDHARY | ABA | 5/5. | | | | | 8902 199115 | | kolkata.ito4.2.2.au.reac@incometax.gov.in |
| ITO (AU)- 4(2)(3),KOL | ARVIND KUMAR | ABA | 5/7A. | | | | | 8902 196626 | | kolkata.ito4.2.3.au.reac@incometax.gov.in |
| ITO (AU)- 4(2)(4),KOL | PANCHU GOPAL KHANRA | MID | | | | | | 8902 199402 | | kolkata.ito4.2.4.au.reac@incometax.gov.in |
| ITO (AU)- 4(2)(5),KOL | BHUBAN BASKEY | MID | | | | | | 8902 194986 | | kolkata.ito4.2.5.au.reac@incometax.gov.in |
| ITO (AU)- 4(2)(6),KOL | MALAY KARJEE | MID | | | | | | 8902 199390 | | kolkata.ito4.2.6.au.reac@incometax.gov.in |
| Addl/JCIT (AU)-4(3),KOL | DR. ANUP BISWAS | AB | 6/23. | 1493 | 1582 | 22 136914 | | 8902 197791 | | kolkata.addlcit4.3.au.reac@incometax.gov.in |
| DY/ACIT (AU)-4(3)(1),KOL | SAYANTAN BANERJEE | AB | 6/26. | | | 22 136970 | | 8902 197979 | | kolkata.dcit4.3.1au.reac@incometax.gov.in |
| ITO (AU)- 4(3)(2),KOL | ERICK HEMBRAM | AB | 6/13A. | | | 22 136351 | 22 136485 | 8902 198188 | | kolkata.ito4.3.2.au.reac@incometax.gov.in |
| ITO (AU)- 4(3)(3),KOL | MUKUL BHATTACHARJEE | AB | 6/20. | 1444 | 1798 | 22627880 | | 9433030691 | | kolkata.ito4.3.3.au.reac@incometax.gov.in |
| ITO (AU)- 4(3)(4),KOL | UTTAM KUMAR CHOWDHURY | MID | | | | | | 8902 199403 | | kolkata.ito4.3.4.au.reac@incometax.gov.in |
| ITO (AU)- 4(3)(5),KOL | KUPPILI SATYA RAMAN PATRA | MID | | | | | | 8902 199419 | | kolkata.ito4.3.5.au.reac@incometax.gov.in |
| ITO (AU)- 4(3)(6),KOL | SUSANTA RAY | AB | 6/25. | 1433 | 1428 | 22 136675 | | 8902 198980 | | kolkata.ito4.3.6.au.reac@incometax.gov.in |
| Addl/JCIT (AU)-4(4) (A/C) | BIKASH CHANDRA BISWAS | AB | 4/12A | | | 22 136274 | 24400132 | 9477331703 | | kolkata.addlcit4.4.au.reac@incometax.gov.in |
| DY/ACIT (AU)-4(4)(1),KOL | SRABANTI BHATTACHARJEE | AB | 4/11B | 1509 | 1514 | 22 136194 | | 8902 196546 | | kolkata.dcit4.4.1au.reac@incometax.gov.in |
| ITO (AU)- 4(4)(2),KOL | SOURAV SINCHAN MONDAL | ABA | 5/2. | | | | | 8902 196870 | | kolkata.ito4.4.2.au.reac@incometax.gov.in |
| ITO (AU)- 4(4)(3),KOL | ASHISH KUMAR | 3GP | G/11A | | | | | 8902 199439 | | kolkata.ito4.4.3.au.reac@incometax.gov.in |
| ITO (ReFAC) (AU)- 4(4)(4),KOL | MANOJ KUMAR | ASN | | | | | | 8902 196517 | | kolkata.ito4.4.4.au.reac@incometax.gov.in |
| ITO (AU)- 4(4)(5),KOL | BABLUMURMU | ABA | 5/2. | | | | | 8902 199416 | | kolkata.ito4.4.5.au.reac@incometax.gov.in |
| ITO (AU)- 4(4)(6),KOL | PARAMITA GHOSH (CHATTERJEE) | ABA | 5/3. | 1936 | 1912 | 24416107 | | 8902 196442 | | kolkata.ito4.4.6.au.reac@incometax.gov.in |
| AO/DDO ReAC-4, KOL | RABILAL MURMU | AB | 3/5. | | | 22 136170 | | 8902 198377 | | rabilal.murmu@incometax.gov.in |

PRINCIPAL COMMISSIONER OF INCOME TAX, (AU)-5, KOLKATA
Aayakar Bhawan Poorva, 110, Santi Pally, Kolkata-700107

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|---------------------------------------|---------------------------|------------|------------------|------------------|----------------|---------------------|----------------|------------------|----------------------|--|
| Pr. CIT (AU)-5,Kolkata | SHANTANU DHAMIJA | ABA | 2/9. | | | 24410206 | | 9810088988 | | kolkata.pcit5.au.reac@incometax.gov.in |
| ITO Hqr to PCIT (AU)-5,KOL | AMITAVA MITRA | ABA | 2/10/2. | | | 24427201 | | 8902196538 | | kolkata.ito.hq.pcit5.au.reac@incometax.gov.in |
| Sr. P S to PCIT (AU)-5,KOL | SMT. MOUSUMI BISWAS | ABA | 1/101A | | | | | 8902196503 | | mousumi.biswas@incometax.gov.in |
| DDO-3,KOL | NILADRI DUTTA | ABA | 3/11. | | | 24410299 | | 8902198914 | | niladri.dutta@incometax.gov.in |
| AO to PCIT (AU)-5, KOL | ANIRBAN GANGULY | ABA | 3/11. | | | | | 8902196725 | | anirban.ganguly@incometax.gov.in |
| Addl/JCIT (AU)-5(1),KOL (A/C) | CHRISTOPHER JEROME SINGH | MIDNAPUR | | | | 24410340 | | 9477330185 | | kolkata.addlctit5.1.au.reac@incometax.gov.in |
| DY/ACIT (AU)-5(1)(1),KOL | UJJWAL MANDAL | ABA | 3/7. | | | 24410121 | | 8902196149 | 24161038 | kolkata.dcit5.1.1.au.reac@incometax.gov.in |
| ITO (AU)- 5(1)(2),KOL | PRAMOD KUMAR | ABA | 3/6. | | | 24410325 | | 8902199847 | | kolkata.ito5.1.2.au.reac@incometax.gov.in |
| ITO (AU)- 5(1)(3),KOL | SANJAY KUMAR | ASN, | 3/306 | | | | | 8986912051 | | kolkata.ito5.1.3.au.reac@incometax.gov.in |
| ITO (AU)- 5(1)(4),KOL | ARUN MALLIK | ABA | | | | 24410221 | 24410221 | 9477330940 | | kolkata.ito5.1.4.au.reac@incometax.gov.in |
| ITO (AU)- 5(1)(5),KOL | CHANDRA NATH KAYAL | ABA | 3/3. | | | 24427202 | | 8902197904 | | kolkata.ito5.1.5.au.reac@incometax.gov.in |
| ITO (AU)- 5(1)(6),KOL | ABHISHEK SARKAR | ABA | 3/4. | | | 24427209 | | 8902195756 | | kolkata.ito5.1.6.au.reac@incometax.gov.in |
| Addl/JCIT (ReFAC) (AU)-5(2),KOL (A/C) | ARUN KANTI DUTTA | MIDNAPUR | | | | | | 8902198506 | | kolkata.addlctit5.2.au.reac@incometax.gov.in |
| DY/ACIT (AU)-5(2)(1),KOL | ADITI ROY MALLICK | ABA | 2/7. | | | | | 9433080808 | | kolkata.dcit5.2.1.au.reac@incometax.gov.in |
| ITO (AU)- 5(2)(2),KOL | TAPAS GHOSH | ABA | 2/7A | | | | | 8902198185 | | kolkata.ito5.2.2.au.reac@incometax.gov.in |
| ITO (AU)- 5(2)(3),KOL | SHOUVIK BANERJEE | ASN | G/102 | | | | | 9477330254 | | kolkata.ito5.2.3.au.reac@incometax.gov.in |
| ITO (AU)- 5(2)(4),KOL | SUBHAS CHANDRA ROY | ABA | 2/3. | | | 24410349 | | 9477330639 | | kolkata.ito5.2.4.au.reac@incometax.gov.in |
| ITO (AU)- 5(2)(5),KOL | DEBABRATA BISWAS | ABA | 2/5. | | | 24410245 | | 8902195470 | | kolkata.ito5.2.5.au.reac@incometax.gov.in |
| ITO (AU)- 5(2)(6),KOL | NARAYAN DAS | ABA | 2/2. | | | | | 8902198595 | | kolkata.ito5.2.6.au.reac@incometax.gov.in |
| Addl/JCIT (AU)-5(3),KOL | ARUN BHOWMICK | ABA | 2/8. | | | 24410340 | | 8762301126 | | kolkata.addlctit5.3.au.reac@incometax.gov.in |
| DY/ACIT (AU)-5(3)(1),KOL | ANITA DAS | ABA | 5/6. | | | 24410341 | | 8902196448 | | kolkata.dcit5.3.1.au.reac@incometax.gov.in |
| ITO (AU)- 5(3)(2),KOL | CHITTARANJAN GIRI | ABA | 4/3. | 1004 | | 24410286 | | 9477330768 | | kolkata.ito5.3.2.au.reac@incometax.gov.in |
| ITO (AU)- 5(3)(3),KOL | MANISH KUMAR SAH | ASN,SAHANA | G/101 | | | | | 8902199575 | | kolkata.ito5.3.3.au.reac@incometax.gov.in |
| ITO (AU)- 5(3)(4),KOL | ANJAN ADHIKARY | ABA | 4/4A. | 1823 | | 24410005 | | 8902194990 | | kolkata.ito5.3.4.au.reac@incometax.gov.in |
| ITO (AU)- 5(3)(5),KOL | VIJAY KUMAR | ABA | 4/4A. | | | | | 9477331276 | | kolkata.ito5.3.5.au.reac@incometax.gov.in |
| ITO (AU)- 5(3)(6),KOL | BIJAY KUMAR CHOWDHURY | ABA | | | | 24410005 | | 9477331130 | | kolkata.ito5.3.6.au.reac@incometax.gov.in |
| Addl/JCIT (AU)-5(4),KOL (A/C) | ARUN BHOWMICK | ASN | | | | | | 8762301126 | | kolkata.addlctit5.4.au.reac@incometax.gov.in |
| DY/ACIT (AU)-5(4)(1),KOL | BIMAL CHANDRA DAS | 3GP | 1/25. | | | | | 8902195825 | | kolkata.dcit5.4.1.au.reac@incometax.gov.in |
| ITO (AU)- 5(4)(2),KOL & DDO | H KIYEKHU SEMA | CHBR | | | | | | 8902199831 | | kolkata.ito5.4.2.au.reac@incometax.gov.in |
| ITO (AU)- 5(4)(3),KOL | PURNENDU SEKHAR PATRA | 3GP | 2/18A | | | 22623453 | 22623453 | 8902199294 | | kolkata.ito5.4.3.au.reac@incometax.gov.in |
| ITO (AU)- 5(4)(4),KOL | KRIPASINDHU BHATTACHARYAY | 3GP | 2/16. | | | | | | | kolkata.ito5.4.4.au.reac@incometax.gov.in |
| ITO (AU)- 5(4)(5),KOL | ANUP KUMAR BISWAS | 3GP | 2/16. | | | | | 8902197960 | | kolkata.ito5.4.5.au.reac@incometax.gov.in |
| ITO (AU)- 5(4)(6),KOL | RANJAN BHOWMIK | 3GP | 2/16. | | | | | 8902199027 | | kolkata.ito5.4.6.au.reac@incometax.gov.in |

PRINCIPAL COMMISSIONER OF INCOME TAX, (ReFAC) (AU)-6, KOLKATA
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| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No. | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|-------------------------------------|----------------------|--------|------------------|------------------|-----------------|----------------------|----------------|------------------|----------------------|---|
| Pr. CIT (AU) -6, Kolkata (A/C) | GOULEN HANGSHING | 10B MR | 3/ 313 | 228 | 223 | 22294454 22295722 | 22294454 | 9477331290 | | kolkata.pcit6.au.reac@incometax.gov.in |
| ITO Hqr to PCIT (ReFAC) (AU)-6, KOL | ASIS KR. ROY | 10B MR | 3/314 | 340 | 223 | 22177047 02199430 | 22177049 | 8902199369 | | kolkata.ito.hq.pcit6.au.reac@incometax.gov.in |
| Sr. P S to PCIT (AU)-6 | DEBASISH SAHA | 10B MR | 3/302 | 234 | 223 | | | 8902196007 | | debasish.saha@incometax.gov.in |
| AO/ DDO-4, KOL | KALYAN KR. BANERJEE | 10B MR | 3/308 | 237 | 224 | 22647211 | | 8902198959 | | kalyan.k.banerjee@incometax.gov.in |
| AO to PCIT (AU)-6, KOL | SOUMEN CH. KHAN | 10B MR | 3/312 | | | | | 8902196816 | | soumen.c.khan@incometax.gov.in |
| Addl/ JCIT (AU)-6(1), KOL (A/C) | DR. ANUP BISWAS | BWN | | | | | | 8902197791 | | kolkata.addlcit6.1.au.reac@incometax.gov.in |
| DY/ ACIT (AU)-6(1)(1), KOL | MANAB ADAK | 10B MR | 3/315 | 339 | 227 | 22177049 | | 8902199055 | 24020063 | kolkata.dcit6.1.1.au.reac@incometax.gov.in |
| ITO (AU)- 6(1)(2), KOL | SMT. MOUMITA BISWAS | 10B MR | 2/211 | 210 | 214 | 22647219 | | 8902199696 | | kolkata.ito6.1.2.au.reac@incometax.gov.in |
| ITO (AU)- 6(1)(3), KOL | PARTHA SARATHI ROY | 10B MR | 3/303 | 239 | 222 | 22657222 | | 8902195443 | | kolkata.ito6.1.3.au.reac@incometax.gov.in |
| ITO (AU)- 6(1)(4), KOL | YUNUS ALI | 10B MR | 4/414 | | | 22294976 | | 8902195403 | | kolkata.ito6.1.4.au.reac@incometax.gov.in |
| ITO (AU)- 6(1)(5), KOL | BINOD KUMAR MANDAL | 10B MR | 3/305 | 241 | 229 | 22657223 | | 8902198809 | | kolkata.ito6.1.5.au.reac@incometax.gov.in |
| ITO (AU)- 6(1)(6), KOL | SMT. RAJSHREERAKSHIT | 10B MR | 3/309 | 235 | 226 | 22657200 | | 8902197969 | | kolkata.ito6.1.6.au.reac@incometax.gov.in |
| Addl/ JCIT (AU)-6(2), KOL (A/C) | KAPIL MANDAL | DGP | | | | | | 9477331207 | | kolkata.addlcit6.2.au.reac@incometax.gov.in |
| DY/ ACIT (AU)-6(2)(1), KOL (A/C) | ATANU MALIK | HGLY | | | | | | 8902198751 | | kolkata.dcit6.2.1.au.reac@incometax.gov.in |
| ITO (AU)- 6(2)(2), KOL | LALIT KUMAR JHA | BV | 1/103. | | | 22848669 | | 8902199190 | | kolkata.ito6.2.2.au.reac@incometax.gov.in |
| ITO (AU)- 6(2)(3), KOL | MADHUSUDHAN ROY | BANK | | | | | | | | kolkata.ito6.2.3.au.reac@incometax.gov.in |
| ITO (AU)- 6(2)(4), KOL | RUPAK ROY | BV | 3/304. | | | 22867576 | | 8902199272 | | kolkata.ito6.2.4.au.reac@incometax.gov.in |
| ITO (AU)- 6(2)(5), KOL | MD. WAJID | BV | 3/304. | | | 22867576 | | 9830089452 | | kolkata.ito6.2.5.au.reac@incometax.gov.in |
| ITO (AU)- 6(2)(6), KOL | PRADIP KR. SAMADDAR | BV | 1/103. | | | 22848669 | | 8902196452 | | kolkata.ito6.2.6.au.reac@incometax.gov.in |
| Addl/ JCIT (AU)-6(3), KOL (A/C) | ABHIJIT ADHIKARI | JAL | | | | | | 9477331420 | 25210999 | kolkata.addlcit6.3.au.reac@incometax.gov.in |
| DY/ ACIT (AU)-6(3)(1), KOL | DULAL CHANDRA BISWAS | NAD | | | | | | 8902198240 | | kolkata.dcit6.3.1.au.reac@incometax.gov.in |
| ITO (AU)- 6(3)(2), KOL | VIVEK KR. RAM | BANK | | | | | | 9477331115 | | kolkata.ito6.3.2.au.reac@incometax.gov.in |
| ITO (AU)- 6(3)(3), KOL | PROVASH CH. SARDAR | 3GP | 2/29. | | | | | 8902199293 | | kolkata.ito6.3.3.au.reac@incometax.gov.in |
| ITO (AU)- 6(3)(4), KOL | SUBRATA KR. MALLICK | 3GP | 2/29A | | | 22482388 | | 8902199393 | | kolkata.ito6.3.4.au.reac@incometax.gov.in |
| ITO (AU)- 6(3)(5), KOL | AMIT KR. BASU | 3GP | 2/29B | | | 22623452 | | | | kolkata.ito6.3.5.au.reac@incometax.gov.in |
| ITO (AU)- 6(3)(6), KOL | MITHU NANDI (DEY) | 3GP | 2/29C | | | 22623451 | 22485358 | 8902195838 | | kolkata.ito6.3.6.au.reac@incometax.gov.in |
| Addl/ JCIT (AU)-6(4), KOL | PRAKASH NATH BARNWA | BV | 3/301. | | | 22867668 | | 9477331122 | 25210999 | kolkata.addlcit6.4.au.reac@incometax.gov.in |
| DY/ ACIT (AU)-6(4)(1), KOL | ARIJIT CHAKRABORTY | MSD | | | | | | 8902198290 | | kolkata.dcit6.4.1.au.reac@incometax.gov.in |
| ITO (AU)- 6(4)(2), KOL | RABINDRA NATH HALDER | BV | 8/805. | | | 22866127 | | 8902199617 | | kolkata.ito6.4.2.au.reac@incometax.gov.in |
| ITO (AU)- 6(4)(3), KOL | DIPSANKAR GHOSH | BV | 8/801. | | | 22866127 | | 8902198074 | | kolkata.ito6.4.3.au.reac@incometax.gov.in |
| ITO (AU)- 6(4)(4), KOL | HAREKRUSHNA DASH | BV | 8/805. | | | 22136885 | | 9433700981 | | kolkata.ito6.4.4.au.reac@incometax.gov.in |
| ITO (AU)- 6(4)(5), KOL | PARTHA MUKHOPADHYAY | BV | 8/801. | | | 22136885 | | 9477330749 | | kolkata.ito6.4.5.au.reac@incometax.gov.in |
| ITO (AU)- 6(4)(6), KOL | PRODIP KR. SARKAR | BV | 3/306. | | | 22866222 | | 9477330098 | | kolkata.ito6.4.6.au.reac@incometax.gov.in |

PRINCIPAL COMMISSIONER OF INCOME TAX, (ReFAC) (AU)-7, KOLKATA
Aayakar Bhawan Dakshin, 2, Gariahat Road (South), Kolkata-700068

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|---------------------------------------|---------------------------|-------|------------------|------------------|----------------|---------------------|----------------|------------------|----------------------|---|
| Pr. CIT (ReFAC) (AU)-7, KOLKATA (A/C) | SHANTANU DHAMIJA | ABD | 5/1. | | | 24236009 | 24237971 | 9810088988 | | kolkata.pcit7.au.reac@incometax.gov.in |
| ITO Hqr to PCIT (AU)-7,KOL | SOVAN BANDOPADHYAY | ABD | 5/2. | 501 | 501 | 24236007 | 24236007 | 8902198288 | | kolkata.ito.hq.pcit7.au.reac@incometax.gov.in |
| Sr. P S to PCIT (AU)-7,KOL | TAPAS ROY | ABD | 5/12. | 520 | 520 | 24236881 | | 8902196994 | | tapas.roy@incometax.gov.in |
| AO to PCIT (AU)-7,KOL | BISWANATH CHAKRABORTY | ABD | 5/12. | 520 | 520 | 24236881 | | 8902195176 | | biswanath.chakraborty@incometax.gov.in |
| AO/DDO-10 | AMAR KUMAR MAJUMDAR | ABD | 4/4. | 409 | 409 | 24236864 | | 8902195164 | | ddo10.kol-itax@gov.in |
| Addl/JCIT (AU)-7(1),KOL | JAYANTA MRIDHA | ABD | 5/4. | 504 | 517 | 24237600 | 24237600 | 9477330636 | | kolkata.addlcit7.1.au.reac@incometax.gov.in |
| DY/ACIT (AU)-7(1)(1),KOL | SWAPAN KUMAR MONDAL | ABD | 5/5. | 505 | 505 | 24236012 | | 8902195874 | | kolkata.dcit7.1.1.au.reac@incometax.gov.in |
| ITO (AU)- 7(1)(2),KOL | SAMIR KUMAR MONDAL | ABD | 5/3. | 502 | 502 | 24236877 | | 8902196315 | | kolkata.ito.7.12.au.reac@incometax.gov.in |
| ITO (AU)- 7(1)(3),KOL | UDAY LAKRA | JAL | | | | | | 8902199791 | | kolkata.ito.7.13.au.reac@incometax.gov.in |
| ITO (AU)- 7(1)(4),KOL | ATINDRA NATH CHAKRABORTY | JAL | | | | | | 9477330176 | | kolkata.ito.7.14.au.reac@incometax.gov.in |
| ITO (AU)- 7(1)(5),KOL | PINAKI BISWAS | ABD | 5/3. | 503 | 503 | 24236878 | | 8902199766 | | kolkata.ito.7.15.au.reac@incometax.gov.in |
| ITO (ReFAC) (AU)- 7(1)(6),KOL | RAVI KR. GUPTA | ABD | 3/3. | 302 | | 24236873 | 24236872 | 8902199154 | | kolkata.ito.7.16.au.reac@incometax.gov.in |
| Addl/JCIT (AU)-7(2),KOL (A/C) | PRADIP BISWAS | HGLY | | | | | | 9477331811 | | kolkata.addlcit7.2.au.reac@incometax.gov.in |
| DY/ACIT (AU)-7(2)(1),KOL | SATPAL | BV | 8/14. | | | | | 8902350692 | | kolkata.dcit7.2.1.au.reac@incometax.gov.in |
| ITO (AU)- 7(2)(2),KOL | SANKAR DAS | BV | 9/915 | | | | | 9477331419 | | kolkata.ito.7.2.2.au.reac@incometax.gov.in |
| ITO (AU)- 7(2)(3),KOL | GOUTAM BOSE | BV | 9/915 | | | | | 8902194956 | | kolkata.ito.7.2.3.au.reac@incometax.gov.in |
| ITO (AU)- 7(2)(4),KOL | RAM SANKAR NANDY | HGLY | | | | | | 8902198939 | | kolkata.ito.7.2.4.au.reac@incometax.gov.in |
| ITO (AU)- 7(2)(5),KOL | ANIL KUMAR DE | HGLY | | | | | | 8902196873 | | kolkata.ito.7.2.5.au.reac@incometax.gov.in |
| ITO (AU)- 7(2)(6),KOL | LOKNATH MUKHOPADHYAY | HGLY | | | | | | 8902198808 | | kolkata.ito.7.2.6.au.reac@incometax.gov.in |
| Addl/JCIT (AU)-7(3),KOL | SANJOY PAUL | BV | 8/818. | | | 22845585 | | 8986912289 | | kolkata.addlcit7.3.au.reac@incometax.gov.in |
| DY/ACIT (AU)-7(3)(1),KOL | SUBRATA AICH | BV | 8/808. | | | | | 9477330049 | 24661968 | kolkata.dcit7.3.1.au.reac@incometax.gov.in |
| ITO (AU)- 7(3)(2),KOL | BISWAJIT SAHA | HGLY | | | | | | 8902198828 | | kolkata.ito.7.3.2.au.reac@incometax.gov.in |
| ITO (AU)- 7(3)(3),KOL | PRANAB DE | HGLY | | | | | | 8902199621 | | kolkata.ito.7.3.3.au.reac@incometax.gov.in |
| ITO (AU)- 7(3)(4),KOL | SURANJANA DATTA | HGLY | | | | | | 8902199268 | | kolkata.ito.7.3.4.au.reac@incometax.gov.in |
| ITO (AU)- 7(3)(5),KOL | SUBRATA BHATTACHARYYA | BV | 9/916 | | | 22291409 | | 8902199709 | | kolkata.ito.7.3.5.au.reac@incometax.gov.in |
| ITO (ReFAC) (AU)- 7(3)(6),KOL | PINTU | BV | 9/916 | | | 22291409 | | 9477330844 | | kolkata.ito.7.3.6.au.reac@incometax.gov.in |
| Addl/JCIT (AU)-7(4),KOL (A/C) | ANINDYA KUMAR BANDOPADHYA | SURI | | | | | | 8902199464 | | kolkata.addlcit7.4.au.reac@incometax.gov.in |
| DY/ACIT (ReFAC) (AU)-7(4)(1),KOL | AZHAR KABIR | BV | 8/806. | | | 22845587 | | 8902351118 | | kolkata.dcit7.4.1.au.reac@incometax.gov.in |
| ITO (ReFAC) (AU)- 7(4)(2),KOL | RANJAN KUMAR YADAV | BV | 1/111. | | | | | 9477330117 | | kolkata.ito.7.4.2.au.reac@incometax.gov.in |
| ITO (ReFAC) (AU)- 7(4)(3),KOL | TAPAN PAUL | BV | 8/820 | | | 22866154 22866153 | | 8902199275 | | kolkata.ito.7.4.3.au.reac@incometax.gov.in |
| ITO (ReFAC) (AU)- 7(4)(4),KOL | BIPLAB BISWAS | BV | 8/820 | | | 22866154 22866153 | | 9477330640 | | kolkata.ito.7.4.4.au.reac@incometax.gov.in |
| ITO (ReFAC) (AU)- 7(4)(5),KOL | AMALENDU ADAK | BV | 8/815. | | | 22866151 | | 8902195342 | | kolkata.ito.7.4.5.au.reac@incometax.gov.in |
| ITO (ReFAC) (AU)- 7(4)(6),KOL | KRISHNA SAW | BV | 9/925. | | | 22866096 22846092 | | 8902198381 | | kolkata.ito.7.4.6.au.reac@incometax.gov.in |

PRINCIPAL COMMISSIONER OF INCOME TAX, (ReFAC) (AU)-8, KOLKATA
169, Acharya Jagadish Chandra Bose Road, Bamboo Villa, Kolkata-700014

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No. | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|---|-------------------------|-----------|------------------|------------------|-----------------|---------------------|-----------------|-------------------|----------------------|---|
| Pr. CIT (ReFAC) (AU)-8,KOLKATA (A/C) | SHANTANU DHAMIJA | BV | 9/918. | | | 22846302 | 22849617 | 9810088988 | | kolkata.pcit8.au.reac@incometax.gov.in |
| ITO Hqr to PCIT (AU)-8,KOL | DIPAK LAHIRI | BV | 9/908. | | | 22848704 | | 8902196278 | | kolkata.ito.hq.pcit8.au.reac@incometax.gov.in |
| Sr. P S to PCIT (AU)-8,KOL | ASHA BISWAS | BV | 9/922. | | | 22866229 | | 8902195378 | | barun.k.laskar@incometax.gov.in |
| AO to PCIT (AU)-8,KOL | PRABIR KUMAR KUNDU | BV | 9/922. | | | | | 8902199537 | | prabir.k.kundu@incometax.gov.in |
| AO/DDO-11,KOL | SUBRATA DEY | BV | 8/823 | | | | | 8902198325 | | ddo11koi-finance@gov.in |
| Addl/JCIT (AU)-8(1),KOL (A/C) | GAUTAM PATRA | ASN | | | | | | 9477330625 | | kolkata.addlcit8.1au.reac@incometax.gov.in |
| DY/ACIT (AU)-8(1)(1),KOL | CHANDAN KUMAR PANDIT | MID | | | | | | 8902199415 | 03222-286325 | kolkata.dcit8.1.1au.reac@incometax.gov.in |
| ITO (AU)-8(1)(2),KOL | BINAY KUMAR AGRAWALA | ASN | | | | | | 9477330967 | | kolkata.ito.8.12.au.reac@incometax.gov.in |
| ITO (AU)-8(1)(3),KOL | AJAY | BV | 9/905. | | | 228660027 | | 9477330887 | | kolkata.ito.8.13.au.reac@incometax.gov.in |
| ITO (AU)-8(1)(4),KOL | MD. TAJUL ISLAM | BV | 9/905. | | | 228660027 | | 8902198525 | | kolkata.ito.8.14.au.reac@incometax.gov.in |
| ITO (AU)-8(1)(5),KOL | ARUP KR. GHOSH | BV | 8/807. | | | | | 8902198985 | | kolkata.ito.8.15.au.reac@incometax.gov.in |
| ITO (AU)-8(1)(6),KOL | MUKESH PRASAD SINGH | BV | 8/807. | | | | | 8902198863 | | kolkata.ito.8.16.au.reac@incometax.gov.in |
| Addl/JCIT (AU)-8(2),KOL (A/C) | SUBRATA DHAR | BANK | | | | | | 9477331961 | 25169031 | kolkata.addlcit8.2.au.reac@incometax.gov.in |
| DY/ACIT (AU)-8(2)(1),KOL | C VEERABHADRAM | MID | | | | | | 89021999418 | | kolkata.dcit8.2.1au.reac@incometax.gov.in |
| ITO (AU)-8(2)(2),KOL | RAJNEESH KUMAR SINGH | 3GP | G/24E | | | | | 8902198460 | | kolkata.ito.8.2.2.au.reac@incometax.gov.in |
| ITO (AU)-8(2)(3),KOL | ABHISHEK KUMAR KARN | 3GP | G/24B | | | | | 8902195491 | | kolkata.ito.8.2.3.au.reac@incometax.gov.in |
| ITO (AU)-8(2)(4),KOL | SADHAN KR. GHOSH | 3GP | G/24C | | | | | 8902199282 | | kolkata.ito.8.2.4.au.reac@incometax.gov.in |
| ITO (AU)-8(2)(5),KOL | SAMIRAN DAS | 3GP | G/24D | | | | | 8902199596 | | kolkata.ito.8.2.5.au.reac@incometax.gov.in |
| ITO (AU)-8(2)(6),KOL | DEBJYOTI HALDER | 3GP | G/24F | | | | | 8902198467 | | kolkata.ito.8.2.6.au.reac@incometax.gov.in |
| Addl/JCIT (AU)-8(3),KOL | SUBRATA DHAR | ABD | 2/4. | | | | | 9477331961 | 25169031 | kolkata.addlcit8.3.au.reac@incometax.gov.in |
| DY/ACIT (AU)-8(3)(1),KOL | SUBIR SANPUI | ABD | 1/6. | 12 | | 24237553 | | 8902199884 | 24924637 | kolkata.dcit8.3.1au.reac@incometax.gov.in |
| ITO (AU)-8(3)(2),KOL | TAPATINAROO | ABD | 1/8. | | | | | 8902199281 | | kolkata.ito.8.3.2.au.reac@incometax.gov.in |
| ITO (AU)-8(3)(3),KOL | BHASWAR DASGUPTA | ABD | 1/8. | | | | | 8902195158 | | kolkata.ito.8.3.3.au.reac@incometax.gov.in |
| ITO (AU)-8(3)(4),KOL | SUBRATA SIL | ABD | 3/8. | 309 | | 24236882 | | 8902195139 | | kolkata.ito.8.3.4.au.reac@incometax.gov.in |
| ITO (AU)-8(3)(5),KOL | TAPAN BISWAS | ABD | 3/8. | 309 | | 24236882 | | 8902196471 | | kolkata.ito.8.3.5.au.reac@incometax.gov.in |
| ITO (AU)-8(3)(6),KOL | SANJOY KUMAR SARKAR | ABD | 3/3. | 302 | | 24236873 | 24236872 | 9477330255 | | kolkata.ito.8.3.6.au.reac@incometax.gov.in |
| Addl/JCIT (AU)-8(4),KOL (A/C) | SWAPAN KR.BERA | SLG | | | | | | 8902196776 | | kolkata.addlcit8.4.au.reac@incometax.gov.in |
| DY/ACIT (AU)-8(4)(1),KOL | BANDANA DASGUPTA | ABP | 5/511 | | | | | 8902198584 | | kolkata.dcit8.4.1au.reac@incometax.gov.in |
| ITO (AU)-8(4)(2),KOL | SUBHENDUBISWAS | ABP | 7/715 | | | | | 8902195461 | | kolkata.ito.8.4.2.au.reac@incometax.gov.in |
| ITO (AU)-8(4)(3),KOL | SANKAR BISWAS | ABD | 3/8. | 309 | | 24236882 | | 8902198647 | | kolkata.ito.8.4.3.au.reac@incometax.gov.in |
| ITO (AU)-8(4)(4),KOL | RAJESH KUMAR | HALD | | | | | | 9477331019 | | kolkata.ito.8.4.4.au.reac@incometax.gov.in |
| ITO (AU)-8(4)(5),KOL (A/C) | ANKIT KUMAR | HALD | | | | | | 9477330875 | | kolkata.ito.8.4.5.au.reac@incometax.gov.in |
| ITO (AU)-8(4)(6),KOL | SUSHIL KR. BOSE | ABD | 1/8. | | | | | 8902195223 | | kolkata.ito.8.4.6.au.reac@incometax.gov.in |

PRINCIPAL COMMISSIONER OF INCOME TAX, (ReFAC) (AU)-9, KOLKATA
3 Govt Place West, Kolkata- 700 001

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|-------------------------------------|--------------------------|------------|------------------|------------------|----------------|---------------------|-----------------|------------------|----------------------|---|
| Pr. CIT (AU)-9,Kolkata (A/C) | BINOD KUMAR SINGH | 3GP | G/20 | | | 2210 1606 | 22438346 | | | kolkata.pcit9.au.reac@incometax.gov.in |
| ITO Hqr to PCIT (AU)-9,KOL | SOUMITRA SEN | 3GP | G/23 | | | 24437896 | | 8902 96620 | | kolkata.ito.hq.pcit9.au.reac@incometax.gov.in |
| Sr. P S to PCIT (AU)-9 | CHANDRIKA MRIDHA (BAIN) | | G/1B | | | | | 8902 96862 | | mridhachandrika@gmail.com |
| AO to PCIT (AU)-9,KOL | GOURISANKAR PATRA | 3GP | G/1B | | | | | 8902 99356 | | sankargo uri71@yahoo.com |
| AO/DDO-8,KOL | ANIMESH KANTIBALA | 3GP | 2/6A | | | | | 8902 958 9 | | animesh.k.bala@incometax.gov.in |
| Addl/JCIT (AU)-9(1),KOL | ARUP CHATTERJEE | 3GP | 1/2. | | | 29530 136 | | 9477330723 | | kolkata.addlcit9.1au.reac@incometax.gov.in |
| DY/ACIT (AU)-9(1)(1),KOL | SUSHANTA KUMAR BISWAS | 3GP | 1/4A | | | 22439462 | | 9477330529 | | kolkata.dcit9.1.1au.reac@incometax.gov.in |
| ITO (AU)-9(1)(2),KOL | PINAKI CHOUDHURI | 3GP | 15A | | | 22 136453 | | 8902 99552 | | kolkata.ito9.12.au.reac@incometax.gov.in |
| ITO (AU)-9(1)(3),KOL | PUNYABRATA SAHA | 3GP | 19B | | | | | 8902 98641 | | kolkata.ito9.13.au.reac@incometax.gov.in |
| ITO (AU)-9(1)(4),KOL | AVIJIT DAS | 3GP | 18. | | | | | 8902 96348 | | kolkata.ito9.14.au.reac@incometax.gov.in |
| ITO (AU)-9(1)(5),KOL | SURAJ SAHA | 3GP | 19. | | | 22623442 | | 8902 95244 | | kolkata.ito9.15.au.reac@incometax.gov.in |
| ITO (AU)-9(1)(6),KOL | ROHIT KUMAR | 3GP | 19A. | | | 22623442 | | 8902 94914 | | kolkata.ito9.16.au.reac@incometax.gov.in |
| Addl/JCIT (AU)-9(2),KOL | NICHOLAS MURMU | ABD | 4/6. | | | | | 8336043081 | | kolkata.addlcit9.2.au.reac@incometax.gov.in |
| DY/ACIT (AU)-9(2)(1),KOL | RUPASRI ROY CHAKRAVARTY | ABD | 15. | 111 | | 24236894 | | 8902 98599 | | kolkata.dcit9.2.1au.reac@incometax.gov.in |
| ITO (AU)-9(2)(2),KOL | SMT. RINKU JHA | ABD | 2/5. | 206 | | 24236885 | | 8902 99265 | | kolkata.ito9.2.2.au.reac@incometax.gov.in |
| ITO (AU)-9(2)(3),KOL | SOUMEN SOREN | ABD | 2/5. | 205 | | 24236933 | | 8902 99705 | | kolkata.ito9.2.3.au.reac@incometax.gov.in |
| ITO (AU)-9(2)(4),KOL | APARNA MUKHOPADHYAY | ABD | 2/6. | 208 | | 24236884 | | 8902 95474 | | kolkata.ito9.2.4.au.reac@incometax.gov.in |
| ITO (AU)-9(2)(5),KOL | SATYABRATA PRAMANIK | ABD | 2/6. | 207 | | 24236895 | | 8902 95475 | | kolkata.ito9.2.5.au.reac@incometax.gov.in |
| ITO (AU)-9(2)(6),KOL | SHAKUNTALA DE DATTA | ABD | 2/3. | 217 | | 24237555 | | 94773302 9 | | kolkata.ito9.2.6.au.reac@incometax.gov.in |
| Addl/JCIT (AU)-9(3),KOL | VIKRANT PAL SINGH | BV | 1/15. | | | 22848706 | | 940879 1020 | | kolkata.addlcit9.3.au.reac@incometax.gov.in |
| DY/ACIT (AU)-9(3)(1),KOL | DAWA NORBULAMA | BWN | | | | | | 8902 99725 | | kolkata.dcit9.3.1au.reac@incometax.gov.in |
| ITO (AU)-9(3)(2),KOL(A/C) | NIRAJ KUMAR | BWN | | | | | | 9477331103 | | kolkata.ito9.3.2.au.reac@incometax.gov.in |
| ITO (AU)-9(3)(3),KOL | BISWADEV DUTTA | DGP | | | | | | 8902 99174 | | kolkata.ito9.3.3.au.reac@incometax.gov.in |
| ITO (AU)-9(3)(4),KOL | M IHIR KR. BARNWAL | BNKRA | | | | | | 8902 98337 | | kolkata.ito9.3.4.au.reac@incometax.gov.in |
| ITO (AU)-9(3)(5),KOL | SUBIR PAUL | BV | 3/308. | | | | | 9477330307 | | kolkata.ito9.3.5.au.reac@incometax.gov.in |
| ITO (AU)-9(3)(6),KOL | MANOJ KR. MAHATO | PURU | | | | | | 8902 99550 | | kolkata.ito9.3.6.au.reac@incometax.gov.in |
| Addl/JCIT (AU)-9(4),KOL (A/C) | ARUP CHATTERJEE | MAL | | | | | | 9477330723 | | kolkata.addlcit9.4.au.reac@incometax.gov.in |
| DY/ACIT (AU)-9(4)(1),KOL | MAGPEN BHUTIA | MAL | | | | | | 8902 96177 | | kolkata.dcit9.4.1au.reac@incometax.gov.in |
| ITO (AU)-9(4)(2),KOL | SANJAY KUMAR | JAL | | | | | | 8902 997 12 | | kolkata.ito9.4.2.au.reac@incometax.gov.in |
| ITO (AU)-9(4)(3),KOL | CHAYAN KUMAR | SILI | | | | | | 8902 99796 | | kolkata.ito9.4.3.au.reac@incometax.gov.in |
| ITO (AU)-9(4)(4),KOL | SURENDAR TIGGA | JAL | | | | | | 8902 99672 | | kolkata.ito9.4.4.au.reac@incometax.gov.in |
| ITO (AU)-9(4)(5),KOL | ABHAY KR. SINHA | SILI | | | | | | 8902 99674 | | kolkata.ito9.4.5.au.reac@incometax.gov.in |
| ITO (AU)-9(4)(6),KOL | TATHAGAT TILLING | DARJ | | | | | | 9477330402 | | kolkata.ito9.4.6.au.reac@incometax.gov.in |

PRINCIPAL COMMISSIONER OF INCOME TAX, (ReFAC) (RU)-1, KOLKATA
Aayakar Bhawan, P-7, Chowringhee Square, Kolkata- 700 069.

| Designation | Name of the officer | Floor & Bldg. | Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|--------------------------------|-----------------------------|---------------|----------|------------------|----------------|----------------------|----------------|------------------|----------------------|---|
| Pr. CIT (RU)-1,Kolkata (A/C) | LAL CHAND | AB | 5/1. | | | | | 7746046999 | | kolkata.pcit1.ru.reac@incometax.gov.in |
| ITO Hqr to PCIT (RU)-1,KOL | PRADIP DEY | AB | 5/16. | | | | | 8902198938 | | kolkata.ito.hq.pcit1.ru.reac@incometax.gov.in |
| Sr. PS to PCIT(RU)-1, Kolkata | DIPTI PARUI (SARDAR) | AB | 5/28. | | | | | 8902196521 | | dipti.parui@incometax.gov.in |
| AO/DDO-16,KOL | SHYAMAL KR. MONDAL | ABP | | | | | | 8902194967 | | |
| AO to PCIT (RU)-1,KOL | SANKAR PRASAD BHATTACHARJEE | AB | | | | | | | | surajit.mukherjee@incometax.gov.in |
| Addl/JCIT (RU)-1(1),KOL (A/C) | ARCHANA GUPTA | AB | 6/16. | 1928 | 1801 | 22136915 | | | | kolkata.addlcit1.1.ru.reac@incometax.gov.in |
| DY/ACIT (RU)-1(1)(1),KOL (A/C) | ANANTA KUMAR BISWAS | AB | 5/19. | 1439 | 1800 | 22136362 | | 8902199893 | | kolkata.dcit1.1.1.ru.reac@incometax.gov.in |
| DY/ACIT (RU)-1(1)(2),KOL (A/C) | Sanjoy Chakraborty | AB | | 1493 | 1582 | 22136914 | | 8902198516 | | kolkata.dcit1.1.2.ru.reac@incometax.gov.in |
| ITO (RU)- 1(1)(3),KOL | SUBHASIS SINHA | AB | 6/22. | 1525 | 1431 | 22136370 | | | | kolkata.ito1.1.3.ru.reac@incometax.gov.in |
| ITO (RU)- 1(1)(4),KOL | SANJAY SENGUPTA | AB | 6/22. | | | | | 8902198791 | | kolkata.ito1.1.4.ru.reac@incometax.gov.in |
| ITO (RU)- 1(1)(5),KOL | VIJAY KUMAR | ABA | 3/2. | | | | | 8902198980 | | kolkata.ito1.1.5.ru.reac@incometax.gov.in |
| Addl/JCIT (RU)-1(2),KOL | ARUN KANTI DUTTA | AB | 5/24. | 1341 | 1765 | 22136450 22628620 | 22136284 | 8902198506 | | kolkata.addlcit1.2.ru.reac@incometax.gov.in |
| DY/ACIT (RU)-1(2)(1),KOL | RATHIN CHAKLADAR | AB | 5/18. | 1441 | 1492 | 22136241 | | 8902197009 | | kolkata.dcit1.2.1.ru.reac@incometax.gov.in |
| DY/ACIT (RU)-1(2)(2),KOL | SANMAY DAS GHOSH | AB | 5/18. | 1491 | 1482 | 22136412 | | 8902196515 | | kolkata.dcit1.2.2.ru.reac@incometax.gov.in |
| ITO (RU)- 1(2)(3),KOL | DEBDAS BISWAS | AB | 5/21. | 1443 | 1478 | 22136701 | 22136701 | 8902198778 | | kolkata.ito1.2.3.ru.reac@incometax.gov.in |
| ITO (RU)- 1(2)(4),KOL | ANKIT KUMAR | AB | 4/21. | 1786 | 1478 | 22136673 | 22136673 | 9477330875 | | kolkata.ito1.2.4.ru.reac@incometax.gov.in |
| ITO (RU)- 1(2)(5),KOL | ASHIT BARAN DAS | AB | 5/21. | 1406 | 1803 | 22136363 | | 8902198117 | | kolkata.ito1.2.5.ru.reac@incometax.gov.in |
| Addl/JCIT (RU)-1(3),KOL | BIKASH CHANDRA BISWAS | AB | 4/15. | 1464 | | 22136709 | | 9477331703 | | kolkata.addlcit1.3.ru.reac@incometax.gov.in |
| DY/ACIT (RU)-1(3)(1),KOL (A/C) | ARIJIT CHAKRABORTY | ABA | 2/10/1. | 1457 | | 22136927 | 22136927 | 8902198290 | | kolkata.dcit1.3.1.ru.reac@incometax.gov.in |
| DY/ACIT (RU)-1(3)(2),KOL(A/C) | SANDIP MANDAL | AB | 4/19. | 1524 | 1518 | 22136439 | | 8902199900 | | kolkata.dcit1.3.2.ru.reac@incometax.gov.in |
| ITO (RU)- 1(3)(3),KOL (A/C) | JOYDIP CHAKRABORTY | AB | 4/21. | | | | | 8902199281 | | kolkata.ito1.3.3.ru.reac@incometax.gov.in |
| ITO (RU)- 1(3)(4),KOL | TAPAS KR DAS | AB | 4/25. | 1883/1576 | | 22136261 22136904 | | 9433039256 | | kolkata.ito1.3.4.ru.reac@incometax.gov.in |
| ITO (RU)- 1(3)(5),KOL | RAJESH KUMAR | AB | 4/18. | | | | | 9477330238 | | kolkata.ito1.3.5.ru.reac@incometax.gov.in |

PRINCIPAL COMMISSIONER OF INCOME TAX, (ReFAC) (RU)-2, KOLKATA

Aayakar Bhawan P-7 Chowringhee Square, Kolkata-700069

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|--------------------------------|-----------------------------|-------|------------------|------------------|----------------|----------------------|----------------|------------------|----------------------|---|
| P. CIT (RU)-2,Kolkata | LAL CHAND | AB | 4/3A | | | 22136316 | 22136114 | 7746046999 | | kolkata.pcit2.ru.reac@incometax.gov.in |
| ITO Hqr to PCIT (RU)-2,KOL | AMAL BISWAS | AB | 3/15. | 1716 | | 22136317 | | 9477330837 | | kolkata.ito.hq.pcit2.ru.reac@incometax.gov.in |
| Sr.PS to PCIT (RU)-2, Kolkata | GOUTAM KR CHOWDHURY | AB | | | | | | 8902196136 | | goutam.k.chowdhury@incometax.gov.in |
| AO/DDO-17,KOL | SAMBHU BOSE | AB | 5/9. | | | | | 8902195694 | | sambhu.bose@incometax.gov.in |
| AO to (RU)-2,KOL | SANKAR PRASAD BHATTACHARJEE | AB | 3/15. | | | | | 8902195580 | | sankar.p.bhattacharjee@incometax.gov.in |
| Addl/JCIT (RU)-2(1),KOL | CHRISTOPHER JEROME SINGH | AB | 2/25. | 1327 | | 22136925 29530342 | | 9477330185 | | kolkata.addlcit2.1.ru.reac@incometax.gov.in |
| DY/ACIT (RU)-2(1)(1),KOL | DIPANKAR BHATTACHARJEE | AB | 3/24. | 1334 | 1333 | 22136506 29530191 | | 940199409 | | kolkata.dcit2.11.ru.reac@incometax.gov.in |
| DY/ACIT (RU)-2(1)(2),KOL | MRINMAY BASAK | AB | 3/23. | 1323 | 1391 | 22136245 | | 8902196344 | | kolkata.dcit2.12.ru.reac@incometax.gov.in |
| ITO (RU)- 2(1)(3),KOL | PREMENDRA NATH SRIVASTAV | AB | 7/22. | 1684 | | 22136262 | | 8902198725 | | kolkata.ito.2.13.ru.reac@incometax.gov.in |
| ITO (RU)- 2(1)(4),KOL | KRISHNENDU SENGUPTA | AB | 3/17. | 1331 | 1770 | 22136283 | | 8902195468 | | kolkata.ito.2.14.ru.reac@incometax.gov.in |
| ITO (RU)- 2(1)(5),KOL (A/C) | BISWAPRIYA MAJUMDAR | AB | 3/17. | 1331 | 1857 | 22489620 | | 8902194962 | | kolkata.ito.2.15.ru.reac@incometax.gov.in |
| Addl/JCIT (RU)-2(2),KOL (A/C) | PRADIP BISWAS | AB | 2/26. | | | 22136948 | | 947733111 | | kolkata.addlcit2.2.ru.reac@incometax.gov.in |
| DY/ACIT (RU)-2(2)(1),KOL | MAGPEN BHUTIA | AB | 4/11. | 1506 | | 22136429 | | 8902196177 | | kolkata.dcit2.2.1.ru.reac@incometax.gov.in |
| DY/ACIT (RU)-2(2)(2),KOL (A/C) | SATPAL | AB | 6/15. | 1459 | | 22136741 | | 8902350692 | | kolkata.dcit2.2.2.ru.reac@incometax.gov.in |
| ITO (RU)- 2(2)(3),KOL | BHASKAR MAZUMDER | AB | 2/43. | 1600 | 1846 | 22136229 22628621 | 22628621 | 9477330970 | | kolkata.ito.2.2.3.ru.reac@incometax.gov.in |
| ITO (RU)- 2(2)(4),KOL(A/C) | PINAKI DUTTA CHOWDHURY | AB | 3/20. | 1570 | 1881 | 22136375 | | 9477330517 | | kolkata.ito.2.2.4.ru.reac@incometax.gov.in |
| ITO (RU)- 2(2)(5),KOL(A/C) | SUSHAN GHOSH | AB | 8/16. | 1495 | 1503 | 22136163 | | 8902198947 | | kolkata.ito.2.2.5.ru.reac@incometax.gov.in |
| Addl/JCIT (RU)-2(3),KOL | SUBHRO DAS | AB | 7/19. | | | 22136948 | | 8902196548 | | kolkata.addlcit2.3.ru.reac@incometax.gov.in |
| DY/ACIT (RU)-2(3)(1),KOL | Rakesh Kumar Singh | AB | 6/15. | 1802 | | 22136347 | | 8902198361 | | kolkata.dcit2.3.1.ru.reac@incometax.gov.in |
| DY/ACIT (RU)-2(3)(2),KOL | Ajanta Das | AB | 5/19. | | | 22136402 | | | | kolkata.dcit2.3.2.ru.reac@incometax.gov.in |
| ITO (RU)- 2(3)(3),KOL(A/C) | SHATHIROY CHOWDHURY | AB | 7/11C. | 1444 | 1798 | 22627880 | | 8902195577 | | kolkata.ito.2.3.3.ru.reac@incometax.gov.in |
| ITO (RU)- 2(3)(4),KOL | PRASENJIT MURMU | AB | 7/22. | | | 22627886 22136351 | | 8902195470 | | kolkata.ito.2.3.4.ru.reac@incometax.gov.in |
| ITO (ReFAC) (RU)- 2(3)(5),KOL | SANJOY KUMAR HALDAR | AB | 7/22. | | | 22136351 22136485 | | 8902196614 | | kolkata.ito.2.3.5.ru.reac@incometax.gov.in |

PRINCIPAL COMMISSIONER OF INCOME TAX, (ReFAC) (VU)-1, KOLKATA
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| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|------------------------------------|----------------------------|--------|------------------|------------------|----------------|----------------------|----------------|--------------------------|----------------------|--|
| P. CIT (VU)-1,Kolkata | NIVEDITA BISWAS | 3GP | 2/11A | | | 22439474 | 22484112 | 9848172565 8985970054 | | kolkata.pcit1.vu.reac@incometax.gov.in |
| ITO Hqr to PCIT (VU)-1,KOL | AMLAN DATTA | 3GP | 2/5. | | | 22439475 | | 8902195160 | | kolkata.ito.hq.pcit1vu.reac@incometax.gov.in |
| SR PS to PCIT (VU)-1 | SHRIKANTA KR. DAS | 3GP | 2/5. | | | | | 8902197973 | | srikanta.k.das@gmail.com |
| AO/DDO-12,KOL | AJAY SARKAR | 3GP | 2/6. | | | 22136223 22136227 | | 94477330358 | | ajay.sarkar@incometax.gov.in |
| AO to PCIT (VU)-1, KOL | DULARI HEMBRAM (HANSDA) | | | | | | | | | saswati.debiswas@incometax.gov.in |
| Addl/JCIT (VU)-1(1),KOL | PRABAL CHOWDHURY | ABA | 3/8. | | | | | 8902198495 | 23373091 | kolkata.addlctit11vu.reac@incometax.gov.in |
| DY/ACIT (VU)-1(1)(1),KOL | RAJIB KUMAR SAHA | ABA | 4/8. | | | | | 8902195726 | 25640056 | kolkata.dcit111vu.reac@incometax.gov.in |
| ITO (VU)- 1(1)(2),KOL | NIREN SINGHA | 10B MR | 4/404 | | | 22647203 | | 8902199836 | | kolkata.ito.112.vu.reac@incometax.gov.in |
| ITO (VU)- 1(1)(3),KOL | DHRUBA BHADURI | 10B MR | 2/202 | 1812 | | 22277018 | | 8902198644 | | kolkata.ito.113.vu.reac@incometax.gov.in |
| ITO (VU)- 1(1)(4),KOL | GOUTAM NANDI | ABP | 8/816 | 1816 | | 24410361 | | 8902197969 | | kolkata.ito.114.ru.reac@incometax.gov.in |
| ITO (VU)- 1(1)(5),KOL | ANITA TIRKEY | SLG | G/103 | | | | | 8902198591 | | kolkata.ito.115.ru.reac@incometax.gov.in |
| ITO (VU)- 1(1)(6),KOL | ASHUTOSH DAS | SLG | G/111 | | | 3532571597 | | 8902199806 | | kolkata.ito.116.ru.reac@incometax.gov.in |
| Addl/JCIT (VU)-1(2),KOL | SWAPAN KR.BERA | BV | 1/120. | | | 22846284 | | 8902196776 | | kolkata.addlctit12.vu.reac@incometax.gov.in |
| DY/ACIT (VU)-1(2)(1),KOL | ATANU MALIK | ABD | 1/6. | 112 | | | | 8902198751 | | kolkata.dcit12.1vu.reac@incometax.gov.in |
| ITO (VU)- 1(2)(2),KOL | TAMAL KANTI SARDAR | ABD | 1/3. | | | | | 8902199281 | | kolkata.ito.12.2.vu.reac@incometax.gov.in |
| ITO (VU)- 1(2)(3),KOL | SUTAPA BANDOPADHYAY | ABD | 1/3. | | | | | 8902198197 | | kolkata.ito.12.3.vu.reac@incometax.gov.in |
| ITO (VU)- 1(2)(4),KOL | NIRMAL SARKAR | SLG | | | | | | 8902199683 | | kolkata.ito.12.4.ru.reac@incometax.gov.in |
| ITO (VU)- 1(2)(5),KOL | RAJESH RANJAN | 3GP | G/9A. | | | | | 9477330933 | | kolkata.ito.12.5.ru.reac@incometax.gov.in |
| ITO (VU)- 1(2)(6),KOL | PRABIR BHATTACHARYYA | MAL | 1/4. | | | 351220443 | | 8902198731 | | kolkata.ito.12.6.ru.reac@incometax.gov.in |
| Addl/JCIT (VU)-1(3),KOL (A/C) | SMT. ARCHANA GUPTA | 3GP | Jan-23 | | | 24410250 | | 8879510222 | | kolkata.addlctit13.vu.reac@incometax.gov.in |
| DY/ACIT (VU)-1(3)(1),KOL | Manoj Kumar | 3GP | G/14B | | | | | 8902196517 | | kolkata.dcit13.1vu.reac@incometax.gov.in |
| ITO (VU)- 1(3)(2),KOL | DULAL CHAKRABORTY | 3GP | 2/7A | | | | | 9477330751 | | kolkata.ito.13.2.vu.reac@incometax.gov.in |
| ITO (VU)- 1(3)(3),KOL | SOMNATH AUDDY | 3GP | 5/513A | | | | | 8902196476 | | kolkata.ito.13.3.vu.reac@incometax.gov.in |
| ITO (VU)- 1(3)(4),KOL | PRAMOD KUMAR | MAL | 1/5. | | | 3512220056 | | 8902199847 | | kolkata.ito.13.4.ru.reac@incometax.gov.in |
| ITO (ReFAC) (VU)- 1(3)(5),KOL(A/C) | BHASWAR DASGUPTA | 3GP | 2/33. | | | | | 8902195586 | | kolkata.ito.13.5.ru.reac@incometax.gov.in |
| ITO (ReFAC) (VU)- 1(3)(6),KOL | BHASWAR DASGUPTA | 3GP | 2/33. | | | | | 8902195586 | | kolkata.ito.13.6.ru.reac@incometax.gov.in |

PRINCIPAL COMMISSIONER OF INCOME TAX, (ReFAC) (VU)-2, KOLKATA
 Uttarapan Complex, DS IV, Manicktala Civic Centre, Ultadanga, Kolkata-700054

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no. | Tarang Residence No. | Email |
|---------------------------------------|---------------------------|-----------------|------------------|------------------|----------------|---------------------|----------------|-------------------|----------------------|---|
| Pr. CIT (VU)-2,KOLKATA (A/C) | NIVEDITA BISWAS | ABU DS-IV | 2/1. | | | 23559050 | 23559090 | | | kolkata.pcit2.vu.reac@incometax.gov.in |
| ITO Hqr to PCIT (VU)-2,KOL | SUBHASH KUMAR | ABU DS-IV | 2/2. | | | 2355966 | | | | kolkata.ito.hq.pcit2.vu.reac@incometax.gov.in |
| Sr. P S to PCIT (VU)-2,KOL | SUDIP KR. DAS | ABU DS-IV | 2/4. | | | 23559050 | | 890298571 | | sudipkumardas2013@gmail.com |
| AO to PCIT (VU)-2,KOL | DULARI HEMBRAM (HANSDA) | ABU DS-IV | 2/8. | | | 23550993 | | | | keka.ghosh@incometax.gov.in |
| AO/DDO -14, KOL | AMITAVA DUTTA | ABU DS-IV | 2/4. | | | 23550003 | | 890296206 | | ddo 14.kol-finance@gov.in |
| Addl/JCIT (VU)-2(1),KOL (A/C) | RAJA SENGUP TA | ABU DS-IV | 2/6. | | | 2355962 | | | | kolkata.addlcit2.1vu.reac@incometax.gov.in |
| DY/ACIT (VU)-2(1)(1),KOL | TSERING MAJUM DER | ABU DS II & III | 2/13. | | | 2355971 | | 890298977 | 25702073 | kolkata.dcit2.11vu.reac@incometax.gov.in |
| ITO (VU)- 2(1)(2),KOL | PASSANG TSHERING SHERPA | ABU DS-IV | 2/3. | | | 2355965 | | | | kolkata.ito.2.12.vu.reac@incometax.gov.in |
| ITO (VU)- 2(1)(3),KOL | MANJAY KUMAR | ABU DS II & III | 2/12. | | | 2355970 | | | | kolkata.ito.2.13.vu.reac@incometax.gov.in |
| ITO (VU)- 2(1)(4),KOL | TARUN KANTHALDAR | ABU DS II & III | 2/12. | | | 2355969 | | | | kolkata.ito.2.14.ru.reac@incometax.gov.in |
| ITO (VU)- 2(1)(5),KOL | JYOTISANKAR BAIRAGI | ABU DS II & III | 2/2. | | | 2355974 | | | | kolkata.ito.2.15.ru.reac@incometax.gov.in |
| ITO (VU)- 2(1)(6),KOL | ANINDYA SUNDAR MANNA | ABU DS II & III | 2/8. | | | | | | | kolkata.ito.2.16.ru.reac@incometax.gov.in |
| Addl/JCIT (ReFAC) (VU)-2(2),KOL (A/C) | SWAPAN KR.BERA | ABU DS-IV | 2/5. | | | | | | | kolkata.addlcit2.2.vu.reac@incometax.gov.in |
| DY/ACIT (VU)-2(2)(1),KOL (A/C) | PRAVEEN KAMAL SRIVASTAV | ABU DS II & III | 2/5. | | | 2355961 | | | | kolkata.dcit2.2.1vu.reac@incometax.gov.in |
| ITO (VU)- 2(2)(2),KOL | VIVEK KR. RAM | ABU DS II & III | 2/2. | | | 2355975 | | | | kolkata.ito.2.2.2.vu.reac@incometax.gov.in |
| ITO (VU)- 2(2)(3),KOL | KAKALIDAS | ABU DS II & III | 2/11. | | | 2355968 | | | | kolkata.ito.2.2.3.vu.reac@incometax.gov.in |
| ITO WQ (VU)- 2(2)(4),KOL | NARAYAN HALDER | ABU DS II & III | 2/7. | | | 2355979 | | | | kolkata.ito.2.2.4.ru.reac@incometax.gov.in |
| ITO (ReFAC) (VU)- 2(2)(5),KOL | ASISH KUMAR DAS | ABU DS II & III | 2/7. | | | 2355978 | | | | kolkata.ito.2.2.5.ru.reac@incometax.gov.in |
| ITO (ReFAC) (VU)- 2(2)(6),KOL | SUBHASISH MUKHERJEE | ABU DS II & III | 2/8. | | | 2355983 | | | | kolkata.ito.2.2.6.ru.reac@incometax.gov.in |
| Addl/JCIT (VU)-2(3),KOL (A/C) | ANINDYA KUMAR BANDOPADHYA | MURSHIDABAD | | | | | | 9969233799 | 24617773 | kolkata.addlcit2.3.vu.reac@incometax.gov.in |
| DY/ACIT (ReFAC) (VU)-2(3)(1),KOL | NHICKY LOBEN LAMA SHERPA | ABU | 2/14. | | | | | | | kolkata.dcit2.3.1vu.reac@incometax.gov.in |
| ITO (ReFAC) (VU)- 2(3)(2),KOL | TAPAN KR. BISWAS | ABU | 2/16. | | | | | | | kolkata.ito.2.3.2.vu.reac@incometax.gov.in |
| ITO (ReFAC) (VU)- 2(3)(3),KOL | PYALIPOLLEY (BODRA) | 3GP | 2/29D | | | | | | | kolkata.ito.2.3.3.vu.reac@incometax.gov.in |
| ITO (ReFAC) (VU)- 2(3)(4),KOL | KAJAL KR. DAW | 3GP | 0/19E | | | | | | | kolkata.ito.2.3.4.ru.reac@incometax.gov.in |
| ITO (ReFAC) (VU)- 2(3)(5),KOL | CHANDAN KUMAR | 3GP | 2/2. | | | | | | | kolkata.ito.2.3.5.ru.reac@incometax.gov.in |
| ITO (ReFAC) (VU)- 2(3)(6),KOL | AMITAVA MARIK | 3GP | 2/2. | | | | | 890295967 | | kolkata.ito.2.3.6.ru.reac@incometax.gov.in |
| AO BUILDING UTTARAPAN | SANJAY BHADRA | ABU DS-IV | 2/8. | | | 23550993 | | 890295352 | | sanjay.bhadra@incometax.gov.in |
| AO/DDO MURSHIDABAD | SUKUMAR BISWAS | MSD | | | | | | 890298231 | | ddomsd.wb-itax@gov.in |
| AO/DDO NADIA | SUBRATA ADHIKARY | NAD | | | | | | 890298794 | | subrata.adhikary@incometax.gov.in |

PRINCIPAL COMMISSIONER OF INCOME TAX, (ReFAC) (VU)-3, KOLKATA
169, Acharya Jagadish Chandra Bose Road, Bamboo Villa, Kolkata-700014

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|--------------------------------|----------------------------|-----------------|------------------|------------------|----------------|---------------------|----------------|------------------|----------------------|--|
| P r. CIT (VU)-3,Kolkata (A/C) | PIYUSHCHANDRA VISHNU KOLHE | BV | 9/913 | | | | | | | kolkata.pcit3.vu.reac@incometax.gov.in |
| ITO Hqr to PCIT (VU)-3,KOL | TAPAN KUMAR BARMAN | BV | 9/914 | | | | | 8902195872 | | kolkata.ito.hq.pcit3.vu.reac@incometax.gov.in |
| P S to PCIT (VU)-3,KOL | ASHOK KUMAR HALDER | BV | 9/914. | | | 22866229 | | 8240575477 | | |
| AO/DDO-15,KOL | MOHAN CHANDRA DHALI | BV | 8/822 | | | | | 8902198718 | | ddo.15.kol-itax@gov.in |
| AO to PCIT (VU)-3,KOL | TAPAS KR. MONDAL | BV | 8/822 | | | | | 8902198542 | | tapas.k.mondal@incometax.gov.in |
| Addl/JCIT (VU)-3(1),KOL | GAUTAM PATRA | 10B MR | 2/207 | | | | | 9477330625 | 24198796 | kolkata.addlcit3.1.vu.reac@incometax.gov.in |
| DY/ACIT (VU)-3(1)(1),KOL (A/C) | SARBARIDAS | HGLY | 402 | | | | | 8902196475 | 24285398 | kolkata.dcit3.11.vu.reac@incometax.gov.in |
| ITO (VU)- 3(1)(2),KOL | HAREKRISHNA DASH | 10B MR | 4/403 | | | | | | | kolkata.ito.3.12.vu.reac@incometax.gov.in |
| ITO (VU)- 3(1)(3),KOL | KOUSHIK CHAKRAVARTY | 10B MR | 4/402 | | | | | 8902198271 | | kolkata.ito.3.13.vu.reac@incometax.gov.in |
| ITO (VU)- 3(1)(4),KOL | SASHIKANT PANDEY | ABU DS II & III | 2/5. | | | 23551960 | | 8902198573 | | kolkata.ito.3.14.ru.reac@incometax.gov.in |
| ITO (VU)- 3(1)(5),KOL | BIKASH RANJAN GAIN | ABU DS II & III | 2/5. | | | | | 8902196479 | | kolkata.ito.3.15.ru.reac@incometax.gov.in |
| ITO (VU)- 3(1)(6),KOL | SWAPAN HALDER | ABU DS II & III | 2/11. | | | 23551967 | | 8902198140 | | kolkata.ito.3.16.ru.reac@incometax.gov.in |
| Addl/JCIT (VU)-3(2),KOL | ANINDYA KUMAR BANDOPADHYA | 10B MR | 407 | | | 22296580/2295710 | | 8902199464 | | kolkata.addlcit3.2.vu.reac@incometax.gov.in |
| DY/ACIT (VU)-3(2)(1),KOL | DEBASHIS SENSARMA | ABD | 5/6. | | | | | 9477330223 | | kolkata.dcit3.2.1.vu.reac@incometax.gov.in |
| ITO (VU)- 3(2)(2),KOL | MANOJ KUMAR KAR | 10B MR | 405 | | | 22647202 | | 8902195136 | | kolkata.ito.3.2.2.vu.reac@incometax.gov.in |
| ITO (VU)- 3(2)(3),KOL | PARTHA PRATIM DUTTA | 10B MR | 406 | | | 22177025 | | 8902194903 | | kolkata.ito.3.2.3.vu.reac@incometax.gov.in |
| ITO (VU)- 3(2)(4),KOL | SUKHENDU KR BASU | ABD | 2/10A | | | | | 8902198470 | | kolkata.ito.3.2.4.ru.reac@incometax.gov.in |
| ITO (VU)- 3(2)(5),KOL | LAKHMI KANTA NASKAR | ABD | 4/8. | | | | | 8902194968 | | kolkata.ito.3.2.5.ru.reac@incometax.gov.in |
| ITO (VU)- 3(2)(6),KOL | SATYA CHARAN NASKAR | ABD | 4/8. | | | | | 8902196429 | | kolkata.ito.3.2.6.ru.reac@incometax.gov.in |
| Addl/JCIT (VU)-3(3),KOL | ABHIJIT ADHIKARI | BV | 8/803. | | | 22866123 | | 9477331420 | | kolkata.addlcit3.3.vu.reac@incometax.gov.in |
| DY/ACIT (RU)-3(3)(1),KOL | SARBARIDAS | BV | 1/110. | | | 22846271 | | 8902196475 | 24285398 | kolkata.dcit3.3.1.vu.reac@incometax.gov.in |
| ITO (VU)- 3(3)(2),KOL | GOUTAM BANERJEE | BV | 9/H | | | | | 8902196266 | | kolkata.ito.3.3.2.vu.reac@incometax.gov.in |
| ITO (ReFAC) (VU)- 3(3)(3),KOL | BIPLAB CHAKRABORTY | BV | 9/H | | | | | 8902199270 | | kolkata.ito.3.3.3.vu.reac@incometax.gov.in |
| ITO (ReFAC) (VU)- 3(3)(4),KOL | BIBEKANANDA SOM | 3GP | G/11C | | | | | 9433780174 | | kolkata.ito.3.3.4.ru.reac@incometax.gov.in |
| ITO (ReFAC) (VU)- 3(3)(5),KOL | ARUN CHATTERJEE | 3GP | G/21 | | | | | 8902196053 | | kolkata.ito.3.3.5.ru.reac@incometax.gov.in |
| ITO (ReFAC) (VU)- 3(3)(6),KOL | ARUNAVA ACHARYA | 3GP | G/21 | | | | | 8902196450 | | kolkata.ito.3.3.6.ru.reac@incometax.gov.in |

PRINCIPAL COMMISSIONER OF INCOME TAX, (ReFAC) (VU)-1-BURDWAN

Aayakar Bhawan, Court Compound, Burdwan-713101

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|--------------------------------|----------------------------|----------|------------------|------------------|----------------|---------------------|----------------|------------------|----------------------|--|
| Pr. CIT (VU)-1,BURDWAN (A/C) | PIYUSHCHANDRA VISHNU KOLHE | AB BWN | 1/102 | | | | | | | burdwan.pcit1.vu.reac@incometax.gov.in |
| ITO Hqr to PCIT (VU)-1,BWN | SANTANUNAYEK | AB BWN | 1/114 | | | | | 8902199297 | | burdwan.ito.hq.pcit1vu.reac@incometax.gov.in |
| Sr. P S to PCIT (VU)-1,BWN | SHRIKANTA KR. DAS | AB BWN | 1/101 | | | | | 8902197973 | | |
| AO/DDO-BWN | BUDDHADEB KUNDU | AB BWN | 2/205 | | | | | 8902198450 | | ddobwn.wb-itax@gov.in |
| Addl/JCIT (VU)-1(1),BWN | KAPIL MANDAL | BV | 9/E | | | | | 9477331207 | | burdwan.addlcit11vu.reac@incometax.gov.in |
| DY/ACIT (VU)-1(1)(1),BWN | RAVIVERMA | BV | 9/F | | | | | 8902000761 | | burdwan.dcit111vu.reac@incometax.gov.in |
| ITO (VU)- 1(1)(2),BWN | BISWANATH DATTA | JAL | | | | | | 8902199791 | | burdwan.ito.112.vu.reac@incometax.gov.in |
| ITO (VU)- 1(1)(3),BWN | SHASHIKUMAR NAYAK | ASH | | | | | | 8902198616 | | burdwan.ito.113.vu.reac@incometax.gov.in |
| ITO (VU)- 1(1)(4),BWN | NIRANJAN KARMAKAR | ASN | | | | | | 8902199777 | | burdwan.ito.114.vu.reac@incometax.gov.in |
| ITO (VU)- 1(1)(5),BWN | PEMBA TSHERING YOLMO | SLG | | | | | | 9593743773 | | burdwan.ito.115.vu.reac@incometax.gov.in |
| ITO (VU)- 1(1)(6),BWN | TARKESHWAR DUTTA | SLG | | | | | | 8902199654 | | burdwan.ito.116.vu.reac@incometax.gov.in |
| Addl/JCIT (VU)-1(2),BWN | CHANDAN DAS | ABUDS IV | 2/7. | | | 23551964 | | 8902195005 | | burdwan.addlcit12.vu.reac@incometax.gov.in |
| DY/ACIT (VU)-1(2)(1),BWN (A/C) | MITALI PATRA | ABUDS II | 2/4. | | | 23551977 | | 9477330439 | | burdwan.dcit12.1vu.reac@incometax.gov.in |
| ITO (VU)- 1(2)(2),BWN | AMITABH RANJAN RAJ | DGP | | | | | | 8902196777 | | burdwan.ito.12.2.vu.reac@incometax.gov.in |
| ITO (VU)- 1(2)(3),BWN | FAREED ALAM | DGP | | | | | | 9477330540 | | burdwan.ito.12.3.vu.reac@incometax.gov.in |
| ITO (VU)- 1(2)(4),BWN (A/C) | NIRANJAN KARMAKAR | AB BWN | G/04 | | | | | 8902199777 | | burdwan.ito.12.4.vu.reac@incometax.gov.in |
| ITO (VU)- 1(2)(5),BWN (A/C) | SANTANUNAYEK | AB BWN | 1/114 | | | | | 8902199297 | | burdwan.ito.12.5.vu.reac@incometax.gov.in |
| ITO (VU)- 1(2)(6),BWN | AJIT KUMAR DANGWAR | JAL | | | | | | 8902199778 | | burdwan.ito.12.6.vu.reac@incometax.gov.in |
| Addl/JCIT (VU)-1(3),BWN | ARCHANA GUPTA | ABUDS IV | 2/5. | | | | | 8879510222 | | burdwan.addlcit13.vu.reac@incometax.gov.in |
| DY/ACIT (VU)-1(3)(1),BWN | MITALI PATRA | 3GP | 2/18. | | | | | 9477330439 | | burdwan.dcit13.1vu.reac@incometax.gov.in |
| ITO (VU)- 1(3)(2),BWN | SWAPAN KR. CHOWDHURY | 3GP | 1/29A | | | | | 8902199228 | | burdwan.ito.13.2.vu.reac@incometax.gov.in |
| ITO (VU)- 1(3)(3),BWN | DEBASISH SAU | 3GP | 1/29B | | | | | 9432867488 | | burdwan.ito.13.3.vu.reac@incometax.gov.in |
| ITO (VU)- 1(3)(4),BWN | BIBHAS GHOSH | JAL | | | | | | 8902199808 | | burdwan.ito.13.4.vu.reac@incometax.gov.in |
| ITO (VU)- 1(3)(5),BWN | SANDIP BANDOPADHYAY | DGP | | | | | | 9477330967 | | burdwan.ito.13.5.vu.reac@incometax.gov.in |
| ITO (VU)- 1(3)(6),BWN (A/C) | SHASHIKUMAR NAYAK | AB BWN | G/04 | | | | | 8902198963 | | burdwan.ito.13.6.vu.reac@incometax.gov.in |
| AO/DDO, DGP | DEBILAL HANSDA | DGP | | | | | | 8902199183 | | ddodgp.wb-fin@gov.in |
| DDO SURI (A/C) | VACANT | SURI | | | | 03462-250174 | | | | ddosuri.wb-itax@gov.in |
| AO/DDO, BANK | ANUP KR CHAKRABORTY | BANK | | | | | | 8902196100 | | anup.k.chakraborty@incometax.gov.in |

PRINCIPAL COMMISSIONER OF INCOME TAX, (ReAC) (TU)-1, KOLKATA

Aayakar Bhawan P-7 Chowringhee Square, Kolkata-700069

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|-----------------------------------|--------------------------|-------|------------------|------------------|----------------|---------------------|----------------|------------------|----------------------|--|
| PR. CIT (TU)-1,Kolkata (A/C) | LAL CHAND | AB | 6/4. | 1409 | 1415 | 22136434 | 22136650 | 7746046999 | | kolkata.pcit1tu.reac@incometax.gov.in |
| ITO Hqr to PCIT (ReAC) (TU)-1,KOL | ANUP KUMAR BISWAS | AB | 6/21 | | | | | 8902197960 | | kolkata.ito.hq.pcit1tu.reac@incometax.gov.in |
| Sr. P S to PCIT (ReAC) (TU)-1,KOL | VACANT | AB | 6/2. | 1411 | 1411 | 22624965 | | | | |
| AO/DDO-21KOL | SUBHAS CH. NAG | AB | 6/3. | | | | | 8902351339 | | |
| AO to Pr. CIT (TU)-1KOL | ANURUP CHAKRABORTY | AB | 6/2. | | | | | 8902199182 | | |
| Addl/JCIT (TU)-1(1),KOL | SALLONG YADEN | AB | 7/15. | 1562 | 1572 | 22136894 | | 8902196178 | 23350007 | kolkata.addlcit11tu.reac@incometax.gov.in |
| DY/ACIT (TU)-1(1)(1),KOL | UTTAM KUMAR | AB | 7/11E | | | | | 8902198191 | | kolkata.dcit111tu.reac@incometax.gov.in |
| DY/ACIT (TU)-1(1)(2),KOL | KUNDAN CHAKMA | AB | 6/1. | 1524 | 1518 | 22136439 | | 8902196436 | | kolkata.dcit112tu.reac@incometax.gov.in |
| ITO (TU)- 1(1)(3),KOL | SHIVA KUMAR MANGRATY | AB | 6/21 | | | | | | | kolkata.ito.113tu.reac@incometax.gov.in |
| ITO (TU)- 1(1)(4),KOL (A/C) | Pasang Sherpa | AB | 5/16. | | | | | | | kolkata.ito.114tu.reac@incometax.gov.in |
| ITO (TU)- 1(1)(5),KOL (A/C) | SWAPAN KUMAR CHAKRABARTI | AB | 8/18. | 1493 | 1582 | 22136427 | | 8902196349 | | kolkata.ito.115tu.reac@incometax.gov.in |
| Addl/JCIT (TU)-1(2),KOL (A/C) | SALLONG YADEN | AB | 7/14. | | | 22136402 | | 8902196178 | 23350007 | kolkata.addlcit12tu.reac@incometax.gov.in |
| DY/ACIT (ReAC) (TU)-1(2)(1),KOL | Siward Narendra Kongari | AB | 5/20. | 1424/1428 | 1794 | | | | | kolkata.dcit12.1tu.reac@incometax.gov.in |
| DY/ACIT (ReAC) (TU)-1(2)(2),KOL | Pratap Lama | AB | 8/16. | 1495/1936 | 1503/1579 | 22136163 | | 8902199842 | | kolkata.dcit12.2tu.reac@incometax.gov.in |
| ITO (TU)- 1(2)(3),KOL (A/C) | BISHAL TAMANG | AB | 7/11D | 1568 | 1550 | 22136358 | | 9477330954 | | kolkata.ito.12.3tu.reac@incometax.gov.in |
| ITO (TU)- 1(2)(4),KOL | TAPATI SARKAR (GHOSH) | AB | 4/13. | | | | | 9477330461 | | kolkata.ito.12.4tu.reac@incometax.gov.in |
| ITO (ReAC) (TU)- 1(2)(5),KOL | SWAPAN KUMAR CHAKRABARTI | AB | 8/15. | 1937 | 1416 | 22136162 | | 8902196349 | | kolkata.ito.12.5tu.reac@incometax.gov.in |
| Addl/JCIT (TU)-1(3),KOL (A/C) | SALLONG YADEN | AB | 7/19. | | | 29530046 | | 8902196178 | 23350007 | kolkata.addlcit13tu.reac@incometax.gov.in |
| DY/ACIT (TU)-1(3)(1),KOL | David Toppo | AB | 7/23. | 1554 | | 29530047 | | 8902197905 | | kolkata.dcit13.1tu.reac@incometax.gov.in |
| DY/ACIT (TU)-1(3)(2),KOL (A/C) | Raju Lepcha | AB | 7/23. | 1554 | 1617 | 22136397 | | 8902199782 | 03561226164 k | kolkata.dcit13.2tu.reac@incometax.gov.in |
| ITO (TU)- 1(3)(3),KOL | RAMEN TALUKDAR | AB | 6/1. | | | | | 9477330044 | | kolkata.ito.13.3tu.reac@incometax.gov.in |
| ITO (TU)- 1(3)(4),KOL (A/C) | SAJAL KR BOSE | AB | 8/15. | | | | | 8902196652 | | kolkata.ito.13.4tu.reac@incometax.gov.in |
| ITO (TU)- 1(3)(5),KOL (A/C) | NIRAJ KUMAR | AB | 5/16. | | 1857 | 22489620 | | 9477331103 | | kolkata.ito.13.5tu.reac@incometax.gov.in |

PRINCIPAL COMMISSIONER OF INCOME TAX, (ReFAC) (AU)-1, DIBRUGARH
Income Tax Office, Pushkara House HN-37, Natungaon, PO: Mohanghat Dibrugarh 786008

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|--|---------------------|-----------|------------------|------------------|----------------|---------------------|----------------|-------------------------|----------------------|---|
| Pr. CIT (ReFAC) (AU)-1, Dibrugarh (A/C) | NINGREIUM LONGVAH | DIBRUGARH | | | | 0373-2314391 | | 9463661949 | | dibrugarh.pcit1.au.reac@incometax.gov.in |
| ITO Hqr to PCIT (ReFAC) (AU)-1,Dibrugarh | RAKESHKUMAR | DIBRUGARH | | | | | | 8638041820 | | dibrugarh.ito.hq.pcit1.au.reac@incometax.gov.in |
| P S to PCIT (ReFAC) (AU)-1,Dibrugarh | MENOKA SONOWAL | DIBRUGARH | | | | | | | | |
| AO to Pr. CIT (ReFAC) (AU)-1, Dibrugarh | HANZO LALDUNGA | DIBRUGARH | | | | | | | | chhabi.das@incometax.gov.in |
| AO/DDO Pr. CIT (ReFAC) (AU)-1, Dibrugarh | PRANJAL CHUTIA | DIBRUGARH | | | | | | 9401991511 | | j.j.choudhury@incometax.gov.in |
| Addl/JCIT (ReFAC) (AU)-1(1),Dibrugarh | POKINI LOKHO | DIMAPUR | | | | | | 9477331112 | | dibrugarh.addlcit1.1.au.reac@incometax.gov.in |
| DY/ACIT (ReFAC) (AU)-1(1),Dibrugarh | H.D. SIM TE | DIMAPUR | | | | | | 9366552014 | | dibrugarh.dcit1.1.au.reac@incometax.gov.in |
| ITO (ReFAC) (AU)- 1(1)(2),Dibrugarh | MD ROBIUL AHMED | GUWAHATI | | | | | | 9401991837 | | dibrugarh.ito1.12.au.reac@incometax.gov.in |
| ITO (ReFAC) (AU)- 1(1)(3),Dibrugarh | DIPAK KUMAR SINGH | GUWAHATI | | | | | | 9401991963 | | dibrugarh.ito1.13.au.reac@incometax.gov.in |
| ITO (ReFAC) (AU)- 1(1)(4),Dibrugarh | MAZAMMUL HAYAT | GUWAHATI | | | | | | 863813949 | | dibrugarh.ito1.14.au.reac@incometax.gov.in |
| ITO (ReFAC) (AU)- 1(1)(5),Dibrugarh | NEPRAM MONIKA | GUWAHATI | | | | | | 9401991321 | | dibrugarh.ito1.15.au.reac@incometax.gov.in |
| ITO (ReFAC) (AU)- 1(1)(6),Dibrugarh | SANJOG KUMAR | GUWAHATI | | | | | | 9401991560 | | dibrugarh.ito1.16.au.reac@incometax.gov.in |
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PRINCIPAL COMMISSIONER OF INCOME TAX, (ReFAC) (VU)-1 JORHAT
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COMMISSIONER OF INCOME TAX (ADMIN AND TPS), KOLKATA

P-7, Chowringhee Square, Aayakar Bhawan, Kolkata-700069

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|---------------------------------------|--------------------------|-------|------------------|------------------|----------------|---------------------|----------------|------------------|----------------------|---------------------------------------|
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| DY/ASST CIT Circle 3(2) TDS (A/C) | SANJAY KUMAR SAHOO | 10B MR | 4/416 | | | | | 890295775 | | kolkata.dcit.tds3.2@incometax.gov.in |
| ITO (TDS) Ward 3(1), KOLKATA | SUDIPTA NARAYAN BASU | 10B MR | | | | | | 9477330013 | | kolkata.ito.tds.3.1@incometax.gov.in |
| ITO (TDS) Ward 3(2), KOLKATA | JAMINI KRISHNA SINGH | 10B MR | 8/1 | | | 22647210 | | 8902350341 | | kolkata.ito.tds.3.2@incometax.gov.in |
| ITO (TDS) Ward 3(3), KOLKATA (A/C) | GAURAB MALLICK | 10B MR | | | | | | 9477330013 | | kolkata.ito.tds.3.3@incometax.gov.in |
| ITO (TDS) Ward 3(4), HALDIA (A/C) | ABHIJIT MONDAL | HALD | | | | | | 890299402 | | haldia.ito.tds3.4@incometax.gov.in |

COMMISSIONER OF INCOME TAX, TDS-SILIGURI
Aayakar Bhawan, Matigara, Paribahan Nagar, Siliguri, PIN-734101

| Designation | Name of the officer | Bldg. | Floor & Chamber Room Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|--|-------------------------|-----------------|-------------------------------|----------------|---------------------|----------------|------------------|----------------------|--|
| CIT (TDS), SILIGURI (A/C) | DEBA KUMAR SONOWAL | AB Matigara SLG | 1/219 | | 035325-2571781 | 0353-2571267 | 9836443515 | | siliguri.cit.tds@incometax.gov.in |
| ITO HQR to CIT(TDS), SILIGURI | KESHAV KUMAR | AB Matigara SLG | 1/214 | | 035325-2571267 | | 8902199849 | | pratap.lama@incometax.gov.in |
| ITO TECH to CIT(TDS), SILIGURI | MD. ABDUL FARUQ | AB Matigara SLG | 1/215 | | 035325-2571267 | | 8902198193 | | anita.tirkey@incometax.gov.in |
| PS to CIT (TDS), SILIGURI | VACANT | | | | | | | | |
| AO/DDO to CIT (TDS), SILIGURI (A/C) | CHITTARANJAN DAS | | | | | | 9531856003 | | ddoslg.wb-fin@gov.in |
| ADDL/JT CIT Range-4 (TDS),DURGAPUR (A/C) | DEBASHIS MAJUMDER | ABA DGP | 4/404 | | 0343-2546033 | 0343-2546033 | 8902196542 | | durgapur.addlcit.tds4@incometax.gov.in |
| DY/ASST CIT Circle 4(1), TDS, DURGAPUR | SUDIP CHATTERJEE | AB DGP | 1/107 | | 0343-2547885 | 0343-2547885 | 8902199116 | 0343-2568706 | durgapur.dcit.tds4@incometax.gov.in |
| ITO Ward 4(1),TDS DURGAPUR | RAM BALAK PRASAD | AB DGP | 1/102 | | 0343-2544534 | 3432544534 | 9477331932 | | |
| ITO Ward 4(2),TDS, BURDWAN (A/C) | ABHIJIT MONDAL | ABA BWN | | | 0342-2550699 | 3422550699 | | | durgapur.ito.tds4@incometax.gov.in |
| ITO Ward 4(3),TDS, ASANSOL | GAUTAM KUMAR | ASN SAHANA | 1/9 | | 0341-2280656 | | 8902196094 | | asansol.ito.tds4.3@incometax.gov.in |
| ITO Ward 4(4),TDS, BANKURA & PURULIA | ARGHA GHOSH | AB PUR | 1/3 | | 03252-224197 | 03252-224197 | 8902199556 | | purulia.ito.tds4@incometax.gov.in |
| DY/ASST CIT Circle 5, TDS, GANGTOK | SURJA KUMAR KHATI | GNGT | | | 03592-203493 | 03592-203493 | 8902199793 | | gangtok.dcit.tds5@incometax.gov.in |
| ITO Ward 5(1), TDS, SILIGURI | PRADIP KR. DEB | AB Matigara SLG | 1/16 | | | | 8902199845 | | siliguri.ito.tds5.1@incometax.gov.in |
| ITO Ward 5(2), TDS, SILIGURI | DAWA PENJO FONNING | AB Matigara SLG | | | | | 9477330326 | | siliguri.tds5.2@incometax.gov.in |
| ITO Ward 5(3), TDS, DARJEELING | NIMA GYALTSGEN SHERPA | DARJ | | | | | 9477330996 | | darjeeling.ito.tds5@incometax.gov.in |
| ITO Ward 5(4), TDS, GANGTOK (A/C) | BIRENDRA KUJUR | IT OFFICE GANG | | | | | | | gangtok.ito.tds5.4@incometax.gov.in |
| ADDL/JT CIT Range-6 (TDS),SILIGURI (A/C) | NORBUBHUTIA | AB Matigara SLG | 1/24 | | 035325-2431439 | | 7557050194 | | siliguri.addlcit.tds6@incometax.gov.in |
| DY/ASST CIT Circle 6(1), TDS, SILIGURI | TENZING YANGCHEN BHUTIA | AB Matigara SLG | 1/14 | | 035325-2571267 | | 8902199695 | | siliguri.dcit.tds6@incometax.gov.in |
| DY/ASST CIT Circle 6(2), TDS, JALPAIGURI | CHANDAN DUTTA | JAL | | | | | 8902198934 | | jalpaiguri.dcit.tds6@incometax.gov.in |
| ITO Ward 6(1), TDS, JALPAIGURI | Ong Tshering Lepcha | JAL | | | 035325-225328 | | 8902199886 | | jalpaiguri.ito.tds6@incometax.gov.in |
| ITO Ward 6(2), TDS, CHBEHAR & ALIPDUAR | GANESH CHANDRA SARKAR | ALPD | | | | | 8902194922 | | coochbehar.ito.tds6.2@incometax.gov.in |
| ITO Ward 6(3), TDS, MALDA | NAGENDRA PRASAD BHAGAT | MAL | | | 03512-220338 | | 8902199867 | | malda.ito.tds6.3@incometax.gov.in |
| ITO Ward 6(4), TDS,RAIGUNJ | GULAM RAHBAR FATEH | RGNJ | | | | | 8902198731 | | raigunj.ito.tds6.4@incometax.gov.in |

ADDITIONAL DIRECTOR GENERAL (NATIONAL ACADEMY OF DIRECT TAXES, REGIONAL CAMPUS), KOLKATA

110, Santipally, Aayakar Bhawan (Poorva), DTRTI Building, Kolkata-700107

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|-----------------------------|-------------------------|-------|------------------|------------------|----------------|---------------------|----------------|------------------|----------------------|---|
| ADG (NADT,RC),KOLKATA | ASHUTOSH RAJHANS | DTRTI | 3/322 | | | | 24423045 | 9969238305 | | kolkata.adg.dtrti@incometax.gov.in |
| PS to ADG (NADT,RC),KOL | TARUN KR. SEAL | | | | | | | | | |
| ADDL/ASSTT DIT (TRG)-1, KOL | RAMAN GARG | DTRTI | 2/202 | 31 | 43 | | 24423047 | 9477330333 | | kolkata.addldit.dtrti1@incometax.gov.in |
| ADDL/ASSTT DIT (TRG)-2, KOL | VACANT | DTRTI | 2/203 | | | 24423046 | | | | kolkata.addldit.dtrti1@incometax.gov.in |
| ITO MSTU-1, KOL | ARUP RAKSHIT | DTRTI | 4/402 | | | 24412211 | 24412211 | | | |
| DD/ADIT(TRG)-1, KOL | ARNAB MUKHERJEE | DTRTI | 2/206 | 38 | 43 | 24423050 | | 8902195526 | 23560032 | kolkata.ddit.dtrti1@incometax.gov.in |
| DD/ADIT(TRG)-2, KOL (A/C) | ARNAB MUKHERJEE | DTRTI | 2/207 | 39 | 43 | 24423051 | | 8902195526 | 23560032 | kolkata.ddit.dtrti2@incometax.gov.in |
| DD/ADIT(TRG)-3, KOL | DEBASISH BISWAS | DTRTI | 3/302 | 32 | 43 | 24423052 | | | | kolkata.ddit.dtrti3@incometax.gov.in |
| DD/ADIT(TRG)-4, KOL | P. R. UNNIKISHNAN | DTRTI | 3/305 | 32 | 43 | 24423053 | | 9477330229 | 22643347 | kolkata.ddit.dtrti4@incometax.gov.in |
| DD/ADIT(TRG)-5, KOL | SANJAY KR. VERMA | DTRTI | 3/305 | 32 | 43 | 24423053 | | 8902196050 | | kolkata.ddit.dtrti5@incometax.gov.in |
| AADIT (TRG)-1, KOL | SOMA YAGNIK | DTRTI | 2/208 | 40 | 43 | 24423057 | | 8902195425 | | soma.yagnik@incometax.gov.in |
| AADIT (TRG)-2, KOL | ARUP RAKSHIT | DTRTI | 3/303 | 33 | 43 | 24423056 | | | | |
| AADIT (TRG)-3, KOL (A/C) | SAMBIT DASGUPTA | DTRTI | 3/303 | 33 | 43 | 24423056 | | | | |
| AADIT (TRG)-4, KOL | SAMBIT DASGUPTA | DTRTI | 2/208 | 40 | 43 | 24423057 | | 8902195839 | | sambit.dasgupta@incometax.gov.in |
| AO to ADG (NADT,RC), KOL | MITA BANERJEE (ROY) | | | | | | | | | |
| AO/DDO to ADG (NADT,RC),KOL | BISWAJIT CHOWDHURY | DTRTI | 2/211 | | 43 | | | 9477330777 | | biswajit.chowdhury@incometax.gov.in |

MSTU-1 & 2 ,NER

Ground Floor, GS Rd, Christian Basti, Guwahati, Assam 781006

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|-----------------|---------------------|-------|------------------|------------------|----------------|---------------------|----------------|------------------|----------------------|----------------------------------|
| PANCHAJANYA DAS | GUWAHATI | | | | | | 9401991259 | | | panchajanya.das@incometax.gov.in |
| S S NANDY | JORHAT | | | | | | 9401991691 | | | |

COMMISSIONER OF INCOME TAX, AUDIT -1, KOLKATA

P-7,Chowringhee Square, Aayakar Bhawan, Kolkata-700069

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|-------------------------------|--------------------------|-----------|------------------|------------------|----------------|---------------------|-----------------|-------------------|----------------------|--|
| CIT AUDIT-1,KOL | ARUN KUMAR TIWARI | AB | 8/26 | 1581 | 1705 | 22136442 | 22136180 | 9831637743 | | kolkata.cit.audit1@incometax.gov.in |
| ADDL/JT CIT AUDIT Range-1,KOL | JAYANTA KHANRA | AB | 3/75 | | | | | 9831027364 | | kolkata.addl.cit.audit1@incometax.gov.in |
| DY/ASST CIT HQR AUDIT- 1 | SUSHIL RAJESH KERKETTA | AB | 6/24 | 119 | 1705 | 22136640 | | 8902199767 | | kolkata.dcit.hq.audit1@incometax.gov.in |
| DY/ASST CIT SAP 1 | SOBHAN SUTRADHAR | AB | 7/18 | 1559 | 1632 | 22625828 | | 8902199688 | | kolkata.dcit.sap1.audit@incometax.gov.in |
| ITO AUDIT 1,KOL | SANDIP KUMAR GHOSH | AB | 3/81 | 185 | 1377 | 22136651 | | 9830030492 | | bishnu.mondal@incometax.gov.in |
| ITO (IAP) 1(1),KOL | UDAY SHANKAR SAHA | AB | 4/17. | 1929 | 1632 | 22136688 | | 9477330834 | | kolkata.ito.iap1.1@incometax.gov.in |
| ITO (IAP) 1(2),KOL | AJIT PAUL | AB | 4/14 | 1462 | | 22136238 | | 8902195051 | | kolkata.ito.iap12@incometax.gov.in |
| ITO (IAP) 1(3),KOL | MANTU KUMAR HALDER | 3GP | 2/29 | | | | | 8902199103 | | kolkata.ito.iap13@incometax.gov.in |
| ITO (IAP) 1(4),KOL | RAJIB BOSE | ABD | 4/7. | | | | | 8902195712 | | kolkata.ito.iap14@incometax.gov.in |
| ITO (IAP) 1(5),KOL | PRANAB KR BISWAS | MR | 2/204 | | | | | 8902196485 | | kolkata.ito.iap15@incometax.gov.in |
| ITO (IAP), Central-1 | GAUTAM SHOME | ABP | 6/609 | | | | | 8902196600 | | gautam.shome@incometax.gov.in |
| AO/DDO AUDIT | TUSHAR KANTIMANDAL | AB | 9(3)(1) | 1632 | 1521 | 22136299 | | 8902195455 | | ddo.audit.ko-l-finance@gov.in |
| PS to CIT AUDIT-1,KOL | SUBHANKAR BHATTACHARYA | AB | 9th FL HALL | | 1553 | 22136208 | | 8902195959 | | jonathan.kisku@incometax.gov.in |
| AO to CIT AUDIT-1,KOL | SHANTANU KUMAR BASAK | AB | | | | | | 8902194960 | | shantanu.k.basak@incometax.gov.in |

COMMISSIONER OF INCOME TAX, AUDIT -2, KOLKATA

P-7,Chowringhee Square, Aayakar Bhawan, Kolkata-700069

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|-------------------------------|--------------------------|-----------|------------------|------------------|----------------|---------------------|----------------|------------------|----------------------|--|
| CIT AUDIT-2, KOL | ARUN KUMAR TIWARI | AB | 2/49 | 1581 | 1705 | 22136159 | | | | kolkata.cit.audit2@incometax.gov.in |
| ADDL/JT CIT AUDIT Range-2,KOL | PIJUSH MUKHERJEE | AB | 3/75 | 1340 | 189 | 22136637 | | | | kolkata.addl.cit.audit2@incometax.gov.in |
| DC/A CIT AUDIT HQRS 2 | SUBRATO GOSWAMI | AB | 6/24 | 119 | | 22136640 | | | | kolkata.dcit.hq.audit2@incometax.gov.in |
| DY/ASST CIT SAP-2 | DIPU KOLEY MRS | AB | 7/18 | 1559 | | 22625828 | | | | kolkata.dcit.sap2@incometax.gov.in |
| ITO AUDIT-2, KOL | BISHNU PADA MONDAL | AB | 6/25 | 117 | | 22136266 | | | | kolkata.ito.audit2@incometax.gov.in |
| ITO (IAP)-2(1),KOL | PRADEEP KR. MONDAL | AB | 4/14 | 1462 | | 22136238 | | | | kolkata.ito.iap2.1@incometax.gov.in |
| ITO (IAP)-2(2),KOL | TAPAS SAHA | AB | 4/17 | 1929 | | 22136688 | 22136688 | 8902196462 | | kolkata.ito.iap2.2@incometax.gov.in |
| ITO (IAP) 2(3),KOL | SUBHRAJIT DEY | BV | 15. | | | | | | | kolkata.ito.iap2.3@incometax.gov.in |
| ITO (IAP) 2(4),KOL | DEBJANI CHAUDHURI (NAG) | ABP | 7/705B | 1705 | | | | 8902196918 | | kolkata.ito.iap2.4@incometax.gov.in |
| ITO (IAP), Central-2 | ONKAR NATH KASHYAP | ABP | 706A | | | | | | | gautam.shome@incometax.gov.in |
| ITO (IAP) ASN | SWAPAN GUHATHAKURTA | ASN | GRD. FL | | | 03412254533 | | 8902198617 | | asansol.ito.iap@incometax.gov.in |
| ITO (IAP) SILIGURI | SUMAN JEE | SLG | 1st floor | | | | | | | sachin.k.samanto@incometax.gov.in |
| PS to CIT AUDIT-2,KOL | VACANT | | | | | | | | | |

COMMISSIONER OF INCOME TAX (EXEMPTIONS) KOLKATA

10B Middleton Row, Kolkata-700071

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|--|------------------------------|----------|------------------|------------------|----------------|---------------------|----------------|------------------|----------------------|--|
| PCIT OSD TO CIT (EXEMPTION), KOLKATA | TAJINDER PAL SINGH | 10B MR | 6/06 | 284 | 288 | 22292926 | 22291719 | 9872080468 | | kolkata.cit.exmp@incometax.gov.in |
| DY/ASST HQRS to CIT(EXEMPTION) | GOURANGA CHANDRA DAS | 10B MR | 6/04 | 280 | | 22294955 | 22294955 | 8902196006 | 24653791 | |
| ITO TECH to CIT (EXEMPTION),KOLKATA | SUKANTI GHOSH | 10B MR | 6/03 | 279 | 288 | 22291719 | | | | |
| TRO(EXEMPTION), KOLKATA | PRADIPTA KUNDU | 10B MR | 6/02 | 286 | | 22177019 | | 9477330224 | | pradipta.kundu@incometax.gov.in |
| PS to CIT (EXEMPTION), KOLKATA | RANJANA CHATTERJEE(KARMAKAR) | 10B MR | 6/05 | | | 22292926 | | | | |
| ADDL/JT CIT (EXEMPTION) Range-1 KOLKATA (A/C) | KAUSIK KUMAR DAS | 10B MR | 5/12 | 359 | 263 | 22292669 | 22293669 | | | kolkata.addlcit.exmp1@incometax.gov.in |
| ADDL/JT CIT (EXEMPTION) Range-2, KOLKATA (A/C) | MANAS MONDAL | 10B MR | 6/15 | 292 | 293 | 22642268 | 22642269 | | | kolkata.addlcit.exmp2@incometax.gov.in |
| DY/ASST CIT CIRCLE 1(1) (EXEMPTION) | CHANDRA BHANU MANDAL | 10B MR | 5/07 | 274 | 268 | 22296081 | 22296081 | 9477330020 | | kolkata.dcit.exmp11@incometax.gov.in |
| DY/ASST CIT CIRCLE 2 (EXEMPTION) | VACANT | 10B MR | 5/06 | 271 | 264 | 22295683 | | | | kolkata.dcit.exmp2@incometax.gov.in |
| ITO(EXEMPTION) Ward 1(1),KOLKATA (A/C) | SUDIP BOSE | 10B MR | 5/05 | 269 | 268 | 22647217 | | | | |
| ITO(EXEMPTION) Ward 1(2),KOLKATA | CHUNNA KANT PATHAK | 10B MR | 5/03 | 273 | 217 | 22647201 | | 9477330872 | | chunna.k.pathak@incometax.gov.in |
| ITO(EXEMPTION) Ward 1(3),KOLKATA | PRADIP KR NANDY | 10B MR | 6/09 | 282 | | 22647216 | | | | |
| ITO(EXEMPTION) Ward 1(4),KOLKATA | SUSANTA CHAKRABORTY | 10B MR | 6/10 | 283 | 288 | 22291716 | | | | kolkata.ito.exmp14@incometax.gov.in |
| ITO(EXEMPTION) Ward 2(1),DURGAPUR | CHITTARANJAN MONDAL | DGP | 2/203 | 203 | | 3432547814 | | | | durgapur.ito.exmp2.1@incometax.gov.in |
| ITO(EXEMPTION) Ward 2(2),SILIGURI | ASHUTOSH KUMAR | SLG | G/8 | | | | | | | siliguri.ito.exmp2.2@incometax.gov.in |
| ITO(EXEMPTION) Ward 2(3),GUWAHATI | MOMIDAS CHOUDHURY | GUWAHATI | | | | | | 940191239 | | momi.d.choudhury@incometax.gov.in |
| ITO(EXEMPTION) Ward 2(4),SHILLONG | SANJAY KR PRADHAN | SHILLONG | | | | | | 9402196104 | | shillong.ito.exmp2.4@incometax.gov.in |
| AO to CIT (EXEMPTION), KOL | PROSENJIT BISWAS | | | | | | | 8902195782 | | prosenjit.biswas@incometax.gov.in |
| AO/DDO CIT (EXEMPTION), KOL | BIKASH NASKAR | 10B MR | 5/501 | 270 | 270 | | | 9477330435 | | ddoexemption.kol-finance@gov.in |

COMMISSIONER OF INCOME TAX (INTERNATIONAL TAXATION & TRANSFER PRICING) KOLKATA
110, Santipally, Aayakar Bhawan (Poorva), Kolkata-700107

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|----------------------------------|-----------------------------------|-------|------------------|------------------|----------------|---------------------|----------------|------------------|----------------------|--|
| CIT (IT & TP),KOL | TUSHAR DHAWAL SINGH | ABP | 2/201 | 1201 | 1219 | 24410216/24410225 | 24410216 | 9769321331 | 24482120 | kolkata.cit.ittp@incometax.gov.in |
| ITO (IT & TP) HQR-1,KOL | | ABP | 2/205 | 1205 | 1219 | 24410121 | 24410121 | | | kolkata.ito.hq.ittp1@incometax.gov.in |
| ITO (IT & TP) HQR-2, KOL | ABHIJIT NANDI | ABP | 2/203 | 1203 | 1219 | 24410104 | | | | kolkata.ito.hq.ittp2@incometax.gov.in |
| ITO (IT & TP), KOL | PRITI GUPTA | ABP | 2/216 | 1216 | | 24410149 | | | | kolkata.ito.it@incometax.gov.in |
| TRO (IT&TP) ,KOL | RAJARSHI RAY | ABP | 2/216 | 1216 | | 24410149 | | | | kolkata.tro.it@incometax.gov.in |
| Sr. PS to CIT (IT & TP),KOL | PETRUS TOPPO | ABP | 2/202 | 1202 | 1202 | 24410225 | | 8902198908 | | petrus.toppo@incometax.gov.in |
| ADDL/JCIT (IT) Range-1,KOL (A/C) | PRABHAKAR PRAKASH RANJAN | ABP | 2/204 | 1204 | 1219 | 24410180 | | | | addlcit.it1@incometax.gov.in |
| AD/DDIT (IT) Circle-1(1),KOL | RANJAN AGRAWALA | ABP | 2/211 | 1211 | 1219 | 24410190 | | 8902350337 | 25350139 | kolkata.dcit.it1.1@incometax.gov.in |
| AD/DDIT (IT) Circle-1(2),KOL | ASHOK KUMAR | ABP | 2/206 | 1206 | 1219 | 24410209 | | | | kolkata.dcit.it1.2@incometax.gov.in |
| ITO (IT & TP),HALD & DDO | DIPANKAR DAS | HALD | | | | | | | | |
| ADDL/JCIT (IT) Range-2,KOL (A/C) | PIJUSH MUKHERJEE | ABP | 1/102 | 1102 | | 24410142 | | | | kolkata.addlcit.it2@incometax.gov.in |
| AD/DDIT (IT) Circle-2(1),KOL | SHUBHAM KATIYAR | ABP | 2/210 | 1210 | | 24410230 | | | | kolkata.dcit.it2.1@incometax.gov.in |
| ADDL/JCIT (TP) Range-3,KOL | SHAIENDRA KUMAR PANDEY | ABP | 1/103 | 1103 | | 24410051 | | | | kolkata.addlcit.tp.r3@incometax.gov.in |
| DCIT/ACIT (TPO)-1, KOL | KIRAN K. CHHATRAPATI | ABP | 2/212 | 1212 | | 24410154 | | 9969233443 | | kolkata.dcit.tpo1@incometax.gov.in |
| DCIT/ACIT (TPO)-2, KOL | ANURAG S. DARIA | ABP | 1/105 | 1105 | | 24410205 | | 9477331941 | 23353831 | kolkata.dcit.tpo2@incometax.gov.in |
| AO/DDO to CIT (IT & TP) | RITA PAL (TALUKDAR) | ABP | 1/106 | | | 24410204 | | 8902199494 | | rita.pal@incometax.gov.in |
| AO to CIT (IT & TP) | TUTUN BHATTACHARYA (GANGOPADHYAY) | | | | | | | | | |

COMPETENT AUTHORITY & ADMINISTRATOR, KOLKATA

SMUGGLERS & FOREIGN EXCHANGE MANIPULATORS (FORFEITURE OF PROPERTY) & NARCOTIC DRUGS & PSYCHOTROPIC SUBSTANCES

10B Middleton Row, Kolkata-700071

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|---|---------------------|---------------|------------------|------------------|----------------|--|----------------|-------------------|----------------------|---------------------------------|
| COMPETENT AUTHORITY & ADMINISTRATOR, KOLKATA (A/C) | J M KENNEDY | 10B MR | | | | 04428150896 04428142826 | | 9871090555 | | |
| ADDL/JT CIT (Competent Authority), KOLKATA | SANKAR NASKAR | 10B MR | 1/12 | | | 29640249 | | 947733765 | | sankar.naskar@incometax.gov.in |
| INSPECTNG OFFICER (Competent Authority), KOLKATA | SUBIR BISWAS | 10B MR | 1/13 | | | 29640267 | | 890297950 | | competentauthoritykol@gmail.com |
| DDO-COMPETENT AUTHORITY (A/C) | SUBIR BISWAS | 10B MR | 1/13 | | | 29640267 | | 890297950 | | competentauthoritykol@gmail.com |

ADG (VIGILANCE), EAST ZONE, KOLKATA

P-7, Chowringhee Square, Aayakar Bhawan, Kolkata-700069

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No. | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|---|-------------------------|-------|------------------|------------------|-----------------|---------------------|----------------|------------------|----------------------|--|
| ADG (VIG) EAST ZONE CBDT KOLKATA | SAMBIT MISHRA | AB | 8/4 | 1574 | 1577 | 22136672 | 22136567 | | | |
| ADDL/JT DIT (VIG) 1EAST KOLKATA | SWAPNA DAS | AB | 8/5B | 1580 | 1577 | 22628351 | 22620028 | 8762302213 | | pradip.k.majumdar@incometax.gov.in |
| ADDL/JT DIT (VIG) 2 EAST KOLKATA | RAJAT DATTA | AB | 8/5A | 1303 | 1577 | 22620029 | 22628850 | 8902196590 | | rakesh.k.das@incometax.gov.in |
| ADDL/JT DIT (VIG) 2 EAST KOLKATA | AVIJIT MISHRA | AB | 7/28 | | 1577 | 22136294 | 22136294 | | | sridhar.bhattacharyya@incometax.gov.in |
| DD/ADIT(VIG) 1(1) EAST KOLKATA | SAIKAT BASU | AB | 8/17 | | 1577 | 22136823 | | 8902195600 | 26885052 | saikat.basu@incometax.gov.in |
| DD/ADIT(VIG) 1(2) EAST KOLKATA | SUKUMAR SARKAR | AB | 8/20 | | 1577 | 22136563 | 22136563 | 8902198753 | 24610037 | sukumar.sarkar@yahoo.com |
| DD/ADIT(VIG) 2(1) EAST KOLKATA | SABYASACHI CHAKRABORTY | AB | 8/17 | 1587 | 1577 | 22136823 | 22136563 | 8902196990 | | |
| DD/ADIT(VIG) 2(2) EAST KOLKATA | DIPAK KUMAR KEDIA | AB | 8/17 | 1587 | 1577 | 22136823 | | 8902196991 | | deepak.k.kedia@incometax.gov.in |
| DD/ADIT(VIG) 3 (1)EAST KOLKATA | SABYASACHI ROY | AB | 8/20 | 1587 | 1577 | 22136563 | 22136563 | 9830398975 | 25489575 | sabyasachi.roy@incometax.gov.in |
| DD/ADIT(VIG) 3(2)EAST KOLKATA | SHYAMAL KR. DAS | AB | 8/20 | 1587 | 1577 | 22136563 | 22136563 | 8902198895 | | |
| ITO HQR (VIG) 1EAST KOLKATA | TAMAL TARU BHATTACHARYA | AB | 8/3 | 1575 | 1577 | 22136411 | 22136411 | 8902196139 | | tamal.t.bhattacharya@incometax.gov.in |
| ITO HQR (VIG) 2 EAST KOLKATA | Shibabrata Mondal | AB | 8/22 | 1585 | 1577 | 22136635 | | 9477330902 | | |
| ITO HQR (VIG) 3 EAST KOLKATA | TAMAL TARU BHATTACHARYA | AB | 8/22 | 1585 | 1577 | 22136635 | | 8902196139 | | biswapriya.majumdar@incometax.gov.in |
| ITO (VIG) 1EAST KOLKATA | KSHANA MUKHERJEE | AB | 8/19 | | 1577 | 22136483 | | 8902196459 | | |
| ITO (VIG) 2 EAST KOLKATA | BISWAJIT BISWAS | AB | 8/19 | | 1577 | 22136483 | | 8902195714 | | biswajit.biswas@incometax.gov.in |
| ITO (VIG) 3 EAST KOLKATA | INDRANIL CHAKRABARTI | AB | 8/11A | | 1577 | 22136488 | | 8902198198 | | |
| PS to ADG (VIG) CBDT, EAST, KOLKATA | SAMIRAN MALLIK | AB | 8/2 | 1576 | 1577 | 22136207 | | 8902194958 | | samiran.mallik@incometax.gov.in |
| AO to ADG (VIG) EAST, KOLKATA | SABYASACHI BASU | AB | 8/2 | 1577 | 1577 | 22136207 | | 8902195730 | | |

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

225C, A J C Bose Road, 6TH FL, KOLKATA-700020

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|------------------------------------|------------------------------|-------|------------------|------------------|----------------|---------------------|----------------|------------------|----------------------|---------------------------------------|
| CIT DR ITAT 1, KOLKATA | SUDIPTA GUHA | ITAT | 6TH FL | | | 22807931 | 22807931 | 8902196555 | | kolkata.cit.dr.itat1@incometax.gov.in |
| CIT DR ITAT 2, KOLKATA & ADMIN | VIVEK VERMA | ITAT | 6TH FL | | | 22902326 | 22902326 | | | kolkata.cit.dr.itat2@incometax.gov.in |
| CIT DR ITAT 3, KOLKATA | SUBHRAJYOTI BHATTACHARJEE | ITAT | 6TH FL | | | 22813629 | 22900242 | 9477331719 | | kolkata.cit.dr.itat3@incometax.gov.in |
| CIT DR ITAT 4, KOLKATA | G HUKUNGA SEMA | ITAT | 6TH FL | | | 22837801 | 22902326 | 8902350454 | | kolkata.cit.dr.itat4@incometax.gov.in |
| ADDL/JT CIT SR DR ITAT & ADMN, KOL | RANUBISWAS | ITAT | 6TH FL | | | | | 9477331468 | 24849073 | ranu.biswas@incometax.gov.in |
| ADDL/JT CIT SR DR ITAT, KOL | VACANT | ITAT | 6TH FL | | | | | | | |
| ADDL/JT CIT SR DR ITAT, KOL | VJAY KUMAR | ITAT | 7th FL | | | | | 9969236099 | | |
| ADDL/JT CIT SR DR ITAT, KOL | PARTHA P BARMAN | ITAT | 7th FL | | | 22813994 | 22813994 | 9477330999 | | |
| ITO HQR to CIT ITAT (Admin), KOL | KANCHAN BARASH | ITAT | 6TH FL | | | | | 8902195125 | | |
| ITO ITAT-2, KOL | RAVINDRA KUMAR CHANDRAVANSHI | ITAT | 6TH FL | | | | | 9477330934 | | |
| ITO ITAT-3, KOL | SURENDRA KUMAR | ITAT | 6TH FL | | | | | 8902198819 | | |
| ITO ITAT-4, KOL | Bikash Mondal | | | | | | | 8902196477 | | |
| PS TO CIT DR ITAT 1, KOL | ANUPAM CHOWDHURY | ITAT | | | | | | | | anupam.chowdhury@incometax.gov.in |
| PS TO CIT DR ITAT 2, KOL | PARVEZ KAMAL KHAN | ITAT | 6TH FL | | | | | 9477331896 | | |
| PS TO CIT DR ITAT 3, KOL | VACANT | | | | | | | | | |
| PS TO CIT DR ITAT 4, KOL (A/C) | PARVEZ KAMAL KHAN | ITAT | 6TH FL | | | | | 9477331896 | | |
| AO/DDO (DR) ITAT, KOL | AJIT KR. BISWAS | ITAT | 6TH FL | | | | | 8902196694 | | ddo.itat.kol-finance@gov.in |
| AO to CIT (DR) ITAT, KOL | SOU MEN KR. BISWAS | ITAT | 6TH FL | | | 22872325 | | 8902199536 | | soumen.k.biswas@incometax.gov.in |

INTERIM BOARD FOR SETTLEMENT-IV, KOLKATA

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|--|----------------------|-------|------------------|------------------|----------------|---------------------|----------------|--------------------------|----------------------|-------|
| INTERIM BOARD FOR SETTLEMENT-IV, KOLKATA (A/C) | RAJU TAYENG | AB | 2/32 | | | 22136489 | 22136532 | 9678787878 9315011324 | 24488020 | |
| INTERIM BOARD FOR SETTLEMENT-IV, KOLKATA (A/C) | PARMINDER | AB | 3/57 | | | 22486103 | 22486103 | 9013854077 | | |
| INTERIM BOARD FOR SETTLEMENT-IV, KOLKATA (A/C) | SANJAY KUMAR RASTOGI | AB | 3/60 | | | 22136029 | 22136450 | 9545457183 | | |
| Member-1 (A/C) | HEMANT JAWAHAR LAL | | | | | | | | | |
| Member-2 (A/C) | DR. SIMMI GUPTA, | | | | | | | | | |
| Member-3 (A/C) | SANJAY MISRA | | | | | | | | | |

COMMISSIONER OF INCOME TAX (DR) SETTLEMENT COMMISSION, KOLKATA 10B, Middleton Row, Kolkata-700071

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|------------------------------|------------------------|--------|------------------|------------------|----------------|---------------------|----------------|------------------|----------------------|--|
| CIT (DR) ITSC, KOL | ARUN KUMAR TIWARI | 10B MR | 4/409 | | | 22177027 | 22177027 | 8902350677 | | arun.k.tiwari@incometax.gov.in |
| Addl. DIT ITSC-1, KOL | PRABIR GUPTA CHOWDHURY | | | | | | | 947733333 | | prabir.g.chowdhury@incometax.gov.in |
| Addl. DIT ITSC-2, KOL (A/C) | PRABIR GUPTA CHOWDHURY | | | | | | | 947733333 | | prabir.g.chowdhury@incometax.gov.in |
| Addl/Jt. CIT ITSC, KOL (A/C) | PRABIR GUPTA CHOWDHURY | | | | | | | 947733333 | | prabir.g.chowdhury@incometax.gov.in |
| PS to CIT (DR) ITSC, KOL | HARI PRASAD DUBEY | 10B MR | 4/401 | | | 22177022 | | 8420075371 | | hariprasad.dubey@incometax.gov.in |

INCOME TAX SETTLEMENT COMMISSION, ADDITIONAL BENCH, KOLKATA

10C, Middleton Row, Kolkata-700071

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|--------------------|-------------------------|---------|------------------|------------------|------------------------|---------------------|----------------|------------------|----------------------|-----------------------------|
| VICE CHAIRMAN | N.N.MISHRA | 10 C MR | 2ND FL | 211 | 2265 9677 | 2217 4954 | 2265 8756 | 9769000540 | | nityanandmishra@yahoo.com |
| MEMBER I | M.K DUBEY | 10 C MR | 2ND FL | 212 | 22659678 | 22177862 | | 7588180025 | | member.itsckol@gmail.com |
| MEMBER II | VACANT | 10 C MR | 2ND FL | 213 | 22659679 | 22178819 | | | | |
| SECRETARY (A/C) | RAJEEV KUMAR | 10 C MR | 2ND FL | 217 | 2265 7538 2226 6030 | 22650037 | 22657538 | 9099030599 | | rajeevkumarirs@gmail.com |
| DIT (INV) ITSC,KOL | RAJEEV KUMAR | 10 C MR | 2ND FL | 202 | 22650037 | 22277060 | | 9099030599 | | rajeevkumarirs@gmail.com |
| AO | NIKHIL RANJAN CHOWDHURY | 10 C MR | 2ND FL | 205 | 2265 1176 | 22261919 | 22261919 | 9433177192 | | nrcitsc@gmail.com |
| SUPERINTENDENT/DDO | ANUP CHATTOPADHYAY | 10 C MR | 3rd FL | 206 | 22650089 | 22650089 | 22650089 | 9433911679 | | anup_chattopadhyay@yahoo.in |
| SR PS | BIRANCHIKUMAR MANGARAJ | 10 C MR | 2ND FL | 216 | | 22659678 | | 9477923086 | | bkmangaraj1964@gmail.com |

PRINCIPAL COMMISSIONER OF INCOME TAX & MEMBER, APPROPRIATE AUTHORITY, KOLKATA

Bamboo Villa, 169, A.J.C. Bose Road Kolkata-700014

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|-------------------------|------------------------|-------|------------------|------------------|----------------|----------------------|----------------|------------------|----------------------|---------------------------------------|
| PCIT & Member, AA (A/C) | SAMAR BHADRA | BV | | | | | | 9968626514 | | samar.bhadra@incometax.gov.in |
| DC/ACIT HQR (A/C) | SUMAN GHOSH | BV | | | | | | 8902198565 | 23560032 | arnab.mukherjee@incometax.gov.in |
| DDO-18, KOL (A/C) | AMARNATH BANDYOPADHYAY | BV | 2/8 | | | 22847879 22840324 | | 8902195665 | | amar.n.bandyopadhyay@incometax.gov.in |

COMMISSIONER OF INCOME TAX (APPEALS) UNIT-1 KOLKATA
P-7,Chowringhee Square, Aayakar Bhawan, Kolkata-700069

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|--|-------------------------------|-------|------------------|------------------|----------------|---------------------|----------------|------------------|----------------------|---|
| CIT(APPEALS) UNIT-3,KOLKATA (A/C) | M D. ATAHAR HUSSAIN CHAUDHURY | AB | 5/4 | | | 22136441 | 22136108 | 8902195851 | 24414994 | kolkata.cit3.appeal.unit@incometax.gov.in |
| PS to CIT(APPEALS) UNIT-3, Kolkata (A/C) | PRADYOT KUMAR GHOSH | AB | 7/2 | | 1911 | 22624969 | | 9830801893 | | pradyot.k.ghosh@incometax.gov.in |

COMMISSIONER OF INCOME TAX (APPEALS) UNIT-2 KOLKATA
P-7,Chowringhee Square, Aayakar Bhawan, Kolkata-700069

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|------------------------------------|---------------------|-------|------------------|------------------|----------------|---------------------|----------------|------------------|----------------------|---|
| CIT(APPEALS) UNIT-2,KOLKATA | DEVI SARAN SINGH | AB | 3/84 | | | 22136506 | 22136506 | 9013853393 | | kolkata.cit2.appeal.unit@incometax.gov.in |
| PS to CIT(APPEALS) UNIT-2, Kolkata | TINKUDAS (BISWAS) | AB | 4/22 | 1456 | | 22136170 | | 8902195766 | | tinku.das@incometax.gov.in |

COMMISSIONER OF INCOME TAX (APPEALS) UNIT-3 KOLKATA
P-7,Chowringhee Square, Aayakar Bhawan, Kolkata-700069

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|--|-------------------------------|-------|------------------|------------------|----------------|---------------------|----------------|------------------|----------------------|---|
| CIT(APPEALS) UNIT-3,KOLKATA (A/C) | M D. ATAHAR HUSSAIN CHAUDHURY | AB | 5/4 | | | 22136441 | 22136108 | 8902195851 | 24414994 | kolkata.cit3.appeal.unit@incometax.gov.in |
| PS to CIT(APPEALS) UNIT-3, Kolkata (A/C) | PRADYOT KUMAR GHOSH | AB | 7/2 | | 1911 | 22624969 | | 9830801893 | | pradyot.k.ghosh@incometax.gov.in |

COMMISSIONER OF INCOME TAX (APPEALS) UNIT-4 KOLKATA
P-7,Chowringhee Square, Aayakar Bhawan, Kolkata-700069

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|------------------------------------|---------------------------|-------|------------------|------------------|----------------|----------------------|----------------|------------------|----------------------|---|
| CIT(APPEALS) UNIT-4, KOLKATA | ANJU SHERPA | AB | 5/2A | 1477 | | 22136702 22628546 | | | | kolkata.cit4.appeal.unit@incometax.gov.in |
| PS to CIT(APPEALS) UNIT-4, Kolkata | SUCHARITA (MONDAL) NASKAR | AB | 5/28 | | | 22136462 | | 8902195463 | | sucharita.naskar@incometax.gov.in |

COMMISSIONER OF INCOME TAX (APPEALS) UNIT-5 KOLKATA**P-7,Chowringhee Square, Aayakar Bhawan, Kolkata-700069**

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|------------------------------------|---------------------|-------|------------------|------------------|----------------|---------------------|----------------|------------------|----------------------|---|
| CIT(APPEALS) UNIT-5,KOLKATA | PRAVEEN KISHORE | AB | 7/1 | 1413 | | 22136428 | 22136428 | 9472229001 | | kolkata.cit5.appeal.unit@incometax.gov.in |
| PS to CIT(APPEALS) UNIT-5, Kolkata | GAURISHANKAR SAH | AB | 6/2 | | 193 | | | 8902199598 | | shankargouri71@yahoo.cpm |

COMMISSIONER OF INCOME TAX (APPEALS) UNIT-6 KOLKATA**10B, Middleton Row, Kolkata-700071**

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|--|---------------------|--------|------------------|------------------|----------------|---------------------|----------------|------------------|----------------------|---|
| CIT(APPEALS) UNIT-6,KOL | M D. GHAYASUDDIN | 10B MR | 1/103 | | | 29640225 | 22177287 | 8902195851 | 24414994 | kolkata.cit6.appeal.unit@incometax.gov.in |
| Sr.PS(OSD) to CIT(APPEALS) UNIT-6, Kolkata | BIKASH SARKAR | 10B MR | 2/201 | | | 22177017 | | 8902199534 | | bikash8931@gmail.com |

COMMISSIONER OF INCOME TAX (APPEALS) UNIT-7 KOLKATA**Aayakar Bhawan Dakshin, 2, Gariahat Road (South), Kolkata- 700068**

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|--|-----------------------|-------|------------------|------------------|----------------|---------------------|----------------|------------------|----------------------|---|
| CIT(APPEALS) UNIT-7,KOLKATA | MANJEET SINGH | ABD | 3/1 | 300 | | 24237549 | 24237660 | | | kolkata.cit7.appeal.unit@incometax.gov.in |
| Sr. PS to CIT(APPEALS) UNIT-7, Kolkata | SURAJIT KUMAR GANGULY | ABD | 3/2 | 301 | | 24236886 | | | | |

COMMISSIONER OF INCOME TAX (APPEALS) UNIT-8 KOLKATA**Aayakar Bhawan Dakshin, 2, Gariahat Road (South), Kolkata- 700068**

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|--|---------------------|-------|------------------|------------------|----------------|---------------------|----------------|------------------|----------------------|---|
| CIT(APPEALS) UNIT-8,KOLKATA | GOUTAM KUMAR MANDAL | ABD | 4/1. | | | 22177285 | 22293095 | | | kolkata.cit8.appeal.unit@incometax.gov.in |
| Sr. PS to CIT(APPEALS) UNIT-8, Kolkata | PARTHA PRATIM BOSE | RAK | 5/10 | | | | | | | |

COMMISSIONER OF INCOME TAX (APPEALS) UNIT-9 KOLKATA

10B, Middleton Row, Kolkata-700071

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No. | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|---|---------------------|--------|------------------|------------------|-----------------|---------------------|----------------|------------------|----------------------|---|
| CIT(APPEALS) UNIT-9,KOL | PRADIP KUMAR MONDAL | 10B MR | 1/109 | | | | | 8902195705 | | kolkata.cit9.appeal.unit@incometax.gov.in |
| PS to CIT(APPEALS) UNIT- 9, Kolkata (A/C) | CHANDAN GANGULY | 10B MR | 1/105 | | | | | 9477330144 | | chandan.ganguly@incometax.gov.in |
| AO/DDO-23 | KISOR SAHA | 10B MR | 1/106 | | | 29640106 | | 8902195530 | | kisor.saha@incometax.gov.in |

COMMISSIONER OF INCOME TAX (APPEALS) UNIT-10 KOLKATA

Aayakar Bhawan Poorva, 110, Santipally, Kolkata- 700107

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No. | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|-------------------------------------|-----------------------------|-------|------------------|------------------|-----------------|---------------------|----------------|------------------|----------------------|--|
| CIT(APPEALS) UNIT -10, KOLKATA | SUCHETA CHATTOPADHYAY (ROY) | ABP | 1/101 | 1101 | | 24410011 | 24410333 | 8902198243 | 23772680 | kolkata.cit10.appeal.unit@incometax.gov.in |
| PS to CIT(APPEALS) UNIT-10, Kolkata | KAPIL DEO KAMAT | ABP | 1/101A | | | | | | | |

COMMISSIONER OF INCOME TAX (APPEALS) UNIT-11 KOLKATA

10B, Middleton Row, Kolkata-700071

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No. | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|-------------------------------------|-----------------------|--------|------------------|------------------|-----------------|---------------------|----------------|------------------|----------------------|---|
| CIT(APPEALS) UNIT-11,KOL (A/C) | B, SATYANARAYANA RAJU | 10B MR | 1/105 | | | | | | | kolkata.cit11appeal.unit@incometax.gov.in |
| PS to CIT(APPEALS) UNIT-11, Kolkata | ADITIBASAK (ROY) | 10B MR | 2/201 | | | | | 9477330739 | | aditi.basak@incometax.gov.in |

COMMISSIONER OF INCOME TAX (APPEALS) UNIT- 12 KOLKATA

3, Government Place (W), Kolkata-700001

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No. | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|-------------------------------------|---------------------|-------|------------------|------------------|-----------------|---------------------|----------------|------------------|----------------------|--|
| CIT(APPEALS) UNIT- 12,KOLKATA (A/C) | DEVI SHARAN SINGH | 3GP | 1/26 | | | 22627459 | | | | kolkata.cit12.appeal.unit@incometax.gov.in |
| PS to CIT(APPEALS) UNIT-12, Kolkata | TAPAS MITRA | 3GP | 1/24 | | | | | 8902195833 | | tapas.mitra@incometax.gov.in |

COMMISSIONER OF INCOME TAX (APPEALS) UNIT-13 KOLKATA**3, Government Place (W), Kolkata-700001**

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|--|-----------------------|-------|------------------|------------------|----------------|---------------------|----------------|------------------|----------------------|--|
| CIT (APPEALS) UNIT-13, KOLKATA A/C) | B, SATYANARAYANA RAJU | 3GP | 2/8 | | | 22628013 | 22628013 | | | kolkata.cit13.appeal.unit@incometax.gov.in |
| PS to CIT (APPEALS) UNIT-13, Kolkata (A/C) | PURABIDAS (GHOSH) | | | | | | | | | |

COMMISSIONER OF INCOME TAX (APPEALS) UNIT- 14 KOLKATA**3, Government Place (W), Kolkata-700001**

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|--------------------------------------|---------------------|-------|------------------|------------------|----------------|---------------------|----------------|------------------|----------------------|--|
| CIT (APPEALS) UNIT-14, KOLKATA (A/C) | PRAVEEN KISHORE | 3GP | G/9 | | | 22438345 | 22438345 | 9472229001 | | kolkata.cit14.appeal.unit@incometax.gov.in |
| PS to CIT (APPEALS) UNIT-14, Kolkata | PURABIDAS (GHOSH) | | | | | | | | | |

COMMISSIONER OF INCOME TAX (APPEALS) UNIT- 15 KOLKATA**Aayakar Bhawan, Poorva, 110 Santi Pally, Kolkata- 700107**

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|--|----------------------------|-------|------------------|------------------|----------------|---------------------|----------------|------------------|----------------------|--|
| CIT (APPEALS) UNIT-15, KOLKATA | DAVID ZOTHANPUIA CHAWNGTHU | DTRTI | 7TH Floor | | | 24410271 | 24410345 | 9013853806 | | kolkata.cit15.appeal.unit@incometax.gov.in |
| Sr. PS to CIT (APPEALS) UNIT-15, Kolkata | PRASENJIT KHAN | DTRTI | 7TH Floor | | | | | | | |

COMMISSIONER OF INCOME TAX (APPEALS) UNIT-16 KOLKATA**Aayakar Bhawan, Poorva, 110, Santi Pally Kolkata- 700 107**

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|--------------------------------------|------------------------|-------|------------------|------------------|----------------|---------------------|----------------|------------------|----------------------|--|
| CIT (APPEALS) UNIT-16, KOLKATA (A/C) | PRADIP KUMAR MONDAL | DTRTI | 7/705 | | | | | | | kolkata.cit16.appeal.unit@incometax.gov.in |
| PS to CIT (APPEALS) UNIT-16, Kolkata | SOMENATH CHATTOPADHYAY | DTRTI | 7TH Floor | | | | | 9477330546 | | somenath.chattopadhyay@incometax.gov.in |

COMMISSIONER OF INCOME TAX (APPEALS) UNIT-17 KOLKATA**Aayakar Bhawan, Poorva, 110, Santi Pally Kolkata- 700 107**

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|--|-----------------------------|-------|------------------|------------------|----------------|---------------------|----------------|------------------|----------------------|--|
| CIT (APPEALS) UNIT-17, KOLKATA (A/C) | SUCHETA CHATTOPADHYAY (ROY) | ABP | 1/101 | 1101 | | 24410011 | | 8902198243 | 23772680 | kolkata.cit17.appeal.unit@incometax.gov.in |
| Sr. PS to CIT (APPEALS) UNIT-17, Kolkata | PRADIP KUMAR MONDAL | ABP | 1/101A | | | | | 8902199340 | | pradip.k.mondal2@incometax.gov.in |

COMMISSIONER OF INCOME TAX (APPEALS) UNIT-18 KOLKATA**Aayakar Bhawan, Poorva, 110, Santi Pally Kolkata- 700 107**

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|--------------------------------------|---------------------|-------|------------------|------------------|----------------|---------------------|----------------|------------------|----------------------|--|
| CIT (APPEALS) UNIT-18, KOLKATA (A/C) | GOUTAM KUMAR MANDAL | DTRTI | 7/703 | | | | | | | kolkata.cit18.appeal.unit@incometax.gov.in |
| PS to CIT (APPEALS) UNIT-18, Kolkata | NIRMAL BISWAS | DTRTI | 7TH Floor | | | | | 8902196062 | | nirmal.biswas@incometax.gov.in |

COMMISSIONER OF INCOME TAX (APPEALS) UNIT-19 KOLKATA**10B, Middleton Row, Kolkata- 700071**

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|--------------------------------------|---------------------|--------|------------------|------------------|----------------|---------------------|----------------|------------------|----------------------|--|
| CIT (APPEALS) UNIT-19, KOLKATA | AMOL SUDHIR KAMAT | 10B MR | 1/102 | | | 22640054 | | 9969234002 | | kolkata.cit19.appeal.unit@incometax.gov.in |
| PS to CIT (APPEALS) UNIT-19, Kolkata | NARENDRA NATH DATTA | 10B MR | 1/01 | | | | | 8902196841 | | narendra.n.datta@incometax.gov.in |

COMMISSIONER OF INCOME TAX, (APPEALS) UNIT-20 KOLKATA**Aayakar Bhawan Poorva, 110, Santipally, Kolkata-700107**

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|--------------------------------------|---------------------|-------|------------------|------------------|----------------|---------------------|----------------|------------------|----------------------|--|
| CIT (APPEALS) UNIT-20, KOLKATA | IM OKABA JAMIR | ABP | 6/606B | | | 24410047 | 24410047 | 9969238892 | | kolkata.cit20.appeal.unit@incometax.gov.in |
| PS to CIT (APPEALS) UNIT-20, Kolkata | PRAFULLA CH. PAUL | ABP | 4/407 | 1407 | | 3324410244 | | 8902198946 | | prafulla.c.paul@incometax.gov.in |

COMMISSIONER OF INCOME TAX, (APPEALS) UNIT-21 KOLKATA

Aayakar Bhawan, P-7, Chowringhee Square Kolkata- 700069

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No. | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|---------------------------------------|----------------------------|-------|------------------|------------------|-----------------|---------------------|----------------|------------------|----------------------|---|
| CIT (APPEALS) UNIT - 21,KOLKATA (A/C) | DAVID ZOTHANPUIA CHAWNGTHU | AB | 8/1. | 1578 | | 22136314 | 22136397 | 9013853806 | | kolkata.cit21appeal.unit@incometax.gov.in |
| PS to CIT(APPEALS) UNIT)-21 Kolkata | RANJAN GANGULY | | 5/28. | | | | | | | |

COMMISSIONER OF INCOME TAX, (APPEALS) UNIT-22 KOLKATA

Aayakar Bhawan Poorva, 110, Santipally, Kolkata-700107

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No. | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|--------------------------------------|----------------------|--------|------------------|------------------|-----------------|---------------------|----------------|------------------|----------------------|--|
| CIT(APPEALS) UNIT - 22,KOLKATA (A/C) | MANJEET SINGH | 10B MR | 1/104 | | | | | | | kolkata.cit.apl22@incometax.gov.in |
| PS to CIT(APPEALS) UNIT)-22, Kolkata | SUSANTA KUMAR NASKAR | 10B MR | 1/01 | | | | | 8902198570 | | susanta.k.naskar@incometax.gov.in |

COMMISSIONER OF INCOME TAX (APPEAL)-20, KOLKATA

Aayakar Bhawan Poorva, 110, Santipally, Kolkata- 700107

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No. | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|-------------------------------|---------------------|-------|------------------|------------------|-----------------|---------------------|----------------|------------------|----------------------|--|
| CIT(A) 20, KOLKATA | AROOP KUMAR SINGH | ABP | 4/401 | 1401 | | 24410267 | 24410267 | 8902350343 | 22870057 | kolkata.cit.apl20@incometax.gov.in |
| PS to CIT(Appeal)-20, Kolkata | SAKTIPADA SAHA | ABP | 4/407 | 1407 | | 24410244 | | 8902196934 | | saktip.saha@incometax.gov.in |

COMMISSIONER OF INCOME TAX (APPEAL)-21 KOLKATA

Aayakar Bhawan Poorva, 110, Santipally, Kolkata- 700107

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No. | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|------------------------------|---------------------|-------|------------------|------------------|-----------------|---------------------|----------------|------------------|----------------------|------------------------------------|
| CIT(A) 21, KOLKATA | SANDEEP CHAUBE | ABP | 4/413 | | | | | 9540058877 | | kolkata.cit.apl21@incometax.gov.in |
| PS to CIT(Appeal)-21 Kolkata | RAMKRISHNA DAS | ABP | 4TH Floor | | | | | 8902196350 | | dasramkrishna49@gmail.com |

COMMISSIONER OF INCOME TAX (APPEAL)-22 KOLKATA

Aayakar Bhawan Poorva, 110, Santipally, Kolkata- 700107

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No. | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|-------------------------------|---------------------|-------|------------------|------------------|-----------------|---------------------|----------------|------------------|----------------------|------------------------------------|
| CIT(A) 22, KOLKATA (A/C) | SANDEEP CHAUBE | ABP | 4/413 | | | | | 9540058877 | | kolkata.cit.apl22@incometax.gov.in |
| PS to CIT(Appeal)-22, Kolkata | CHANCHAL MITRA | ABP | 4TH Floor | | | | | 8902195118 | | chanchal.mitra@incometax.gov.in |

COMMISSIONER OF INCOME TAX (APPEALS) UNIT-1, JALPAIGURI
Central Revenue Building, Race Course, Nayabasti, Jalpaiguri- 735101.

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|---|----------------------|-----------------------------|------------------|------------------|----------------|---------------------|----------------|------------------|----------------------|---|
| CIT(APPEALS) UNIT-1, JALPAIGURI (A/C) | ANJU SHERPA | CR Bldg | 2/316 | | | 2653 123 1635 | | | | jalpaiguri.cit1appeal.unit@incometax.gov.in |
| PS to CIT(APPEALS) UNIT-1, Jalpaiguri (A/C) | YUDEN GENCHHO BHUTIA | AB WING B MATIGARA SILIGURI | 1/202 | | | 03532-57 1786 | 035325-7 1265 | 9477330332 | | yuden.g.bhutia@incometax.gov.in |

COMMISSIONER OF INCOME TAX (APPEALS) UNIT-1, SILIGURI
Aayakar Bhawan, Matigara, Paribahan Nagar, Siliguri-734010

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|-------------------------------------|-----------------------|-----------------------------|------------------|------------------|----------------|---------------------|----------------|------------------|----------------------|---|
| CIT(APPEALS) UNIT-1, SILIGURI (A/C) | AMITAVA BHATTACHARYYA | AB WING B MATIGARA SILIGURI | 1/201 | | | 035325-7 1452 | 035325-7 1265 | | | siliguri.cit1appeal.unit@incometax.gov.in |
| PS to CIT(APPEALS) UNIT-1, Siliguri | YUDEN GENCHHO BHUTIA | AB WING B MATIGARA SILIGURI | 1/202 | | | 03532-57 1786 | 035325-7 1265 | 9477330332 | | yuden.g.bhutia@incometax.gov.in |

COMMISSIONER OF INCOME TAX (APPEALS) UNIT-1, ASANSOL
Aayakar Bhawan, 116, Vivekananda Sarani, P.O. Ramkrishna Mission, Asansol -713341

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|------------------------------------|---------------------|------------------|------------------|------------------|----------------|---------------------|----------------|------------------|----------------------|--|
| CIT (APPEALS) UNIT-1, ASN (A/C) | RAKESH KUMAR DAS | SAHANA APARTMENT | 3RD | | | 0341-228 1297 | 0341-228 1297 | | | asansol.cit1appeal.unit@incometax.gov.in |
| PS to CIT(APPEALS) UNIT-1, Asansol | BALARAM KUMAR | | | | | | | 8902 199 150 | | balaram.kumar@incometax.gov.in |

COMMISSIONER OF INCOME TAX (APPEALS) UNIT-1, DURGAPUR
Aayakar Bhawan Annexe, City Centre, Durgapur 713216

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|-------------------------------------|---------------------|---------|------------------|------------------|----------------|---------------------|----------------|------------------|----------------------|---|
| CIT(APPEALS) UNIT-1, DGP | ABHIJIT KUNDU | ABA DGP | 4/408 | | | 0343254931 9 | | 9830778065 | | durgapur.cit1appeal.unit@incometax.gov.in |
| PS to CIT(APPEALS) UNIT-1, Durgapur | ALOKE BIT | ABA DGP | 4/407 | | | | | 8902 195984 | | aloke.bit@incometax.gov.in |

COMMISSIONER OF INCOME TAX (APPEALS) UNIT-1, BURDWAN
Aayakar Bhawan Annex, Court compound, Burdwan, Pin 713101

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|------------------------------------|-----------------------|--------|------------------|------------------|----------------|---------------------|----------------|------------------|----------------------|--|
| CIT(APPEALS) UNIT-1, BWN | SRIDHAR BHATTACHARYYA | AB BWN | 2/202 | | | 0342- 256 1688 | 0342- 2662625 | | | burdwan.cit1appeal.unit@incometax.gov.in |
| PS to CIT(APPEALS) UNIT-1, Burdwan | TIMIR BARAN ROY | AB BWN | 2/201 | | | 0342-2566 162 | | 8902 199 138 | | timir.b.roy@incometax.gov.in |

COMMISSIONER OF INCOME TAX (APPEALS) UNIT-1, GUWAHATI

Aayakar Bhawan, GS Rd, Christian Basti, Guwahati, Assam 781005

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No. | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|--------------------------------|---------------------|----------|------------------|------------------|-----------------|---------------------|----------------|------------------|----------------------|--|
| CIT (APPEALS) UNIT-1, GUWAHATI | KALYAN NATH | GUWAHATI | | | | 0361-2343831 | 0361-2345547 | 8902199100 | | guwahati.cit1.appeal.unit@incometax.gov.in |
| PS | SATISH CHANDRA DAS | GUWAHATI | | | | | | 9401991396 | | satish.c.das@incometax.gov.in |
| AO | KHALIQUR RAHMAN | GUWAHATI | | | | | | 9401991838 | | khaliqur.rohaman@incometax.gov.in |

COMMISSIONER OF INCOME TAX (APPEALS) UNIT-2, GUWAHATI

Aayakar Bhawan, GS Rd, Christian Basti, Guwahati, Assam 781005

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No. | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|--------------------------------|------------------------|----------|------------------|------------------|-----------------|---------------------|----------------|--------------------------|----------------------|--|
| CIT (APPEALS) UNIT-2, GUWAHATI | AMARJYOTI MAZUMDAR | GUWAHATI | | | | 0361-2340198 | | 9436394444 7005863413 | | guwahati.cit2.appeal.unit@incometax.gov.in |
| PS | VACANT | GUWAHATI | | | | | | | | |
| AO | ANGELICA LAVENIA DKHAR | GUWAHATI | | | | | | 9436394504 | | angelica.l.dkhar@incometax.gov.in |

COMMISSIONER OF INCOME TAX (APPEALS) UNIT-1, JORHAT

Aayakar Bhawan, Thana Road Jorhat 785001

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No. | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|------------------------------|-----------------------|--------|------------------|------------------|-----------------|---------------------|----------------|------------------|----------------------|--|
| CIT (APPEALS) UNIT-1, JORHAT | ANGAM SHAIZA | JORHAT | | | | 0376-2300318 | | 9774033430 | | jorhat.cit1.appeal.unit@incometax.gov.in |
| PS | VANLALVUNGA CHURCHILL | JORHAT | | | | | | 9401991492 | | churchill.v@incometax.gov.in |
| AO | PUNIKAIKHO | JORHAT | | | | | | 9402989011 | | puni.kaikho@incometax.gov.in |

COMMISSIONER OF INCOME TAX (APPEALS) UNIT-1, SHILLONG

Aayakar Bhawan, M.G.Road Shillong 793001

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No. | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|--------------------------------|----------------------------|-------|------------------|------------------|-----------------|---------------------|----------------|------------------|----------------------|--|
| CIT (APPEALS) UNIT-1, SHILLONG | DINESH AIBOR JAYAL SAWKMIE | | | | | 0364-2501151 | 0364-2223068 | 9477331888 | | shillong.cit1.appeal.unit@incometax.gov.in |
| PS | BANDALYNE IANGRAI | | | | | | | 9436394515 | | bandalyne.iangrai@incometax.gov.in |
| AO | B G LYNRAH | | | | | | | 9436394406 | | |

COMMISSIONER OF INCOME TAX (APPEALS) UNIT-1, DIBRUGARH

Income Tax Office, Pushkara House HN-37, Natungaon, PO: Mohanghat Dibrugarh 786008

| Designation | Name of the officer | Bldg. | Floor & Room No. | Chamber Extn No. | Office Extn No. | Office Landline No. | Office Fax No. | Tarang Mobile no | Tarang Residence No. | Email |
|---------------------------------------|---------------------|-------|------------------|------------------|-----------------|---------------------|----------------|------------------|----------------------|---|
| CIT (APPEALS) UNIT-1, DIBRUGARH (A/C) | SUSHIL KUMAR | | | | | 0373-2310191 | | 8130995437 | | dibrugarh.cit1.appeal.unit@incometax.gov.in |
| PS | KENNETH SUTING | | | | | | | 9436394407 | | kenneth.c.suting@incometax.gov.in |
| AO | GAUTAM DEY | | | | | | | 9401991503 | | gautam.dey@incometax.gov.in |

INCOME TAX GUEST HOUSES, WB & SIKKIM

| INCOME TAX GUEST HOUSES & ADDRESSES | | CONTACT NO. |
|--|---------------------------------------|---------------------|
| AAYAKAR BHAWAN GUEST HOUSE 9th Floor, P-7, Chowringhee square, Kolkata-700069 | Room- 5 Room -9/2 | 22136868 |
| SALT LAKE GUEST HOUSE GB-Block, Sector-III,CGO Qtrs, SaltLake, Kolkata-700091 | ROOM-8 | 23350853 |
| AAYAKAR BHAWAN ANNEXE(POORVA) - 'GITANJALI' GUEST HOUSE 6th, 7th& 8th Floor, 110, Shantipally, E.M. By-pass, Kolkata-700107 | ROOM-16 (VIP-8 included) DORM-2 | 24412201 / 24412202 |
| INCOME TAX GUEST HOUSE (3GP) 3, Govt.Place(W), 3rd Floor, Kolkata-700001 | ROOM-2 DORM-2 | 22628042 |
| INCOME TAX GUEST HOUSE (DOVER LANE) 7th Floor, Block-A, Type-5, Income Tax residential accommodation, Singhi Park, Kolkata-700029 | ROOM-3 | 24618005 |
| AAYAKAR GUEST HOUSE - SILIGURI Himachal Vihar, Paribahan Nagar, Matigara, Siliguri-734010 | ROOM-4 (VIP-2 included) | 0353 2571499 |
| INCOME TAX GUEST HOUSE (AAYAKAR BIHAR)- DURGAPUR 6/1, Tagore Place, A-Zone, Durgapur-713204 | ROOM-2 | 03432-600881 |
| INCOME TAX GUEST HOUSE - JALPAIGURI Top floor, Central Revenue Building, Race Course Road, Nayabasti, Jalpaiguri, PIN- 735101 | ROOM-3 | 03561 230211 |
| INCOME TAX GUEST HOUSE - HOOGHLY G. T. ROAD, KHADINAMORE, CHINSURAH, HOOGHLY,712101. | | 033-26811539 |

ADDRESS OF INCOME TAX AAYAKAR ABASAN/RESIDENTIAL COLONY/ACCOMMODATION

| STATION | ADDRESS OF INCOME TAX AAYAKAR ABASAN/RESIDENTIAL COLONY/ACCOMMODATION |
|-------------|---|
| KOLKATA | Income Tax Colony, GB-Block, Salt Lake, Kolkata-700091. I.T Pool Residential Accommodation, 68, Purnadas Road, Kolkata - 700029 AayakarAbasan, 110, Shanti Pally, Singhee Park, Kolkata-700107 I.T Pool Residential Accommodation, 16/4, Dover Lane, Kolkata-700029. |
| HALDIA | Aayakar Abasan, Basudebpur, Near LIC More, Talpukur, KhanjanChak, Haldia, Midnapore, PIN-721602 |
| MURSHIDABAD | 39, R.N. Tagore Road, Berhampore, Dist. - Murshidabad, PIN - 742 101. |
| MIDNAPORE | Income Tax Quarters, Dak Bunglow Road, Sharatpally, Midnapur(W), PIN-721101. |
| DURGAPUR | Aayakar Abasan, Michael Farade Road, City Centre, Pin-713209 |
| ASANSOL | Aayakar Abasan, Besides Oxygen Plant, Kumarpur, Vill-Narsamuda, Asansol-713304. |
| BANKURA | Aayakar Abasan, S K Sahana Road, Kenduadihi, Bankura, PIN - 722102 |
| PURULIA | South Lake Road, Purulia. PIN - 723101. |
| BURDWAN | Court Compound, Kachari Road Burdwan, PIN-713101 |
| JALPAIGURI | Income Tax Residential Coplex, Nayabasti, Jalpaiguri, PIN-735101 |
| SILIGURI | Aayakar Abasan, Paribahan Nagar, Matigara, Siliguri-734010 |

USEFUL PHONE NUMBERS

| ASSOCIATION/SOCIETY/OTHER OFFICE | BUILD/FLOOR/ROOM NO. | PHONE NO. / FAX | MOBILE | EXTENSION |
|-------------------------------------|--|--|--|-----------|
| ITGOA WB UNIT | AB/6/28 | 22136417 | 8902196555 (PRESIDENT) 8902197979 (SECRETARY) | 1422 |
| ITEF WB UNIT | AB/2/41 | 22625110 | 8902198021 (PRESIDENT) 8902197908 (SECRETARY) | 1836 |
| ITSEWA | AB/2/33 | 22136509 | 8902196370 | |
| INCOME TAX BAR ASSOCIATION CALCUTTA | ABA/1 | 22483390 / 40048639 | | |
| THE WB IT CO-OPERATIVE SOCIETY LTD | 3GP/1 | 22318855 | | |
| AMIT CHOUDHURY (CANTEEN MANAGER) | AB/2 | 22136426 | 8902196398 | 1306 |
| UTTAM MANNA (CANTEEN MANAGER) | BV | | 8902196399 | |
| ACCOUNTANTS' LIBRARY | AB/GR | 22136553 / 32620688 | | |
| IT AMUSEMENT CLUB | ABA/GR | | | 1602 |
| IT SPORTS & RECREATION CLUB | ABA/1 | | 9007962499 8902195847 8902195290 | 1601 |
| WB IT CO-OPERATIVE STORES | ABA/GR | 22136167 | | 1606 |
| MEDICINE SHOP | ABA/GR | 22136748 | | |
| ZONAL ACCOUNTS OFFICE CBDT KOLKATA | 169 A.J.C. Bose Road, Bamboovilla (Annex) | 2286 5027/5046/5038/5016 2284 0645/7612/7651/7611 2286 7677 2284 8691/8602 2286 7604/7602/7601/7609 2286 7686/7680/7667/8604 | | |

BUILDING IN-CHARGE WITH RESPECTIVE CARETAKERS

| BUILDING | BUILDING IN-CHARGE; CARETAKER | NAME | DESIG./ POSTING | FLOOR/ ROOM NO. | TELEPHONE NO. | FAX NO. | MOBILE | E-MAIL ID |
|--|----------------------------------|----------------------|--|--------------------|------------------|----------|--------------------------|--|
| AAYAKAR BHAWAN | BUILDING IN-CHARGE | VIVEK MISHRA | PCIT-1, KOL (Gr floor to 4th floor) | 7/4 | 22136662 | 22136746 | 8005446903 7880586822 | kolkata.pcit1@incometax.gov.in |
| | | KACHUI TIMOTHY ZIMIK | PCIT-2, KOL (A/C) (5th floor to 9th floor) | 3/61 | 22627450 | 22627451 | 9004744456 7994543416 | kolkata.pcit2@incometax.gov.in |
| | AO BUILDING | AMITAVA SEN | ADDL/JT CIT Range- 5,Kol | 8/18. | 22136427 | 22136425 | 8902196446 | kolkata.addlcit5@incometax.gov.in |
| | CARETAKER | JHANTU ORAON | AO | G-2A | 22136212 | | 9477330105 | jhantu.oraon@incometax.gov.in |
| | CARETAKER | SUSHANTA DAS | SR TA | 1/15 | 22136406 | | 8902195509 | sushanta.das@incometax.gov.in |
| AAYAKAR BHAWAN ANNEXE | BUILDING IN-CHARGE | SIBENDU MOHARANA | PDIT (INV) KOL | 5/9 | 22136992 | 22136291 | 8985970009 | kolkata.dit.inv@incometax.gov.in |
| | | MOHIT MRINAL | Addl. DIT.(Inv) U-1, Admin. & AIU | 4TH FLOOR | 22136388 | | 9477331497 | kolkata.addldit.inv1@incometax.gov.in |
| | AO BUILD. | VACANT | AO | 5/12. | | | | |
| | CARETAKER | SANJAY MONDAL | STA | 1/12 | | | 8902195271 | |
| | ASST CARETAKER | KISHAN ROUTH | NOTICE SERVER | | | | 8902198548 | kishan.routh@incometax.gov.in |
| BAMBOO VILLA' CENTRAL REVENUE BUILDING | BUILDING IN-CHARGE | GOULEN HANGSHING | PCIT (ReAC)(AU)-3,KOL (7th floor to 8th floor) | 8/10 | 22849184 | | 9477331290 | kolkata.pcit3.au.reac@incometax.gov.in |
| | | VIVEK MISHRA | PCIT 18,KOL (1st floor to 3rd floor) | 1/13 | 22843396 | 22846667 | 8005446903 7880586822 | kolkata.pcit18@incometax.gov.in |
| | | JAYANTA KHANRA | Addl/JT CIT Range-52,KOL | 3/2 | 22841775 | | 9477331775 | kolkata.addlcit52@incometax.gov.in |
| | AO BUILDING | EMAN BAARLA | AO | | | | 8902196618 | eman.barla@incometax.gov.in |
| | CARETAKER | NABAKUMAR DAS | SR TA | 1/18 | | | 9477330503 | dasnabakumar1970@gmail.com |
| | ASST CARETAKER | RAM PRITI MAHTO | TA | | | | 8902196185 | ram.p.mahto@incometax.gov.in |
| INCOME TAX OFFICE 3, GOVERNMENT PLACE (WEST) | BUILDING IN-CHARGE | VIVEK MISHRA | PCIT 13,KOL | 2/30 | 22439471 | 22437895 | 8005446903 7880586822 | kolkata.pcit13@incometax.gov.in |
| | | NICHOLAS MURMU | ADDL/JT CIT Range-43,KOL | G/9 | | | 8336043081 | kolkata.addlcit43@incomrtax.gov.in |
| | AO BUILDING | TAPAN DAS | AO | 0/10 | | | 8902196882 | |
| | CARETAKER | MONMOHAN NAYAK | NS | 0/16 | | | 9433605467 | manu.65.nayak@gmail.com |

BUILDING IN-CHARGE WITH RESPECTIVE CARETAKERS

| BUILDING | BUILDING IN-CHARGE; CARETAKER | NAME | DESIG./ POSTING | FLOOR/ ROOM NO. | TELEPHONE NO. | FAX NO. | MOBILE | E-MAIL ID |
|--|----------------------------------|----------------------|--------------------------------|--------------------|------------------|----------|--------------------------|---|
| AAYAKAR BHAWAN DAKSHIN | BUILDING IN-CHARGE | KACHUI TIMOTHY ZIMIK | PCIT9, KOL | 2/1 | 24236889 | 24237062 | 9004744456 7994543416 | kolkata.pcit9@incometax.gov.in |
| | | MADHU MALTI GHOSH | ADDL/JT CIT Range-29,KOL | 4/12 | 24237758 | 24236859 | 8902196111 | kolkata.addlcit29@incometax.gov.in |
| | AO BUILDING | DEBASHIS CHAKRABORTY | AO | 4/11 | 24237878 | | 9830229598 | debashischakraborty50@gmail.com |
| | ASST CARETAKER | MURARI MOHAN HALDER | TA | 1/7 | 24237671 | | 9477330762 | murarimohanhalder0@gmail.com |
| INCOME TAX OFFICE 10B & 10 c MIDDLETON ROW | BUILDING IN-CHARGE | DEBA KUMAR SONOWAL | CIT TDS,KOL | 7/707 | 22177046 | 22298857 | 9836443515 | kolkata.cit.tds@incometax.gov.in |
| | | MANAS MONDAL | ADDL/JT CIT Range-1, TDS,KOL | 8/807 | 22656610 | 22177045 | 9477331004 | kolkata.addlcit.tds1@incometax.gov.in |
| | AO BUILDING | SAMIRAN PAL | AO | 2/02 | 22277018 | | 9477330819 | samiran.pal@incometax.gov.in |
| | ASST CARETAKER | MD. SHAHABUDDIN | NS | 5/13 | 22177048 | | 8902198205 | |
| INCOME TAX OFFICE UTTARAPAN | BUILDING IN-CHARGE | GAUTAM MANDAL | PCIT (ReAC) (VU)-2, KOL | 2/1 | 23559050 | 23559090 | 8902196262 | kolkata.pcit2.vu.reac@incometax.gov.in |
| | | RAJAT DATTA | ADDL/JT CIT ReAC (VU)-2(1)-KOL | 2/6 | 23551962 | | 8902196590 | kolkata.addlcit2.1.vu.reac@incometax.gov.in |
| | AO BUILDING | SANJAY BHADRA | AO | 2/8 | 23559093 | | 8902195352 | sanjay.bhadra@incometax.gov.in |
| | ASST CARETAKER | DEEPAK KUMAR SHARMA | TA | | | | 8902196846 | deepaksikha1994@gmail.com |
| AAYAKAR BHAWAN POORVA INCLUDING DTRTI BLDG | BUILDING IN-CHARGE | SAMAR BHADRA | PCIT 5,KOL | 6/601 | 24410207 | 24410207 | 9968626514 | kolkata.pcit5@incometax.gov.in |
| | | ABHIJIT DATTA | ADDL/JT CIT Range- 34,KOL | 7/704 | 24410345 | | 9477330694 | kolkata.addlcit34@incometax.gov.in |
| | AO BUILDING | MAINAK SENGUPTA | AO | 1/111 | 24410011 | | 8902196138 | mainaksengupta@incometax.gov.in |
| | CARETAKER | MANOTOSH GUIN | SR. TA | | | | 8902196871 | manotosh.guin@incometax.gov.in |
| | ADDL CARETAKER | NAGENDRA BHAGAT | TA | 1/110 | 24410147 | | 8902195208 | |
| Rajabazar Godown | BUILDING IN-CHARGE | | | | | | | |
| | | | | | | | | |
| | ASST CARETAKER | HAROON RASHID | SR. TA | | | | 9831091542 | haroon.rashid@incometax.gov.in |

NODAL OFFICERS OF ASK (AAYAKAR SEVA KENDRA)

| SL.NO | BUILDING | DESIGNATION OF NODAL OFFICER | Details of the Officers presently holding the charge | | |
|-------|---|------------------------------------|--|------------|---|
| | | | Name | Mobile No. | E-mail |
| 1 | AAYAKAR BHAWAN , P-7, CHOWRINGHEE SQUARE, KOLKATA-700069 | INCOME TAX OFFICER(SYSTEM) | SOURISH KUMAR GUHA | 8902195405 | kolkata.ito.co.incometax.gov.in |
| 2 | AAYAKAR BHAWAN BAMBOO VILLA & ANNEXE CENTRAL REVENUE BUILDING, 169, A J C BOSE ROAD, KOLKATA-700044 | ITO HQR TO PCIT (ReFAC)(AU)-3, KOL | PRAFULLA KR. MALAKAR | 8902195858 | prafulla.k.malakar@incometax.gov.in |
| 3 | AAYAKAR BHAWAN DAKSHIN, 2 GARIAHAT ROAD (SOUTH), KOLKATA-700031 | DCIT HQR TO PCIT-9,KOL | BHASKAR DEB | 8902199466 | kolkata.dcit.hq.pcit9@incometax.gov.in |
| 4 | AAYAKAR BHAWAN POORVA, 110 SHANTIPALLY, EM BYPASS, KOLKATA-700107 | DCIT HQR TO PCIT-5,KOL | SUMAN GHOSH | 8902198565 | kolkata.dcit.hq.pcit5@incometax.gov.in |
| 5 | UTTARAPAN COMPLEX,ULTADANGA MANIKTALA, CIVIC CENTRE, KOLKATA-700054 | ITO HQR TO PCIT (ReFAC)(VU)-2,KOL | SUBHENDU BISWAS | 8902195461 | kolkata.ito.hq.pcit2.vu.reac@incometax.gov.in |
| 6 | 10B MIDDLETON ROW, KOLKATA-700 071. | ITO HQR TO PCIT (ReFAC)(AU)-6,KOL | ASHISH KUMAR | 8902199439 | kolkata.ito.hq.pcit6.au.ReFAC@incometax.gov.in |
| 7 | AAYAKAR BHAWAN, 3, GOVERNMENT PLACE (WEST) KOLKATA- 700001 | DCIT HQR TO PCIT-13,KOL | SANDIP KUMAR DE | 8902196303 | kolkata.dcit.hq.pcit13@incometax.gov.in |
| 8 | AAYAKAR BHAWAN , G T ROAD, KHADINA MORE, CHINSURAH, HOOGHLY- 712101 | DCIT/ACIT CIRCLE 23(1),HOOGHLY | ARNAB SARKAR | 8902199441 | hoogly.dcit23.1@incometax.gov.in |
| 9 | AAYAKAR BHAWAN, SILIGURI PARIBAHAN NAGAR, MATIGARA, SILIGURI-734101 | ACIT (HQ) TO PCIT SILIGURI | KHEDUP BHUTIA | 8902199724 | siliguri.dcit.hqrs@incometax.gov.in khedup.bhutia@incometax.gov.in |
| 10 | AAYAKAR BHAWAN ANNEXE, AAYAKAR BITHI, CITY CENTRE, DURGAPUR-713216 | DCIT/ACIT,CIRCLE-1, DURGAPUR | BIKASH CHANDRA MANDAL | 8902199551 | durgapur.dcit1@incometax.gov.in |
| 11 | AAYAKAR BHAWAN , ANNEXE BUILDING, COURT COMPOUND, BURDWAN-713101 | ITO Hqr to PCIT (ReAC) (VU)-1, BWN | INDRAJIT HAZRA | 8902197014 | burdwan.ito.hq.pcit1.vu.reac@incometax.gov.in |
| 12 | Aayakar Bhawan, 116, Vivekananda Sarani, P.O. Ramkrishna Mission, Asansol -713341 | DCIT/ACIT (HQ) TO PCIT ASANSOL | SANKAR CHAKRABARTI | 9477330213 | asansol.dcit.hqrs@incometax.gov.in |

NODAL OFFICERS OF ASK (AAYAKAR SEVA KENDRA)

| SL.NO | BUILDING | DESIGNATION OF NODAL OFFICER | Details of the Officers presently holding the charge | | |
|-------|---|-------------------------------|--|------------|---|
| | | | Name | Mobile No. | E-mail |
| 13 | INCOME TAX OFFICE , SOUTH LAKE ROAD, PURULIA-723101 | ITO, WARD-3(2), PURULIA | TAPAN KUMAR MAJEE | 8902199557 | asansol.ito3.2@incometax.gov.in |
| 14 | AAYAKAR BHAWAN , AAYAKAR AVENUE, DEBI BARI(NORTH) COOCHBEHAR-736101 | ITO, WARD-2(1), COOCHBEHAR | H KIYEKHU SEMA | 8902199831 | siliguri.ito2.3@incometax.gov.in |
| 15 | INCOME TAX OFFICE, 39, R N TAGORE ROAD, BEHRAMPURE, MURSHIDABAD -742101 | ITO, WARD-42(1), MURSHIDABAD | SUKANTA MANDAL | 9477330136 | murshidabad.ito42.1@incometax.gov.in |
| 16 | INCOME TAX OFFICE, SBI BUILDING, 3rd Floor, Karnajora, Raiganj, Dist.- Uttar Dinajpur, PIN-733130 | ITO , WARD-2(4) RAIGANJ | CHANDAN KUMAR BHARTI | 8902198934 | siliguri.ito2.4@incometax.gov.in chandan.k.bharti@incometax.gov.in |
| 17 | AAYAKAR BHAWAN, S K SAHANA ROAD, PO: KENDUA DIHI, BANKURA,722101 | ITO, WARD 3(1), BANKURA. | SUBHASISH MUKHERJEE | 8902199122 | bankura.ito3.1@incometax.gov.in |
| 18 | AAYAKAR BHAWAN, LALKUTHI PARA, SURI, BIRBHUM-731101 | ITO Ward 3(1) & TPS, Suri | JOYDEEP VERMA | 8902195865 | suri.ito3.1@incometax.gov.in |
| 19 | INCOMETAX OFFICE, 12/13, ANANTAHARI MITRA ROAD, NADIER PARA, KRISHNANAGAR, NADIA-741101. | ITO WARD-41(1) & TPS NAD | KAMALENDU BISWAS | 9477330138 | nadia.ito41.1@incometax.gov.in |
| 20 | INCOMETAX OFFICE KHAJANA CHALA, HALDIA, PIN-721602 | ITO WARD-27 (3), HALDIA | PREM CHAND MURMU | 8902199398 | haldia.ito27.3@incometax.gov.in |
| 21 | CENTRAL REVENUE BUILDING RACE COURSE ROAD, NAYABASTI, JALPAIGURI, PIN-735101 | DCIT, CIRCLE-1(1), JALPAIGURI | CHANDAN DUTTA | 8902198934 | jalpaiguri.dcit1.1@incometax.gov.in chandan.datta@incometax.gov.in |

CONTACT NUMBERS REGARDING COMPUTER PROBLEMS

| VENDORS | WORK DESCRIPTION | CONTACT PERSON | CONTACT NO |
|-----------------------------|--|----------------|------------------------|
| KYNDRYL Solutions Pvt. Ltd. | FMS of all network PCs(including ITBA), Asset Management and Vendor Management | Snehasis | 9830812661/ 9831178569 |

ADDITIONAL INFORMATION

| | |
|---|------------|
| BSNL LAND LINE COMPLAINT | 198 |
| BSNL BROAD BAND COMPLAINT | 198 / 1504 |
| TELE-VERIFICATION FOR ACTIVATION OF BSNL MOBILE & DATA CARD SIM IN CASE OF NEW CONNECTION | 1507 |
| BSNL CUSTOMER CARE - MOBILE | 1503 |

LIST OF DDOs STATIONED AT KOLKATA

| SI No | DDO | Code | Name | Station/Bldg | Pr.CCIT/CCIT/Pr.CIT/CIT Charge | Contact No | E-mail ID |
|-------|-------------------------|--------|--------------------------|-----------------|------------------------------------|------------|--|
| 1 | DDO-Pr.CCIT WB & S | 257861 | AMIT BHATTACHARYA | AB | Pr.CCIT WB & S | 8902194981 | ddopccit.kol-fin@nic.in |
| 2 | DDO-1, KOLKATA | 257854 | BISWANATH MONDAL | AB | Pr.CIT-1, KOLKATA | 8902195845 | biswanath.mandal@incometax.gov.in ddo1-kol-fin@gov.in |
| 3 | DDO-2, KOLKATA | 257855 | AKASH DEY | AB | Pr.CIT-2, KOLKATA | 8902196176 | akash.de@incometax.gov.in |
| 4 | DDO-5, KOLKATA | 257889 | MITA BANERJEE (ROY) | ABP | Pr.CIT-5, KOLKATA + DVO + AA+ MSTU | 8902195054 | ddo5.kol-finance@gov.in |
| 5 | DDO-6, KOLKATA | 257859 | NRIPENDRANATH PODDAR | AB | CCIT-1 & 2, KOLKATA | 8902198876 | nripendra.n.podder@incometax.gov.in |
| 6 | DDO-7, KOLKATA | 257859 | SUBHANKAR CHATTOPADHYAY | AB | CCIT-TDS, KOLKATA | 8902198077 | subhankar.chattopadhyay@incometax.gov.in |
| 7 | DDO-9, KOLKATA | 257876 | SUDIP SEN | ABD | Pr.CIT-9, KOLKATA | 8910359714 | sudip.sen@incometax.gov.in |
| 8 | DDO-13, KOLKATA | 257890 | SUBHASISH DAS | 3GP | Pr.CIT-13, KOLKATA | 8902198608 | ddo13.kol-itax@gov.in |
| 9 | DDO-18, KOLKATA | 257871 | AMARNATH BANDYOPADHYAY | BV | Pr.CIT-18, KOLKATA | 8902195665 | amar.n.bandyopadhyay@incometax.gov.in |
| 10 | DDO-22, KOLKATA | 257858 | GOUTAM KUMAR SARKAR | AB | Pr.CIT-2, KOLKATA | 8902196199 | goutam.k.sarkar1@incometax.gov.in |
| 11 | DDO, AUDIT, KOLKATA | 257863 | TUSHAR KANTI MONDAL | AB | Pr.CIT-2, KOLKATA | 8902196199 | ddoaudit.kol-fin@gov.in |
| 12 | DDO, TDS, KOLKATA | 257887 | KRITTIBAS SARDAR | MR | Pr.CIT, TDS, KOLKATA | 8902198297 | krittibas.sardar@incometax.gov.in |
| 13 | DDO, ITAT, KOLKATA | 257881 | AJIT KR. BISWAS | 225 AJC BR ITAT | CIT, ITAT, KOLKATA | 8902196694 | ddoitat.kol-finance@gov.in |
| 14 | DDO, EXEMPTION, KOLKATA | 257887 | BIKASH NASKAR | MR | CIT(EXEMP), KOLKATA | 9477330435 | ddoexemption.kol-finance@gov.in |
| 15 | DDO, Central-1, KOLKATA | 257927 | CHAITALI SAHA (BANERJEE) | ABP | | 8902196952 | chaitali.banerjee@incometax.gov.in |
| 16 | DDO, Central-2, KOLKATA | 257926 | SANJIB SENGUPTA | ABP | | 9477330304 | |
| 17 | DDO, ADG(RTI) | 257923 | BISWAJIT CHOWDHURY | ABP | | 9477330777 | biswajit.chowdhury@incometax.gov.in |
| 18 | DDO, DIT(I&CI) | 257915 | SAMBHUNATH MANDI | ABA | | 8902197920 | shambhu.n.mandi@incometax.gov.in |
| 19 | DDO, PDIT(INV) (A/C) | 257925 | SANJIB SENGUPTA | ABA | | 9477330304 | |
| 20 | DDO, DGIT(INV) | 257924 | PRASANTA KR SARKAR | ABA | | 8902196769 | prasanta.sarkar@incometax.gov.in |
| 21 | DDO, CIT(IT&TP) | 257860 | RITA PAL(TALUKDAR) | ABP | | 8902199494 | |

LIST OF DDOs STATIONED AT KOLKATA

| SI No | DDO | Code | Name | Station/Bldg | Pr.CCIT/CCIT/Pr.CIT/CIT Charge | Contact No | E-mail ID |
|-------|--------------------------|--------|--------------------|--------------|--------------------------------|--------------------------|------------------------------------|
| 22 | DDO, PORT BLAIR | 257912 | SRIMANTA KR MONDAL | P BLAIR | Pr.CIT-1, KOLKATA | 8902196480 | srimanta.k.mondal@incometax.gov.in |
| 23 | DDO, RAIGANJ (ITO) | 204524 | CHANDAN BHARTI | RAIGANJ | Pr.CIT, SILIGURI | 8902199787 | |
| 24 | DDO, ALIPURDUAR (ITO) | 204526 | PEMBA T. YOLMO | ALIPURDUAR | Pr.CIT, SILIGURI | 9593743773 | pemba.t.yolmo@incometax.gov.in |
| 25 | DDO, BALURGHAT (ITO) | 204515 | KESHAV KUMAR | BALURGHAT | Pr.CIT, SILIGURI | 8902199849 | |
| 26 | DDO, GANGTOK (ITO) | 204527 | SURJA KUMAR KHATI | GANGTOK | Pr.CIT, SILIGURI | 7001471066 8902199793 | surja.k.khati@incometax.gov.in |
| 27 | DDO, KALIMPONG (ITO) | 204520 | ROSHNEY DORJEE | KALIMPONG | Pr.CIT, SILIGURI | 8637837637 | ddokgp.wb-itax@gov.in |
| 28 | DDO, TDS, SILIGURI (A/C) | 205998 | CHITTARANJAN DAS | SILIGURI | CIT, TDS, SILIGURI | 8637578502 | ddotdsslgb.wb-itax@gov.in |

LIST OF DDOs HEADED BY ReFAC UNITS

| SI No | DDO | Code | Name | Station/Bldg | Pr.CCIT/CCIT/Pr.CIT/CIT Charge | Contact No | E-mail ID |
|-------|----------------------|--------|-----------------------|--------------|--------------------------------|-------------|---|
| 29 | DDO, REAC-1, KOLKATA | 208888 | RATNA MUKHERJEE | BV | Pr.CIT, REAC(AU)-1, KOLKATA | 8902195302 | kolkata.ddo1.pcit.reac@incometax.gov.in |
| 30 | DDO, REAC-2, KOLKATA | 208889 | DIPAK ROY | 3GP | Pr.CIT, REAC(AU)-2, KOLKATA | 8902195979 | dipak.roy@incometax.gov.in |
| 31 | DDO, REAC-3, KOLKATA | 208890 | SK JAHADUL ALI | BV | Pr.CIT, REAC(AU)-3, KOLKATA | 8902195899 | sk.j.ali@incometax.gov.in |
| 32 | DDO, REAC-4, KOLKATA | 208891 | RABILAL MURMU | AB | Pr.CIT, REAC(AU)-4, KOLKATA | 8902198377 | rabilal.murmu@incometax.gov.in |
| 33 | DDO-3, KOLKATA | 257856 | NILADRI DUTTA | ABP | Pr.CIT, REAC(AU)-5, KOLKATA | 8902198914 | niladri.dutta@incometax.gov.in |
| 34 | DDO-4, KOLKATA | 257857 | KALYAN KR. BANERJEE | MR | Pr.CIT, REAC(AU)-6, KOLKATA | 8902198959 | kalyan.k.banerjee@incometax.gov.in |
| 35 | DDO-10, KOLKATA | 257884 | AMAR KUMAR MAJUMDER | ABD | Pr.CIT, REAC(AU)-7, KOLKATA | 8902195164 | ddo10.kol-itax@gov.in |
| 36 | DDO-11, KOLKATA | 257883 | SUBRATA DEY | BV | Pr.CIT, REAC(AU)-8, KOLKATA | 8902198325 | |
| 37 | DDO-8, KOLKATA | 257878 | ANIMESH KANTI BALA | 3GP | Pr.CIT, REAC(AU)-9, KOLKATA | 9434702479 | animesh.k.bala@incometax.gov.in |
| 38 | DDO-12, KOLKATA | 257888 | AJAY SARKAR | 3GP | Pr.CIT, REAC(VU)-1, KOLKATA | 94477330358 | ajay.sarkar@incometax.gov.in |
| 39 | DDO-14, KOLKATA | 257867 | AMITAVA DUTTA | ABU | Pr.CIT, REAC(VU)-2, KOLKATA | 8902196206 | ddo14.kol-fin@gov.in |
| 40 | DDO-15, KOLKATA | 257893 | MOHAN CHANDRA DHALI | BV | Pr.CIT, REAC(VU)-3, KOLKATA | 8902198718 | ddo15.kol-itax@gov.in |
| 41 | DDO-16, KOLKATA | 257868 | TUTUN BHATTACHARYA | AB | Pr.CIT, REAC(RU)-1, KOLKATA | 8902196598 | tutn.bhattacharya607@gmail.com |
| 42 | DDO-17, KOLKATA | 257875 | SAMBHU BOSE | AB | Pr.CIT, REAC(RU)-2, KOLKATA | 8902195694 | ddo-reacru.2.kol-fin@gov.in |
| 43 | DDO-21, KOLKATA | 257874 | SUBRATA RAY | AB | Pr.CIT, REAC(TU)-1, KOLKATA | 8902199580 | subrata.ray@incometax.gov.in |
| 44 | DDO-23, KOLKATA | 257879 | KISOR SAHA | MR | CIT(APPEAL UNIT)-9 | 8902195530 | kisor.saha@incometax.gov.in |
| 45 | DDO, HOOGHLY | 257902 | SHYAMAL KANTI MANDAL | HOOGHLY | Pr.CIT, REAC(AU)-9, KOLKATA | 8902198222 | |
| 46 | DDO, NADIA | 257907 | SUBRATA ADHIKARY | NADIA | Pr.CIT, REAC(VU)-2, KOLKATA | 8902198794 | subrata.adhikary@incometax.gov.in |
| 47 | DDO, MURSHIDABAD | 257903 | SUKUMAR BISWAS | MURSHIDABAD | Pr.CIT, REAC(VU)-2, KOLKATA | 8902198231 | |
| 48 | DDO, BURDWAN | 204507 | BUDDHADEV KUNDU | BURDWAN | Pr.CIT, REAC(VU)-1, BURDWAN | 8902198450 | ddobwn.wb-itax@gov.in |
| 49 | DDO, DURGAPUR | 204851 | GOPAL CHANDRA HEMBRAM | DURGAPUR | Pr.CIT, REAC(VU)-1, BURDWAN | 8902198376 | ddodgp.wb-fin@gov.in |
| 50 | DDO, BANKURA | 204508 | ANUP KR CHAKRABORTY | BANKURA | Pr.CIT, REAC(VU)-1, BURDWAN | 8902196100 | anup.k.chakraborty@incometax.gov.in |
| 51 | DDO, SURI | 204510 | JOYDEEP VERMA | SURI | Pr.CIT, REAC(VU)-1, BURDWAN | 8902195865 | ddosuri.wb-itax@gov.in |
| 52 | DDO, ASANSOL | 204513 | DEBILAL HANSDA | ASANSOL | Pr.CIT, REAC(VU)-1, BURDWAN | 8902199183 | ddoasn.wb-fin@gov.in |
| 53 | DDO, PURULIA | 204509 | MANINDRA NATH MAJHI | PURULIA | Pr.CIT, REAC(VU)-1, BURDWAN | 8902199811 | ddopur.wb-itax@gov.in |
| 54 | DDO, MIDNAPUR | 257908 | DILIP KR KARUNAMAY | MIDNAPUR | Pr.CIT, REAC(AU)-8, KOLKATA | 8902199397 | ddomid.wb-itax@gov.in |
| 55 | DDO, HALDIA | 257904 | NARENDRA NATH SINGH | HALDIA | Pr.CIT, REAC(AU)-8, KOLKATA | 8902196296 | narendra.n.singh@incometax.gov.in |
| 56 | DDO, SILIGURI | 204518 | CHITTARANJAN DAS | SILIGURI | Pr.CIT, REAC(AU)-9, KOLKATA | 8637578502 | ddoslg.wb-fin@gov.in |
| 57 | DDO, JALPAIGURI | 205859 | RAJEEV KUMAR | JALPAIGURI | Pr.CIT, REAC(AU)-9, KOLKATA | 8902199738 | ddojal.wb-itax@gov.in |
| 58 | DDO, MALDA | 204521 | PRAMOD KUMAR | MALDA | Pr.CIT, REAC(AU)-9, KOLKATA | 8902199847 | |
| 59 | DDO, COOCHBEHAR | 204516 | HARI SHANKAR DAS | COOCHBEHAR | Pr.CIT, REAC(AU)-9, KOLKATA | 8902199790 | ddochb.wb-itax@gov.in |
| 60 | DDO, DARJEELING | 204519 | SONAM D. SHERPA | DARJEELING | Pr.CIT, REAC(AU)-9, KOLKATA | 9477330048 | siliguri.ito3.2@incometax.gov.in |

List of Administrative Officers

| Sl No. | Name | Posting | Bldg. | Contact Number |
|--------|-----------------------------|--|-------|----------------|
| 1 | PRATIP KUMAR RAY | AO TO PR. CCIT, WB & SIKKIM, | AB | 8902195254 |
| 2 | JOGENDRA KUMAR SINGH | AO to CCIT(ReAC)-1, Kolkata | AB | 8902198755 |
| 3 | VACANT | AO ASK, BAMBOO VILLA | BV | |
| 4 | JUTHIKA PAUL | AO TO PCIT-1,KOLKATA | AB | 9477330264 |
| 5 | AVIJIT NASKAR | AO TO PCIT-2, KOLKATA | AB | 8902196962 |
| 6 | SUDHENDU MURMU | AO(OSD) to CIT(Admin&TPS),KOLKATA | AB | 8902195300 |
| 7 | ANIRBAN GANGULY | AO to PCIT ReFAC(AU)-5 | ABP | 8902196725 |
| 8 | RITA RAY (CHATTOPADHYAY) | AO to PCIT ReFAC(AU)-6, Kolkata | MR | 8902199227 |
| 9 | MITA BANERJEE(ROY) | AO TO PCIT-5, KOLKATA | ABP | 8902195054 |
| 10 | GOURI SANKAR PATRA | AO to PCIT ReAC(AU)-9, Kolkata | 3GP | 8902199356 |
| 11 | JOYDEV MANDAL | AO to PCIT-9 | ABD | 8902196327 |
| 12 | BISWANATH CHAKRABORTY | AO TO PCIT (ReFAC) (AU)-7, Kolkata | ABD | 8902195176 |
| 13 | DEBASHIS CHAKRABORTY | AO BLDG.-IN-CHARGE,, DAKSHINAPAN | ABD | 8902196691 |
| 14 | PRABIR KUMAR KUNDU | AO TO PCIT ReFAC(AU)-8, Kolkata | BV | 8902199537 |
| 15 | SASWATI DE BISWAS (GAIN) | AO TO PCIT ReFAC(VU)-1, Kolkata | 3GP | 8902198771 |
| 16 | MAINAK SENGUPTA | AO BLDG.-IN-CHARGE,, AAYAKAR BHAWAN POORVA | ABP | 8902196138 |
| 17 | SATYABRATA GHOSH | AO(OSD) TO PCIT-13, KOLKATA | 3GP | 8902196148 |
| 18 | TANUJA DUTTA (DAS) | AO TO PCIT-13, KOLKATA | 3GP | 8902195928 |
| 19 | KEKA GHOSH | AO to PCIT ReFAC(VU)-2, Kol | ABU | 8902196723 |
| 20 | TAPAS KR. MONDAL | AO to PCIT ReFAC(VU)-3, Kol | BV | 8902198542 |
| 21 | TAPAN DAS | AO, BLDG.-IN-CHARGE TO 3 GOVERNMENT PLACE | 3GP | 8902196882 |
| 22 | SURAJIT MUKHERJEE | AO TO PCIT ReFAC(RU)-1, Kol(ABP) | ABP | 8902198667 |
| 23 | SANKAR PRASAD BHATTACHARJEE | AO TO PCIT ReFAC(RU)-2, Kol | ABP | 8902195580 |
| 24 | SANJAY BHADRA | AO BLDG-IN CHARGE UTTARAPAN BUILDING | ABU | 8902195352 |
| 25 | BISWAJIT BARUA | AO TO PCIT-18, KOLKATA | BV | 8902195253 |
| 26 | EMAN BARLA | AO BLDG.-IN-CHARGE, BAMBOO VILLA | BV | 8902196618 |
| 27 | SUTAPA DE (MAJUMDER) | AO TO CCIT, Kol-1, KOLKATA | AB | |
| 28 | SHIBNARAYAN BOSE | AO TO CCIT, KOL-2, KOLKATA | AB | |
| 29 | SUBHASISH CHAKRABORTY | AO TO CCIT(ReAC)-2, Kolkata | AB | 8902198093 |
| 30 | SANDHYA GHOSH(ROY) | AO TO CCIT(ReFAC)-3, Kolkata | AB | 9477330067 |
| 31 | RABILAL MURMU | AO/DDO ReFAC-4, Kolkata | AB | 8902198377 |
| 32 | SWAPAN KR SARKAR | AO TO CCIT, TDS KOLKATA | AB | 8902196197 |

List of Administrative Officers

| Sl No. | Name | Posting | Bldg. | Contact Number |
|--------|---------------------------|---|--------|----------------|
| 33 | PRABIR GHOSH | AO TO CIT-TDS | MR | 8902196243 |
| 34 | SAMIRAN PAL | AO BLDG.-IN-CHARGE, MIDDLETON ROW | MR | 9477330819 |
| 35 | SHANTANU KUMAR BASAK | AO TO CIT AUDIT-1, KOLKATA | AB | 8902194960 |
| 36 | PROSENJIT BISWAS | AO To CIT-EXEMPTION, Kolkata | MR | 8902195782 |
| 37 | BIKASH NASKAR | AO/DDO To CIT-EXEMPTION, Kolkata | MR | 9477330435 |
| 38 | AJIT KR. BISWAS | AO/DDO To CIT(DR)ITAT | ITAT | 8902196694 |
| 39 | SOUMEN KR. BISWAS | AO To CIT (DR)ITAT | ITAT | 8902199536 |
| 40 | RITA PAL(TALUKDAR) | AO TO CIT(IT & TP), KOLKATA | ABP | 8902199494 |
| 41 | VACANT | AO BLDG.-IN-CHARGE, AAYAKAR BHAWAN ANNEXE | ABA | |
| 42 | BISWAJIT CHOWDHURY | AO/DDO TO ADG(RTI) KOLKATA | ABP | 9477330777 |
| 43 | KARABI MAITY (GHOSH) | AO TO ADG(VIG.),EAST, CBDT, KOLKATA | | 8902195741 |
| 44 | SUDHENDU MURMU | AO TO CIT (ADMN & TPS) KOLKATA | AB | 8902195300 |
| 45 | BUDDHADEB KUNDU | AO- Burdwan | AB BWN | 8902198450 |
| 46 | RAJEEV KUMAR | AO Jalpaiguri (ITO) | JAL | 8902199738 |
| 47 | JHANTU ORAON | AO, BLDG.-IN-CHARGE TO AAYAKAR BHAWAN | AB | 9477330105 |
| 48 | SUBHRA DUTTA(CHAKRABORTY) | AO TO CIT, JUDICIAL KOLKATA | AB | 8902195789 |
| 49 | CHAITALI SAHA(BANERJEE) | AO TO PCIT (C)-1,KOLKATA | | 8902196952 |
| 50 | SANJIB SENGUPTA | AO TO PCIT (C)-2,KOLKATA | | 9477330304 |
| 51 | SAMBHU NATH MANDI | AO/DDO DIT (I & CI),KOL | | 8902197920 |
| 52 | MITA BANERJEE(ROY) | AO/DDO - 5, KOLKATA | | 8902195054 |
| 53 | NRIPENDRA NATH PODDER | AO/DDO - 6, KOLKATA | | 8902198876 |
| 54 | SUBHANKAR CHATTOPADHYAY | AO/DDO - 7, KOLKATA | | 8902198077 |
| 55 | SUBRATA DEY | AO/DDO -11,KOLKATA | | 8902198325 |
| 56 | AJAY SARKAR | AO/DDO -12,KOLKATA | | 9477330358 |
| 57 | MOHAN CHANDRA DHALI | AO/DDO -15,KOLKATA | | 8902198718 |
| 58 | ANUP KR CHAKRABORTY | AO/DDO BANKURA | | 8902196100 |
| 59 | SANJIB SENGUPTA | AO/DDO -PDIT(Inv),KOLKATA (A/C) | | 9477330304 |

IT Station Wise Data of West Bengal & Sikkim Region for Lands & Immovable property under development.

| Sl No. | Pr.CCIT Region | Name of Station | Address | Area |
|--------|----------------------|-----------------|---|--|
| 1 | West Bengal & Sikkim | Kolkata | 46 Manik Bandopadhyay Sarani | 2,27,520 Sq. Ft. |
| 2 | | | P-20, CIT Scheme-VIIIM, U M Road | 14,354 Sq. Ft. |
| 3 | | | A.P.C. Road, Sealdah, Kolkata. | 1st floor 18,090 sq.ft. 3rd floor 18,090 sq.ft. Basement 26,992 sq.ft. |
| 4 | West Bengal & Sikkim | Durgapur | Mouza Faridpur, Subdivision and Ps. Dugapur, Kabi Guru Sarani, Durgapur | 41,968 sq. ft. |
| 5 | West Bengal & Sikkim | Krishnanagar | Mouza: Ghurni, J.L. No.95, Plot no. 557,P.S. Kotwali, Nadia | 1284.75 Sq. Mt. |
| 7 | West Bengal & Sikkim | Purulia | South Lake Road,Purulia-723101 | 474 sq.mt. |
| 8 | West Bengal & Sikkim | Balurghat | Mouza Bara Raghunathpur, J.L. No. 139, Plot No. 223 (R.S) 551(P.), P.S. Balurghat, Dist. Dakshin Dinajpur | 1335.5 sq. mtrs. |
| 9 | West Bengal & Sikkim | Asansol | Near Jublee Petrol Pump, Opposite to Ram Krishna Mission, Kanyapur Link Road, Mouza Govindapur, J.L. No.18, P.S. Assansol(N), Assansol - 713304 | 3920 sq. mt. (1 acre) |
| 10 | | | Gopalpur, Assansol | |
| 11 | West Bengal & Sikkim | Midnapore | Mouza: Narampur, JL No.174, PS: Midnapore(Kotwali), PO: Mednipur, dist: Paschim Mednipur | 983.64 sq.mt. / 10,584 sq.ft. |

VALUATION CELL

110, Shanti Pally, Aayakar Bhawan (Poorva), Kolkata -700 107

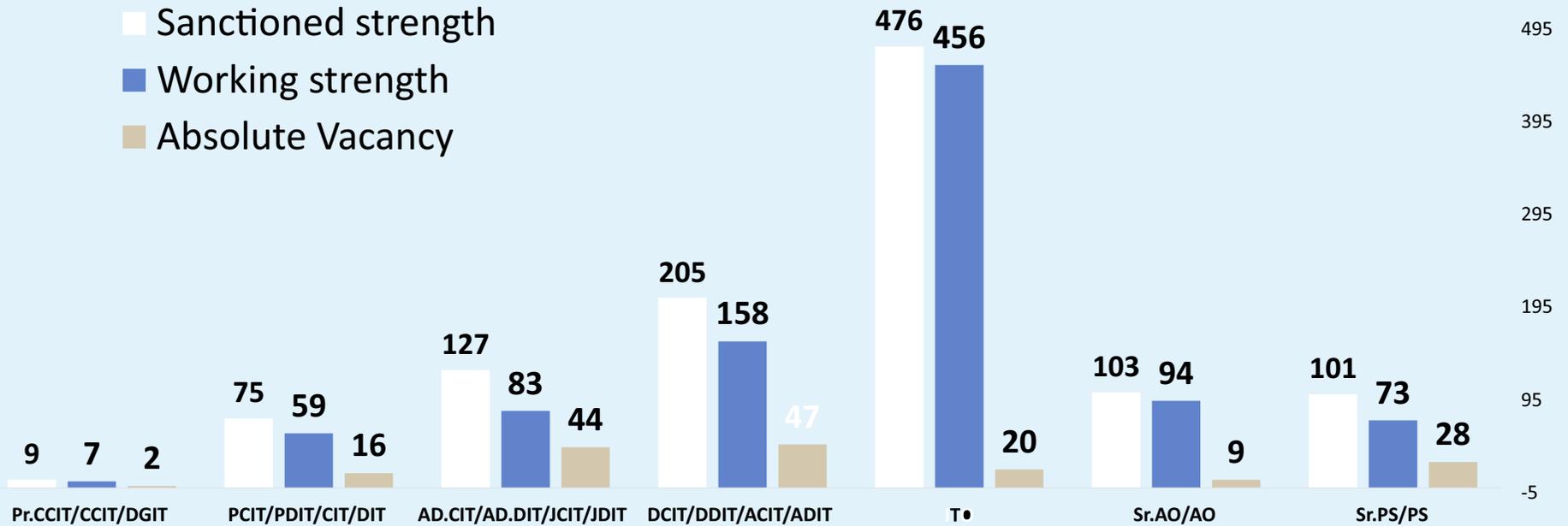
| Name | Mobile No. | E-mail id |
|-----------------------------|------------|---|
| MANOJ KUMAR JHA (DVO) | 9818339276 | <u>dvokolkata@gmail.com</u> |
| PRAVEEN KUMAR KATHURIA (VO- | 9971669344 | <u>praveenkathuria@gmail.com</u> |
| BIKASH KUMAR DAS (VO-II) | 9474345296 | <u>bikash64@gmail.com</u> |
| PRASANTA BISWAS (AVO-I) | 9331869453 | <u>dvokolkata@gmail.com</u> |

TARGET AND ACHIEVEMENT OF NET COLLECTION

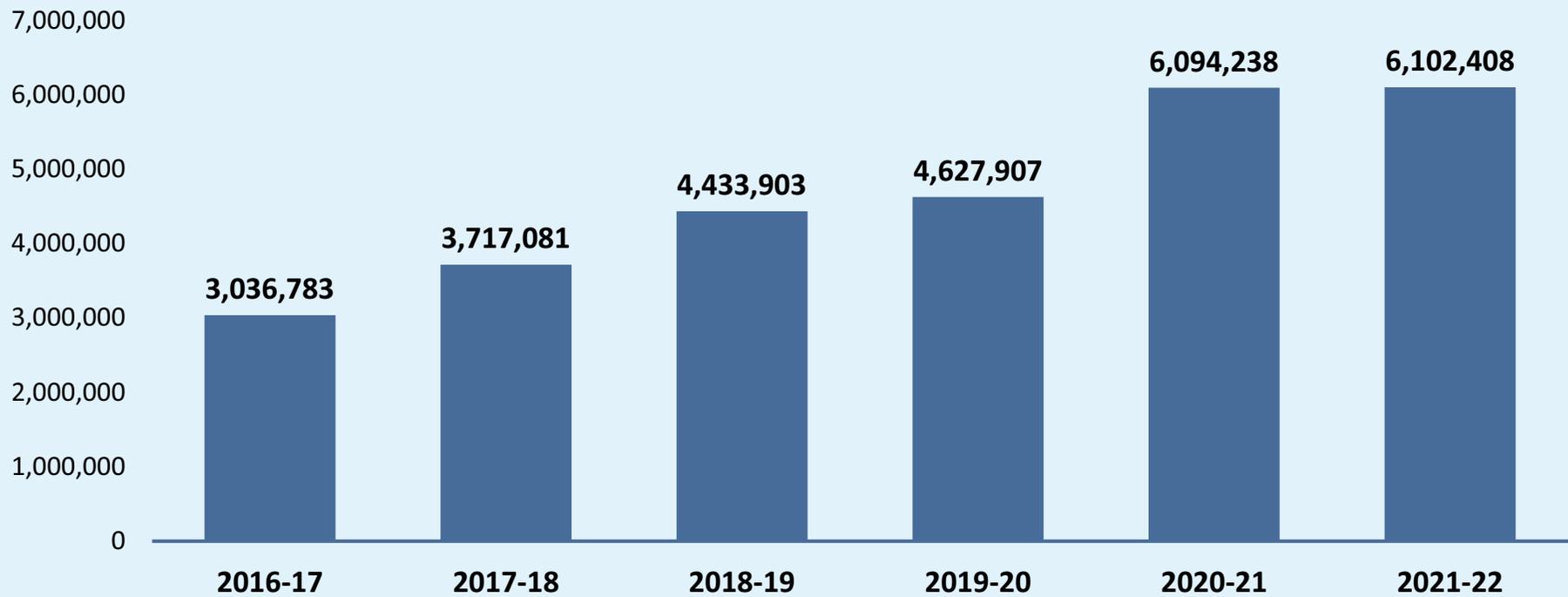
| Financial Year | Gross Collection | Refunds Encashed | Net Collection | Budget target | % achieved | % Increase / Decrease of Net Collection over Previous Year |
|----------------|------------------|------------------|----------------|---------------|--------------|--|
| 2016-17 | 42,568 | 6,035 | 36,533 | 35,520 | 102.85 | 16.4 |
| 2017-18 | 48,173 | 7,110 | 41,063 | 42,547 | 96.51 | 12.4 |
| 2018-19 | 52,097 | 8,432 | 43,665 | 48,852 | 89.38 | 6.3 |
| 2019-20 | 49,144 | 8,176 | 40,969 | 44,555 | 91.95 | -6.2 |
| 2020-21 | 50,309 | 11,509 | 38,801 | 38,680 | 100.45 | -13.2 |
| 2021-22 | 63,504 | 7,934 | 55,570 | 48,000 | 115.8 | 43.2 |

MANPOWER POSITION AS ON 31.12.2022

- Sanctioned strength
- Working strength
- Absolute Vacancy



NUMBER OF ASSESSEES



STATION DIRECTORY

OFFICES IN KOLKATA

| OFFICE ADDRESS | CCIT/DGIT | ADDL/ JT. CITV/DIT | DY/ASST CIT/DIT | ITO |
|--|--|---|--|--|
| AAYAKAR BHAWAN P-7, Chowringhee Square, Kolkata-700069 | Pr. CCIT WB & Sikkim CCIT-1, 2, TDS Kolkata CCIT (ReAC)-1, 2, 3, 4 CCIT RFAC | Hqrs- Admn & TPS, Pers & Estb, Infra, Technical, CO, Systems(x2) Range- 1, 4, 5, 7, 11 | Hqrs- Admn & Vig, Tech & PRO, Pers., Estt., Finance, Co-ord, Exam & Training, CO, Systems(x4), Official Language- DDIT(OL), ADIT(OL)-1,2 Hqrs to CCIT TDS, PCIT-1,2, Audit-1,2 Circle- 1(1), 4(1), 5(1),7(1), 11(1) | Hqrs- Admn & TPS-1 & 2, Pers & Welfare, Tech, Vig, PLO, Infra, Systems Hqrs to CCIT(ReAC)-1, 2,3,4,RFAC, PCIT(ReAC)(AU)-4, PCIT(ReAC)(TU)-1, PCIT ReAC (RU)-1, 2, CIT Audit-1,2, CIT Judicial DIT(I&CI) Ward- 1(1), 2(1), 3(1), 4(1), 4(3),4(4), 5(1), 6(1),6(2), 7(1), 8(1), 8(2), 9(1), 10(2), 11(1), 12(1) TRO-1,2 |
| | PCIT-1 PCIT-2 PCIT (ReAC) (AU)-4 PCIT (ReAC) (RU)-1,2 PCIT (ReAC) (TU)-1 CIT(Admn & TPS) CIT (Audit)-1, 2 CIT Judicial DIT (I&CI) CIT (Appeals) Unit-1, 2,3, 4,5,21 | ReAC (AU)-4(1), 4(2), 4(3), 4(4) ReAC (RU)- 1(1), 1(2), 1(3), 2(1), 2(2), 2(3) ReAC (TU)- 1(1), 1(2), 1(3) | ReAC (AU)-4(1)(1), 4(2)(1), 4(3)(1), 4(4)(1) ReAC (RU)- 1(1)(1), 1(1)(2), 1(2)(1), 1(2)(2), 1(3)(1), 1(3)(2), 2(1)(1), 2(1)(2), 2(2)(1), 2(2)(2), 2(3)(1), 2(3)(2) ReAC (TU)- 1(1)(1), 1(1)(2), 1(2)(1), 1(2)(2), 1(3)(1), 1(3)(2) | ReAC (AU)- 4(1)(2), 4(1)(3), 4(1)(5), 4(3)(2), 4(3)(3), 4(3)(6) ReAC (RU)- 1(1)(3), 1(1)(4), 1(1)(5), 1(2)(3), 1(2)(4), 1(2)(5), 1(3)(3), 1(3)(4), 1(3)(5), 2(1)(3), 2(1)(4), 2(1)(5), 2(2)(3), 2(2)(4), 2(2)(5), 2(3)(3), 2(3)(4), 2(3)(5) ReAC (TU)- 1(1)(3), 1(1)(4), 1(1)(5), 1(2)(3), 1(2)(4), 1(2)(5), 1(3)(3), 1(3)(4), 1(3)(5) Audit-1, IAP- 1(1), 1(2), 2(1), 2(2) DIT(I&CI)- 1,2,3,4,5 |
| AAYAKAR BHAWAN ANNEXE, P-13, Chowringhee Square, Kolkata-700069 | DGIT (Inv), WB, Sikkim & NER PDIT (Inv), Kolkata | Hqrs to DGIT (Inv), Benami Prohibition Investigation Unit- 1,2,3,4,5,6 | Hqrs to DGIT (Inv), PDIT (Inv) Inv Unit-1(1), 1(2),1(3),1(4), 2(1),2(2), 2(3),2(4), 3(1),3(2),3(3),3(4), 4(1),4(2),4(3), 5, 6(1),6(2), Inv-1 FAIU, Inv-2 | Hqrs to PDIT Investigation Investigation Unit-1 & AIU, 2, 3, 4, 5 Benami Prohibition |
| | PCIT-18, Kolkata PCIT (ReAC)(AU)-1, 3, 8 Kolkata PCIT (VU)-3 Kolkata | Range- 52, 61 ReAC (AU) 1(1), 1(2), 1(3), 1(4), 3(1), 3(2), 3(3), 3(4), 6(4), 7(3), 9(3) ReAC (VU)- 1(1) Burdwan, 1(2), 3(3) | Hqrs to PCIT- 18 Circle- 52, 61 ReAC (AU)- 1(1)(1), 1(2)(1), 1(3)(1), 1(4)(1), 3(1)(1), 3(2)(1), 3(3)(1), 3(4)(1), 7(2)(1), 7(3)(1), 7(4)(1) ReAC (VU)- 1(1)(1) Burdwan, 3(3)(1) | Hqrs to PCIT (ReAC) (AU)-1, 3 & 8, (VU)- 3 Ward- 52(1), 54(1), 61(1), 61(3), 22(2), 52(1), 54(1), 54(2), 61(1), 61(3), 62(1), TRO- 18 ReAC (AU)- 1(1)(2), 1(1)(3), 1(1)(4), 1(1)(5), 1(2)(2), 1(2)(3), 1(2)(4), 1(2)(5), 1(3)(2), 1(3)(3), 1(3)(4), 1(3)(5), 1(4)(2), 1(4)(3), 14(4)(6), 3(1)(2), 3(1)(3), 3(1)(5), 3(1)(6), 3(2)(2), 3(2)(3), 3(2)(4), 3(2)(5), 3(3)(2), 3(3)(3), 3(3)(4), 3(4)(2), 3(4)(3), 3(4)(6), 6(2)(2), 6(2)(4), 6(2)(5), 6(2)(6), 6(4)(6), 6(4)(3), 6(4)(4), 6(4)(5), 6(4)(6), 7(2)(2), 7(2)(3), 7(3)(5), 7(3)(6), 7(4)(2), 7(4)(3), 7(4)(4), 7(4)(5), 7(4)(6), 8(1)(3), 8(1)(4), 8(1)(5), 8(1)(6), 9(3)(5) ReAC (VU)- 3(3)(2), 3(3)(3) IAP- 2(3) |
| BAMBOO VILLA, 169, A. J. C. Base Road, Kolkata-700014 | | | | |

STATION DIRECTORY

OFFICES IN KOLKATA

| OFFICE ADDRESS | CCIT/DGIT | ADDL/ JT. CITV/DIT | DY/ASST CIT/DIT | ITO |
|---|--|--|---|--|
| INCOME TAX BUILDING 3 Govt Place (W), Kolkata-700001 | PCIT-13, Kolkata PCIT (ReAC)(AU)-2, 9 PCIT (VU)-1 Kolkata CIT (Appeals) Unit-12, 13, 14 | Range- 40, 37, 43, 46, 37, 40, 43, 46 ReAC (AU)- 2(1), 2(2), 2(3), 2(4), 9(1) ReAC (VU)- 1(3), Burdwan | Hqrs to PCIT-13 Circle- 40, 37, 43, 46, 37, 40, 43, 46 ReAC (AU)-2(1)(1), 2(2)(1), 2(3)(1), 2(4)(1), 5(4)(1), 9(1)(1) ReAC (VU)- 1(3)(1), 2(3)(1) ADIT(OL)-3, 4 | Hqrs to PCIT (ReAC) (AU)-2 & 9, (VU)-1 Ward- 40(1), 37(1), 43(1), 44(1), 46(1), 47(1), 37(1), 40(1), 43(1), 44(1), 44(2), 46(1), 47(1), 47(2) TRO- 13 ReAC (AU)- 2(1)(2), 2(1)(3), 2(1)(4), 2(1)(6), 2(2)(2), 2(2)(3), 2(2)(4), 2(2)(6), 2(3)(2), 2(3)(3), 2(3)(4), 2(3)(5), 2(3)(6), 2(4)(2), 2(4)(3), 5(4)(3), 5(4)(4), 5(4)(5), 5(4)(6), 6(3)(3), 6(3)(4), 6(3)(5), 6(3)(6), 8(2)(2), 8(2)(3), 8(2)(4), 8(2)(4), 8(2)(6), 9(1)(2), 9(1)(3), 9(1)(4), 9(1)(5), 9(1)(6) ReAC (VU)- 1(3)(2) Burdwan, 1(3)(3) Burdwan, 3(3)(4), 3(3)(5), 3(3)(6) IAP- 2(5), 1(6) |
| AAYAKAR BHAWAN DAKSHIN, 3, Gariahat Road (South), Kolkata-700031 | PCIT-9, PCIT (ReAC)(AU)-7 CIT (Appeals) Unit-7, 8 | Range- 29 ReAC(AU)- 7(1), 8(3), 9(2) | Hqrs to PCIT-9 Circle- 29 ReAC (AU)- 7(1)(1), 8(3)(1), 9(2)(1), ReAC (VU)- 1(2)(1), 3(2)(1) | Hqrs to PCIT(ReAC)(AU)-7 Ward- 29(1), 25(1), 30(1) TRO-9 ReAC(AU)-7(1)(2), 7(1)(5), 7(1)(6), 8(3)(2), 8(3)(3), 8(3)(4), 8(3)(5), 8(3)(6), 8(4)(3), 8(4)(6), 9(2)(2), 9(2)(3), 9(2)(4), 9(2)(5), 9(2)(6) ReAC(VU)- 1(2)(2), 1(2)(3), 3(2)(4), 3(2)(5), 3(2)(6) |
| INCOME TAX BUILDING 10B, Middleton Row, Kolkata-700071 | VICE CHAIRMAN Member I, II SECRETARY ITSC DIT (INV) ITSC PCIT (ReAC)(AU)- 6 CIT (Appeals) Unit- 6, 9, 11,19 | Range- 32 & TDS Range- 3 ReAC (VU)- 3(1), 3(2) | Circle-32 TDS Circle- 1(1), 1(2), 2(1), 2(2), 3(1), 3(2) ReAC (AU)- 6(1)(1) | Hqrs to PCIT (ReAC)(AU)-6 Ward- 32(1), 33(1) TDS Ward- 3(1) & 3(2) ReAC (AU)- 6(1)(2), 6(1)(3), 6(1)(4), 6(1)(5), 6(1)(6) ReAC (VU)- 3(1)(2), 3(1)(3), 3(2)(2), 3(2)(3) IAP- 1(5), 2(8) |
| INCOME TAX BUILDING 10C, Middleton Row, Kolkata-700071 | CIT ITSC (ADDL Bench), Kolkata | ITSC- Inv-1, 2 | | |
| AAYAKAR BHAWAN UTTAR Uttarapan Market Complex, Ultadanga, Maniktala Civic Centre, Kolkata - 700 054 | PCIT (VU)-2 | Range- 49 ReAC (VU)- 1(2), 2(1), 2(2) | Circle- 49(1) ReAC (VU)- 1(2)(1), 2(1)(1), 2(2)(1) | Hqrs to PCIT(ReAC)(VU)-2 Ward- 49(1), 50(1) ReAC(VU)- 2(1)(2), 2(1)(3), 2(1)(4), 2(1)(5), 2(1)(6), 2(2)(2), 2(2)(3), 2(2)(4), 2(2)(5), 2(2)(6), 3(1)(4), 3(1)(5), 3(1)(6) |

STATION DIRECTORY

OFFICES IN KOLKATA

| OFFICE ADDRESS | CCIT/DGIT | ADDL/ JT. CITV/DIT | DY/ASST CIT/DIT | ITO |
|--|---|--|---|--|
| AAYAKAR BHAWAN POORVA & DTRTI BUILDING 110, Shantipally, E. M. By Pass, Kolkata- 700107 | PCIT-5 PCIT (ReAC)(AU)-5 CIT (Appeals) Unit-10, 15, 16, 17, 18, 20, 22 CIT(A)-20, 21, 22 ADG (DTRTI) | Range- 13, 34 ReAC (AU)- 5(3) ReAC (VU)- 1(1), 1(3), 2(3) TRG- 1, 2 | Hqrs to PCIT-5 Circle- 13(1), 34 ReAC (AU)- 5(1)(1), 5(2)(1), 5(3)(1), 8(4)(1) ReAC(VU)- 1(1)(1), 1(3)(1) TRG- 1, 2, 3, 4, 5 | Hqrs to PCIT(ReAC)(AU)-5 Ward- 13(1), 14(1), 34(1), 36(1) TRO- 5 IAP- Central-1 ReAC(AU)- 4(2)(2), 4(2)(3), 4(4)(3), 4(4)(3), 4(4)(5), 4(4)(6), 5(1)(2), 5(1)(4), 5(1)(5), 5(1)(6), 5(2)(4), 5(2)(5), 5(2)(6), 5(3)(2), 5(3)(4), 5(3)(5), 5(3)(6), 8(4)(2) ReAC(VU)- 1(1)(2), 1(1)(3), 1(1)(4), 1(3)(2), 1(3)(3), 1(3)(5), 1(3)(6), 2(3)(2), 2(3)(3), 2(3)(4), 2(3)(5), 2(3)(6) AAD TRG- 1, 2, 3, 4 MSTU-1,2 |
| INCOME TAX APPELLATE TRIBUNAL 225C, A. J. C. Bose Road, Kolkata- 700020 | CIT DR (ITAT)- 1, 2, 3, 4 & 5 | | | |

STATION DIRECTORY

MOFUSSIL IT OFFICES

| STATION | OFFICE ADDRESS | JURISDICTION | CCIT/CIT/PDIT | ADDL/ JT. /DIT | DY/SST CIT/DIT | ITO |
|-----------------------------------|--|--|----------------------------------|----------------------|--|--|
| Alipurduar (STD Code 03564) | INCOME TAX OFFICE Buxa Seeder Road, Opposite Fire Brigade, Alipurduar Court, Alipurduar, WB-736122 | CCIT-2, Kol> PCIT Siliguri | | | | Ward- 2(3) Alipurduar |
| Asansol (STD Code 03412) | AAYAKAR BHAWAN 116, Vivekananda Sarani, PO- Kanyapur, Asansol-713341 | CCIT-1, Kol> PCIT Asansol | PCIT Asansol | Range- 1 Asansol | Hqrs to PCIT Asansol Circle- 1 , 2 Asansol Inv Asansol | Ward- 1(1) Asansol, 2(1) Asansol, 3(1) Asansol |
| | | CCIT ReAC-1, Kol> PCIT ReAC (AU)-1, Kol | | | | ReAC(AU)- 1(1)(6) |
| | | CCIT ReAC-2, Kol> PCIT ReAC (AU)-5, Kol | | ReAC(AU)- 5(4), 8(1) | | ReAC(AU)- 5(1)(3), 5(2)(3), 5(3)(3) |
| | | CCIT ReAC-3, Kol> PCIT ReAC (AU)-8, Kol | | ReAC(AU)- 8(1) | | |
| | | CCIT ReAC-4> PCIT ReAC (VU)-1, Burdwan | | | | ReAC(VU)- 1(1)(3) Burdwan, 1(1)(4) Burdwan |
| | | CCIT RFAC, Kol | CIT (Appeals) Unit- 1 Asansol | | | |
| Balurghat (STD Code 03522) | INCOME TAX OFFICE SATYAJIT MANCHA, Raghunathpur, P.O. Beltala Park, Balurghat, South Dinajpur, WB-733101 | CCIT-2, Kol> PCIT Siliguri | | | | Ward- 3(4) Balurghat |
| Bankura (STD Code 03242) | INCOME TAX OFFICE, VILASH BHAWAN Chandmaridanga, P.O. & Dist. Bankura, WB-722101 AAYAKAR BHAWAN S K Sahana Road, Kenduadihi, Bankura, WB -722102 | CCIT-1, Kol> PCIT Asansol | | | Circle- 3 Bankura | |
| | | CCIT ReAC-2, Kol> PCIT ReAC (AU)-6, Kolkata | | | | ReAC(AU)- 6(2)(3), 6(3)(2) |

STATION DIRECTORY

MOFUSSIL IT OFFICES

| STATION | OFFICE ADDRESS | JURISDICTION | CCIT/CIT/PDIT | ADDL/ JT. /DIT | DY/SST CIT/DIT | ITO | |
|-----------------------------------|--|---|---------------------------------|----------------|------------------|---------------------------------------|---|
| Burdwan (STD Code 03422) | AAYAKAR BHAWAN & ANNEXE Court Compound, Kachari Road Burdwan, WB-713101 | CCIT-1, Kol> PCIT Asansol | | | Range- 1 Burdwan | Circle- 1 Burdwan | Ward- 1(1) Burdwan, 2(1) Burdwan, 3(1) Bankura |
| | | CCIT ReAC-1, Kol> PCIT ReAC (AU)-1 Kolk | | | | | ReAC(AU)- 1(4)(5), |
| | | CCIT ReAC-1, Kol> PCIT ReAC (AU)-2 Kol | | | | | ReAC(AU)- 2(1)(5), 2(2)(5) |
| | | CCIT ReAC-1, Kol> PCIT ReAC (AU)-3 Kol | | | | | ReAC(AU)- 3(3)(5), 3(3)(6), 3(4)(4) |
| | | CCIT ReAC-2, Kol> PCIT ReAC (AU)-6 Kol | | | ReAC (AU)- 6(1) | | |
| | | CCIT ReAC-4, Kol> PCIT ReAC (AU)-9 Kol | | | | ReAC (AU)- 9(3)(1) | ReAC(AU)- 9(3)(2) |
| | | CCIT ReAC-4, Kol> PCIT ReAC (VU)-1 Burdwan | PCIT (ReAC) (VU)-1 | | | Hqrs to PCIT (ReAC)(VU)- 1 Burdwan | ReAC(VU)- 1(2)(4) Burdwan, 1(2)(5) Burdwan, 1(3)(6) Burdwan |
| | | CCIT RFAC, Kol | CIT (Appeals) Unit-1 Burdwan | | | | |
| Coochbehar (STD Code 03582) | AAYAKAR BHAWAN Aayakar Avenue, Debi Bari(N), P.O & Dist. Coochbehar WB-736101. | CCIT-2, Kol> PCIT Siliguri | | | | Ward- 2(1) Coochbehar | |
| Darjeeling (STD Code 03542) | INCOME TAX OFFICE A.J.C Bose Road, Near Lal Kuthi, Darjeeling, W.B. 734101 | CCIT-2, Kol> PCIT Siliguri | | | | Ward- 3(2) Darjeeling | |

STATION DIRECTORY

MOFUSSIL IT OFFICES

| STATION | OFFICE ADDRESS | JURISDICTION | CCIT/CIT/PDIT | ADDL/ JT. /DIT | DY/SST CIT/DIT | ITO |
|--------------------------------|---|---|----------------------------------|----------------------|--|--|
| Durgapur (STD Code 0343) | AAYAKAR BHAWAN Aayakar Bithi City Centre, City Centre, Durgapur 713216 AAYAKAR BHAWAN ANNEXE Aayakar Bithi City Centre, City Centre, Durgapur 713216 | DGIT (Inv) WB S & NER> PDIT(Inv), Kol | | | Inv Durgapur | |
| | | CCIT-1, Kol> PCIT Asansol | | Range- 1 Durgapur | Circle- 1 Durgapur | Ward- 1(1) Durgapur, 1(3) Durgapur, 2(1) Durgapur, 2(4) Durgapur |
| | | CCIT ReAC-1, Kol> PCIT ReAC (AU)-1 Kol | | | | ReAC(AU)- 1(2)(6), 1(3)(6), 1(4)(4) |
| | | CCIT ReAC-2, Kol> PCIT ReAC (AU)-6 Kol | | ReAC(AU)-6(2) | | |
| | | CCIT ReAC-4, Kol> PCIT ReAC (AU)-9 Kol | | | | ReAC (AU)- 9(3)(3) Burdwan |
| | | CCIT ReAC-4, Kol> PCIT ReAC (VU)-1 Burdwan | | | | ReAC (VU)-1(2)(2) Burdwan, 1(2)(3) Burdwan, 1(3)(5) Burdwan |
| | | CCIT TDS, Kol> CIT TDS, Kol | | TDS Range-4 Durgapur | TDS Circle- 4(1) Durgapur, 4(2) Durgapur | |
| | | DGIT(Inv) WB S & NER> DIT(I&CI), Kol | | | | I&CI Durgapur |
| | | CCIT RFAC, Kol | CIT (Appeals) Unit-1 Durgapur | | | |
| Gangtok (STD Code 03592) | AAYAKAR BHAWAN Near White Memorial Hall, Bhanupath, P.O. Raj Bhawan, Gangtok, East Sikkim, WB- 737101 | CCIT-2, Kol> PCIT Siliguri | | | Circle- 3(2) Gangtok | Ward- 3(1) Gangtok |
| | | CCIT TDS, Kol> CIT TDS-2 Siliguri | | | TDS Circle- 5 Gangtok | TDS Ward- 5(4) Gangtok |
| Haldia (STD Code 03224) | INCOME TAX OFFICE, DUBEY HOUSE Basudebpur, Talpukur, Khanjan Chak, Haldia-721602 | CCIT-2, Kol> PCIT-9, Kol | | Range- 27 Haldia | Circle- 27(1) Haldia | Ward- 27(1) Haldia, 27(3) Haldia |
| | | CCIT ReAC-3, Kol> PCIT ReAC (AU)-8, Kol | | | | ReAC(AU)- 8(4)(4) Kol, 8(4)(5) Kol |
| Hooghly (STD Code 033) | AAYAKAR BHAWAN G.T. Road, Khadina More P.O., Chinsurah, Hooghly-712101 | CCIT-1, Kol> PCIT-5, Kol | | Range-23 Hooghly | Circle- 23(1) Hooghly | Ward- 22(2) Hooghly, 24(1) Hooghly |
| | | CCIT ReAC-2, Kol> PCIT ReAC (AU)-6, Kol | | | ReAC(AU)- 6(2)(1) Kol | |
| | | CCIT ReAC-3, Kol> PCIT ReAC (AU)-7, Kol | | ReAC (AU)- 7(2) Kol | | ReAC(AU)- 7(2)(4) Kol, 7(2)(5) Kol, 7(2)(6) Kol, 7(3)(2) Kol, 7(3)(3) Kol, 7(3)(4) Kol |
| | | CCIT ReAC-4, Kol> PCIT ReAC (VU)-3 Kol | | | ReAC(VU)- 3(1)(1) Kol | |

STATION DIRECTORY

MOFUSSIL IT OFFICES

| STATION | OFFICE ADDRESS | JURISDICTION | CCIT/CIT/PDIT | ADDL/ JT. /DIT | DY/SST CIT/DIT | ITO |
|-----------------------------------|--|--|------------------------------------|---------------------------------|--|--|
| Jalpaiguri (STD Code 03561) | INCOME TAX OFFICE, CENTRAL REVENUE BUILDING Race Course Road, Nayabasti, Jalpaiguri-735101 | DGIT (Inv) WB S & NER> PDIT(Inv), Kol | | | Inv Jalpaiguri | |
| | | CCIT-2, Kol> PCIT Siliguri | | Range- 1 Jalpaiguri | Circle- 1(1) Jalpaiguri, 1(2) Jalpaiguri, 2(1) Jalpaiguri | Ward- 1(1) Jalpaiguri |
| | | CCIT ReAC-2, Kol> PCIT ReAC (AU)-6, Kol | | ReAC (AU)- 6(3) Kol | | |
| | | CCIT ReAC-3, Kol> PCIT ReAC (AU)-7, Kol | | | | ReAC(AU)- 7(1)(3) Kol, 7(1)(4) Kol |
| | | CCIT ReAC-4, Kol> PCIT ReAC (AU)-9, Kol | | | | ReAC(AU)- 9(4)(2) Kol, 9(4)(4) Kol |
| | | CCIT ReAC-4, Kol> PCIT ReAC (VU)-1, Burdwan | | | | ReAC(VU)- 1(1)(2) Burdwan, 1(2)(6) Burdwan, 1(3)(4) Burdwan |
| | | CCIT TDS, Kol> CIT TDS-2 Siliguri | | | | Circle- 6(2) TDS Jalpaiguri |
| | | CCIT RFAC, Kol | CIT (Appeals) Unit-1 Jalpaiguri | | | |
| Kalimpong (STD Code 03552) | INCOME TAX OFFICE Ringkingpong Road, Kalimpong, W.B. 734301. | CCIT-2> PCIT Siliguri | | | | Ward- 3(1) Kalimpong |
| Malda (STD Code 03512) | INCOME TAX OFFICE 1st Floor, Netaji Market Complex, Rathbari, Malda, WB-732101 | CCIT-2> PCIT Siliguri | | | | Ward- 3(1) Malda |
| | | CCIT ReAC-4, Kol> PCIT ReAC (AU)-9 | | ReAC(AU)- 9(4) Kol | ReAC(AU)- 9(4)(1) Kol | |
| | | CCIT ReAC-4, Kol> PCIT ReAC (VU)-1 | | | | ReAC(VU)- 1(2)(6), Kol 1(3)(4) Kol |
| Midnapore (STD Code 03222) | INCOME TAX OFFICE Amaravati Lodge, Raja N. L. Khan Road, Amaravati Lodge, 1st Floor, Midnapore (W)-721101 | CCIT-2, Kol> PCIT-13, Kol | | | | Ward- 38(1) Midnapore, 39(1) Midnapore |
| | | CCIT ReAC-2, Kol> PCIT ReAC (AU)-4, Kol | | | | ReAC(AU)- 4(1)(6) Kol, 4(2)(4) Kol, 4(2)(5) Kol, 4(2)(6) Kol, 4(3)(4) Kol, 4(3)(5) Kol |
| | INCOME TAX OFFICE Sahoo Bhawan, Khudiramnagar, Midnapore-732101 | CCIT ReAC-2, Kol> PCIT ReAC (AU)-5, Kol | | ReAC(AU)- 5(1) Kol, 5(2) Kol | | |
| | | CCIT ReAC-3, Kol> PCIT ReAC (AU)-8, Kol | | | ReAC(AU)- 8(1)(1) Kol, 8(2)(1) Kol | |

STATION DIRECTORY

MOFUSSIL IT OFFICES

| STATION | OFFICE ADDRESS | JURISDICTION | CCIT/CIT/PDIT | ADDL/ JT. /DIT | DY/SST CIT/DIT | ITO | |
|------------------------------------|---|-----------------------|---------------|---------------------|-------------------------|--|------------------------------------|
| Murshidabad (STD Code 03482) | AAYAKAR BHAWAN 39, R.N. Tagore Road, Berhampore, Dist.- Murshidabad-742101. | CCIT-1, Kol> | | | | Ward- 42(1) Murshidabad | |
| | | PCIT-1 Kol | | | | | |
| | | CCIT ReAC-1, Kol> | | | | | ReAC(AU)- 2(4)(5) Kol, 2(4)(6) Kol |
| | | PCIT ReAC (AU)-2, Kol | | | | | |
| | | CCIT ReAC-1, Kol> | | | | | ReAC(AU)- 3(1)(4) Kol |
| | | PCIT ReAC (AU)-3, Kol | | | | | |
| | | CCIT ReAC-2, Kol> | | | ReAC(AU)- 6(4)(1) Kol | | |
| | | PCIT ReAC (AU)-6, Kol | | | | | |
| | | CCIT ReAC-4, Kol> | | ReAC (VU)- 2(3) Kol | | | |
| | | PCIT ReAC (VU)-2, Kol | | | | | |
| Nadia (STD Code 03472) | INCOME TAX OFFICE 12/13, Anantahari Mitra Road, Nadier Para, Krishnanagar, Nadia, WB- 741101 | CCIT-1, Kol> | | | | Ward- 41(1) Nadia, 41(3) Nadia | |
| | | PCIT-1, Kol | | | | | |
| | | CCIT ReAC-2, Kol> | | | ReAC(AU)- 6(3)(1) Kol | | |
| | PCIT ReAC (AU)-6, Kol | | | | | | |
| | INCOME TAX OFFICE 58, Kurchipota Lane, Nadierpara, Krishnanagar, Nadia, WB-741101 | CCIT ReAC-1, Kol> | | | | ReAC(AU)- 2(3)(6) Kol, (AU)- 2(4)(4) Kol | |
| | | PCIT ReAC (AU)-2, Kol | | | | | |
| Port Blair (STD Code 03192) | INCOME TAX OFFICE Aayakar Bhawan, VIP Road, Port Blair, Andaman & Nicobar Island, WB- 744103 | CCIT-1, Kol> | | | Circle- 3(2) Port Blair | Ward- 3(4) Port Blair | |
| | | PCIT-1, Kol | | | | | |
| | | CCIT TDS, Kol> | | | | TDS W-2(4) Port Blair | |
| | | CIT TDS, Kol | | | | | |
| Purulia (STD Code 03252) | INCOME TAX OFFICE South Lake Road, Purulia, WB- 723101 | CCIT-1, Kol> | | | | Ward- 3(2) Purulia | |
| | | PCIT Asansol | | | | | |
| | | CCIT ReAC-2, Kol> | | | | ReAC(AU)- 4(1)(4) Kol | |
| | | PCIT ReAC (AU)-4, Kol | | | | | |
| | | CCIT ReAC-4, Kol> | | | | ReAC(AU)- 9(3)(6) Kol | |
| | | PCIT ReAC (AU)-9, Kol | | | | | |
| Raiganj (STD Code 03523) | INCOME TAX OFFICE SBI Building 3rd Floor, Karnajora, Raiganj, Dist.- Uttar Dinajpur, WB- 733130 | CCIT-2, Kol> | | | | Ward- 2(4) Raiganj | |
| | | PCIT Siliguri | | | | | |

STATION DIRECTORY

MOFUSSIL IT OFFICES

| STATION | OFFICE ADDRESS | JURISDICTION | CCIT/CIT/PDIT | ADDL/ JT. /DIT | DY/SST CIT/DIT | ITO | |
|---------------------------|---|---|----------------------------------|----------------------------------|--|---|---------------|
| Siliguri (STD Code 03532) | AAYAKAR BHAWAN Matigara, Panibahan Nagar, Siliguri-734101 INCOME TAX OFFICE CENTRAL Revenue Building 1st Floor, Haren Mukherjee Road, Hakimpara, Siliguri, WB-734001 | DGIT (Inv) WB S & NER> PDIT(Inv), Kol | | | Inv Siliguri | | |
| | | CCIT-2, Kol> PCIT Siliguri | PCIT Siliguri | Range- 1 Siliguri, 2 Siliguri | Hqrs to PCIT Siliguri Circle- 1, 3(1) | Ward- 1(1) Siliguri, 1(2) Siliguri, 1(3) Siliguri, 1(4) Siliguri, 3(1) Siliguri | |
| | | CCIT ReAC-3, Kol> PCIT ReAC (AU)-8 Kol | | ReAC(AU)- 8(4) Kol | | | |
| | | CCIT ReAC-4, Kol> PCIT ReAC (AU)-9 Kol | | | | ReAC(AU)- 9(4)(3), 9(4)(5) | |
| | | CCIT ReAC-4, Kol> PCIT ReAC (VU)-1 Kol | | | | ReAC(VU)- 1(1)(5), 1(1)(6), 1(2)(4) | |
| | | CCIT ReAC-4, Kol> PCIT ReAC (VU)-1 Burdwan | | | | 1(1)(5) Burdwan, 1(1)(6) Burdwan | |
| | | CCIT TDS, Kol> CIT TDS-2 Siliguri | | | TDS Range-6 Siliguri | TDS Circle- 6(1) Siliguri | |
| | | DGIT (Inv) WB S & NER> DIT(I&CI), Kol | | | | | I&CI Siliguri |
| | | CCIT RFAC, Kol | CIT (Appeals) Unit-1 Siliguri | | | | |
| Suri (STD Code 03462) | AAYAKAR BHAWAN Lalkuthi Para, Suri, Birbhum-731101 | CCIT-1, Kol> PCIT Asansol | | | Circle- 3 Suri | Ward- 3(2) Suri | |
| | | CCIT ReAC-1, Kol> PCIT ReAC (AU)-2 Kol | | | | ReAC(AU)- 2(3)(5) Kol | |
| | | CCIT ReAC-1, Kol> PCIT ReAC (AU)-3 Kol | | | | ReAC(AU)- 3(2)(6) Kol, 3(4)(5) Kol | |
| | | CCIT ReAC-3, Kol> PCIT ReAC (AU)-7 Kol | | ReAC(AU)- 7(4) Kol | | | |

STATION DIRECTORY

OFFICES IN NORTH EAST REGION

| STATION | OFFICE ADDRESS | JURISDICTION | CCIT/CIT/PDIT | ADDL/ JT. /DIT | DY/SST CIT/DIT | ITO | |
|--------------------------------|---|--|---|------------------------|---|--|-----------------------|
| Agartala (STD 0381) | AAYAKAR BHAWAN Mantribali Road, Agartala-799001 | DGIT(Inv), WB S & NER> PDIT(Inv) NER | | Unit-2(4) Agartala | | | |
| | | CCIT (ReAC)-3, Kol> ReAC VU-1 Jorhat | | VU-1(3) Jorhat | VU-1(3)(1) Jorhat | VU-1(3)(5), 1(3)(6) Jorhat | |
| Bongaigaon (STD Code 03664) | INCOME TAX OFFICE Bongaigaon-783380 | CCIT (ReAC)-3, Kol> ReAC VU-1 Jorhat | | VU-1(1) Jorhat | VU-1(1)(1) Jorhat | VU-1(1)(3) Jorhat | |
| Dibrugarh (STD 0373) | PUSHKARA HOUSE NH – 37, Natungaon, Mohanghat, Dibrugarh, Assam – 786008 | DGIT(Inv), WB S & NER> PDIT(Inv) NER | | Unit-2(3) | | | |
| | | CCIT (ReAC)-3, Kol | ReAC (AU)-1 Dibrugarh | AU-1(4) Dibrugarh | AU- 1(4)(1) Dibrugarh | Hqrs- AU-1 Dibrugarh AU- 1(3)(2), 1(3)(3), 1(4)(2), 1(4)(3), 1(4)(4), 1(4)(5), 1(4)(6) Dibrugarh | |
| | | CCIT RFAC, Kolkata | CIT (Appeals) Unit-1, Dibrugarh | | | | |
| Digboi (STD Code 03751) | INCOME TAX OFFICE Digboi-786171 | CCIT (ReAC)-3, Kolkata> ReAC (AU)-1 Dibrugarh | | | | AU-1(2)(2) Dibrugarh | |
| Dimapur (STD Code 03862) | INCOME TAX OFFICE Dimapur-797116 | CCIT (ReAC)-3, Kolkata> ReAC (AU)-1 Dibrugarh | | AU-1(1) Dibrugarh | AU-1(1)(1) Dibrugarh | | |
| Duliajan (STD Code 0374) | INCOME TAX OFFICE Duliajan-786125 | CCIT (ReAC)-3, Kolkata> ReAC (AU)-1 Dibrugarh | | | | AU-1(3)(6) Dibrugarh | |
| Guwahati (STD Code 0361) | AAYAKAR BHAWAN Christian Basti, G.S. Road, Guwahati-781005 | DGIT(Inv), WB S & NER | PDIT(Inv), NER | Unit-1, 2, BP, FAIU | Unit-1(1), 1(2), 1(3), 2(1), 2(2), BP, FAIU | U-1, 2, BP | |
| | | DGIT(Inv), WB S & NER | PCIT Central | Central | | Hqrs- Central, Tech- Central, TRO Central | |
| | | CCIT RFAC, Kolkata | CIT (Appeals) Unit-1, 2, Guwahati | | | | |
| | | CCIT (Exemp), New Delhi> CIT (Exemp), Kolkata | | | | | W-2(3) Exemp Guwahati |
| | OLD AAYAKAR BHAWAN, Uzan Bazar, Guwahati- 781001 | Pr.DGIT, NADT, Nagpur > ADG (DTRTI) Kolkata | | | | | |
| Imphal (STD Code 0385) | INCOME TAX OFFICE Imphal-795001 | CCIT (ReAC)-3, Kolkata> ReAC VU-1 Jorhat | | | | VU-1(1)(5), 1(1)(6) Jorhat | |

STATION DIRECTORY

OFFICES IN NORTH EAST REGION

| STATION | OFFICE ADDRESS | JURISDICTION | CCIT/CIT/PDIT | ADDL/ JT. /DIT | DY/SST CIT/DIT | ITO |
|------------------------------|--|--|----------------------------------|-------------------|----------------------|--|
| Jorhat (STD Code 0367) | AAYAKAR BHAWAN Thana Road, Jorhat- 785001 | CCIT (ReAC)-3, Kolkata> ReAC VU-1 Jorhat | ReAC VU-1 Jorhat | VU-1(2) Jorhat | | Hqrs to VU-1 Jorhat VU-1(2)(2), 1(2)(3), 1(2)(4), 1(2)(5), 1(2)(6), 1(3)(2) Jorhat |
| | | CCIT RFAC, Kolkata | CIT (Appeals) Unit-1, Jorhat | | | |
| | | Pr.DGIT, NADT, Nagpur > ADG (DTRTI) Kolkata | | | | MSTU Jorhat |
| Shillong (STD Code- 0364) | AAYAKAR BHAWAN MG Road, Shillong-793001 | CCIT RFAC, Kolkata | CIT Appeals) Unit-1, Shillong | | | |
| | | CCIT (Exemp), New Delhi> CIT (Exemp), Kolkata | | | | Ward-2(4) Exemp Shillong |
| Silchar (STD Code 03842) | INCOME TAX OFFICE Silchar-788001 | CCIT (ReAC)-3, Kolkata> ReAC VU-1 Jorhat | | | | VU-1(3)(3), 1(3)(4) Jorhat |
| Sivasagar (STD Code 0376) | INCOME TAX OFFICE Sivasagar-785640 | CCIT (ReAC)-3, Kolkata> ReAC VU-1 Jorhat | | | | VU-1(1)(2) Jorhat |
| Tezpur (STD Code 03712) | INCOME TAX OFFICE Tezpur-784001 | CCIT (ReAC)-3, Kolkata> ReAC (AU)-1 Dibrugarh | | AU-1(2) Dibrugarh | AU-1(2)(1) Dibrugarh | AU-1(2)(6) Dibrugarh |
| Tinsukia (STD Code 0374) | INCOME TAX OFFICE Tinsukia-786125 | CCIT (ReAC)-3, Kolkata> ReAC (AU)-1 Dibrugarh | | | AU-1(3)(1) Dibrugarh | AU-1(3)(4), 1(3)(5) Dibrugarh |

JURISDICTION

Pr.CIT-1, Kolkata

RANGE- 1, Kolkata

| Sl. No (1) | Designation (2) | Headquarters (3) | Territorial Areas (4) | Persons or classes of persons (5) | Cases or classes of cases (6) |
|---------------|------------------------|-----------------------------|--|---|---|
| 1. | DCIT/ACIT, Circle-1(1) | Kolkata West Bengal | In the State of West Bengal-(a) City of Kolkata and the Districts of Howrah, North 24 Parganas and South 24 Parganas; | (a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in corresponding entry in item (a) of column (4); (b) Persons being individuals referred to in corresponding entry in item (b) of column (6). | (a) All cases of persons referred to in the corresponding entry in item (a) of column (5) being companies having income of rupees thirty lacs and above before exemption/ deduction under Chapter III and Chapter VIA of the Income-tax Act, 1961 or loss of rupees thirty lacs and above which are engaged in the business activities relating to Engineering Goods, Machinery Parts, Iron & Steel Foundries, Jute related trade and Production, Distribution & Exhibition of Films & Other Performing Arts ; (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) of column (5); |
| | | | In the State of West Bengal-(b) areas covered by the following Pin Codes:-700012, 700013, 700021, 700062, 700069, 700072, 700090, 700091 & 700092 | (c) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in corresponding entry in item (b) of column (4); (d) Persons being individuals referred to in corresponding entry in item (d) of column (6). | (c) All cases of persons referred to in corresponding entry in item (c) of column (5) having income of rupees thirty lacs and above before exemption/ deduction under Chapter III and Chapter VIA of the Income-tax Act, 1961 or loss of rupees thirty lacs and above other than cases falling under the jurisdiction of Principal Commissioner/ Commissioner of Income-tax, Kolkata-2; Principal Commissioner/ Commissioner of Income-tax, Kolkata-3; Principal Commissioner/ Commissioner of Income-tax, Kolkata-4; Principal Commissioner/ Commissioner of Income-tax, Kolkata-5. (d) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). |
| 2. | DCIT/ACIT, Circle-3(2) | Port Blair, A & N Island | (c) In the Union Territorial area of A & N Island; | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in corresponding entry in item (c) of column 4; (b) Persons other than companies deriving income from business and profession and whose principal place of business or profession is within the territorial area mentioned in corresponding entry in item (c) of column 4; (c) Persons being Companies registered under Companies Act, 2013 or under Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in corresponding entry in item (c) of column (4); (d) Persons being individuals referred to in corresponding entry in item (b) of column (6) | (a) All cases of persons referred to in the corresponding entry in item (a), (b) & (c) of column (5) having income of rupees fifteen lacs and above before exemption/ deduction under Chapter III and Chapter VIA of the Income-tax Act, 1961 or loss of rupees fifteen Lacs and above; (b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in the corresponding entry in item (c) of column (5). |

JURISDICTION

Pr.CIT-1, Kolkata

RANGE- 1, Kolkata

| Sl. No. (1) | Designation (2) | Headquarters (3) | Territorial Areas (4) | Persons or classes of persons (5) | Cases or classes of cases (6) |
|----------------|--------------------|--------------------------|---|--|---|
| 3. | ITO, Ward-1(1) | Kolkata , West Bengal | In the State of West Bengal-(a) City of Kolkata and the Districts of Howrah, North 24 Parganas and South 24 Parganas; | (a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in corresponding entry in item (a) of column (4); (b) Persons being individuals referred to in corresponding entry in item (b) of column (6). | (a) All cases of persons referred to in corresponding entry in item (a) of column (5) being companies having income of below rupees thirty lacs before exemption/ deduction under Chapter III and Chapter VIA of the Income-tax Act, 1961 or loss of below rupees thirty lacs, which are engaged in the business activities relating to Engr. Goods & Jute; (b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) of column (5); |
| | | | In the State of West Bengal- (b) Areas covered by the following PIN Codes:- 700012, 700072, 700090 & 700092. | (c) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its -registered office or principal place of business in the area mentioned in corresponding entry in item (b) of column (4); (d) Persons being individuals referred to in corresponding entry in item (d) of column (6). | (c) All cases of persons referred to in corresponding entry in item (c) of column (5) having income of below rupees thirty lacs before exemption/ deduction under Chapter III and Chapter VIA of the Income-tax Act, 1961 or loss of below rupees thirty lacs, other than cases falling under the jurisdiction of Principal Commissioner/ Commissioner of Income-tax, Kolkata-2; Principal Commissioner/ Commissioner of Income-tax, Kolkata- 3, Principal Commissioner/ Commissioner of Income-tax, Kolkata-4; Principal Commissioner/ Commissioner of Income-tax, Kolkata-5. (d) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). |
| 4. | ITO, Ward-2(1) | Kolkata, West Bengal | In the State of West Bengal-(a) City of Kolkata and the Districts of Howrah, North 24 Parganas and South 24 Parganas; | (a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in corresponding entry in item (a) of column (4); (b) Persons being individuals referred to in corresponding entry in item (b) of column (6). | (a) All cases of persons referred to in corresponding entry in item (a) of column (5) being companies having income of below rupees thirty lacs before exemption/ deduction under Chapter III and Chapter VIA of the Income-tax Act, 1961 or loss of below rupees thirty Lacs, which are engaged in the business activities relating to Machinery Parts; (b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) of column (5); |
| | | | In the State of West Bengal-(b) Areas covered by the following PIN Codes:- 700013, 700021, 700062 & 700091. | (c) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in corresponding entry in item (b) of column (4); (d) persons being individuals referred to in corresponding entry in item (d) of column (6). | (c) All cases of persons referred to in corresponding entry in item (c) of column (5) having income of below rupees thirty Lacs before exemption/ deduction under Chapter III and Chapter VIA of the Income-tax Act, 1961 or loss of below rupees thirty lacs, other than cases falling under the jurisdiction of Pnncipal Commissioner/ Commissioner of Income-tax, Kolkata-2; Principal Commissioner/ Commissioner of Income-tax, Kolkata-3, Principal Commissioner/ Commissioner of Income-tax, Kolkata-4; Principal Commissioner/ Commissioner of Income-tax, Kolkata-5. (d) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). |

JURISDICTION

Pr.CIT-1, Kolkata

RANGE- 1, Kolkata

| Sl. No. (1) | Designation (2) | Headquarters (3) | Territorial Areas (4) | Persons or classes of persons (5) | Cases or classes of cases (6) |
|----------------|--------------------|-----------------------------|---|---|--|
| 5. | ITO, Ward-3(I) | Kolkata West Bengal | In the State of West Bengal-(a) City of Kolkata and the Districts of Howrah, North 24 Parganas and South 24 Parganas; | (a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in corresponding entry in item (a) of column (4); (b) Persons being individuals referred to in corresponding entry in item (b) of column (6). | (a) All cases of persons referred to in corresponding entry in item (a) of column (5) being companies having income of below rupees thirty lacs before exemption/ deduction under Chapter III and Chapter VIA of the Income-tax Act, 1961 or loss of below rupees thirty lacs, which are engaged in the business activities relating to Iron & Steel, Films & Performing Arts; (b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) of column (5); |
| | | | In the State of West Bengal-(b) Areas covered by the following PIN Codes:-700069. | (c) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in corresponding entry in item (b) of column (4); (d) Persons being individuals referred to in corresponding entry in item (d) of column (6). | (c) All cases of persons referred to in corresponding entry in item (c) of column (5) having income of below rupees thirty lacs before exemption/ deduction under Chapter III and Chapter VIA of the Income-tax Act, 1961 or loss of below rupees thirty lacs, other than cases falling under the jurisdiction of Principal Commissioner/ Commissioner of Income-tax, Kolkata-2; Principal Commissioner/ Commissioner of Income-tax, Kolkata-3, Principal Commissioner/ Commissioner of Income-tax, Kolkata-4; Principal Commissioner/ Commissioner of Income-tax, Kolkata-5. (d) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). |
| 6. | ITO, Ward-3(4) | Port Blair, A & N Island | (a) In the Union Territory of A & N Island; | (a) Persons other than companies deriving income from sources Other-than income from business or profession and residing within the territorial area mentioned in corresponding entry in item (a) of column 4; (b) Persons other than companies deriving income from business and profession and whose principal place of business or profession is within the territorial area mentioned in corresponding entry in item (a) of column 4; (c) Persons being Companies registered under Companies Act, 2013 or under Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in corresponding entry in item (a) of column (4); (d) Persons being individuals referred to in corresponding entry in item (c) of column (6) | (a) All cases of persons referred to in the corresponding entry in item (a), (b) & (c) of column (5) having income of below rupees fifteen Lacs before exemption/ deduction under Chapter III and Chapter VIA of the Income-tax Act, 1961 or loss of below rupees Fifteen Lacs; (b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in the corresponding entry in item (c) of column (5). |

JURISDICTION

Pr.CIT-1, Kolkata

RANGE- 7, Kolkata

| Sl. No. (1) | Designation (2) | Headquarters (3) | Territorial Areas (4) | Persons or classes of persons (5) | Cases or classes of cases (6) |
|----------------|------------------------------|---------------------|---|--|--|
| 1. | DCIT/ACIT, Circle-7(1) | Kolkata | In the State of West Bengal- (a) City of Kolkata and the Districts of Howrah, North 24 Parganas and South 24 Parganas; | a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in item (a) of column (4); (b) Persons being individuals referred to in item (b) of column (6). | (a) All cases of persons referred to in corresponding entry in item (a) of column (5) being companies which are engaged in the business of News Paper and Periodicals, Rubber, Tobacco, Shipping, Hotels and Restaurants; (Income /Loss >= 30L before exemption/Deduction u/ch III &VI.) (b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) of column (5). (Income /Loss >= 30L before exemption/Deduction u/ch III &VI.) |
| | | | In the State of West Bengal-(b) Areas covered by the following PIN Codes:-700002,700003, 700004, 700005, 700006, 700007, 700009, 700010, 700011, 700016, 700017, 700037, 700050, 700051, 700052, 700054, 700065, 700066, 700067, 700070, 700071, 700077, 700086, 700087 | (c) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in item (b) of Column (4); (d) Persons being individuals referred to in item (d) of column (6). | (c) All cases of persons referred to in corresponding entry in item (c) of column (5) other than cases falling under the jurisdiction of Principal Commissioner of Income- tax, Kolkata-2 and Principal Commissioner of Income-tax, Kolkata-5: (Income /Loss >= 30L before exemption/Deduction u/ch III &VI.) (d) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (Income /Loss >= 30L before exemption/Deduction u/ch III &VI.) |
| 2. | ITO, Ward-7(1), Kolkata. | | In the State of West Bengal-(a) City of Kolkata and the Districts of Howrah, North 24 Parganas and South 24 Parganas; | a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in item (a) of column (4); (b) Persons being individuals referred to in item (b) of column (6). | (a) All cases of persons referred to in corresponding entry in item (a) of column (5) being companies which are engaged in the business of News Paper and Periodicals and Rubber ; (Income /Loss < 30L before exemption/Deduction u/ch III &VI.) (b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) of column (5). (Income /Loss < 30L before exemption/Deduction u/ch III &VI.) |
| | | | In the State of West Bengal-(b) Areas covered by the following PIN Codes:- 700002, 700003, 700004, 700005, 700006, 700017, 700050, 700051, 700052, 700065, 700077. | (c) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in item (b) of Column (4); (d) Persons being individuals referred to in item (d) of column (6). | (c) All cases of persons referred to in corresponding entry in item (c) of column (5) other than cases falling under the jurisdiction of Principal Commissioner of Income- tax, Kolkata-2 and Principal Commissioner of Income-tax, Kolkata-5; (Income /Loss < 30L before exemption/Deduction u/ch III &VI.) (d) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (Income /Loss < 30L before exemption/Deduction u/ch III &VI.) |
| 3. | ITO, Ward -8(1), Kolkata. | | In the State of West Bengal-(a) City of Kolkata and the Districts of Howrah, North 24 Parganas and South 24 Parganas; | a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in item (a) of column (4); (b) Persons being individuals referred to in item (b) of column (6). | (a) All cases of persons referred to in corresponding entry in item (a) of column (5) being companies which are engaged in the business of Tobacco, Hotels and Restaurants and whose name begins with Alphabets A,B,C ,K,L,M, P,Q,R,T, & U ; (Income /Loss < 30L before exemption/Deduction u/ch III &VI.) (b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) of column (5). (Income /Loss < 30L before exemption/Deduction u/ch III &VI.) |

JURISDICTION

Pr.CIT-1, Kolkata

RANGE- 7, Kolkata

| Sl. No. (1) | Designation (2) | Headquarters (3) | Territorial Areas (4) | Persons or classes of persons (5) | Cases or classes of cases (6) |
|----------------|---------------------------|---------------------|--|---|--|
| | | | In the State of West Bengal-(b) Areas covered by the following PIN Codes:-700016, 700070, 700071, 700086, 700087. | (c) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in item (b) of Column (4); (d) Persons being individuals referred to in item (d) of column (6). | (c) All cases of persons referred to in corresponding entry in item (c) of column (5) and whose name begins with Alphabets A,B,C ,K,L,M, P,Q,R,T, & U, other than cases falling under the jurisdiction of Principal Commissioner of Income-tax, KolKaLa-2 and Principal Commissioner of Income-tax, Kolkata-5; (Income /Loss < 30L before exemption/Deduction u/ch III &VI.) (d) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (Income /Loss < 30L before exemption/Deduction u/ch III &VI.) |
| 4. | ITO , Ward-8(2), Kolkata. | | In the State of West Bengal-(a) City of Kolkata and the Districts of Howrah, North 24 Parganas and South 24 Parganas In the State of West Bengal-(b) Areas covered by the following PIN Codes:- 700016, 700071, 700087, 700070, 700086, | a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in item (a) of column (4); (b) Persons being individuals referred to in item (b) of column (6). (c) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in item (b) of Column (4); (d) Persons being individuals referred to in item (d) of column (6). | (a) All cases of persons referred to in corresponding entry in item (a) of column (5) being companies which are engaged in the business of Tobacco, Hotels and Restaurants and whose name begins with Alphabets D,E,F,G,H,I,J,N,O,S, V,W,X,Y, AND Z (Income /Loss < 30L before exemption/Deduction u/ch III &VI.) (b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) of column (5). (Income /Loss < 30L before exemption/Deduction u/ch III &VI.) (c) All cases of persons referred to in corresponding entry in item (c) of column (5) and whose name begins with Alphabets D,E,F,G,H,I,J,N,O, S, V,W, X,Y, AND Z other than cases falling under the jurisdiction of Principal Commissioner of Income-tax, Kolkata-2 and Principal Commissioner of Income-tax, Kolkata-5: (Income /Loss < 30L before exemption/Deduction u/ch III &VI.) (d) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (Income /Loss <30L before exemption/Deduction u/ch III &VI.) |
| 5. | ITO, Ward-9(1), Kolkata | | In the State of West Bengal-(a) City of Kolkata and the Districts of Howrah, North 24 Parganas and South 24 Parganas; | a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in item (a) of column (4); (b) Persons being individuals referred to in item (b) of column (6). | (a) All cases of persons referred to in corresponding entry in item (a) of column (5) being companies which are engaged in the business of Shipping (Income /Loss < 30L before exemption/Deduction u/ch &VI.) (b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) of column (5). (Income /Loss < 30L before exemption/Deduction u/ch III &VI) |
| | | | In the State of West Bengal-(b) Areas covered by the following PIN Codes:- 700007, 700009, 700010, 700011, 700037, 700054, 700066, 700067, | (c) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in item (b) of Column (4); (d) Persons being individuals referred to in item (d) of column (6). | (c) All cases of persons referred to in corresponding entry in item (c) of column (5) other than cases falling under the jurisdiction of Principal Commissioner of Income-tax, Kolkata-2 and Principal Commissioner of Income-tax, Kolkata-5: (Income /Loss < 30L before exemption/Deduction u/ch III &VI.) (d) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (Income /Loss < 30L before exemption/Deduction u/ch III &VI.) |

JURISDICTION

Pr.CIT-1, Kolkata

RANGE- 40, Kolkata

| Sl. No. | Designation | Headquarters | Territorial Areas | Persons or classes of persons | Cases or classes of cases |
|---------|-------------------------------|---------------------|--|---|---|
| (1) | (2) | (3) | (4) | (5) | (6) |
| 1. | DCIT/ACIT, Circle-40, Kolkata | Kolkata West Bengal | In the State of West Bengal-(a) City of Kolkata and the Districts of Howrah, North 24 Parganas and South 24 Parganas; In the State of West Bengal-(b) areas covered by the following Pin Codes:-700009, 700021, 700022, 700069, 700072, 700073. | (a) Persons other than companies deriving income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4); (c) Persons other than companies deriving income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | (a) All cases of persons referred to in corresponding entry in item (a) of column (5) being persons whose principal source of income is from the business of plying of taxis, lorries, trucks, buses, mini-buses and other commercial road transport vehicles. (Income/loss >= 15L before exemption/ Deduction u/ch III & VI) (b) All cases of persons referred to in corresponding entries in items (b) and (c) of column (5) other than those persons whose principal source of income is from Salary. (Income/loss >= 15L before exemption/ Deduction u/ch III & VI) |
| 2. | ITO, Ward-40(1), Kolkata | | In the State of West Bengal-(a) City of Kolkata and the Districts of Howrah, North 24 Parganas and South 24 Parganas; In the State of West Bengal-(b) areas covered by the following Pin Codes:-700009, 700021, 700022, 700069, 700072, 700073 | (a) Persons other than companies deriving income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4); (c) Persons other than companies deriving income from business or profession and residing within the territorial area mentioned in item (b) of column (4). | (a) All cases of persons referred to in corresponding entry in item (a) of column (5) being persons whose principal source of income is from the business of plying of taxis, lorries, trucks, buses, mini-buses and other commercial road transport vehicles. (Income/loss <15L before exemption/ Deduction u/ch III & VI) (b) All cases of persons referred to in corresponding entries in items (b) and (c) of column (5) other than those persons whose principal source of income is from Salary. (income/loss <15L before exemption/ Deduction u/ch III & VI) |
| 3. | ITO, Ward-41(1), Nadia | | (a) Entire Nadia district — Corporate all and MD, Dir., Mgr., & Secy (Ind.). (b) Krishnanagar, SD excluding Nabadwip & Kaliganj, PS | (a) Persons being companies registered under the Companies Act, 2013, or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in item (a) of column (4); (b) Persons other than companies deriving companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4); (c) Persons other than companies deriving income from business or profession and residing within the territorial area mentioned in item (b) of column (4); | (a) All cases of persons referred to in corresponding entry in item (a), (b) & (c) of column (5). (b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) of column (5). |
| 4. | ITO, Ward-41(3), Nadia | | (a) Ranaghat SD, Hanskhali PS, Kalyani SD, Tehatta SD, including Nabadwip, Kaliganj PS. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) Persons other than companies deriving income from business or profession and residing within the territorial area mentioned in item (a) of column (4); | (a) All cases of persons referred to in corresponding entry in item (a) & (b) of column (5). |

JURISDICTION

Pr.CIT-1, Kolkata

RANGE- 40, Kolkata

| Sl. No. (1) | Designation (2) | Headquarters (3) | Territorial Areas (4) | Persons or classes of persons (5) | Cases or classes of cases (6) |
|----------------|---------------------------------|---------------------|--|--|---|
| 5. | ITO, Ward-42(1), Murshidabad | | (a)The District of Murshidabad - All company cases, MD, Dir., Mgr., & Secy (b) Jangipur SD & WD-19 & 20, Berhampur Municipality (BM), Lalbagh abd Wd-14 to 18,21 to 23 of BM- All alphabets, Berhampur SD & Wd-1 to 3 of BM, Kandi & Domkal SD and Wd-4 to 13 of BM. | (a) Persons being companies registered under the Companies Act, 2013, or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in item (a) of column (4); (b) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4); (c) Persons other than companies deriving income from business or profession and residing within the territorial area mentioned in item (b) of column (4); | (a) All cases of persons referred to in corresponding entry in item (a), (b) & (c) of column (5). (b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) of column (5). |

JURISDICTION

Pr.CIT-2, Kolkata

RANGE- 4, Kolkata

| Sl. No. (1) | Designation (2) | Headquarters (3) | Territorial Areas (4) | Persons or classes of persons (5) | Cases or classes of cases (6) |
|----------------|---------------------------------|---------------------|--|--|---|
| 1. | DCIT/ACIT, Circle-4(1), Kolkata | Kolkata | In the state of West Bengal-(1)City of Kolkata and the districts of Howrah, North 24 Parganas and South 24 Parganas (2) Areas covered by following PIN codes: 700018, 700081, 700095, 700096, 700097 and 700098. (3) All cases covered under pin Code of 700001 beginning with Alphabets 'A', 'K', 'Q', 'X', 'M', 'R', 'T', 'Y'. | a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in Column 4 Clause (1) and 4 Clause (2) or engaged in the business of TEA PAPER and CARD BOARD or covered under cases mentioned in Column 4 Clause (3). (b). Persons being individuals referred to in item (b) & (c) of column (6) | (a) All cases of persons referred to in corresponding entry in item (a) of column (5), Other than the cases falling under the jurisdiction of any other Income —Tax Authority. (b) All cases of individuals being Managing Director or Director or Secretary in the companies referred to in corresponding entry in item (a) other than the cases falling under the jurisdiction of any other Income-Tax Authority. (c) All cases of persons referred under the jurisdiction of any other Income Tax Authority. (c) All cases of persons referred to in corresponding entry in column (4) and (5), having income of more than Rs. 30 lacs. |
| 2. | ITO, Ward-4 (1), Kolkata | Kolkata | In the state of West Bengal-(1)City of Kolkata and the districts of Howrah, North 24 Parganas and South 24 Parganas (2) Areas covered by following PIN codes: 700018, 700095 & 700096. (3) All cases covered under Pin Code of 700001 beginning with Alphabets 'M', 'R', 'T', 'Y' | a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in Column 4 Clause (1) and 4 Clause (2) or covered under cases mentioned in Column 4 Clause (3). (b). Persons being individuals referred to in item (b) & (c) of column (6) | (a) All cases of persons referred to in corresponding entry in item (a) of column (5), other than the cases falling under the jurisdiction of any other Income —Tax Authority. (b) All cases of individuals being Managing Director or Director or Secretary in the companies referred to in corresponding entry in item (a) other than the cases falling under the jurisdiction of any other Income-Tax Authority. (c) All cases of persons referred to in corresponding entry in column (4) and (5), having income of less than Rs. 30 lakhs. |
| 3. | ITO, Ward-4(3), Kolkata | Kolkata | In the state of West Bengal-(1)City of Kolkata and the districts of Howrah, North 24 Parganas and South 24 Parganas (2) Areas covered by following PIN codes: 700097. (3) All cases covered under Pin Code of 700001 beginning with Alphabets 'A'. | a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in Column 4 Clause (1) and 4 Clause (2) or covered under cases mentioned in Column 4 Clause (3). (b). Persons being individuals referred to in item (b) & (c) of column (6) | (a) All cases of persons referred to in corresponding entry in item (a) of column (5), other than the cases falling under the jurisdiction of any other Income —Tax Authority. (b) All cases of individuals being Managing Director or Director or Secretary in the companies referred to in corresponding entry in item (a) other than the cases falling under the jurisdiction of any other Income-Tax Authority. (c) All cases of persons referred to in corresponding entry in column (4) and (5), having income of less than Rs. 30 lakhs. |
| 4. | ITO, Ward-4(4), Kolkata | Kolkata | In the state of West Bengal-(1)City of Kolkata and the districts of Howrah, North 24 Parganas and South 24 Parganas (2) Areas covered by following PIN codes: 700081,700098. (3) All cases covered under Pin Code of 700001 beginning with Alphabets 'K', 'Q'. | a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in Column 4 Clause (1) and 4 Clause (2) or engaged in the business of TEA PAPER and CARD BOARD or covered under cases mentioned in Column 4 Clause (3). (b). Persons being individuals referred to in item (b) & (c) of column (6) | (a) All cases of persons referred to in corresponding entry in item (a) of column (5), other than the cases falling under the jurisdiction of any other Income —Tax Authority. (b) All cases of individuals being Managing Director or Director or Secretary in the companies referred to in corresponding entry in item (a) other than the cases falling under the jurisdiction of any other Income-Tax Authority. (c) All cases of persons referred to in corresponding entry in column (4) and (5), having income of less than Rs. 30 lakhs. |

JURISDICTION

Pr.CIT-2, Kolkata

RANGE- 5, Kolkata

| Sl. No. (1) | Designation (2) | Headquarters (3) | Territorial Areas (4) | Persons or classes of persons (5) | Cases or classes of cases (6) |
|----------------|---------------------------------|---------------------|--|---|--|
| 1. | DCIT/ACIT, Circle-5(1), Kolkata | Kolkata | In the state of West Bengal- (1)City of Kolkata and the districts of Howrah, North 24 Parganas and South 24 Parganas. (2) Areas covered by following PIN codes: 700028, 700093, 700094, 700099, 700100, 700101, 700102, 700103, 700104, 700105, 700106 & 700107, Alphabets : 'P', 'S', 'B', 'E', 'F', 'H', 'V', 'Z', 'C', 'D', 'G', 'I', 'J', 'L', 'N', 'O', 'U', 'W'. | a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal area mentioned in Column 4 Clause (1) and 4 Clause (2) or engaged in the business : (i) MINES & MINERALS and (ii) INSURANCE and BANKING or covered under cases mentioned in Column 4 Clause (3). (b). Persons being individuals referred to in item (b) & (c) of column (6) | (a) All cases of persons referred to in corresponding entry in item (a) of column (5), Other than the cases falling under the jurisdiction of any other Income —Tax Authority. (b) All cases of individuals being Managing Director or Director or Secretary in the companies referred to in corresponding entry in item (a) other than the cases falling under the jurisdiction of any other Income-Tax Authority. (c) All cases of persons referred to in corresponding entry in column (4) and (5), having income of more than Rs. 30 lakh. |
| 2. | ITO, Ward-5(1), Kolkata | Kolkata | In the state of West Bengal- (1)City of Kolkata and the districts of Howrah, North 24 Parganas and South 24 Parganas (2) Areas covered by following PIN codes: 700028, 700099 & 7000101. (3) All cases covered under Pin Code of 700001 beginning with Alphabets : 'S', 'P', 'Z', 'B', 'E', 'F', 'H' | (a). Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in Column 4 Clause (1) and 4 Clause (2) or engaged in the business : (i) MINES & MINERALS or covered under cases mentioned in Column 4 Clause (3). (b). Persons being individuals referred to in item (b) & (c) of column (6) | (a) All cases of persons referred to in corresponding entry in item (a) of column (5) other than the cases falling under the jurisdiction of any other Income -Tax Authority (b) All cases of individuals being Managing Director or Director or Secretary in the companies referred to in corresponding entry in item (a) other than the cases falling under the jurisdiction of any other Income-Tax Authority. (c) All cases of persons referred to in corresponding entry in column (4) & (5) having income of less than Rs.30 Lakhs. |
| 3. | ITO, Ward- 6(1), Kolkata | Kolkata | In the state of West Bengal-(1)City of Kolkata and the districts of Howrah, North 24 Parganas and South 24 Parganas (2) Areas covered by following PIN codes: 700104, 700105. (3) All companies engaged in the business of "INSURANCE & BANKING" beginning with alphabets "A" to "F" and "M" to "R". (4) All cases covered under Pin Code of 700001 beginning with Alphabets: 'C', 'D', 'N', 'O' | (a). Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in Column 4 Clause (1) and 4 Clause (2) and 4 Clause (3) or covered under cases mentioned in Column 4 Clause (4). (b). Persons being individuals referred to in item (b) & (c) of column (6). | (a) All cases of persons referred to in corresponding entry in item (a) of column (5) other than the cases falling under the jurisdiction of any other Income -Tax Authority. (b) All cases of individuals being Managing Director or Director or Secretary in the companies referred to in corresponding entry in item (a) other than the cases falling under the jurisdiction of any other Income-Tax Authority. (c) All cases of persons referred to in corresponding entry in column (4) & (5) having income of less than Rs.30 lakhs. |
| 4. | ITO, Ward- 6(2), Kolkata | Kolkata | In the state of West Bengal-(1)City of Kolkata and the districts of Howrah, North 24 Parganas and South 24 Parganas (2) Areas covered by following PIN codes: 700102, 700103, 700106 & 700107. (3) All companies engaged in the business of "INSURANCE & BANKING" beginning with alphabets "G" to "L" and "S" to "Z". (4) All cases covered under Pin Code of 700001 beginning with Alphabets: 'G', 'I', 'J', 'L', 'U', 'W' | (a). Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in Column 4 Clause (1) and 4 Clause (2) and 4 Clause (3) or covered under cases mentioned in Column 4 Clause (4). (b). Persons being individuals referred to in item (b) & (c) of column (6). | (a) All cases of persons referred to in corresponding entry in item (a) of column (5) other than the cases falling under the jurisdiction of any other Income -Tax Authority. (b) All cases of individuals being Managing Director or Director or Secretary in the companies referred to in corresponding entry in item (a) other than the cases falling under the jurisdiction of any other Income-Tax Authority. (c) All cases of persons referred to in corresponding entry in column (4) & (5) having income of less than Rs.30 lakhs. |

JURISDICTION

Pr.CIT-2, Kolkata

RANGE- 11, Kolkata

| Sl. No. (1) | Designation (2) | Headquarters (3) | Territorial Areas (4) | Persons or classes of persons (5) | Cases or classes of cases (6) |
|----------------|--|---------------------|--|---|--|
| 1. | DCIT/ACIT, Circle-11(1), Kolkata | Kolkata | In the State of West Bengal, in Kolkata, Howrah and 24 Parganas (North and South) - Areas having Postal Index Number 700008, 700014, 700015, 700019, 700020, 700022, 700023, 700024, 700025, 700026, 700027, 700029, 700030, 700031, 700032, 700033, 700034, 700035, 700036, 700038, 700039, 700040, 700041, 700042, 700043, 700044, 700045, 700046, 700047, 700048, 700049, 700053, 700055, 700056, 700057, 700058, 700059, 700060, 700061, 700064, 700068, 700074, 700075, 700076, 700078, 700079, 700080, 700082, 700083, 700084, 700085, 700088 & 700089 | a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in Column 4 and engaged in the business of TEXTILE & FABRICS, CHEMICALS & PHARMACEUTICALS and CONTRACT BUSINESS & SUGAR. (b) Persons being individuals referred to in item (b) and (c) of column (6) | (a) All cases of persons referred to in corresponding entry in item (a) of column (5), other than the cases falling under the jurisdiction of any other Income -Tax Authority. (b) All cases of individuals being Managing Director or Director or Secretary in the companies referred to in corresponding entry in item (a) other than the cases falling under the jurisdiction of any other Income-Tax Authority. (c) All cases of persons referred to in corresponding entry in column 4 and 5, having returned income/loss of Rs. 30 lakh and above. |
| 2. | ITO, Ward-10(2), Kolkata | Kolkata | In the state of West Bengal, in Kolkata, Howrah and 24 Parganas (North & South) -Areas having Postal Index Number: 700025, 700026, 700030, 700031, 700032, 700033, 700038, 700045, 700047, 700048, 700049, 700053, 700056, 700057, 700059, 700061, 700064, 700068, 700074, 700075, 700080 & 700085 | a). Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in Column 4 and engaged in the business of Sugar (Alphabets A to Z); Textiles & Fabrics, Chemicals & Pharmaceuticals, and Contract business (Alphabets A to F). (b). Persons being individuals referred to in item (b) and (c) of column (6) | (a) All cases of persons referred to in corresponding entry in item (a) of column (5), other than the cases falling under the jurisdiction of any other Income -Tax Authority. (b) All cases of individuals being Managing Director or Director or Secretary in the companies referred to in corresponding entry in item (a) other than the cases falling under the jurisdiction of any other Income-Tax Authority. (c) All cases of persons referred to in corresponding entry in column 4 and 5, having returned income/loss of less than Rs. 30 lakh |
| 3. | ITO, Ward-11(1), Kolkata | Kolkata | In the state of West Bengal, in Kolkata, Howrah and 24 Parganas (North & South) -Areas having Postal Index Number: 700014, 700015, 700022, 700023, 700024, 700027, 700034, 700035, 700036, 700039, 700040, 700041, 700043, 700044, 700046, 700049, 700055, 700082, 700083, 700084 & 700089 | a). Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in Column 4 and engaged in the business of Textiles & Fabrics, Chemicals & Pharmaceuticals, and Contract business (Alphabets G to M) (b). Persons being individuals referred to in item (b) and (c) of column (6) | (a) All cases of persons referred to in corresponding entry in item (a) of column (5), other than the cases falling under the jurisdiction of any other Income -Tax Authority. (b) All cases of individuals being Managing Director or Director or Secretary in the companies referred to in corresponding entry in item (a) other than the cases falling under the jurisdiction of any other Income-Tax Authority. (c) All cases of persons referred to in corresponding entry in column 4 and 5, having returned income/loss of less than Rs. 30 lakh |
| 4. | ITO, Ward-12(1), Kolkata | Kolkata | In the state of West Bengal, in Kolkata, Howrah and 24 Parganas (North & South) -Areas having Postal Index Number: 700008, 700019, 700020, 700029, 700042, 700058, 700076, 700078, 700079 & 700088 | a). Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in Column 4 and engaged in the business of Textiles & Fabrics, Chemicals & Pharmaceuticals, and Contract business (Alphabets N to Z) (b). Persons being individuals referred to in item (b) and (c) of column (6) | a) All cases of persons referred to in corresponding entry in item (a) of column (5), other than the cases falling under the jurisdiction of any other Income -Tax Authority. (b) All cases of individuals being Managing Director or Director or Secretary in the companies referred to in corresponding entry in item (a) other than the cases falling under the jurisdiction of any other Income-Tax Authority. (c) All cases of persons referred to in corresponding entry in column 4 and 5, having returned income/loss of less than Rs. 30 lakh |

JURISDICTION

Pr.CIT-5, Kolkata

RANGE- 13, Kolkata

| Sl. No. (1) | Designation (2) | Headquarters (3) | Territorial Areas (4) | Persons or classes of persons (5) | Cases or classes of cases (6) |
|----------------|----------------------------------|---------------------|---|--|---|
| 1. | DCIT/ACIT, Circle-13(1), Kolkata | Kolkata | In the State of West Bengal-(a) the Districts of Howrah, (b) the districts of North 24 Parganas & South 24 Parganas (c) Areas covered by the PIN Code-700063, 700073, 700108 & 700135. | Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in item (a) (b) & (c) of Column (4) Persons being individuals referred to in item (b) of column (6) | All cases of persons referred to in corresponding entries in items (a) of column (5) having income of rupees thirty lacs and above before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss of rupees thirty lacs and above in a year. All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (a) of Column (5) |
| 2. | ITO,Ward-13(1), Kolkata | Kolkata | In the State of West Bengal-(a) the Districts of Howrah, (c) Areas covered by the PIN Code-700063, 700073. | Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in item (a) & (b) of Column (4) Persons being individuals referred to in item (b) of column (6) | All cases of persons referred to in corresponding entries in items (a) of column (5) having income less than rupees thirty lacs before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss of less than rupees thirty lacs. All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (a) of Column (5) |
| 3. | ITO,Ward-14(1), Kolkata | Kolkata | In the State of West Bengal-(a) the districts of North 24 Parganas & South 24 Parganas (c) Areas covered by the PIN Code-700108, 700135. | Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in item (a) & (b) of Column (4) Persons being individuals referred to in item (b) of column (6) | All cases of persons referred to in corresponding entries in items (a) of column (5) having income less than rupees thirty lacs and before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss less than rupees thirty lacs. All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (a) of Column (5) |

JURISDICTION

Pr.CIT-5, Kolkata

RANGE- 23, Kolkata

| Sl. No. (1) | Designation (2) | Headquarters (3) | Territorial Areas (4) | Persons or classes of persons (5) | Cases or classes of cases (6) |
|----------------|----------------------------------|---------------------------------------|--|---|--|
| 1. | DCIT/ACIT, Circle-23(1), Hooghly | Chinsurah, Dist. Hooghly, West Bengal | Areas covered by the District of Hooghly. | (a) Persons other than the persons deriving income from property held for charitable or religious purposes and whose principal place of business or profession is within the territorial area mentioned in Column 4. (b) Persons being individuals referred to in item (b) of column (6) | All cases of persons referred to in corresponding entry in item (a) of column (5) previously assessed under the jurisdiction of erstwhile AC/DCIT, Circle- 23(1) & 23(2) Hooghly. (b) All cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) of column (5) previously assessed under the jurisdiction of erstwhile AC/DCIT, Circle- 23(1) & 23(2) Hooghly. |
| 2. | DCIT/ACIT, Circle-23(2), Hooghly | Chinsurah, Dist. Hooghly, West Bengal | Areas covered by the district of Hooghly. | Persons other than company and other than persons deriving income from property held for charitable or religious purposes and whose principal place of business or profession is within the territorial area mentioned in Column (4) | All cases of persons referred to in corresponding entry of column (5) previously assessed under the jurisdiction of erstwhile AC/DCIT, Circle- 24(1) & 24(2) Hooghly. |
| 3. | ITO, Ward-22(2), Kolkata | Kolkata, West Bengal | Areas covered by Kolkata, Howrah, 24 Parganas (N) & 24 Parganas (S) Districts. | Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in Column (4) | Persons whose principal source of income is from any activities being Medical Professionals associated with Medicine, Nursing Home, Diagnostic & Pathology Centre, Engineer & Architect, Jockey, Horse Racing, Club (AOP), Legal Professionals, Performing Artists & Chartered Accountants persons associated with movies all types of films, television media, dramatics, performing arts, yatras, entertainment industry(Including audio or video production, distributions, display, software support, infrastructural support or technical supports to the industries), shows, operation of cable and radio network, ownership and/or operation of motion picture studios, cinema halls, and theatres, and also including cases of artists connected with the aforesaid fields, including video, radio, disc jockeys referred to in corresponding entry of column (5) previously assessed by erstwhile AC/DCIT, Circle- 22, Kolkata; ITO, Ward- 22(1), Kolkata; ITO, Ward- 22(1), Kolkata; ITO, Ward- 22(2), Kolkata; ITO, Ward-22(3), Kolkata; ITO, Ward-22(4), Kolkata. |
| 4. | ITO, Ward-23(1), Hooghly | Chinsurah, Dist. Hooghly, West Bengal | Areas covered by the district of Hooghly. | Persons other than company and other than persons deriving income from property held for charitable or religious purposes and whose principal place of business or profession is within the territorial area mentioned in Column 4. | All cases of persons referred to in corresponding entry of column (5) previously assessed under the jurisdiction of erstwhile ITO, Ward- 23(1) Hooghly; ITO, Ward- 23(2) Hooghly; ITO, Ward- 23(3) Hooghly; ITO, Ward- 23(4) Hooghly. |
| 5. | ITO, Ward-24(1), Hooghly | Chinsurah, Dist. Hooghly, West Bengal | Areas covered by the district of Hooghly. | Persons other than company and other than persons deriving income from property held for charitable or religious purposes and whose principal place of business or profession is within the territorial area mentioned in Column 4. | All cases of persons referred to in corresponding entry of column (5) previously assessed under the jurisdiction of erstwhile ITO, Ward- 24(1) Hooghly; ITO, Ward- 24(2) Hooghly; ITO, Ward- 24(3) Hooghly; ITO, Ward- 24(4) Hooghly. |

JURISDICTION

Pr.CIT-5, Kolkata

RANGE- 34, Kolkata

| Sl. No. (1) | Designation (2) | Headquarters (3) | Territorial Areas (4) | Persons or classes of persons (5) | Cases or classes of cases (6) |
|----------------|-------------------------------|---------------------|--|---|---|
| 1. | DCIT/ACIT, Circle-34, Kolkata | Kolkata | In the State of West Bengal falling in Kolkata and covered by the PIN code 700001. | Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in Column (4). Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in Column (4). | All cases of persons referred to in corresponding entries in item (a) & (b) of column 5 and having gross total income of twenty lakh of rupees and above before exemption under Chapter – III & Chapter -VI of the IT Act, 1961 & total loss of twenty lakh of rupees or more in a year whose name begins with Alphabet A to Z, other than cases falling under the jurisdiction of the Commissioner of Income Tax (Exemption) or other than those persons whose principal source of income is salary. |
| 2. | ITO, Ward- 34(1), Kolkata | Kolkata | In the State of West Bengal falling in Kolkata and covered by the PIN code 700001. | Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in Column (4). Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in Column (4). | All cases of persons referred to in corresponding entries in item (a) & (b) of column 5 and having gross total income less than twenty lakh of rupees before exemption under Chapter – III & Chapter -VI of the IT Act, 1961 or total loss less than twenty lakh of rupees in a year whose name begins with Alphabet A to H, other than cases falling under the jurisdiction of the Commissioner of Income Tax (Exemptions) or other than those persons whose principal source of income is salary. |
| 3. | ITO, Ward- 36(1), Kolkata | Kolkata | In the State of West Bengal falling in Kolkata and covered by the PIN code 700001. | Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in Column (4). Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in Column (4). | All cases of persons referred to in corresponding entries in item (a) & (b) of column 5 and having gross total income less than twenty lakh of rupees before exemption under Chapter – III & Chapter -VI of the IT Act, 1961 or total loss less than twenty lakh of rupees in a year whose name begins with Alphabet I to Z, other than cases falling under the jurisdiction of the Commissioner of Income Tax (Exemptions) or other than those persons whose principal source of income is salary. |

JURISDICTION

Pr.CIT-5, Kolkata

RANGE- 49, Kolkata

| Sl. No. (1) | Designation (2) | Headquarters (3) | Territorial Areas (4) | Persons or classes of persons (5) | Cases or classes of cases (6) |
|----------------|----------------------------------|-------------------------|---|--|--|
| 1. | DCIT/ACIT, Circle-49(1), Kolkata | Kolkata West Bengal | (a) In the State of West Bengal: Areas covered by the following PIN Codes - 700048, 700049, 700051, 700052, 700055, 700056, 700057, 700074, 700058, 700076, 700059, 700077, 700064, 700079, 700080, 700081, 700083, 700089, 700090, 700091, 700097, 700098, 700100, 700101, 700102, 700106, 700108, 700135, 700156, 700157 (b) District of 24 Pgs. (North) | (a) Persons other than companies deriving income from sources other income from business or profession and residing within the territorial area mentioned in item (a) and (b) of column (4); (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) and (b) of column (4); | All cases of persons referred to in corresponding entries in item (a) & (b) of column (5) and having returned income or loss of rupees twenty lakh and above, other than the cases falling under the jurisdiction of commissioner of income tax (Exemption) or other than those persons whose principal source of income is from salary. |
| 2. | ITO, Ward-49(1), Kolkata | Kolkata, West Bengal | (a) In the State of West Bengal: Areas covered by the following PIN Codes - 700048, 700049, 700051, 700052, 700055, 700056, 700057, 700058, 700059, 700156, 700157 (b) Sub-Division Bangaon and Sub-Division Basirhat of the District of 24 Pgs. (North) | (a) Persons other than companies deriving income from sources other income from business or profession and residing within the territorial area mentioned in items (a) and (b) of column (4); (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in items (a) and (b) of column (4); | All cases of persons referred to in corresponding entries in item (a) & (b) of column (5) and having returned income or loss below rupees twenty lakh, other than the cases falling under the jurisdiction of commissioner of income tax (Exemption) or other than those persons whose principal source of income is from salary. |
| 3. | ITO, Ward- 50(1), Kolkata | Kolkata, West Bengal | (a) In the State of West Bengal: Areas covered by the following PIN Codes - 700064, 700074, 700076, 700077, 700079, 700080, 700081, 700083, 700089, 700090, 700091, 700097, 700098, 700100, 700101, 700102, 700106, 700108, 700135, (b) Sub-Division Barasat and Sub-Division Barrackpore of the District of 24 Pgs. (North) | (a) Persons other than companies deriving income from sources other income from business or profession and residing within the territorial area mentioned in items (a) and (b) of column (4); (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in items (a) and (b) of column (4); | All cases of persons referred to in corresponding entries in item (a) & (b) of column (5) and having returned income or loss below rupees twenty lakh, other than the cases falling under the jurisdiction of commissioner of income tax (Exemption) or other than those persons whose principal source of income is from salary. |

JURISDICTION

Pr.CIT-9, Kolkata

RANGE- 29, Kolkata

| Sl. No. (1) | Designation (2) | Headquarters (3) | Territorial Areas (4) | Persons or classes of persons (5) | Cases or classes of cases (6) |
|----------------|-------------------------------------|---------------------|---|---|--|
| 1. | DCIT/ACIT, Circle-29, Kolkata | Kolkata | In the State of West Bengal. Areas covered by the following (a) PIN Code – 700008, 700018, 700019, 700023, 700024, 700025, 700026, 700027, 700029, 700031, 700032, 700033, 700034, 700038, 700039, 700040, 700041, 700042, 700043, 700044, 700045, 700046, 700047, 700053, 700060, 700061, 700062, 700063, 700066, 700068, 700070, 700075, 700078, 700082, 700084, 700086, 700088, 700092, 700093, 700094, 700095, 700096, 700099, 700103, 700104, 700105, 700107 & Alipore, Canning, Kakdwip, Baruipur & Diamond Harbour Sub Division. | Persons other than companies deriving income from sources other than business or profession and whose principal place of business or profession and residing within the territorial area mentioned in item (a) of Column (4). Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) & item (b) Column (4). | All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income more than rupees twenty lacs before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss more than rupees twenty lacs in a year, other than the cases falling under jurisdiction of any other income tax authority or other than those persons whose principal source of income is from salary. |
| 2. | ITO,Ward- 25(1), Kolkata | Kolkata | In the State of West Bengal. Areas covered by the following (a) PIN Code – 700008, 700018, 700024, 700031, 700032, 700039, 700040,700041, 700042, 700044, 700047, 700060, 700061, 700062, 700063, 700066, 700068, 700070, 700075, 700078, 700082, 700084, 700086, 700088, 700092, 700093, 700094, 700095, 700096, 700099, 700103, 700104, 700107 Alipore, Canning, Kakdwip, Baruipur & Diamond Harbour Sub Division. | Persons other than companies deriving income from sources other than business or profession and whose principal place of business or profession and residing within the territorial area mentioned in item (a) of Column (4). Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) & item (b) Column (4). | All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income less than rupees twenty lacs before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss less than rupees twenty lacs in a year, other than the cases falling under jurisdiction of any other income tax authority or other than those persons whose principal source of income is from salary. |
| 3. | ITO,Ward- 29(1), Kolkata | Kolkata | In the State of West Bengal. Areas covered by the following (a) PIN Code – 700025, 700026, 700027, 700045, 700046 | Persons other than companies deriving income from sources other than business or profession and whose principal place of business or profession and residing within the territorial area mentioned in item (a) of Column (4). Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) & item (b) Column (4). | All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income less than rupees twenty lacs before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss less than rupees twenty lacs in a year, other than the cases falling under jurisdiction of any other income tax authority or other than those persons whose principal source of income is from salary. |
| 4. | ITO,Ward- 30(1), Kolkata | Kolkata | In the State of West Bengal. Areas covered by the following (a) PIN- 700019, 700029, 700023, 700033, 700034, 700038, 700043, 700053, 700105. | Persons other than companies deriving income from sources other than business or profession and whose principal place of business or profession and residing within the territorial area mentioned in item (a) of Column (4). Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) & item (b) Column (4). | All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income less than rupees twenty lacs before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss less than rupees twenty lacs in a year, other than the cases falling under jurisdiction of any other income tax authority or other than those persons whose principal source of income is from salary. |

JURISDICTION

Pr.CIT-9, Kolkata

RANGE- 32, Kolkata

| Sl. No. | Designation | Headquarters | Territorial Areas | Persons or classes of persons | Cases or classes of cases |
|---------|-------------------------------|--------------|--|---|---|
| (1) | (2) | (3) | (4) | (5) | (6) |
| 1. | DCIT/ACIT, Circle-32, Kolkata | Kolkata | In the state of West Bengal — Areas having Postal Index Numbers:700013, 700014,700015, 700016,700017, 700020,700071 & 700087-All Alphabets and Individuals of Chinese Origin- All Alphabets & Govt. Contractors in Kolkata, Howrah, 24 Pgs(North) & 24 Pgs(South) - All Alphabets (Cases above 30 Lakhs) | (a)Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4); (b) Persons other than companies deriving income from sources other than income from business or profession and whose principal business is within the territorial area mentioned in column (4) | All cases of persons referred to in corresponding entries in items (a) and (b) of column (5) other than the cases falling under the jurisdiction of Commissioner of Income Tax (Exemption) or other than those whose principal source of income is from salary |
| 2. | ITO,Ward-32(1), Kolkata | Kolkata | In the state of West Bengal — Areas having Postal Index Numbers: 700015, 700016, 700017- All Alphabets (Cases below 30 lakhs) | a)Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4); (b) Persons other than companies deriving income from sources other than income from business or profession and whose principal business is within the territorial area mentioned in column (4) | All cases of persons referred to in corresponding entries in items (a) and (b) of column (5) other than the cases falling under the jurisdiction of Commissioner of Income Tax (Exemption) or other than those whose principal source of income is from salary |
| 3. | ITO, Ward-33(1), Kolkata | Kolkata | In the state of West Bengal — Areas having Postal Index Numbers: 700071, 700087 - All Alphabets and Individuals of Chinese Origin- All Alphabets and Govt. Contractors in Kolkata Howrah, 24 Pgs(North), 24 Pgs (South) — "M to Z" (Cases below 30 lakhs) | a)Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4); (b) Persons other than companies deriving income from sources other than income from business or profession and whose principal business is within the territorial area mentioned in column (4) | All cases of persons referred to in corresponding entries in items (a) and (b) of column (5) other than the cases falling under the jurisdiction of Commissioner of Income Tax (Exemption) or other than those whose principal source of income is from salary. |
| 4. | ITO, Ward-33(2), Kolkata | Kolkata | In the state of West Bengal — Areas having Postal Index Numbers: 700013, 700014, 700020-All Alphabets Govt. Contractors in Kol., Howrah, 24 Pgs(N), 24- Pgs(S)-*A to L* (Cases below 30 lakhs) | a)Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4); (b) Persons other than companies deriving income from sources other than income from business or profession and whose principal business is within the territorial area mentioned in column (4) | All cases of persons referred to in corresponding entries in items (a) and (b) of column (5) other than the cases falling under the jurisdiction of Commissioner of Income Tax (Exemption) or other than those whose principal source of income is from salary. |

JURISDICTION

Pr.CIT-13, Kolkata

RANGE- 37, Kolkata

| Sl. No. | Designation | Headquarters | Territorial Areas | Persons or classes of persons | Cases or classes of cases |
|---------|----------------------------------|--------------|---|---|---|
| (1) | (2) | (3) | (4) | (5) | (6) |
| 1. | DCIT/ACIT, Circle-37, Kolkata | Kolkata | (a) In the State of West Bengal – The districts of Kolkata, Howrah, North & South 24 Parganas | (a) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of Column (4). | (a) All cases of persons referred to in corresponding entry in item (a) of column (5) being Insurance Agents having total income or loss \geq 15 lakh. |
| | | | (a) In the State of West Bengal – The areas covered by the following PIN codes- 700006 & 700012 | (b) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of Column (4). (c) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of Column (4). | (a) All cases of persons referred to in corresponding entries in item (b) and (c) of column (5) other than those persons whose principal source of income is from "Salary" having total income or loss \geq 15 lakh. |
| 2. | ITO, Ward-37(1), Kolkata | Kolkata | (c) In the State of West Bengal – The districts of Kolkata, Howrah, North & South 24 Parganas. | (a) Persons Other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (c) of Column (4). | All cases of persons referred to in corresponding entry in item (d) of column (5) being Insurance Agents having total income or loss $<$ 15 lakh. |
| | | | (a) In the State of West Bengal – The areas covered by the following PIN codes- 700006 & 700012 | Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (d) of Column (4). Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (d) of Column (4). | All cases of persons referred to in corresponding entries in item (e) and (f) of column (5) other than those persons whose principal source of income is from "Salary" having total income or loss $<$ 15 lakh. |
| 3. | ITO, Ward-38(1), Midnapur. | Midnapur | In the State of West Bengal – The districts of Paschim Midnapur | a Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (e) of Column (4). Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (e) of Column (4). Persons being companies registered under the Companies Act, 2013 or under the companies Act, 1956 and having its registered office or principal place of business in the area mentioned in item (e) of Column (4); Persons being individuals referred to in item (f) of column (6). | All cases of person referred to in corresponding entry in item (g), (h) and (i) of column (5) All cases of individuals being managing director or director of manager or secretary in the companies referred to in corresponding entry in item (i) of column (5) |
| 4. | ITO, Ward-39(1), Midnapur. | Midnapur | In the State of West Bengal – The districts of Paschim Midnapur (Kharagpore and Jhargram) | Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (f) of Column (4). Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (f) of Column (4). Persons being companies registered under the Companies Act, 2013 or under the companies Act, 1956 and having its registered office or principal place of business in the area mentioned in item (f) of Column (4); Persons being individuals referred to in item (h) of column (6). | Cases or classes of cases |

JURISDICTION

Pr.CIT-13, Kolkata

RANGE- 43, Kolkata

| Sl. No. (1) | Designation (2) | Headquarters (3) | Territorial Areas (4) | Persons or classes of persons (5) | Cases or classes of cases (6) |
|----------------|-------------------------------------|-------------------------|---|---|---|
| 1. | DCIT/ACIT, Circle-43, Kolkata | Kolkata West Bengal | In the State of West Bengal: Areas covered by the following PIN Codes - 700002, 700003, 700004, 700005, 700007, 700010, 700011, 700028, 700037 700030, 700050, 700035, 700054, 700036, 700065, 700067 and 700085, | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4); (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4); | (a) All cases of persons referred to in corresponding entries in item (a) & (b) of column (5) and having territorial area corresponding to column (4) with returned income or loss of Rs. Fifteen lakh and above, other than the cases falling under the jurisdiction of commissioner of income tax (Exemption) or other than those persons whose principal source of income is from salary; |
| 2. | ITO, Ward – 43(1), Kolkata | Kolkata, West Bengal | In the State of West Bengal: (a) Areas covered by the following PIN Codes - 700005, 700028, 700030, 700035, 700036, | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4); (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (4); | (a) All cases of persons referred to in corresponding entries in item (a) & (b) of column (5) and having territorial area corresponding to item (a) of column (4) having returned income or loss of Rs. Fifteen lakh other than the cases falling under the jurisdiction of commissioner of income tax (Exemption) or other than those persons whose principal source of income is from salary; |
| | | | In the State of West Bengal: (a) Areas covered by the following PIN Codes - 700007, | (c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4); (d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4); | (a) All cases of persons referred to in corresponding entries in items (c) and (d) of column (5) whose names begin with alphabet "A" or "B" or "C" or "D" or "E" or "F" or "G" or "H" and having territorial area corresponding to item (b) of column (4) having returned income or loss below Rs. Fifteen lacs other than the cases falling under the jurisdiction of Commissioner of Income-tax (Exemption) or other than those persons whose principal source of income is from salary; |
| 3. | ITO, Ward- 44(1), Kolkata | Kolkata, West Bengal | In the State of West Bengal: (a) Areas covered by the following PIN Codes- 700002, 700003 and 700004. | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); | (a) All cases of persons referred to in corresponding entries in item (a) & (b) of column (5) and having territorial area corresponding to item (a) of column (4) having returned income or loss of Rs. Fifteen lakh other than the cases falling under the jurisdiction of commissioner of income tax (Exemption) or other than those persons whose principal source of income is from salary; |
| | | | In the State of West Bengal-(b) Areas covered by the PIN code 700007 | (c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4); (d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4); | (a) All cases of persons referred to in corresponding entries in items (c) and (d) of column (5) and having territorial area corresponding to item (b) of column (4) whose names begin with alphabet "I" or "J" or "M" or "N" or "O" or "P" and having returned income or loss below Rs. Fifteen lacs other than the cases falling under the jurisdiction of Commissioner of Income-tax (Exemption) or other than those persons whose principal source of income is from salary; |
| | | | In the State of West Bengal- (e)Areas covered by the PIN code 700050 | (e) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4); (f) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4); | All cases of persons referred to in corresponding entries in items (e) and (f) of column (5) and having territorial area corresponding to item (c) of column (4) whose names begin with alphabet "N" or "O" or "P" or "Q" or "R" or "S" or "T" or "U" or "V" or "W" or "X" or "Y" or "Z" and having returned income or loss below Rs. Fifteen lacs other than the cases falling under the jurisdiction of Commissioner of Income-tax (Exemption) or other than those persons whose principal source of income is from salary; |

JURISDICTION

Pr.CIT-13, Kolkata

RANGE- 43, Kolkata

| Sl. No. (1) | Designation (2) | Headquarters (3) | Territorial Areas (4) | Persons or classes of persons (5) | Cases or classes of cases (6) |
|----------------|------------------------------|-------------------------|---|--|--|
| 4. | ITC, Ward- 44(2), Kolkata | Kolkata, West Bengal | In the State of West Bengal: (a) Areas covered by the following PIN Codes - 700010, 700011, 700065, 700037, 700067 700054, and 700085 | (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); | (a) All cases of persons referred to in corresponding entries in item (a) & (b) of column (5) and having territorial area corresponding to item (a) of column (4) having returned income or loss below Rs. Fifteen lakh other than the cases falling under the jurisdiction of commissioner of income tax (Exemption) or other than those persons whose principal source of income is from salary; |
| | | | In the State of West Bengal-(b)Areas covered by the PIN code 700007 | (c) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4); (d) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item no (b) of column (4); | (a) All cases of persons referred to in corresponding entries in items (c) and (d) of column (5) and having territorial area corresponding to item (b) of column (4) whose names begin with alphabet 'K' or 'L' or 'Q' or 'R' or 'S' or 'T' or 'U' or 'V' or 'W' or 'X' or 'Y' or 'Z' and having returned income or loss below Rs. Fifteen lacs other than the cases falling under the jurisdiction of Commissioner of Income-tax (Exemption) or other than those persons whose principal source of income is from salary; |
| | | | In the State of West Bengal-(c)Areas covered by the PIN code 700050 | (e) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4); (f) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4) | a) All cases of persons referred to in corresponding entries in items (e) and (f) of column (5) and having territorial area corresponding to item (c) of column (4) whose names begin with alphabet "A" or "B" or "C" or "D" or "E" or "F" or "G" or "H" or "I" or "J" or "K" or "L" or "M" and having returned income or loss below Rs. Fifteen lacs other than the cases falling under the jurisdiction of Commissioner of Income-tax (Exemption) or other than those persons whose principal source of income is from salary. |

JURISDICTION

Pr.CIT-13, Kolkata

RANGE- 46, Kolkata

| Sl. No. (1) | Designation (2) | Headquarters (3) | Territorial Areas (4) | Persons or classes of persons (5) | Cases or classes of cases (6) |
|----------------|--|-------------------------|---|--|--|
| 1. | DCIT/ACIT, Circle- 49(1), Kolkata | Kolkata West Bengal | (a) In the State of West Bengal: Areas covered by the following PIN Codes - 700048, 700049, 700051, 700052, 700055, 700056, 700057, 700074, 700058, 700076, 700059, 700077, 700064, 700079, 700080, 700081, 700083, 700089, 700090, 700091, 700097, 700098, 700100, 700101, 700102, 700106, 700108, 700135, 700156, 700157 (b) District of 24 Pgs. (North) | (a) Persons other than companies deriving income from sources other income from business or profession and residing within the territorial area mentioned in item (a) and (b) of column (4); (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) and (b) of column (4); | All cases of persons referred to in corresponding entries in item (a) & (b) of column (5) and having returned income or loss of rupees twenty lakh and above, other than the cases falling under the jurisdiction of commissioner of income tax (Exemption) or other than those persons whose principal source of income is from salary. |
| 2. | ITO, Ward- 49(1), Kolkata | Kolkata, West Bengal | (a) In the State of West Bengal: Areas covered by the following PIN Codes - 700048, 700049, 700051, 700052, 700055, 700056, 700057, 700058, 700059, 700156, 700157 (b) Sub-Division Bangaon and Sub-Division Basirhat of the District of 24 Pgs. (North) | (a) Persons other than companies deriving income from sources other income from business or profession and residing within the territorial area mentioned in items (a) and (b) of column (4); (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in items (a) and (b) of column (4); | All cases of persons referred to in corresponding entries in item (a) & (b) of column (5) and having returned income or loss below rupees twenty lakh, other than the cases falling under the jurisdiction of commissioner of income tax (Exemption) or other than those persons whose principal source of income is from salary. |
| 3. | ITO, Ward- 50(1), Kolkata | Kolkata, West Bengal | (a) In the State of West Bengal: Areas covered by the following PIN Codes - 700064, 700074, 700076, 700077, 700079, 700080, 700081, 700083, 700089, 700090, 700091, 700097, 700098, 700100, 700101, 700102, 700106, 700108, 700135, (b) Sub-Division Barasat and Sub-Division Barrackpore of the District of 24 Pgs. (North) | (a) Persons other than companies deriving income from sources other income from business or profession and residing within the territorial area mentioned in items (a) and (b) of column (4); (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in items (a) and (b) of column (4); | All cases of persons referred to in corresponding entries in item (a) & (b) of column (5) and having returned income or loss below rupees twenty lakh, other than the cases falling under the jurisdiction of commissioner of income tax (Exemption) or other than those persons whose principal source of income is from salary. |

JURISDICTION

Pr.CIT-18, Kolkata

RANGE- 61, Kolkata

| Sl. No. (1) | Designation (2) | Headquarters (3) | Territorial Areas (4) | Persons or classes of persons (5) | Cases or classes of cases (6) |
|----------------|-------------------------------|---------------------|---|--|---|
| 1. | DCIT/ACIT, Circle-61, Kolkata | Kolkata | In the State of West Bengal – (a) City of Kolkata & the district of Howrah, North 24 Parganas & South 24 Parganas. | Persons being individual deriving income from source other than income from business or profession and residing within the territorial area mentioned in item (a) of Column (4). | All the cases of persons referred in corresponding entry in item (a) of column (5) whose principal source of income is from salary who are the employees or pensioners whose principal source of income is from salary having returned income of loss of Rs. 15 lakh (Fifteen lakh) and above and other than the cases falling under the jurisdiction of Addl./Jt. CIT, Range- 52, Kolkata. |
| 2. | ITO, Ward-61(1), Kolkata | Kolkata | In the State of West Bengal – (a) City of Kolkata & the district of Howrah, North 24 Parganas & South 24 Parganas. | Persons being individual deriving income from source other than income from business or profession and residing within the territorial area mentioned in item (a) of Column (4). | All the cases of persons referred in corresponding entry in item (a) of column (5) whose principal source of income is from salary having returned income or loss below Rs. 15 lakh (Fifteen lakh) and whose first name begin with alphabet "D" "E" "F" "J" "K" "N" "S" (S is only for Kolkata), "V" "W" "X" "Y" & "Z" and other than the cases falling under the jurisdiction of Addl./Jt. CIT, Range- 52, Kolkata. |
| 3. | ITO, Ward-61(3), Kolkata | Kolkata | In the State of West Bengal – (a) City of Kolkata & the district of Howrah, North 24 Parganas & South 24 Parganas. | Persons being individual deriving income from source other than income from business or profession and residing within the territorial area mentioned in item (a) of Column (4). | All the cases of persons referred in corresponding entry in item (a) of column (5) whose principal source of income is from salary having returned income or loss below Rs. 15 lakh (Fifteen lakh) and whose first name begin with alphabet "L" "M" "S" (S is only for in the district of Howrah, North 24 Parganas & South 24 Parganas), "T" & "U" and other than the cases falling under the jurisdiction of Addl./Jt. CIT, Range- 52, Kolkata. |
| 4. | ITO, Ward-62(1), Kolkata | Kolkata | In the State of West Bengal – (a) City of Kolkata & the district of Howrah, North 24 Parganas & South 24 Parganas. | Persons being individual deriving income from source other than income from business or profession and residing within the territorial area mentioned in item (a) of Column (4). | All the cases of persons referred in corresponding entry in item (a) of column (5) whose principal source of income is from salary having returned income or loss below Rs. 15 lakh (Fifteen lakh) and whose first name begin with alphabet "A" "B" "C" "G" "H" "I" "O" "P" "Q" & "R" and other than the cases falling under the jurisdiction of Addl./Jt. CIT, Range- 52, Kolkata. |

JURISDICTION

Pr.CIT ASANSOL

RANGE- 1, ASANSOL

| Sl. No. (1) | Designation (2) | Headquarters (3) | Territorial Areas (4) | Persons or classes of persons (5) | Cases or classes of cases (6) |
|----------------|---------------------------------|-------------------------|---|--|--|
| 1. | DCIT/ACIT, Circle-1, Asansol | Asansol, West Bengal | Asansol Sub-Division of Paschim Burdwan District (except Raniganj PS) | Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4) (b) Persons being individuals deriving income from business or profession whose principal place of business or profession is within the territorial area mentioned in column (4) Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned Column (4) Persons being individuals referred to in item (c) of column (6) | All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income of rupees ten lacs and above before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss of rupees ten lacs and above, whose surname in case of individuals and for others first name begins with the alphabets- A,B,C,E,F,K,L,N,O,S & T. All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income of rupees fifteen lacs and above before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss of rupees fifteen lacs whose surname in case of individuals and for others first name begins with the alphabets- A,B,C,E,F,K,L,N,O,S & T. All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (b) of Column (6) |
| 2. | DCIT/ACIT, Circle-2, Asansol | Asansol, West Bengal | Asansol Sub-Division of Paschim Burdwan District (except Raniganj PS) | Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4) (b) Persons being individuals deriving income from business or profession whose principal place of business or profession is within the territorial area mentioned in column (4) Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned Column (4) Persons being individuals referred to in item (c) of column (6) | All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income of rupees ten lacs and above before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss of rupees ten lacs whose surname in case of individuals and for others first name begins with the alphabets- D,GH,I,J,M,P,Q,R,U,V,W,X,Y & Z All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income of rupees fifteen lacs and above before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss of rupees fifteen lacs whose surname in case of individuals and for others first name begins with the alphabets- D,GH,I,J,M,P,Q,R,U,V,W,X,Y & Z All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (b) of Column (6) |
| 3. | ITO, Ward-1(1), Asansol | Asansol, West Bengal | Asansol Sub-Division of Paschim Burdwan District (except Raniganj PS) | Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4) (b) Persons being individuals deriving income from business or profession whose principal place of business or profession is within the territorial area mentioned in column (4) Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned Column (4) Persons being individuals referred to in item (c) of column (6) | All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income of rupees ten lacs and above before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss of rupees ten lacs whose surname in case of individuals and for others first name begins with the alphabets- A,B,C,E,F,K,L,N,O,S & T All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income of rupees fifteen lacs and above before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss of rupees fifteen lacs whose surname in case of individuals and for others first name begins with the alphabets- A,B,C,E,F,K,L,N,O,S & T. All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (b) of Column (6) |

JURISDICTION

Pr.CIT ASANSOL

RANGE- 1, ASANSOL

| Sl. No. (1) | Designation (2) | Headquarters (3) | Territorial Areas (4) | Persons or classes of persons (5) | Cases or classes of cases (6) |
|----------------|-------------------------|----------------------|---|---|---|
| 4. | ITO, Ward-2(1), Asansol | Asansol, West Bengal | Asansol Sub-Division of Paschim Burdwan District (except Raniganj PS) | <p>Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4)</p> <p>(b) Persons being individuals deriving income from business or profession whose principal place of business or profession is within the territorial area mentioned in column (4)</p> <p>Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned Column (4)</p> <p>Persons being individuals referred to in item (c) of column (6)</p> | <p>All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income of rupees ten lacs and above before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss of rupees ten lacs whose surname in case of individuals and for others first name begins with the alphabets- D,GH,I,J,M,P,Q,R,U,V,W,X,Y & Z.</p> <p>All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income of rupees fifteen lacs and above before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss of rupees fifteen lacs whose surname in case of individuals and for others first name begins with the alphabets- D,GH,I,J,M,P,Q,R,U,V,W,X,Y & Z.</p> <p>All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (b) of Column (6)</p> |
| 5. | ITO, Ward-3(1), Asansol | Asansol, West Bengal | Raniganj P.S under Asansol Sub-Division of Paschim Burdwan District. | <p>Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4)</p> <p>(b) Persons being individuals deriving income from business or profession whose principal place of business or profession is within the territorial area mentioned in column (4)</p> <p>Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned Column (4)</p> <p>Persons being individuals referred to in item (c) of column (6)</p> | <p>All cases of persons referred to in corresponding entry in item (a) & (b) of Column (5)</p> <p>All cases of persons referred to in corresponding entry in item (c) of Column (5)</p> <p>b) All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (b) of Column (5)</p> |
| 6. | ITO, Ward-3(2), Asansol | Purulia | In the State of West Bengal- Purulia District | <p>Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4)</p> <p>(b) Persons being individuals deriving income from business or profession whose principal place of business or profession is within the territorial area mentioned in column (4)</p> <p>Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned Column (4)</p> <p>Persons being individuals referred to in item (c) of column (6)</p> | <p>All cases of persons referred to in corresponding entry in item (a) & (b).</p> <p>All cases of persons referred to in corresponding entry in item (c) of Column (5)</p> <p>b) All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (b) of Column (6)</p> |

JURISDICTION

Pr.CIT ASANSOL

RANGE- 1, BURDWAN

| Sl. No. (1) | Designation (2) | Headquarters (3) | Territorial Areas (4) | Persons or classes of persons (5) | Cases or classes of cases (6) |
|----------------|------------------------------|----------------------|--|--|---|
| 1. | DCIT/ACIT, Circle-1, Burdwan | Burdwan, West Bengal | In the State of West Bengal- the district of Purba Burdwan | <p>a) Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4)</p> <p>(b) Persons being individuals deriving income from business or profession whose principal place of business or profession is within the territorial area mentioned in column (4)</p> <p>Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned Column (4)</p> <p>Persons being individuals referred to in item (b) of column (6)</p> | <p>All cases of persons or classes of persons referred to in corresponding entries mentioned in items (a) & (b) of Column(5) having income or loss >= Rs. 10 lakhs and cases of persons referred to in corresponding entries in items (c) of column (5) having total income or loss >= Rs. 15 lakhs.</p> <p>(b) All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (c) of Column (5) having total income or loss >= Rs. 10 lakhs.</p> <p>(c) All cases having income or loss >= Rs. 15 lakhs</p> <p>(d) All cases having total income or loss >= Rs. 10 lakhs.</p> |
| 2. | DCIT/ACIT, Circle-3, Suri | Suri, West Bengal | In the State of West Bengal- the district of Birbhum | <p>a) Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4)</p> <p>(b) Persons being individuals deriving income from business or profession whose principal place of business or profession is within the territorial area mentioned in column (4)</p> <p>Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned Column (4)</p> <p>Persons being individuals referred to in item (b) of column (6)</p> | <p>All cases of persons or classes of persons as referred to in corresponding entries in items(a)& (b) of Column(5) having income or loss >= Rs. 10 lakhs and cases of persons referred to in corresponding entries in items (c) of column (5) having total income or loss >= Rs. 15 lakhs.</p> <p>(b) All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (c) of Column (5) having total income or loss >= Rs. 10 lakhs.</p> <p>(c) All cases having income or loss >= Rs. 15 lakhs</p> <p>(d) All cases having total income or loss >= Rs. 10 lakhs.</p> |
| 3. | ITO, Ward-1(1), Burdwan | Burdwan, West Bengal | In the State of West Bengal- the district of Purba Burdwan | <p>a) Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4)</p> <p>(b) Persons being individuals deriving income from business or profession whose principal place of business or profession is within the territorial area mentioned in column (4)</p> <p>Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned Column (4)</p> <p>Persons being individuals referred to in item (b) of column (6)</p> | <p>All cases of persons or classes of persons as referred to in corresponding entries in items (a)&(b) of Column(5) having income or loss < Rs. 10 lakhs and cases of persons referred to in corresponding entries in items (c) of column (5) having total income or loss < Rs. 15 lakhs having alphabet A to K.</p> <p>(b) All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (c) of Column (5) having total income or loss < Rs. 10 lakhs.</p> <p>(c) All cases having total income or loss < Rs. 10 lakhs having alphabet A to K.</p> |
| 4. | ITO, Ward-2(1), Burdwan | Burdwan, West Bengal | In the State of West Bengal- the district of Purba Burdwan | <p>a) Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4)</p> <p>(b) Persons being individuals deriving income from business or profession whose principal place of business or profession is within the territorial area mentioned in column (4)</p> <p>Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned Column (4)</p> <p>Persons being individuals referred to in item (b) of column (6)</p> | <p>All cases of persons or classes of persons as referred to in corresponding entries in items (a) & (b) of Column(5) having income or loss < Rs. 10 lakhs and cases of persons referred to in corresponding entries in items (c) of column (5) having total income or loss < Rs. 15 lakhs having alphabet L to Z.</p> <p>(b) All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (c) of Column (5) having total income or loss < Rs. 10 lakhs.</p> <p>(c) All cases having total income or loss < Rs. 10 lakhs having alphabet L to Z.</p> |

JURISDICTION

Pr.CIT ASANSOL

RANGE- 1, BURDWAN

| Sl. No. (1) | Designation (2) | Headquarters (3) | Territorial Areas (4) | Persons or classes of persons (5) | Cases or classes of cases (6) |
|----------------|-------------------------|----------------------|--|--|---|
| 5. | ITO, Ward-3(1), Suri | Suri, West Bengal | In the State of West Bengal- the district of Birbhum | <p>a) Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4)</p> <p>(b) Persons being individuals deriving income from business or profession whose principal place of business or profession is within the territorial area mentioned in column (4)</p> <p>Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned Column (4)</p> <p>Persons being individuals referred to in item (b) of column (6)</p> | <p>All cases of persons or classes of persons as referred to in corresponding entries in items (a) &(b) of Column(5) having income or loss < Rs. 10 lakhs and cases of persons referred to in corresponding entries in items (c) of column (5) having total income or loss < Rs. 15 lakhs.</p> <p>(b) All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (c) of Column (5) having total income or loss < Rs. 10 lakhs.</p> <p>(d) All cases having total income or loss < Rs. 10 lakhs.</p> |
| 6. | ITO, Ward-3(1), Bankura | Bankura, West Bengal | In the State of West Bengal- the district of Bankura | <p>a) Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4)</p> <p>(b) Persons being individuals deriving income from business or profession whose principal place of business or profession is within the territorial area mentioned in column (4)</p> <p>Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned Column (4)</p> <p>Persons being individuals referred to in item (b) of column (6)</p> | <p>(a) All cases of persons referred to in corresponding entry in item (a) (b) & (c) of Column (5)</p> <p>b) All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (c) of Column (5)</p> |

JURISDICTION

Pr.CIT ASANSOL

RANGE- 1, DURGAPUR

| Sl. No. (1) | Designation (2) | Headquarters (3) | Territorial Areas (4) | Persons or classes of persons (5) | Cases or classes of cases (6) |
|----------------|-------------------------------|-----------------------|---|---|---|
| 1. | DCIT/ACIT, Circle-1, Durgapur | Durgapur, West Bengal | In the State of West Bengal- Durgapur Sub-Division, Dist. West Burdwan. | Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4) (b) Persons being individuals deriving income from business or profession whose principal place of business or profession is within the territorial area mentioned in column (4) Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in Column (4) Persons being individuals referred to in item (c) of column (6) | All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income of rupees ten lacs and above before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss of rupees ten lacs and above in a year and whose Sumame in case of individuals and for others, first name begins with alphabet(s) – A,C,D,E,F,H,I,M,N,O,R &T. All cases of persons referred to in corresponding entries in items (c) of column (5) having income of rupees fifteen lacs and above before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss of rupees fifteen lacs and above in a year falling under the item numbers (b) & (c) of column (4) and whose names begin with alphabet(s) – A,C,D,E,F,H,I,M,N,O,R &T. All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (b) of Column (6) |
| 2. | DCIT/ACIT, Circle-2, Durgapur | Durgapur, West Bengal | In the State of West Bengal- Durgapur Sub-Division, Dist. West Burdwan. | Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4) (b) Persons being individuals deriving income from business or profession whose principal place of business or profession is within the territorial area mentioned in column (4) Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in Column (4) Persons being individuals referred to in item (c) of column (6) | All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income of rupees ten lacs and above before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss of rupees ten lacs and above in a year and whose Surname in case of individuals and for others, first name begins with alphabet(s) – B,G,J,K,L,P,Q,S,U,V,W,X,Y & Z. All cases of persons referred to in corresponding entries in items (c) of column (5) having income of rupees fifteen lacs and above before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss of rupees fifteen lacs and above whose names begin with alphabet(s) – B,G,J,K,L,P,Q,S,U,V,W,X,Y & Z. All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (b) of Column (6) |
| 3. | ITO, Ward-1(1), Durgapur | Durgapur, West Bengal | In the State of West Bengal- Durgapur Sub-Division, Dist. West Burdwan. | Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4) (b) Persons being individuals deriving income from business or profession whose principal place of business or profession is within the territorial area mentioned in column (4) Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in Column (4) Persons being individuals referred to in item (c) of column (6) | All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income below rupees ten lacs before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss below rupees ten lacs and whose Surname in case of individuals and for others, first name begins with alphabet(s) – A,C,H,N,O,R & T. All cases of persons referred to in corresponding entries in items (c) of column (5) having income below rupees fifteen lacs before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss below rupees fifteen lacs and whose names begin with alphabet(s) – A,C,H,N,O,R & T. All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (b) of Column (6) |

JURISDICTION

Pr.CIT ASANSOL

RANGE- 1, DURGAPUR

| Sl. No. (1) | Designation (2) | Headquarters (3) | Territorial Areas (4) | Persons or classes of persons (5) | Cases or classes of cases (6) |
|----------------|-----------------------------|--------------------------|---|---|---|
| 4. | ITO, Ward-1(3), Durgapur | Durgapur, West Bengal | In the State of West Bengal- Durgapur Sub-Division, Dist. West Burdwan. | Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4) (b) Persons being individuals deriving income from business or profession whose principal place of business or profession is within the territorial area mentioned in column (4) Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in Column (4) Persons being individuals referred to in item (c) of column (6) | All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income below rupees ten lacs before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss below rupees ten lacs and whose Surname in case of individuals and for others, first name begins with alphabet(s) – D,E,F, I & M. All cases of persons referred to in corresponding entries in items (c) of column (5) having income below rupees fifteen lacs before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss below rupees fifteen lacs and whose names begin with alphabet(s) – D,E,F, I & M. All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (b) of Column (6) |
| 5. | ITO, Ward-2(1), Durgapur | Durgapur, West Bengal | In the State of West Bengal- Durgapur Sub-Division, Dist. West Burdwan. | Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4) (b) Persons being individuals deriving income from business or profession whose principal place of business or profession is within the territorial area mentioned in column (4) Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in Column (4) Persons being individuals referred to in item (c) of column (6) | All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income below rupees ten lacs before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss below rupees ten lacs and whose Surname in case of individuals and for others, first name begins with alphabet(s) – B,G,J,L,U,V,W,X,Y & Z. All cases of persons referred to in corresponding entries in items (c) of column (5) having income below rupees fifteen lacs before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss below rupees fifteen lacs whose names begin with alphabet(s) – B,G,J,L,U,V,W,X,Y & Z. All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (b) of Column (6) |
| 6. | ITO, Ward-2(4), Durgapur | Durgapur, West Bengal | In the State of West Bengal- Durgapur Sub-Division, Dist. West Burdwan. | Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (4) (b) Persons being individuals deriving income from business or profession whose principal place of business or profession is within the territorial area mentioned in column (4) Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned in Column (4) Persons being individuals referred to in item (c) of column (6) | All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income below rupees ten lacs before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss below rupees ten lacs and whose Surname in case of individuals and for others, first name begins with alphabet(s) – K,P,Q & S. All cases of persons referred to in corresponding entries in items (c) of column (5) having income below rupees fifteen lacs before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss below rupees fifteen lacs and whose names begin with alphabet(s) – K,P,Q & S. All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (b) of Column (6) |

JURISDICTION

Pr.CIT SILIGURI

RANGE- 1, SILIGURI

| Sl. No. | Designation | Headquarters | Territorial Areas | Persons or classes of persons | Cases or classes of cases |
|---------|-------------------------------------|--------------------------|--|---|---|
| (1) | (2) | (3) | (4) | (5) | (6) |
| 1. | DCIT/ACIT, Circle-1, Siliguri | Siliguri, West Bengal | In the State of West Bengal Sub-Division Siliguri of the District of Darjeeling | <p>Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4)</p> <p>(b) Persons being individuals deriving income from business or profession whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4)</p> <p>Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned item (a) of Column (4)</p> <p>Persons being individuals referred to in item (e) of column (6)</p> | <p>(a) All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income of rupees fifteen lacs and above before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss of rupees fifteen lacs and above in a year and whose names begin with alphabet(s) "A" or "B" or "C" or "D" or "E" or "F" or "G" or "H" or "I" or "J" or "K" or "L" or "Sn" or "So" or "Sp" or "Sq" or "Sr" or "Ss" or "St" or "Sv" or "Sw" or "Sx" or "Sz" other than cases falling under the jurisdiction of any other Income-Tax Authority including Commissioner of Income Tax (Exemption), Kolkata.</p> <p>(b) All cases of persons referred to in corresponding entries in items (c) of column (5) having income of rupees fifteen lacs and above before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss of rupees fifteen lacs and above in a year and whose names begin with alphabet(s) "A" or "B" or "C" or "D" or "E" or "F" or "G" or "H" or "I" or "J" or "K" or "L" or "Sn" or "So" or "Sp" or "Sq" or "Sr" or "Ss" or "St" or "Sv" or "Sw" or "Sx" or "Sz" other than cases falling under the jurisdiction of any other Income-Tax Authority including Commissioner of Income Tax (Exemption), Kolkata.</p> <p>(c) All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income of rupees fifteen lacs and above before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss of rupees fifteen lacs and above in a year and whose names begin with alphabet(s) "M" or "O" or "Q" or "R" or "Sa" or "Sb" or "Sc" or "Sd" or "Se" or "Sf" or "Sg" or "Sh" or "Si" or "Sj" or "Sk" or "Sl" or "Sm" or "Su" or "Sy" or "T" or "U" or "V" or "W" or "X" or "Y" or "Z" other than cases falling under the jurisdiction of any other Income-Tax Authority including Commissioner of Income Tax (Exemption), Kolkata.</p> <p>(d) All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income of rupees fifteen lacs and above before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss of rupees fifteen lacs and above in a year and whose names begin with alphabet(s) "M" or "O" or "Q" or "R" or "Sa" or "Sb" or "Sc" or "Sd" or "Se" or "Sf" or "Sg" or "Sh" or "Si" or "Sj" or "Sk" or "Sl" or "Sm" or "Su" or "Sy" or "T" or "U" or "V" or "W" or "X" or "Y" or "Z" other than cases falling under the jurisdiction of any other Income-Tax Authority.</p> <p>(e) All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (b) & (d) of Column (6)</p> |
| 2. | ITO, Ward- 1(1), Siliguri | Siliguri, West Bengal | In the State of West Bengal Sub-Division Siliguri of the District of Darjeeling | <p>Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4)</p> <p>(b) Persons being individuals deriving income from business or profession whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4)</p> <p>Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned item (a) of Column (4)</p> <p>Persons being individuals referred to in item (e) of column (6)</p> | <p>(a) All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income less than rupees fifteen lacs before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss less than rupees fifteen lacs and whose names begin with alphabet(s) "A" or "C" or "Sn" or "St" or "Sw" other than cases falling under the jurisdiction of any other Income-Tax Authority including Commissioner of Income Tax (Exemption), Kolkata.</p> <p>(b) All cases of persons referred to in corresponding entries in items (c) of column (5) having income less than rupees fifteen lacs before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss less than rupees fifteen lacs and whose names begin with alphabet(s) "A" or "C" or "Sn" or "St" or "Sw" other than cases falling under the jurisdiction of any other Income-Tax Authority including Commissioner of Income Tax (Exemption), Kolkata.</p> <p>(c) All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income less than rupees fifteen lacs before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss less than rupees fifteen lacs and whose names begin with alphabet(s) "M" or "O" or "Q" or "T" or "U" other than cases falling under the jurisdiction of any other Income-Tax Authority including Commissioner of Income Tax (Exemption), Kolkata.</p> <p>(d) All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income less than rupees fifteen lacs before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss less than rupees fifteen lacs and whose names begin with alphabet(s) "M" or "O" or "Q" or "Sa" or "T" or "U" other than cases falling under the jurisdiction of any other Income-Tax Authority.</p> <p>(e) All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (b) & (d) of Column (6)</p> |

JURISDICTION

Pr.CIT SILIGURI

RANGE- 1, SILIGURI

| Sl. No. | Designation | Headquarters | Territorial Areas | Persons or classes of persons | Cases or classes of cases |
|---------|--------------------------|-----------------------|---|--|--|
| (1) | (2) | (3) | (4) | (5) | (6) |
| 3. | ITO, Ward-1(2), Siliguri | Siliguri, West Bengal | In the State of West Bengal Sub-Division Siliguri of the District of Darjeeling | Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4) (b) Persons being individuals deriving income from business or profession whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4) Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned item (a) of Column (4) Persons being individuals referred to in item (e) of column (6) | (a) All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income less than rupees fifteen lacs before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss less than rupees fifteen lacs and whose names begin with alphabet(s) "B" or "E" or "F" or "H" or "So" or "Sp" other than cases falling under the jurisdiction of any other Income-Tax Authority including Commissioner of Income Tax (Exemption), Kolkata. (b) All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income less than rupees fifteen lacs before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss less than rupees fifteen lacs and whose names begin with alphabet(s) "B" or "F" or "H" or "So" or "Sp" other than cases falling under the jurisdiction of any other Income-Tax Authority including Commissioner of Income Tax (Exemption), Kolkata. (c) All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income less than rupees fifteen lacs before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss less than rupees fifteen lacs and whose names begin with alphabet(s) "R" or "Su" or "V" or "W" or "X" or "Y" or "Z" other than cases falling under the jurisdiction of any other Income-Tax Authority including Commissioner of Income Tax (Exemption), Kolkata. (d) All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income less than rupees fifteen lacs before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss less than rupees fifteen lacs and whose names begin with alphabet(s) "R" or "Su" or "V" or "W" or "X" or "Y" or "Z" other than cases falling under the jurisdiction of any other Income-Tax Authority. (e) All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (b) & (d) of Column (6) |
| 4. | ITO, Ward-1(3), Siliguri | Siliguri, West Bengal | In the State of West Bengal Sub-Division Siliguri of the District of Darjeeling | Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4) (b) Persons being individuals deriving income from business or profession whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4) Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned item (a) of Column (4) Persons being individuals referred to in item (e) of column (6) | (a) All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income less than rupees fifteen lacs before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss less than rupees fifteen lacs and whose names begin with alphabet(s) "D" or "G" or "I" other than cases falling under the jurisdiction of any other Income-Tax Authority including Commissioner of Income Tax (Exemption), Kolkata. (b) All cases of persons referred to in corresponding entries in items (c) of column (5) having income less than rupees fifteen lacs before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss less than rupees fifteen lacs and whose names begin with alphabet(s) "D" or "G" or "I" other than cases falling under the jurisdiction of any other Income-Tax Authority including Commissioner of Income Tax (Exemption), Kolkata. (c) All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income less than rupees fifteen lacs before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss less than rupees fifteen lacs and whose names begin with alphabet(s) "Sa" or "Sb" or "Sc" or "Sd" or "Se" or "Sf" or "Sg" or "Sh" or "Si" or "Sj" or "Sk" or "Sl" or "Sm" or "Sy" other than cases falling under the jurisdiction of any other Income-Tax Authority including Commissioner of Income Tax (Exemption), Kolkata. (d) All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income less than rupees fifteen lacs before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss less than rupees fifteen lacs and whose names begin with alphabet(s) "Sb" or "Sc" or "Sd" or "Se" or "Sf" or "Sg" or "Sh" or "Si" or "Sj" or "Sk" or "Sl" or "Sm" or "Sy" other than cases falling under the jurisdiction of any other Income-Tax Authority. (e) All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (b) & (d) of Column (6) |

JURISDICTION

Pr.CIT SILIGURI

RANGE- 1, SILIGURI

| Sl. No. | Designation | Headquarters | Territorial Areas | Persons or classes of persons | Cases or classes of cases |
|---------|--------------------------|-----------------------|---|---|---|
| (1) | (2) | (3) | (4) | (5) | (6) |
| 3. | ITO, Ward-1(2), Siliguri | Siliguri, West Bengal | In the State of West Bengal Sub-Division Siliguri of the District of Darjeeling | <p>Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4)</p> <p>(b) Persons being individuals deriving income from business or profession whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4)</p> <p>Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned item (a) of Column (4)</p> <p>Persons being individuals referred to in item (e) of column (6)</p> | <p>(a) All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income less than rupees fifteen lacs before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss less than rupees fifteen lacs and whose names begin with alphabet(s) "B" or "E" or "F" or "H" or "So" or "Sp" other than cases falling under the jurisdiction of any other Income-Tax Authority including Commissioner of Income Tax (Exemption), Kolkata.</p> <p>(b) All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income less than rupees fifteen lacs before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss less than rupees fifteen lacs and whose names begin with alphabet(s) "B" or "F" or "H" or "So" or "Sp" other than cases falling under the jurisdiction of any other Income-Tax Authority including Commissioner of Income Tax (Exemption), Kolkata.</p> <p>(c) All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income less than rupees fifteen lacs before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss less than rupees fifteen lacs and whose names begin with alphabet(s) "R" or "Su" or "V" or "W" or "X" or "Y" or "Z" other than cases falling under the jurisdiction of any other Income-Tax Authority including Commissioner of Income Tax (Exemption), Kolkata.</p> <p>(d) All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income less than rupees fifteen lacs before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss less than rupees fifteen lacs and whose names begin with alphabet(s) "R" or "Su" or "V" or "W" or "X" or "Y" or "Z" other than cases falling under the jurisdiction of any other Income-Tax Authority.</p> <p>(e) All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (b) & (d) of Column (6)</p> |
| 4. | ITO, Ward-1(3), Siliguri | Siliguri, West Bengal | In the State of West Bengal Sub-Division Siliguri of the District of Darjeeling | <p>Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4)</p> <p>(b) Persons being individuals deriving income from business or profession whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4)</p> <p>Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned item (a) of Column (4)</p> <p>Persons being individuals referred to in item (e) of column (6)</p> | <p>(a) All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income less than rupees fifteen lacs before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss less than rupees fifteen lacs and whose names begin with alphabet(s) "D" or "G" or "I" other than cases falling under the jurisdiction of any other Income-Tax Authority including Commissioner of Income Tax (Exemption), Kolkata.</p> <p>(b) All cases of persons referred to in corresponding entries in items (c) of column (5) having income less than rupees fifteen lacs before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss less than rupees fifteen lacs and whose names begin with alphabet(s) "D" or "G" or "I" other than cases falling under the jurisdiction of any other Income-Tax Authority including Commissioner of Income Tax (Exemption), Kolkata.</p> <p>(c) All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income less than rupees fifteen lacs before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss less than rupees fifteen lacs and whose names begin with alphabet(s) "Sa" or "Sb" or "Sc" or "Sd" or "Se" or "Sf" or "Sg" or "Sh" or "Si" or "Sj" or "Sk" or "Sl" or "Sm" or "Sy" other than cases falling under the jurisdiction of any other Income-Tax Authority including Commissioner of Income Tax (Exemption), Kolkata.</p> <p>(d) All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income less than rupees fifteen lacs before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss less than rupees fifteen lacs and whose names begin with alphabet(s) "Sb" or "Sc" or "Sd" or "Se" or "Sf" or "Sg" or "Sh" or "Si" or "Sj" or "Sk" or "Sl" or "Sm" or "Sy" other than cases falling under the jurisdiction of any other Income-Tax Authority.</p> <p>(e) All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (b) & (d) of Column (6)</p> |

JURISDICTION

Pr.CIT SILIGURI

RANGE- 1, SILIGURI

| Sl. No. (1) | Designation (2) | Headquarters (3) | Territorial Areas (4) | Persons or classes of persons (5) | Cases or classes of cases (6) |
|----------------|-----------------------------|--------------------------|---|---|--|
| 5. | ITO, Ward-1(4), Siliguri | Siliguri, West Bengal | In the State of West Bengal Sub-Division Siliguri of the District of Darjeeling | <p>Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4)</p> <p>(b) Persons being individuals deriving income from business or profession whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4)</p> <p>Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned item (a) of Column (4)</p> <p>Persons being individuals referred to in item (e) of column (6)</p> | <p>(a) All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income less than rupees fifteen lacs before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss less than rupees fifteen lacs and whose names begin with alphabet(s) "J" or "K" or "L" or "Sq" or "Sr" or "Ss" or "Sv" or "Sx" or "Sz" other than cases falling under the jurisdiction of any other Income-Tax Authority including Commissioner of Income Tax (Exemption), Kolkata.</p> <p>(b) All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income less than rupees fifteen lacs before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss less than rupees fifteen lacs and whose names begin with alphabet(s) "E" or "J" or "K" or "L" or "Sq" or "Sr" or "Ss" or "Sv" or "Sx" or "Sz" other than cases falling under the jurisdiction of any other Income-Tax Authority including Commissioner of Income Tax (Exemption), Kolkata.</p> <p>(c) All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income less than rupees fifteen lacs before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss less than rupees fifteen lacs and whose names begin with alphabet(s) "N" or "P" other than cases falling under the jurisdiction of any other Income-Tax Authority including Commissioner of Income Tax (Exemption), Kolkata.</p> <p>(d) All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income less than rupees fifteen lacs before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss less than rupees fifteen lacs and whose names begin with alphabet(s) "N" or "P" other than cases falling under the jurisdiction of any other Income-Tax Authority.</p> <p>(e) All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (b) & (d) of Column (6)</p> |

JURISDICTION

Pr.CIT SILIGURI

RANGE- 2, SILIGURI

| Sl. No. (1) | Designation (2) | Headquarters (3) | Territorial Areas (4) | Persons or classes of persons (5) | Cases or classes of cases (6) |
|----------------|-------------------------------------|--------------------------|---|---|--|
| 1. | DCIT/ACIT, Circle-3(1), Siliguri | Siliguri, West Bengal | In the State of West Bengal (a) Sub-Division of the District of Darjeeling (b) Sub-Division Darjeeling Sadar, Sub-Divison Kurseong and Sub-Division Mink of Darjeeling (c) District of Kalimpong | Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) to (c) of column (4) (b) Persons being individuals deriving income from business or profession whose principal place of business or profession is within the territorial area mentioned in item (a) to (c) of column (4) Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned item (a) to (c) of Column (4) Persons being individuals referred to in item (c) of column (6) | All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income of rupees fifteen lacs and above before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss of rupees fifteen lacs and above in a year falling under the item numbers (b) & (c) of column (4) and whose names begin with alphabet(s) "N" or "P" of item No (a) of column 4 and other than cases falling under the jurisdiction of any other Income-Tax Authority including the Commissioner of Income-Tax (Exemption), Kolkata All cases of persons referred to in corresponding entries in items (c) of column (5) having income of rupees ten lacs and above before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss of rupees ten lacs and above in a year falling under the item numbers (b) & (c) of column (4) and whose names begin with alphabet(s) "N" or "P" of item No (a) of column 4 and other than cases falling under the jurisdiction of any other Income-Tax Authority including the Commissioner of Income-Tax (Exemption), Kolkata All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (c) of Column (5) |
| 2. | DCIT/ACIT, Circle-3(2), Gangtok | Gangtok, Sikkim | In the State of Sikkim | Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4) (b) Persons being individuals deriving income from business or profession whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4) Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned item (a) of Column (4) Persons being individuals referred to in item (c) of column (6) | All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income of rupees fifteen lacs and above before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss of rupees fifteen lacs and above in a year other than cases falling under the jurisdiction of any other Income-Tax Authority including the Commissioner of Income-Tax (Exemption), Kolkata All cases of persons referred to in corresponding entries in items (c) of column (5) having income of rupees fifteen lacs and above before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss of rupees fifteen lacs and above in a year other than cases falling under the jurisdiction of any other Income-Tax Authority All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (c) of Column (5) |
| 3. | ITO/AC, Ward-3(1), Gangtok | Gangtok, Sikkim | In the State of Sikkim | Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4) (b) Persons being individuals deriving income from business or profession whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4) Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned item (a) of Column (4) Persons being individuals referred to in item (c) of column (6) | All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income less than rupees fifteen lacs before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss of rupees fifteen lacs in a year other than cases falling under the jurisdiction of any other Income-Tax Authority including the Commissioner of Income-Tax (Exemption), Kolkata All cases of persons referred to in corresponding entries in items (c) of column (5) having income of rupees fifteen lacs and above before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss of rupees fifteen lacs and above in a year other than cases falling under the jurisdiction of any other Income-Tax Authority All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (c) of Column (5) |

JURISDICTION

Pr.CIT SILIGURI

RANGE- 2, SILIGURI

| Sl. No. (1) | Designation (2) | Headquarters (3) | Territorial Areas (4) | Persons or classes of persons (5) | Cases or classes of cases (6) |
|----------------|-------------------------------|-------------------------|--|--|--|
| 4. | ITO/AO , Ward-3(2), Gangtok | Darjeeling, West Bengal | In the State of West Bengal Sub-Division Darjeeling Sadar, Sub-Divison Kurseong and Sub-Division Mirik of Darjeeling | Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4) (b) Persons being individuals deriving income from business or profession whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4) Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned item (a) of Column (4) Persons being individuals referred to in item (c) of column (6) | All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income less than rupees fifteen lacs before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss of rupees fifteen lacs in a year other than cases falling under the jurisdiction of any other Income-Tax Authority including the Commissioner of Income-Tax (Exemption), Kolkata All cases of persons referred to in corresponding entries in items (c) of column (5) having income less than rupees fifteen lacs before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss less than rupees fifteen lacs in a year other than cases falling under the jurisdiction of any other Income-Tax Authority All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (c) of Column (5) |
| 5. | ITO/AO , Ward-3(4), Kalimpong | Kalimpong, West Bengal | In the State of West Bengal (a) District Kalimpong | Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4) (b) Persons being individuals deriving income from business or profession whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4) Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned item (a) of Column (4) Persons being individuals referred to in item (c) of column (6) | All cases of persons referred to in corresponding entries in items (a) & (b) of column (5) having income less than rupees fifteen lacs before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss of rupees less than fifteen lacs in a year other than cases falling under the jurisdiction of any other Income-Tax Authority including the Commissioner of Income-Tax (Exemption), Kolkata All cases of persons referred to in corresponding entries in items (c) of column (5) having income less than rupees fifteen lacs before exemption/deduction under Chapter-III & Chapter-VI-A of the Income Tax Act, 1961 or loss of rupees less than fifteen lacs in a year other than cases falling under the jurisdiction of any other Income-Tax Authority All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (c) of Column (5) |
| 6. | ITO/AO, Ward-3(1), Malda | Malda, West Bengal | In the State of West Bengal (a) District Malda | Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4) (b) Persons being individuals deriving income from business or profession whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4) Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned item (a) of Column (4) Persons being individuals referred to in item (c) of column (6) | All cases of persons referred to in corresponding entries in item (a)& (b) of Column (5) other than cases falling under the jurisdiction of any other Income-Tax Authority including the Commissioner of Income-Tax (Exemption), Kolkata All cases of persons referred to in corresponding entry in item (c) of Column (5) falling under the jurisdiction of any other Income-Tax Authority b) All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (c) of Column (5) |

JURISDICTION

Pr.CIT SILIGURI

RANGE- 2, SILIGURI

| Sl. No. | Designation | Headquarters | Territorial Areas | Persons or classes of persons | Cases or classes of cases |
|---------|--------------------------------|------------------------|--|---|---|
| (1) | (2) | (3) | (4) | (5) | (6) |
| 7. | ITO/AO, Circle-3(4), Balurghat | Balurghat, West Bengal | In the State of West Bengal (a) District Dakshin Dinajpur | Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4) (b) Persons being individuals deriving income from business or profession whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4) Persons being Companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or principal place of business in the area mentioned item (a) of Column (4). Persons being individuals referred to in item (c) of column (6) | All cases of persons referred to in corresponding entries in item (a)& (b) of Column (5) other than cases falling under the jurisdiction of any other Income-Tax Authority including the Commissioner of Income-Tax (Exemption), Kolkata All cases of persons referred to in corresponding entry in item (c) of Column (5) falling under the jurisdiction of any other Income-Tax Authority b) All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in corresponding entry in item (c) of Column (5) |